

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 11/2023**

IN

ORIGINAL APPLICATION NO. 89/2021

IN THE MATTER OF:

Varun

... Applicant

Vs

Govt. of NCT of Delhi & Ors.

... Respondents

I N D E X

<u>Si. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1.	Affidavits on behalf of Chief Secretary, GNCTD in compliance of order dated 29.01.2025	1-13
2.	Annexure I: Copy of the Minutes of Meeting dated 30.04.2025	14-15
3.	Annexure II: Copy of the Enquiry Report dated 06.01.2026 of Secretary (Revenue)-cum-Divisional Commissioner	16-198

FILED BY:

NEW DELHI

DATED: 06.01.2026

JYOTI MENDIRATTA

Advocate for the GNCT of Delhi

Ph: 9811136141

jmalawoffices@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

E.A. No. 11/2023

IN

Original Application No. 89/2021



IN THE MATTER OF:

Varun

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

AFFIDAVIT ON BEHALF OF CHIEF SECRETARY, GOVT.
OF NCT OF DELHI IN COMPLIANCE WITH ORDER
DATED 29.01.2025

Most Respectfully Showeth:

I, Rajeev Verma S/o Sh. Shyam Singh Verma aged about 59 years, presently posted as Chief Secretary, Govt. of NCT of Delhi, having my office at Delhi Secretariat, New Delhi, do hereby solemnly affirm and declare as under:



1. That the present affidavit is being filed in compliance of the order dated 29.01.2025 passed by Hon'ble Tribunal, wherein it was directed:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/ borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.*

25. *What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our*



apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.

26. Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing



VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months.

2. A meeting was convened on 22.04.2025 under the Chairmanship of the then Chief Secretary, in reference to the order dated 29.01.2025 wherein directions were issued to the Revenue Department and Delhi Jal Board to furnish requisite information on action taken on the VDS applications in the Paharganj area. It was inter - alia decided that: -

i. Revenue department would submit a report on the enquiry conducted in response to UO note dated 12.03.2025 sent by the Department of Environment in reference to order dated 29.01.2025 and furnish information on the total number of illegal borewells & quantum of Environmental Damage Compensation (EDC) imposed, with status of EDC recovery and action taken on non-compliance, and action taken



regarding fixing of responsibility to the disclosure under VDS.

ii. Delhi Jal Board would furnish details of ground water extracting charges imposed on VDS applicants in Paharganj area and further processing of their applications for grants of permission.

Copy of the Minutes of the said Meeting is annexed hereto as **Annexure-I.**

3. In pursuance of the aforementioned directions of the Chief Secretary and U.O Note received from Environment Department; an enquiry has been conducted by the Secretary (Revenue)-Cum-Divisional Commissioner, Govt. of NCT of Delhi.

A copy of the enquiry report is annexed hereto as **Annexure-II.**

4. The relevant extracts of the findings of the enquiry report are as under :



(i) **ASSESSMENT OF FINANCIAL LOSS TO THE EXCHEQUER**

DJB is providing regular piped water supply to the hotels/guests houses in Paharganj area and collecting water charges and sewerage maintenance charges strictly as per DJB norms. Further DJB has issued internal instructions for levy of water cess and additional sewer charges for extraction of ground water. DJB has recovered water cess amounting to Rs. 24.42 lakhs from 2015-2020 till the abolition of Water Cess Act and related instruction. It is pertinent to mention that the DJB is still recovering additional sewer charges against extraction of ground water and has recovered Rs. 6.11 crore from 2015 to till now.

Further through an illustrative assessment of extracted ground water in Paharganj area, a notional value of approximately Rs. 11 crore has been calculated by the DJB. It is further submitted that in the absence of any notification issued by the Environment Department, Government of NCT of Delhi, mandating the installation of water meters and



prescribing rates for the extraction of groundwater, there is legal impediment in the recovery of the said amount. However, on the basis of above, conclusion may be drawn that a notional loss of approximately Rs. 11 crore has been caused to the public exchequer. Accordingly, it is most respectfully prayed that Hon'ble NGT may be pleased to issue appropriate directions in this regard.

(ii) **EXTENT OF DAMAGE CAUSED TO THE ENVIRONMENT AND THE EFFECT OF SUCH AN ILLEGAL ACTION ON THE GROUNDWATER OF THE AREA CONCERNED AND RECOVERY OF ENVIRONMENTAL DAMAGE COMPENSATION**

Earlier the DPCC had imposed interim EDC to the tune of Rs. 4.50 Crore and had recovered Rs. 4.34 Crore. Further on the basis of data furnished by DJB regarding illustrative assessment of extraction of ground water in the concerned area, the DPCC has calculated the Environment Damage Compensation and accordingly decided to levy the EC on these 536 Hotels/Guest Houses as per methodology devised



by CPCB considering the ground water consumption and violation period (11 Years) as assessed by DJB. Brief is as follows:

Amount of EC calculated – Rs. 22,46,26,402/-
 Amount of EC received till date – Rs. 4,34,00,000/-
 Action is under process for imposition/realization of EC
 – Rs. 18,12,26,402/-

(iii) RESPONSIBILITY OF THE OFFICIALS

It is clear that no attempts were made by the concerned Superintending Engineer or Executive Engineer, DJB to report relevant facts of illegal withdrawal of ground water by guest houses/hotels before the DC or the Advisory Committee in accordance with the order dated 18.05.2010 issued by Environment Department and Standard Operating Procedure regarding regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells. They have even failed to report that out of 536, 257 hotels/guest houses found using/extracting ground water without applying under voluntary disclosure scheme.



Though there is no evidence of misconduct on the part of Superintending Engineer or Executive Engineer, DJB however, negligence /dereliction of duty on the part of concerned Superintendent Engineer or Executive Engineer, DJB is evident.

Therefore, it is proposed to initiate disciplinary proceedings against the following officials of Delhi Jal Board who were posted in the area during the relevant period in accordance with applicable rules.

Year	SE	EE
2014	Sh. Ajay Gupta	Sh. Radhey Shyam
2015	Sh. Ajay Gupta	Sh. Radhey Shyam
2016	Sh. M.K Jain	Sh. R.K Suman
2017	Sh. M.K Jain	Sh. R.K Suman
2018	Sh. M.K Jain	Sh. R.K Suman
2019	Sh. M.K Jain	Sh. R.K Suman
2020	Sh. M.K Jain	Sh. R.K Suman
2021	Sh. R.K Singhal	Sh. Priti Pant
2022	Sh. R.K Singhal	Sh. Priti Pant
2023	Sh. Priti Pant	Sh. H.S. Garg
2024	Sh. Priti Pant	Sh. H.S. Garg Sh. S.K. Singh



5. In view of the above enquiry report, it is respectfully submitted that:

- i) With regard to assessment of financial loss to the exchequer, it is stated that DJB is providing regular piped water supply to the hotels/guests houses in Paharganj area and collecting water charges and sewerage maintenance charges strictly as per DJB norms. Further DJB has issued internal instructions for levy of water cess and additional sewer charges for extraction of ground water. DJB has recovered water cess amounting to Rs. 24.42 lakhs from 2015-2020 till the abolition of the Water Cess Act and related instructions. It is pertinent to mention that the DJB is still recovering additional sewerage charges against extraction of ground water and has recovered Rs. 6.11 crore from 2015 to till now.
- ii) Further through an illustrative assessment of extracted ground water in Paharganj area, a notional value of approximately Rs. 11 crore has been calculated by the



DJB. It is further submitted by the DJB that in the absence of any notification issued by the Environment Department, Government of NCT of Delhi, mandating the installation of water meters and prescribing rates for the extraction of groundwater, there is legal impediment in the recovery of the said amount. However, on the basis of above, conclusion may be drawn that a notional loss of approximately Rs. 11 crore has been caused to the public exchequer. Accordingly, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to issue appropriate directions in this regard.

- iii) With regard to the extent of damage caused to the environment and the effect of such illegal action on the groundwater of the area concerned, it is stated that the DPCC has imposed interim EDC to the tune of Rs. 4.50 Crore and had recovered Rs. 4.34 Crore. The DPCC has further calculated the Environment Damage Compensation and accordingly decided to



levy the Environmental Damage Compensation to the tune of Rs. 22,46,26,402/- on these 536 Hotels/Guest Houses as per methodology devised by CPCB considering the ground water consumption and violation period (11 Years) on the basis of data related to illustrative assessment of extraction of ground water furnished by DJB. Action is under process for imposition/realization of remaining Environment Damage Compensation to the tune of Rs. 18,12,26,402/-.

- iv) With regard to responsibilities of the officials, it is stated that negligence / dereliction of duty on the part of concerned Superintending Engineer or Executive Engineer of DJB is evident. Therefore, it has been proposed to initiate disciplinary proceedings against the officials of Delhi Jal Board who were posted in the area during the relevant period in accordance with applicable rules.



v) That, in the light of the above, this Hon'ble Tribunal is requested to accept the compliance affidavit in terms of Order dated 29.01.2025.

[Handwritten Signature]
DEPONENT

VERIFICATION:

Verified at New Delhi on this 6th day of January, 2026 that the contents of the above affidavit are true and correct to the best of my knowledge based on records and information received and believed to be true and correct. No part of it is false and nothing material has been concealed therefrom.

[Handwritten Signature]
DEPONENT



ATTESTED
[Handwritten Signature]
NOTARY PUBLIC DELHI
06 JAN 2026

NOTARY REGISTER
S.L. NO...001.....
DATE..06/01/2026

DEPARTMENT OF ENVIRONMENT
GOVT. OF NCT OF DELHI
6TH LEVEL, C-WING, DELHI SECRETARIAT
I.P. ESTATE, NEW DELHI-110002
PH: 23392029

F.10(133)/Env/2013/Vol-IV/735-40

Dated: 30-04-2025

MINUTES OF MEETING

Subject: Minutes of meeting held under the Chairmanship of Chief Secretary, GNCTD on 22.04.2025 at Delhi Secretariat, In reference to the order dated 29.01.2025 of Hon'ble National Green Tribunal in Execution Application No. 11/2023 In Original Application No. 89/2021 titled Varun Vs GNCTD & ORS.

A Meeting was convened under the Chairmanship of Chief Secretary, GNCTD, on 22.04.2025 at 03:00 PM in reference to the order dated 29.01.2025 of Hon'ble National Green Tribunal in Execution Application No. 11/2023 In Original Application No. 89/2021 titled Varun Vs GNCTD & ORS. List of participants is at Annexure- 1

The Hon'ble National Green Tribunal, in Execution Application No. 11/2023 in Original Application No. 89/2021, vide its order dated 29.01.2025, has issued the following directions:

"...24. after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.

25. What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.

26. Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months.....

With approval of the Chair, Special Secretary (Environment) gave a brief presentation on Hon'ble NGT order dated 29.01.2025 and action required to be taken by stakeholder departments i.e, Revenue Department and DJB. The matter is regarding voluntary disclosure by hotels and guest houses in the Paharganj area and illegal groundwater withdrawal in that area.

CEO, Delhi Jal Board appraised the Chair that vide a resolution DJB is charging ground water extant rates from consumer which have disclosed borewell/tubewell under VDS.

The Principal Secretary (Env.) clarified that mere voluntary disclosure of borewell/tubewell does not tantamount as permission for groundwater drawl. The permission granted by the concerned District Magistrate is the only valid document authorizing groundwater drawl.

After detailed deliberations and discussion the following decisions were taken by Chair :

- i. Revenue department to submit an enquiry report conducted in compliance to UO note dated 12.03.2025 sent by Department of Environment in reference to order dated 29.01.2025 and furnish information on the total number of illegal borewell & number of Environmental Damage Compensation (EDC) imposed, with status of EDC recovery and action taken on non-compliance, and action taken regarding fixing of responsibility to the disclosure under VDS.
- ii. Delhi Jal Board to furnished details of ground water extracting charges imposed on VDS applicants in Paharganj area and further processing of their applications for grants of permission.
- iii. The Delhi Pollution Control Committee was directed to seek legal opinion for filing appeal/revision against the order dated 29.01.2025 before a higher court and also engage a senior advocate in this matter for defending GNCTD.
- iv. In compliance to Cabinet Decision no 3182 dated 15.04.2025, a new borewell policy has to be prepared & brought before Council of Minister. Hence stakeholder departments were directed to provide necessary inputs for the preparation of the policy to Department of Environment.

In the end, Chief Secretary Delhi directed the Revenue Department and Delhi Jal Board to furnish requisite information within one working day to Environment Department for filing of the affidavit before the Tribunal.

The meeting ended with a vote of thanks to the Chair

Copy to :

1. Chairman, DPCC
2. Chairman, New Delhi Municipal Council
4. Divisional Commissioner, Revenue Department, GNCTD
5. Chief Executive Officer, Delhi Jal Board

Copy for kind information to:

1. SO to Chief Secretary, Delhi
2. PPS to Pr. Secretary (Environment), GNCTD


Nigam Agarwal
Director (Environment)

ENQUIRY REPORT**BACKGROUND**

(1) This report has been prepared in pursuance of the order of the Hon'ble National Green Tribunal dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021 in the matter of Varun vs. Govt. of NCT of Delhi & Ors., regarding illegal /unregulated withdrawal of groundwater by hotels/guest houses operating in Paharganj area in Delhi.

In the order dated 29.01.2025 passed by Hon'ble Tribunal, it was directed:

24. What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.

25. What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.

26. Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers



as permissible in law and submit the action taken report before the Tribunal within three months.

Copy of the order of Hon'ble NGT is annexed hereto as **Annexure-I**.

- (2) In pursuance to the order of Hon'ble Tribunal, a U.O. note dated 11/03/2025 was issued by Environment Department, GNCTD. The relevant extract of said UO note is as under:

Since as per, the SOP on regulation of extraction of groundwater, closure, prohibition of illegal activities relating to use of tubewell/borewells, violation check has to be dealt by Revenue Department & as directed by Chief Secretary, Delhi, I have to request for your kind consideration for initiating enquiry into the number of illegal connections for ascertaining the extent of loss of exchequer and fix responsibility, if any, in compliance to the Hon'ble Tribunal's direction vide order dated 29.01.2025 in Execution Application No. 11/2023 in Original Application No. 89/2021, so that extent of damage on environment and the effect of such an illegal action on the groundwater of the area concerned be assessed.

Copy of the U.O. Note is annexed hereto as **Annexure-II**.

- (3) A meeting was also convened on 22.04.2025 under the Chairmanship of the then Chief Secretary, in reference to the order dated 29.01.2025 wherein directions were issued to the Revenue Department and Delhi Jal Board to furnish requisite information on action taken on the VDS applications in the Paharganj area. It was inter-alia decided that: -

- i) *Revenue department would submit a report on the enquiry conducted in response to UO note dated 12.03.2025 sent by the Department of Environment in reference to order dated 29.01.2025 and furnish information on the total number of illegal borewells & quantum of Environmental Damage Compensation (EDC) imposed, with status of EDC recovery and action taken on non-compliance, and action taken regarding fixing of responsibility to the disclosure under VDS.*
- ii) *Delhi Jal Board would furnish details of ground water extracting charges imposed on VDS applicants in Paharganj area and further processing of their applications for grants of permission.*

Copy of the Minutes of the said Meeting is annexed hereto as **Annexure-III**.



ISSUES TO BE ENQUIRED

(4) In pursuance of the order of Hon'ble NGT, UO Note dated 12/03/2025 issued by Environment Department, GNCTD and the directions of Chief Secretary vide Minutes of Meeting dated 22/04/2025, the following points are required to be enquired:

- i) The extent of loss of exchequer on account of such unregulated withdrawal of ground water
- ii) The extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned
- iii) To fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS.

ENQUIRY

(5) In pursuance of the aforementioned directions of the Chief Secretary and U.O Note received from Environment Department; a meeting was convened on 06.06.2025 by the Secretary (Revenue)-Cum-Divisional Commissioner and it was decided that:

- i. *The Delhi Jal Board will submit a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of VDS i.e. 2014-15. The list will include everyone from Meter Reader to Superintendent Engineer of Delhi Jal Board.*
- ii. *The Delhi Jal Board will calculate the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels and recover the charges from them, w.e.f. the year 2014-15. This list will be prepared each hotel wise and the amount calculated to be recovered from each of them.*
- iii. *The DPCC will calculate the Environment Damage Charge on the Hotels/Guest Houses, who are drawing water illegally. The list will include the Hotels/Guest Houses irrespective, of the fact, whether they have availed the VDS or not.*

Copy of the Minutes of the said Meeting is annexed hereto as **Annexure-IV**



(6) Further, a series of meetings were conducted by Revenue Department with stakeholder departments i.e. DJB, DPCC, Environment etc. on 22.08.2025, 29.08.2025, 10.10.2025, 30.10.2025, 04.11.2025, 26.11.2025, 02.12.2025 and 17.12.2025.

Copy of the Minutes of the said Meetings conducted by Revenue Department are annexed hereto as **Annexure-V** colly.

(7) The DPCC in its reply dated 14.07.2025, informed that it has imposed interim Environment Damage Compensation (EDC) as per the Circular no. F. No. DPCC/MS/OA No. 25/2020/270 dated 09.07.2020,

The relevant part whereof is reproduced hereunder:

As details of pump capacity, pumping duration, diameter of the pump etc. are not available in the lists provided by DJB, following EDC slabs are to be levied depending on the purpose for which the extracted ground water was/is being used.

- 1. Lump sum EDC of Rs. 30,000/- (Rupees thirty thousand only) for domestic usage.*
- 2. Lump sum EDC of Rs. 1,00,000/- (Rupees one lakh only) for commercial/institutional usage.*
- 3. Lump sum EDC of Rs. 2,00,000/- (Rupees two lakhs only) for industrial usage.*
- 4. Wherever details of water consumption are available, EDC shall be calculated based on the actual water consumption and as per the formula devised by CPCB and accepted by Hon'ble NGT.*

The above amounts of lump sum EC be taken as interim compensation and can be altered whenever further details crucial for arriving at EC are made available by District authorities/DJB.

Due to non-availability of information regarding quantum of water extracted by each unit, lump sum interim EDC of Rs. 1,00,000/- (Rupees one lakh only) for commercial/institutional usage as per the said order has been imposed by DPCC on 441 Hotels/Guest Houses (list enclosed).

Amount recovered from these Hotels/Guest Houses is Rs. 4.28 Crore, till date.

As soon as list of units and quantum of illegal ground water extracted by these units is provided by Delhi Jal Board, the DPCC will finalise the EDC.

[Note: the said interim EDC on 441 Hotels/Guest Houses was imposed irrespective of the fact, whether they have availed VDS or not.]

Copy of the letter is annexed hereto as **Annexure-VI**

(8) Further, DPCC vide letter dated 05.01.2026 has submitted the details of levying of EDC on the basis of data received from DJB regarding extraction of water. The relevant extract of the said letter is as under: -

In compliance of Minutes of Meeting dated 15.05.2023 of the Joint Committee constituted in the subject matter, inspection of 536 Hotels/Guest Houses was conducted by officials of DJB and DPCC. During inspection, 441 Hotels/Guest houses found extracting ground water through illegal borewells. In absence of crucial details required for actual calculation of EC as per CPCB methodology, Earlier DPCC had levied Environmental Compensation on 441 Hotels/Guest Houses, as an interim EC. Vide its letter dated 19.12.2025, DJB has provided the list of 536 Hotel/Guest Houses reportedly extracting ground water illegally including crucial details required to assess EC as per CPCB formula.

Therefore, the Competent Authority in DPCC has decided to levy the EC on these 536 Hotels/Guest Houses as per methodology devised by CPCB considering the ground water consumption and violation period (11 Years) as assessed by DJB. Brief of EC is as follows:

Amount of EC calculated – Rs. 22,46,26,402/-

Amount of EC received till date – Rs. 4,34,00,000/-

Action is under process for imposition/realization of EC

– Rs. 18,12,26,402/-

[Details in tabulated form enclosed]

Copy of the DPCC letter is annexed hereto as **Annexure-VII**.



(9) In the pursuance of series of meetings held by Revenue Department, Delhi Jal Board has furnished the information vide letter dated 02.09.2025, 03.12.2025 and 05.01.2026. The details of the same are asunder: -

Reply submitted by Delhi Jal Board on 02.09.2025.

Relevant part whereof is reproduced hereunder-

- i) *In pursuance of the directions of the Hon'ble NGT, a committee for the finalization of the Voluntary Disclosure Scheme (VDS) was constituted under the chairmanship of the Department of Environment & Forest, GNCTD, no decision was taken regarding the course of action in respect of tube wells disclosed under the VDS.*
- ii) *As recorded in the Minutes of Meeting (MoM) held on 21.04.2014 under the chairmanship of the Secretary (Environment), a draft notification regarding installation of water meters on borewells/tubewells was to be prepared and submitted for the approval. However, the said draft notification was never approved.*
- iii) *In line with the recommendations of the Committee constituted pursuant to the Hon'ble NGT's directions in O.A. No. 108/2013 dated 03.09.2013. Consequently, no coercive action was taken against tubewells declared under VDS.*
- iv) *At present, the Delhi Jal Board is following the notification dated 12.07.2010 issued by the Department of Environment & Forest, which does not stipulate charges based on the actual extracted quantity. (ii) It may also be noted that, as per the Public Notice dated 26.10.2020 issued by the Central Ground Water Authority (CGWA), processing of applications for NOC for groundwater abstraction is now based on the categorization of the groundwater assessment unit, rather than notified or non-notified areas. In addition, MSMEs are exempted from obtaining NOC where withdrawal is less than 10 KLD, and no abstraction charges are leviable in such cases.*
- v) *In compliance with the Hon'ble NGT's directions, letters were issued to hotels/guest houses disclosing ground water use under VDS, requiring them to install water meters. To date, 22 units have*



complied, while follow-up action is ongoing with the remaining establishments. The maximum groundwater consumption of these 22 hotels/guest houses is 2.31 KLD, which is below the 10 KLD threshold. Accordingly, being MSMEs, these establishments are exempt from groundwater abstraction charges under the CGWA Public Notice dated 26.10.2020.

- vi) *Additional Sewage charges have so far been recovered by DJB on the basis of the number of rooms in hotels/guest houses. As per the DJB Revenue records, an amount of ₹5.59 crore has already been recovered as Additional Sewage charges and recovery proceedings have been initiated against the remaining establishments (details enclosed)*

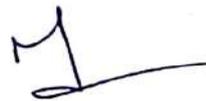
Further, the rate of consumption has been computed on the basis of the maximum daily use of 2.31 KL for a 50-room hotel/guest house. Applying DJB Notification No. DJB/DOR/DD (R) HQ-1/2018/6551 dated 25.01.2018, under Category-II (Non-domestic Commercial/industrial, the slab rate for 50-100 KL of volumetric consumption is ₹140.56 per KL. Accordingly, the per-room annual charge works out to Rs. 2,370.26. For 555 hotels/guest houses, ground water consumption has been interpolated proportionately on the basis of room strength and benchmarked consumption, and charges have been calculated accordingly. Detailed figures are placed opposite the respective names in the file.

In view of the above, it was submitted by the DJB that:

- *Tubewells disclosed under VDS were not approved by the DLAC.*
- *No notification for installation of water meters was issued, despite recommendations in the MoM dated 21.04.2014.*
- *Recovery of charges was thus undertaken on a lump-sum basis.*
- *No financial loss has been occasioned to DJB in respect of groundwater abstraction by the concerned establishments.*
- *The DJB is taking steps to finalize the new notification so that charges are henceforth levied strictly on the basis of actual consumption.*

Copy of the letter dated 02/09/2025 is annexed hereto as **Annexure-VIII**

Page 7 of 22



(10) Reply submitted by Delhi Jal Board vide letter dated 03.12.2025

Relevant part whereof is reproduced hereunder-

- *Delhi Jal Board (DJB) is already providing regular water supply in the Hotels/Guest House and collecting water bills and sewerage maintenance charges as per DJB norms from the Hotels/Guest Houses, wherever applicable. Hotels/Guest houses have water and sewer connections for that purpose and have water meter installed for that.*
- *Further, against extraction of water by borewells DJB has also been collecting additional sewerage charges from this hotels @ ₹2,000 per month (in slab of 0 to 50 rooms as per room capacity in accordance with Delhi Water Board Act, 1998 and Delhi water & sewer tariff and metering regulation of 2012), since 2015 till date.*
- *In addition to the water charges levied on piped water supply, Water Cess on borewell/tubewell @ ₹1,670 per month amounting to ₹24.42 lakhs upto year 2020 was also collected as per DJB Office Order No. DJB/DOR/Creating Separate Head/2015/7963 dated 08.07.2015. However, the same was stopped as per DJB Office Order No. DJB/DOR/166/2020/6277 dated 17.11.2020 in view of abolition of Cess Act citing latest guidelines of CGWA. After that there was no provision of water cess/tariff or charges on borewell extracted ground water.*

As per the direction of the Hon'ble NGT dated 10.09.2025 and your office letter seeking information regarding the quantity of ground water extracted by Hotels/Guest Houses in the Paharganj area, the ground water extraction has been assessed on the basis of water meters installed on borewells in 22 hotels / guest houses. The discharge reading has been taken for these 22 borewell meters.

According to discharge readings and no. of rooms per hotel, the calculation of the extracted water is being done, which will be submitted to your good office within two weeks' time.

Copy of the letter dated 03/12/2025 is annexed hereto as **Annexure-IX**

(11) Reply submitted by Delhi Jal Board vide dated 05.01.2026

Page 8 of 22



Relevant part whereof is reproduced hereunder

This is in the reference of letter no. DC/C/2025/4765 dated 05.12.2025 vide which details and data regarding illegal/unregulated ground water extraction by hotels/guest houses in the Paharganj area was asked, in pursuance of the order of the Hon'ble National Green Tribunal (NGT) dated 29.01.2025.

In this regard it is submitted that:

- *The Voluntary Disclosure was introduced in the year 2014 by the Department of Environment, GNCTD merely through a public notice, without issuance of any Gazette Notification or formal statutory order. In the absence of such notification, the Scheme did not attain statutory force. DJB was entrusted the responsibility for receiving the application under this.*

It is respectfully clarified that:

- *DJB is providing regular piped water supply to the hotels/guest houses in Paharganj area, and is collecting water charges and sewerage maintenance charges strictly as per DJB norms.*
- *In addition to it, DJB has also been collecting additional sewerage charges @Rs.2000 per month per hotels against extraction of water by borewell/tubewell since 2015 to till date i.e. amounting to approximately 6.11 crore.*
- *In addition, DJB had also collected Water Cess @ Rs. 1,670 per month per hotels bore well/tube well, amounting to Rs. 24.42 lakh up to November 2020 was also collected as per DJB. The said Water Cess was discontinued w.e.f. November 2020 in compliance with DJB office order no DJB/DOR/166/2020/6277 dated 17.11.2020, in pursuant to abolition of the Water Cess Act and related statutory instructions.*
- *After abolition of the Water Cess, no statutory provision, notification, or tariff exists for levy of charges on ground water extracted through borewells/tubewells by hotels/guest houses.*
- *Accordingly, no ground water extraction charges have been collected from these hotels after November 2020.*

M

Absence of Statutory Charges for Ground Water Extraction

That no notification of the Dept. of Environment was received by the DJB which has ever mandated installation of water meters on Voluntary Disclosure tube wells, in the absence of that under the present regulations, water meters may only be installed on legally approved borewells cleared by the District Level Advisory Committee (DLAC). Since Voluntary Disclosure tubewells do not attain legal status unless approved by the DLAC, DJB was not empowered to install meters on such units, as the 2010 notification does not authorize DJB to do so.

Illustrative Assessment of Ground Water

It is further informed that an illustrative assessment of ground water has been carried out by DJB on the basis of water meter installed on the tubewells by 22 hotels/guest houses which have installed water meters. Based on meter readings, the average daily consumption per room has been assessed as 0.065 KLD. (Annexure-1)

Applying this average to all room of 555 hotels/guest houses in the Paharganj area, the illustrative quantity of ground water extracted for the period November 2020 to November 2025 (i.e. 18 -11-2020 to 17-11-2025) come out to- Total Quantity: 13,12,941.50 KL.'

Since no notified rate exists for charging ground water extraction, DJB treated/filtered water commercial rate of ₹140.56 per KL as per DJB notification No DJB/DOR/DD(R)-HQ 1/2018/6551 dated 25-01-2018 category II non-domestic commercial Industrial has been taken to work out an amount purely for reference: On this basis:

Illustrative Amount: ₹18,45,68,639.80 (approx.) (Annexure -2)

*Based on 60% annually occupancy, the amount is
= ₹18,45,68,639.80 x 0.06 = ₹ 11,07,41,183.88*

Thus, on the basis of the aforesaid illustrative assessment of extracted ground water illustrated by the Delhi Jal Board (DJB), a notional value of approximately ₹11 crore has been calculated. It is further submitted that in the absence of any notification issued by the Environment Department, Government of NCT of Delhi, mandating the installation of water meters and prescribing rates for the extraction of groundwater, the above assessment is

illustrative only. Accordingly, the matter may be placed before the Hon'ble NGT to issue appropriate directions in this regard.

Copy of the letter dated 05/01/2026 is annexed hereto as **Annexure-X**

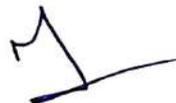
(12) In addition to the above, the following documents have been considered during the enquiry: -

(i) Order dated 18.05.2010 issued under Section 5 of the Environment (Protection) Act, 1986.

The relevant extract of said order is as under:

- (a) *The issue of grant of permission for borewell/tubewell shall be dealt by Competent Authority through the Deputy Commissioner (Revenue) of each revenue area, GNCTD, who is hereby appointed as "Authorized Officer" for the purpose of regulation of ground water development and management in the respective revenue areas under the jurisdiction.*
- (b) *The Deputy Commissioner (Revenue) of each revenue area, GNCTD, who is the Authorized Officer, are further delegated with the power of dealing with other issues such as checking violation, and sealing illegal wells, launching of prosecution against offenders etc. including grievance redressal related to ground water, based on the recommendations of the Advisory Committee.*
- (c) *The Executive Engineer of the Competent Authority, in-charge of the concerned area shall recommend the case, based on the facts on the ground, to the concerned Deputy Commissioner (Revenue) of the revenue area who shall issue orders in the light of the recommendations of Executive Engineer of the Competent Authority and the Advisory Committee.*

Copy of the order is annexed hereto as **Annexure-XI**.



(ii) Standard Operating Procedure regarding regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells in NCT of Delhi. (Formed in compliance of the direction issued in the OA 685/2019: Rakesh Kumar Vs GNCTD order dated 15.05.2025)

The relevant extract of said SoP is as under: -

- a) *Drawing ground water through borewell or tubewell for domestic, commercial, agricultural or industrial uses without the prior permission of the "Competent Authority" will be considered illegal and without authority of law. The Competent Authority is Delhi Jal Board in the entire NCT of Delhi except areas under the New Delhi Municipal Council (NDMC) and Delhi Cantonment Board (DCB). For borewells/tubewells for agricultural uses, the information on illegal extraction of ground water will be provided by the BDO to the Advisory Committee.*
- b) *The Deputy Commissioner (Revenue) of each district, who is the Authorised Officer under the direction dated 18.05.2010 is required to supervise checking violation i.e. detection of illegal wells and closure thereof through the SDMs.*
- c) *An Advisory Committee in each of the revenue districts with representatives from DJB, CGWB, ULBs, DPCC, reputed NGO has been constituted to assist the DC in detecting illegal borewells for taking action. Accordingly, the advisory committee will prepare a list of such illegal borewells every month by taking information from all available sources including Revenue Officers, representatives of Delhi Jal Board, ULBs, DPCC, NGOs and other relevant sources. Proactive action needs to be taken by the above representatives in detection of illegal extraction of ground water and furnishing the same to the Advisory Committee promptly. Superintending Engineer (SE), DJB is the Member Secretary of Advisory Committee, and he is required to ensure timely conduct of the meeting and also to record the proceedings.*
- d) *The DPCC will assess EC as per the methodology devised by CPCB in its report dated 26.06.2019. After assessment of the EC, demand will be raised and in cases of non-recovery, SDM to recover EC as arrears of land revenue.*



Copy of the SOP is annexed hereto as **Annexure-XII**

(iii) Minutes of the meeting of the Committee for compliance of National Green Tribunal Order Dated 03.09.2013 as well as subsequent order dated 12.3.2014 in Application No. 108/2013, National Green Tribunal Bar Association vis NCT of Delhi & Ors held under the Chairmanship of Secretary (Environments on 21.04.2014)

Relevant part whereof is reproduced hereunder:

(a) *An advertisement in newspaper is to be issued by Deptt. of Environment, Govt. of Delhi for voluntary disclosure of tubewells/borewells within 3 months. For voluntary disclosure applications shall be submitted in office of DJB (HQ) The application form for disclosure shall be made available on DJB website No fee shall be charged for submitting application.*

(Action: Deptt. of Environment and DJB)

(b) *For fixing of water meters on borewells / tubewells it was decided that water meters are to be fixed on borewells / tubewells used for commercial / industrial and bulk use purposes to start with. A draft notification in this regard is to be prepared and to be put up for approval of Hon'ble LG.*

(Action: Deptt. of Environment and DJB)

(c) *Repeated advertisements in newspapers for registration of drilling machine/rigs and lodging of complaints against unauthorized use of drilling rigs/machines and illegal boring / groundwater drawl are to be issued by the office of the Divisional Commissioner (Revenue).*

(Action: Office of Divisional Commissioner)

(d) *Regular action is to be taken by concerned DC (Revenue) against illegal ground water drawl including on complaints forwarded by Complaint Control Room (CCR) of DJB and a compiled Action Taken Report is to be submitted by the office of Divisional Commissioner to Deptt of Environment/Committee constituted by NGT.*

(Action: Concerned DC (Revenue) / Office of Divisional Commissioner)

Copy of the said minutes of the meeting is annexed hereto as **Annexure-XIII**

Page 13 of 22



(iv) DO letter dated 30/09/2015 issued by Delhi Jal Board to Revenue Department.

The said letter reads as under: -

In compliance to the directions of Hon'ble NCT in OA 108/2013 dated 03.09.2013, a Committee under the Chairmanship of Secretary (Environment & Forest), GNCTD was constituted, CEO-DJB, Divisional Commissioner, DC (South- West), Chairman of Central Ground Water Authority and Secretary (Irrigation and Flood Control) Department were the members of the Committee. In various meetings, the Committee recommended as under:

1. *The applicants were asked in the prescribed format under Voluntary Disclosure Scheme to access complete data of all illegal and legal bore-wells in the NCT of Delhi.*
2. *The bore-wells/tube-wells may be allowed or deemed permitted to extract ground water for a specific period or by charging usage of ground water fees from the applicant who have voluntarily disclosed their bore-wells.*

But it has been observed that the show cause notices are being issued by the SDMs in many cases for sealing bore-wells/tube-wells even in cases where people have disclosed voluntarily for the tube-wells.

May I request you to direct all the Deputy Commissioners Revenue) not to seal the bore-wells which have been voluntarily disclosed till the time an appropriate decision is taken by the Committee constituted by the Hon'ble NGT. The illegal bore-wells which are not in the list of voluntarily disclosure list may sealed as per law.

Copy of the letter is annexed hereto as **Annexure-XIV**

(v) DO letter dated 06.10.2015 issued by Revenue Department to Delhi Jal Board

The said letter reads as under: -

This letter was issued in the pursuance of DO letter vide dated 30.09.15, it was informed that in the pursuance of above letter requisite instruction are being issued to Dy. Commissioners, ADMs, SDMs not to seal the borewells which have been voluntarily disclosed as per recommendations of

Page 14 of 22

committee which is constituted in compliance of directions of Hon'ble NGT in O.A No. 108/2013 dated 03.09.2013.

Copy of the letter is annexed hereto as **Annexure-XV**

(vi) Instruction dated 08.07.2015 issued by DJB regarding water cess

Relevant part of the instruction is reproduced hereunder.

Delhi Jal Board vide Resolution No. 200 dated 19.03.2015 has approved fixation of Ground Water Cess/Usage Charges on the Industries for Operating their Tube-wells/Bore-wells for extraction of Ground Water which is as under: -

- *For non-water packaging Industries 1670/- per Tube-well /Bore-well per month*

Copy of the letter is annexed hereto as **Annexure-XVI**

(vii) Instruction dated 01.01.2016 issued by DJB regarding additional sewerage charge.

Relevant part of the instruction is reproduced hereunder.

However, such institutions where intensive use of ground water as additional water source is there, the rates are as follows: -

- a) *0-50 Rooms: Rs. 2,000/- per month*
- b) *51-100 Rooms: Rs. 10,000/- per month*
- c) *More than 100 Rooms: Over 100 rooms for every additional block of 50 Rooms or its part: Rs. 2500/- per block. (Over Rs. 10,000/-)*
- d) Copy of the letter is annexed hereto as **Annexure-XVII**

(viii) Report dated 29.11.2023 submitted by DPCC before Hon'ble NGT: -

Relevant part whereof is reproduced hereunder

That, in compliance of the order passed by this Hon'ble Tribunal, a joint inspection was carried out by the representatives of DPCC, DJB and Revenue Deptt. of all 536 Hotels/Guest House and the details of 536 hotels/Guest houses inspected are as follows:

- *Hotels/Guest House found using/extracting ground water – 442*

Page 15 of 22

- *Hotels/Guest House found closed – 017*
- *Hotels/Guest House not using ground water – 077*
Total – 536
- *That, out of 536, 185 hotels/guest houses found using/extracting ground water having voluntary disclosure scheme (VDS).*
- *That, out of 536, 257 hotels/guest houses found using/extracting ground water without having voluntary disclosure scheme (VDS).*
- *That Association of Paharganj hotels/guest houses have submitted letters issued by Delhi Jal Board dated 17.10.2023, addressed to some individual units having VDS wherein such unit is regularized/authorized/permited to draw the ground water extraction as per the voluntary disclosure scheme. Copy of letters dated 17.10.2023 are enclosed herewith.*

Copy of the letter is annexed hereto as **Annexure-XVIII**

ANALYSIS OF THE FACTS

(13) ASSESSMENT OF FINANCIAL LOSS TO THE EXCHEQUER

- (i) The quantity of extracted ground water and assessment of financial loss to the Exchequer due to above extraction are the main issues in this enquiry process.
- (ii) As per the aforementioned Report dated 29.11.2023 submitted by the DPCC based on the joint inspection, there are total 442 Hotels/Guest House found using/extracting ground water.
- (iii) Vide letter dated 05.01.2026, the DJB has submitted that the Voluntary Disclosure was introduced in the year 2014 by the Department of Environment, GNCTD merely through a public notice, without issuance of any Gazette Notification or formal statutory order.
- (iv) It is also stated that DJB is providing regular piped water supply to the hotels/guest houses in Paharganj area, and is collecting water charges and sewerage maintenance charges strictly as per DJB norms.
- (v) In addition, DJB has also been collecting additional sewerage charges @ ₹ 2000 per month per hotel against extraction of water by borewell/tubewell since 2015 to till date and has collected approximately Rs. 6.11 crore. It is pertinent to mention that the additional sewerage charges are levied from

Page 16 of 22



such institutions where intensive use of ground water as additional water source is there as per Instruction dated 01.01.2016 issued by DJB regarding additional sewerage charge.

- (vi) In addition, DJB had also collected Water Cess @ ₹1,670 per month per hotel bore well/tube well, amounting to ₹24.42 lakh up to November 2020 as per DJB norms. It is noteworthy that Instruction dated 08.07.2015 issued by DJB mandates the fixation of Ground Water Cess/Usage Charges on the industries for operating their Tube-wells/Bore-wells for extraction of Ground Water.
- (vii) The said Water Cess was discontinued w.e.f. November 2020 in compliance with DJB office order no DJB/DOR/166/2020/6277 dated 17.11.2020, pursuant to abolition of the Water Cess Act and related statutory instructions.
- (viii) After abolition of the Water Cess, no statutory provision, notification, or tariff exists for levy of charges on ground water extracted through borewells/tubewells by hotels/guest houses. Accordingly, no ground water extraction charges have been collected from these hotels after November 2020.
- (ix) Further, in compliance of the directions of Hon'ble NGT and in pursuance to the meetings held by the Revenue Department, DJB has submitted Illustrative Assessment of Ground Water Extraction Quantity vide letter dated 05.01.2026. As per Illustrative calculation, the amount is Rs 11,07,41,184/-.
- (x) Thus, on the basis of the aforesaid illustrative assessment of extracted ground water illustrated by the Delhi Jal Board (DJB), a notional value of approximately Rs.11 crore has been calculated. It is further submitted that in the absence of any notification issued by the Environment Department, Government of NCT of Delhi, mandating the installation of water meters and prescribing rates for the extraction of groundwater, the above assessment is illustrative only and there is legal impediment in the recovery of above notional loss. However, on the basis of above, conclusion may be drawn that a notional loss of approximately Rs. 11 crore to the exchequer. Accordingly, the matter may be placed before the Hon'ble NGT with prayer to issue appropriate directions in this regard.

(14) THE EXTENT OF DAMAGE CAUSED TO THE ENVIRONMENT AND THE EFFECT OF SUCH AN ILLEGAL ACTION ON THE GROUNDWATER OF THE AREA CONCERNED AND RECOVERY OF ENVIRONMENTAL DAMAGE COMPENSATION

(i) Earlier the DPCC had imposed interim EDC to the tune of Rs. 4.50 Crore and had recovered Rs. 4.34 Crore .

(ii) Further on the basis of data submitted by DJB regarding illustrative assessment of extraction of ground water in the concerned area, the DPCC has calculated the environment damage compensation and accordingly decided to levy the EC on these 536 Hotels/Guest Houses as per methodology devised by CPCB considering the ground water consumption and violation period (11 Years) as assessed by DJB. Brief is as follows:

Amount of EC calculated – Rs. 22,46,26,402/-

Amount of EC received till date – Rs. 4,34,00,000/-

Action is under process for imposition/realization of EC
– Rs. 18,12,26,402/-

(15) RESPONSIBILITY OF THE OFFICIALS

(i) Vide Order dated 18.05.2010 issued under Section 5 of the Environment (Protection) Act, 1986, Deputy Commissioner (Revenue) of each revenue area, GNCTD, were further delegated with the power of dealing with other issues such as checking violation, and sealing illegal wells, launching of prosecution against offenders etc. including grievance redressal related to ground water, based on the recommendations of the Advisory Committee.

(ii) Further by same order, the Executive Engineer of the Competent Authority i.e. DJB / in charge of the concerned area was mandated to recommend the case, based on the facts on the ground, to the concerned Deputy Commissioner (Revenue) of the revenue area who shall issue orders in the light of the recommendations of Executive Engineer of the Competent Authority and the Advisory Committee.

(iii) It is pertinent to mention that as per the Standard Operating Procedure regarding regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells issued by the GNCTD,

Page 18 of 22

the Dy. Commissioner of each district is required to supervise checking violation i.e. detection of illegal wells and closure thereof through the SDMs.

(iv) An Advisory Committee in each of the revenue districts with representatives from DJB, CGWB, ULBs, DPCC, reputed NGO has been constituted to assist the DC in detecting illegal borewells for taking action. Accordingly, the advisory committee will prepare a list of such illegal borewells every month by taking information from all available sources including Revenue Officers, representatives of Delhi Jal Board, ULBs, DPCC, NGOs and other relevant sources. Proactive action needs to be taken by the above representatives in detection of illegal extraction of ground water and furnishing the same to the Advisory Committee promptly. Superintending Engineer (SE), DJB is the Member Secretary of Advisory Committee, and he is required to ensure timely conduct of the meeting and also to record the proceedings.

(v) No record is available which may prove that concerned Superintendent Engineer or Executive Engineer of DJB had recommended the cases pertaining to such illegal withdrawal of ground water to the Advisory Committee and concerned Deputy Commissioner.

(vi) Further vide DO letter dated 30/9/2015 of the CEO, DJB, it was requested to Divisional Commissioner to direct all the Deputy Commissioners not to seal the borewells which have been voluntarily disclosed till the time an appropriate decision is taken by the Committee constituted by the Hon'ble NGT. The illegal bore-wells which are not in the list of voluntarily disclosure list may be sealed as per law.

(vii) Further as per the Report dated 29.11.2023 submitted by DPCC before the Hon'ble NGT, a joint inspection was carried out by the representatives of DPCC, DJB and Revenue Department of all 536 Hotels/Guest Houses wherein it is evident that:

- Hotels/Guest House found using/extracting ground water – 442
- 185 hotels/guest houses found using/extracting ground water having voluntary disclosure scheme (VDS).

 Page 19 of 22

- 257 hotels/guest houses found using/extracting ground water without having voluntary disclosure scheme (VDS).

(viii) There is no record available that concerned SE/EE have informed concerned DC or the Advisory Committee to act against these illegal borewells. It was the responsibility of SE/EE of the Competent Authority i.e. DJB to bring those cases of units withdrawing ground water before the concerned DC and the Advisory Committee. However, they have failed to furnish such facts.

(ix) DJB had furnished the names of the officials posted in the area during the period (2014-24) vide letter dated 02/09/2025.

(x) Despite having no evidences of misconduct on the part of concerned SE/EE of DJB, the negligence /dereliction of duty on the part of concerned SE/EE Delhi Jal Board is evident.

(16) FINDINGS

(i) ASSESSMENT OF FINANCIAL LOSS TO THE EXCHEQUER

- a. DJB is providing regular piped water supply to the hotels/guests houses in Paharganj area and collecting water charges and sewerage maintenance charges strictly as per DJB norms. Further DJB has issued internal instructions for levy of water cess and additional sewer charges for extraction of ground water. DJB has recovered water cess amounting to Rs. 24.42 lakhs from 2015-2020 till the abolition of Water cess Act and related instruction. It is pertinent to mention that the DJB is still recovering Additional Sewer charges against extraction of ground water and has recovered Rs. 6.11 crore from 2015 to till now.
- b. Further through an illustrative assessment of extracted ground water in Paharganj area, a notional value of approximately Rs. 11 crore has been calculated by the DJB. It is further submitted that in the absence of any notification issued by the Environment Department, Government of NCT of Delhi, mandating the installation of water meters and prescribing rates for the extraction of groundwater, there is legal impediment in the recovery of the said amount. However, on the basis of above, conclusion may be drawn that a notional loss of approximately Rs. 11 crores have been caused to the public exchequer. Therefore,

it is most respectfully prayed that Hon'ble NGT may be pleased to issue appropriate directions in this regard.

ii. EXTENT OF DAMAGE CAUSED TO THE ENVIRONMENT AND THE EFFECT OF SUCH AN ILLEGAL ACTION ON THE GROUNDWATER OF THE AREA CONCERNED AND RECOVERY OF ENVIRONMENTAL DAMAGE COMPENSATION

- a. Earlier the DPCC had imposed interim EDC to the tune of 4.50 Cr and had recovered 4.34 Cr. Further on the basis of data submitted by DJB regarding illustrative assessment of extraction of water in the concerned area, the DPCC has calculated the environment damage compensation and accordingly decided to levy the EC on these 536 Hotels/Guest Houses as per methodology devised by CPCB considering the ground water consumption and violation period (11 Years) as assessed by DJB. Brief is as follows:

Amount of EC calculated	– Rs. 22,46,26,402/-
Amount of EC received till date	– Rs. 4,34,00,000/-
Action is under process for imposition/realization of EC	– Rs. 18,12,26,402/-

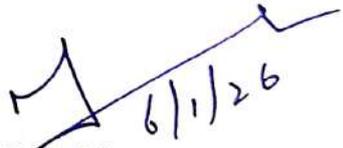
(iii) RESPONSIBILITY OF THE OFFICIALS

- (a) It is clear that no attempts were made by the concerned Superintendent Engineer or Executive Engineer, DJB to report relevant facts of illegal withdrawal of ground water by guest houses/hotels before the DC or the Advisory Committee in accordance with the order dated 18.05.2010 issued by Environment Department and Standard Operating Procedure regarding regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells. They have even failed to report that out of 536, 257 hotels/guest houses found using/extracting ground water without applying under voluntary disclosure scheme.
- (b) Though there is no evidence of misconduct on the part of Superintendent Engineer or Executive Engineer, DJB However, negligence /dereliction of duty on the part of concerned Superintendent Engineer or Executive Engineer, DJB is evident. Therefore, it is proposed to initiate disciplinary proceedings against the following officials of Delhi Jal Board who were posted in the area during the relevant period in accordance with applicable rule.

Page 21 of 22

Year	SE	EE
2014	Sh. Ajay Gupta	Sh. Radhey Shyam
2015	Sh. Ajay Gupta	Sh. Radhey Shyam
2016	Sh. M.K Jain	Sh. R.K Suman
2017	Sh. M.K Jain	Sh. R.K Suman
2018	Sh. M.K Jain	Sh. R.K Suman
2019	Sh. M.K Jain	Sh. R.K Suman
2020	Sh. M.K Jain	Sh. R.K Suman
2021	Sh. R.K Singhal	Sh. Priti Pant
2022	Sh. R.K Singhal	Sh. Priti Pant
2023	Sh. Priti Pant	Sh. H.S. Garg
2024	Sh. Priti Pant	Sh. H.S. Garg Sh. S.K. Singh

Submitted please.


6/1/26

(Neeraj Semwal, IAS)

Secretary (Revenue) Cum Divisional Commissioner,

5, Sham Nath Marg,

Delhi -110054

Item No. 10

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 11/2023
In
Original Application No. 89/2021
(IA No 597/2024, IA No 596/2024, IA No 595/2024,
IA No 594/2024, IA No 829/2023)

Varun

Applicant

Versus

Govt. of N.C.T. of Delhi & Ors.

Respondent(s)

Date of hearing: 29.01.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Ms. Mansi Chahal, Mr. S.A. Zaidi & Mr. Kapil Sagar, Advs. for Applicant
in E.A 11/2023

Respondents: Mr. A.D.N Rao, Senior Advocate with Ms. Richa Kapoor, Ms. Atika Singh,
Mr. Kunal Anand & Mr. Rahul Mishra, Advs. for Delhi Jal Board
Ms. Shilpi Satyapriya Satyam, Adv. for MoEF & CC (Through VC)
Ms. Jyoti Mendiratta, Adv. for SDM (Punjabi Bagh)
Mr. Balendu Shekhar & Ms. Tanisha Samanta, Advs. for DPCC (Through
VC)
Mr. Gigi. C. George, Adv. for CGWA
Mr. Kanu Agrawal, Ms. Kritika Gupta and Mr. Gaurav Vats, Advocates for
Lodging House Owners Association

ORDER

1. Groundwater is an important natural reserve, and its unregulated withdrawal by flouting the law cannot be permitted. Hon'ble Supreme Court in the matter of *M.C. Mehta vs. vs. Union of India & Ors.*, reported in (1997) 11 SCC 312 while directing the constitution of the Central Ground Water Authority (CGWA) had taken note of the affidavit of one of the scientists and recorded as under:

“xxxxxx.....xxx”
2. Dr P.C. Chaturvedi, Scientist 'D' (Director), Central Groundwater Board, filed an affidavit pursuant to this Court's order. He stated in the affidavit that during the years from 1962 onwards, the water

levels in the country are declining. So much so, during the years 1971-83, the fall in water level was from 4 m to 8 m in the National Capital Territory. There was a further fall of water level from 4 m to more than 8 m during the period 1983-85. One of the reasons stated in the affidavit for the decline of water level was the enhanced pumpage. Keeping in view the facts stated by Dr Chaturvedi, this Court issued notice to the Union of India through the Secretary, Ministry of Water Resources and to the Government of NCT, Delhi, through its Chief Secretary. Various authorities have filed affidavits. indicating the factual position regarding the fall of water levels in the country.”

2. In that affidavit filed as far back as 1997, the issue of the fall in water level from 4m to 8m in the National Capital Territory was highlighted. The NGT also, in the order dated 08.01.2018 passed in OA No. 108/2013 (MA No. 489/2015) and connected OA, had taken note of the undisputed position about the exploitation of groundwater in Delhi as under:

“In these applications a concern has been expressed regarding depletion of the ground water level in highly exploited areas of NCT of Delhi.

It is not in dispute that area of NCT of Delhi lies in highly exploited ground water area/zone. Immediate measures are therefore necessary to address the problems connected therewith.”

3. In OA No. 89/2021, the Applicant had sought an injunction against the illegal drawal of groundwater by 536 hotels operating in Paharganj area of Delhi. The OA was disposed of permitting the Applicant to move the concerned SDMs and other authorities and the Chief Secretary, Delhi who had to enforce/oversee the compliance of the norms on the subject.

4. By the present execution application, Applicant is seeking compliance with the order dated 08.04.2021 passed in OA No. 89/2021.

5. The Applicant’s grievance is that though in pursuance to the order of the Tribunal, he had approached the SDM, Karol Bagh and submitted representation to authorities, including the Delhi Pollution Control

Committee (DPCC) and SDM, Karol Bagh, but no action was taken to prevent the illegal withdrawal of groundwater by these hotels/guest houses/restaurants of Paharganj area.

6. The Tribunal while entertaining this execution application by order dated 13.04.2023 had taken note of the serious issue involved in the matter and had observed as under:

“xxxxxx.....xxx”
 3. Accordingly, we propose to go into the merits in view of serious allegations which if true show serious violation of norms and also judgement of the Hon’ble Supreme Court by the individuals as well as authorities. As per averments in the application, on intervention of the Environment Minister, illegalities have been allowed to continue to the detriment of environment and the rule of law. The SDM and DPCC issued show cause notice dated 04.08.2021 to 536 hotels and other such establishments for violations. 206 hotels gave reply. Closure order was passed against 330 hotels. In spite of this, notices were withdrawn and not acted upon in breach of rule of law and environmental norms. The matter appeared in media news dated 23.04.2022 (Annexure-A-6) but clear violation is allowed to continue which needs to be remedied.”

7. The Tribunal by order dated 13.04.2023 in this execution application had constituted the joint Committee with a direction to the joint Committee to submit the report by observing as under:

“xxxxxx.....xxx”
 5. In view of above, let a joint Committee of MoEF&CC, CPCB, DPCC, CGWA, and District Magistrate, New Delhi may look into the matter and take remedial measures in coordination with concerned authorities, following due process. CPCB and DPCC will jointly act as nodal agency for coordination and compliance. The Committee may meet within two weeks and give its factual and action taken report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The Committee may look into issue of status of legality of ground water extractions and compliance of norms for such extractions, ground water availability at relevant locations and replenishment measures being done and status of compliance with consent conditions granted under Water Act, 1974 and Air Act, 1981.”

8. The joint Committee report dated 29.11.2023 through the DPCC was filed disclosing the status of 536 hotels/guest houses of Paharganj area as under:

“xxxxxx.....xxx”

4. That, in compliance of the order passed by this Hon'ble Tribunal, a joint inspection was carried out by the representatives of DPCC, DJB and Revenue Deptt. of all 536 Hotels/ Guest House and the details of 536 hotels/Guest houses inspected are as follows:

Hotels/Guest House found using/ extracting the ground water	- 442
Hotels/Guest House found closed	- 017
Hotels/Guest House not using ground water	- 077
Total	- 536

5. That, out of 536, 185 hotels/guest houses found using/extracting ground water having voluntary disclosure scheme (VDS). The list of 185 units is annexed as ANNEXURE - 1.

6. That, out of 536, 257 hotels/guest houses found using/extracting ground water without having voluntary disclosure scheme (VDS) The list of 257 units is annexed as ANNEXURE-2.”

9. The above report discloses that 442 hotels/guest houses were found extracting groundwater. Out of this, 185 hotels/guest houses were extracting groundwater under the Voluntary Disclosure Scheme (VDS) and 257 hotels without having VDS. The report did not disclose if any of these hotels had permission from the competent authority to extract the groundwater or if they had paid or were paying the charges for extracting the groundwater.

10. The Tribunal took note of this report in the proceedings dated 04.09.2023 and observed as under:

“xxxxxx.....xxx”

3. The action taken report on behalf of Delhi Pollution Control Committee with respect to order dated 13.04.2023 has been filed disclosing that out of 536 hotels/guest houses, 296 have been inspected out of which 246 hotels/guest houses have been found to be extracting ground water illegally without permission from the competent authority. Learned Counsel appearing for the DPCC has failed to point out the action, if any, taken against the 246 hotels/guest houses which have been found to be extracting the ground water illegally without permission of the competent authority. The report reveals that the process of completing inspection of remaining hotels/guest houses out of total 536 hotels/guest houses is in progress and a request on behalf of DPCC has been made for grant of further two months' time to complete the same.”

11. So far as the issue of disclosure by the hotels/guest houses in question under the VDS is concerned, DPCC in the communication dated 12.09.2023 (page 592) had made it clear that the disclosure under VDS cannot be treated as permission for withdrawal of groundwater by observing as under:

*“xxxxxx.....xxx”
Further, some of the Hotels/Guest houses are having registration with CGWA/voluntary disclosure with DJB. However, as per the statement of CGWA/DJB, registration with CGWA/voluntary disclosure with DJB cannot be treated as a permission for withdrawal of ground water.”*

12. The Tribunal in the proceedings dated 12.04.2024 had recorded that the hotels/guesthouses drawing groundwater on the basis of the so-called VDS had not put any meter at the point of drawal, and that, by revoking the closure orders, the concerned authorities had permitted unlimited withdrawal of groundwater without any condition or regulation. The observation of the Tribunal in this regard in the order dated 12.04.2024 is as under:

*“xxxxxx.....xxx”
5. There is nothing on record to show that the project proponents who have made voluntary disclosure are keeping any record of withdrawal of water from borewell or they have put any meter for that purpose at the point of withdrawal, meaning thereby, by revoking the closure order, concerned authority passing such order has permitted unlimited withdrawal of ground water to the project proponent without putting any condition and without any regulation, such unregulated withdrawal of ground water, if any, has serious effect the ground water level in the area concerned.”*

13. Before the Tribunal none of the authorities like Delhi Jal Board (DJB), District Level Advisory Committee, DPCC or Government of National Capital Territory of Delhi (GNCTD) were taking the responsibility for checking the illegal extraction of water in NCT Delhi, therefore, the Tribunal by order dated 22.08.2024 had directed the Chief Secretary, NCT Delhi as under:

“xxxxxx.....xxx”

6. *It is very unfortunate situation. The matter is pending since long and even after lapse of so many years, authorities are not aware of their duties and responsibilities and they are shifting the responsibility on each other without clearly disclosing as to which authority is responsible for regulating the ground water extraction in Delhi.*

7. *In these circumstances, we direct the Chief Secretary, NCT Delhi to ascertain the authority’s responsibility keeping in view the observation made above and to direct the concerned authority to file report before the Tribunal with regard to the action taken/proposed to be taken against the violators.”*

14. In pursuance to the above order, no response was filed by the Chief Secretary disclosing the competent authority and when the matter was taken up on the next date of hearing, i.e., on 03.09.2024, Counsel for the NCT Delhi had submitted that in terms of the Notification dated 18.05.2010, DJB is the authority for granting permission for extracting groundwater in NCT of Delhi and the Deputy Commissioner, Revenue is the authority for taking action in case of violation.

15. All the authorities such as DPCC, DJB were relying upon VDS and trying to justify the unregulated withdrawal of groundwater by hotels/guest houses in Paharganj, but no such VDS was filed by them, therefore, the Tribunal directed the concerned authorities to disclose the details of VDS and place it on record. At that stage, the authorities denied floating the scheme by them and took the following stand before the Tribunal which was recorded in the proceedings dated 03.09.2024:

“xxxxxx.....xxx”

11. *Though a reference to the VDS has been made by the DPCC, DJB and all other Authorities but none of the Authorities has placed on record a copy of the VDS. Learned Counsel for the DJB submits that no such scheme was floated by the DJB but it was a scheme floated by the Ministry of Environment, Forest and Climate Change (MoEF&CC). On instruction, the learned Counsel for the DJB has submitted that a copy of the VDS is not available with the DJB. The same is the stand of the NCT of Delhi.*

16. Thus, DJB and GNCTD took the stand that they did not have a copy of VDS. DJB took the stand that the scheme was floated by MoEF&CC. On the next date on 22.10.2024, Counsel for the MoEF&CC had also clarified that no such VDS was framed by MoEF&CC and this was recorded in the proceedings dated 22.10.2024 as under:

“xxxxxx.....xxx”
 5. *Learned Counsel appearing for MoEF&CC has submitted that no such voluntary disclosure scheme was framed by MoEF&CC, therefore, MoEF&CC does not have a copy of any such scheme. She has clarified that these instructions have been received by her from Associate Legal who in turn has received the instructions from Joint Director MoEF&CC. Counsel for CGWA has also informed that no such VDS was framed or floated by CGWA. DJB, NCT and other authorities on the previous date had stated that they had not framed VDS and copy of VDS is not available with them.*

17. Considering the fact that unregulated withdrawal was continuing by the hotels/guest house owners of the Paharganj area, since last several years without paying any charges for such withdrawal and the authorities, though were taking the shield of VDS, but were not producing it and such an act of unregulated withdrawal might have resulted in loss of revenue of crores of rupees and also resulted in depletion of groundwater causing environmental damage, therefore, the Tribunal in the proceedings dated 22.10.2024 had observed as under:

“xxxxxx.....xxx”
 6. *From the disclosure made above, prima facie it appears that some kind of scam is going on where, though no VDS is available with the authorities, and no authority knows who had framed VDS and no one has a copy of VDS yet, the authorities are extending the concessions on the basis of VDS. We expect the Chief Secretary GNCTD to enquire this issue.”*

18. After the above observation, when the matter was taken up on 22.11.2024, Counsel for the GNCTD took time to place on record the VDS alongwith the disclosure of competent authority who had approved the VDS. Thus, the stand of Counsel for the GNCTD was recorded in the proceedings dated 22.11.2024 as under:

“xxxxxx.....xxx”
Today, learned Counsel for the GNCTD has submitted that the VDS was framed in a meeting by a Committee. She seeks time to place on record the VDS along with the affidavit of the competent authority. In that affidavit, the GNCTD will also disclose who was the competent authority that had approved the VDS, if any, framed by the Committee and the Authority that had directed the implementation and manner of implementation of the said VDS. The requisite orders of the competent authority in this regard will be placed on record by the GNCTD along with the affidavit.”

19. A compliance affidavit dated 06.12.2024 has been filed on behalf of the Department of Environment, GNCTD enclosing therewith minutes of the meeting of the sub-Committee under the Chairmanship of Secretary, (Environment) dated 08.11.2023. Learned Counsel for the GNCTD submits that this document is the Voluntary Disclosure Scheme.

20. Such a submission cannot be accepted because the document on which Counsel for the GNCTD is relying is merely minutes of the meeting wherein Para 1 of the minutes merely contains the recommendations, Para 2(iii) mentions the VDS and states that after completion of the survey, a scheme “to regulate the borewells/tubewells shall be made in consultation with CGWB”. Para 2(iii) of the minutes of the meeting is as under:

“xxxxxx.....xxx”
2. (iii) Once the above survey is completed a scheme to regulate these borewells/tubewells shall be made in consultation with CGWB considering the size of the borewell/tubewell, power used, amount of drawal, location, purpose of drawal, etc. Simultaneously, a period of 3 months shall be given for voluntary disclosure of borewells/tubewells in a prescribed format devised by the DJB. The voluntary disclosure in the prescribed format can be made either at the area Deputy Commissioner office or with the area Delhi Jal Board officer.”

21. The minutes of the meeting also provide for fixing of water meters on the tubewells. Even the decisions taken by those minutes of meeting were not final as reflected in the last paragraph of the minutes of meeting

which states about placing the matter before the Government for taking policy decision by observing as under:

“6.....

It was felt by the Committee that some of the proposed steps to be taken in proposed action plan prepared on the direction of the NGT involves major policy decisions require the approval of Government. As the Model Code of Conduct of Election is in force, no major policy decision can be taken at this stage. It was decided that recommendations of the Committee constituted by NGT will be placed before Government for taking policy decisions after formation of Govt takes place after the elections.”

22. Counsel for the GNCTD has candidly admitted that apart from these minutes, no VDS exists. Though no VDS was framed, in the subsequent meeting of the Committee under the Chairmanship of the Secretary, (Environment) on 21.04.2014, a decision was taken to issue an advertisement in the newspaper for voluntary disclosure of the tubewells.

The said minutes of the meeting are quoted below:

“NGT order dated 12.03.2014 containing directions for action taken in relation to illegal and unauthorized borewells operating the city was discussed with the members and officials. The action plan as contained in the second ATR as submitted before the National Green Tribunal on 4.02.2014 was again reviewed in light of NGT order dated 12.03.2014 in detailed for the action taken and further action to be taken. After deliberations following decisions were taken:

- *An advertisement in newspaper is to be issued by Deptt of Environment, Govt of Delhi for voluntary disclosure of tubewells / borewells within 3 months. For voluntary disclosure applications shall be submitted in office of DJB (HQ). The application form for disclosure shall be made available on DJB website. No fee shall be charged for submitting application.*

(Action: Deptt of Environment and DJB)

- *For fixing of water meters on borewells / tubewells, it was decided that water meters are to be fixed on borewells / tubewells used for commercial industrial and bulk use purposes to start with. A draft notification in this regard is to be prepared and to be put up for approval of Hon'ble LG.*

(Action: Deptt of Environment and DJB)

- *Repeated advertisements in newspapers for registration of drilling machine/rigs and lodging of complaints against*

unauthorized use of drilling rigs/machines and illegal boring / groundwater drawl are to be issued by the office of the Divisional Commissioner (Revenue).

(Action: Office of Divisional Commissioner)

- *Regular action is to be taken by concerned DC (Revenue) against illegal ground water drawl including on complaints forwarded by Complaint Control Room (CCR) of DJB and a compiled Action Taken Report is to be submitted by the office of Divisional Commissioner to Deptt of Environment/Committee constituted by NGT. (Action: Concerned DC*

(Action: concerned DC (Revenue) / Office of Divisional Commissioner)"

23. Based on the above minutes, public notice was issued and voluntary disclosure applications were accepted.

24. What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.

25. What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.

26. Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account

of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months.

27. List on 08.05.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

January 29, 2025

Execution Application No. 11/2023

In Original Application No. 89/2021

(IA No 597/2024, IA No 596/2024, IA No 595/2024,

IA No 594/2024, IA No 829/2023)

dv..

DEPARTMENT OF ENVIRONMENT
GOVT. OF NCT OF DELHI
6TH LEVEL, C-WING, DELHI SECRETARIAT
I.P. ESTATE, NEW DELHI-110002



Subject: - Urgent : Compliance to Hon'ble National Green Tribunal vide its Order dated 29.01.2025 in Execution Application No. 11/2023 In Original Application No. 89/2021 titled Varun Vs GNCTD & ORS and order dated 08.01.2025 in OA 639/2022 titled Pritpal Sharma Vs. GNCTD .

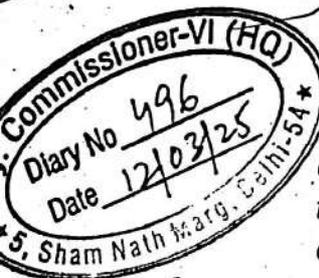
Hon'ble National Green Tribunal vide its Order dated 29.01.2025 in Execution Application No. 11/2023 In Original Application No. 89/2021 titled Varun Vs GNCTD & ORS. Hon'ble National Green Tribunal has directed following:

"24....after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/ borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.

25. What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.

26. Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months. List on 8.05.2025."

The Voluntary Disclosure Scheme (VDS) was for a limited period from 23.04.2014 till 31.03.2015 and 10192 applications had been received to DJB till 31s March 2015. As per decision recorded in the minutes of the meeting held 14.06.2017 and 27.12.2024 under Chief Secretary Delhi (**Copy enclosed**), minutes of meeting held on 08.02.2016 and 01.09.2016 and as per existing procedure under notification dated 12h July 2010 (**copy enclosed**), DJB being the Competent Authority had to process the VDS on applications for deciding of grant of permission by Advisory Committee under concerned DM (Revenue). The DM (Revenue) as an Authorized Officer



73/NAT
17/03/25
DS
DC (HQ)
16
13/03/25
17/03/25
DA

is empowered to deal with issues of violation and sealing of illegal wells, launch of prosecution against offenders etc. Matter is listed on 8th May, 2025.

Further, may I draw your kind attention to another urgent order dated 08.1.2025 (Copy enclosed) in the matter OA 639/2022 titled Pritpal Sharma Vs. GNCTD, pertaining to recovery of environment compensation on account of illegal groundwater extraction, wherein Hon'ble National Green Tribunal has given following directions:

.....18. It may be observed here that all the Deputy Commissioners (Revenue)/District Magistrates in the National Capital Territory of Delhi have not filed their reports despite sufficient time having been granted thereby compelling this Tribunal to grant adjournment for this purpose leading to delay and inconvenience in appropriate resolution of the environmental questions involved and remediation of the environmental damage caused. Such failure to submit compliance reports cannot be ignored and the majesty of this Tribunal cannot be allowed to be thereby eroded and such willful default needs to be visited and remedied by imposition of exemplary amount of costs on them.

19. Accordingly, all the Deputy Commissioners (Revenue)/District Magistrates in the National Capital Territory of Delhi are directed to deposit costs of Rs. 10,000/- (Ten Thousand) each with the Learned Register General of this Tribunal within one month.

21. It may be observed here that DPCC has imposed environmental compensation of Rs. 7093.46 lakhs on the violators out of which amount of Rs. 79,70,000/- has been recovered by it. References are stated to be pending with District Magistrates/ Deputy Commissioners (Revenue) in the National Capital Territory of Delhi for recovery but the said amount has not been recovered by them despite expiry of long periods of time. This Tribunal had observed that environmental damage and directed Government of NCT of Delhi to transfer amount of Rs. 70 crores to DPCC within 3 months but the Government of the NCT of Delhi has not transferred amount of Rs. 70 crores to DPCC. It is strange that the Government of the NCT of Delhi has neither streamlined the recovery of environmental compensation through its officers nor transferred the amount to DPCC and Government of NCT of Delhi has completely ignored remediation of environmental damage caused by illegal extraction of groundwater.

22. However before taking any further action in this regard, we grant one more opportunity to Government of NCT of Delhi to transfer the amount of Rs 70 crores to DPCC for utilization for protection and improvement of environment and remediation of environmental damage caused by illegal extraction of groundwater.

23. We also consider it to be essential to direct and accordingly so direct the Chief Secretary, Government of NCT of Delhi to specifically bring this order to the notice of Hon'ble Chief Minister of Delhi and Council of Ministers of Delhi for appropriate action for compliance in this regard and also to place a copy of this

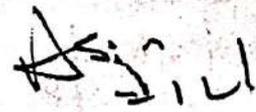
order before Hon'ble Lieutenant Governor of Delhi for initiating appropriate disciplinary proceedings against the Deputy Commissioners (Revenue)/District Magistrates in NCT of Delhi who are constantly flouting notification dated 18.05.2010 issued by Hon'ble Lieutenant Governor of Delhi and who have, without any valid justification, failed to discharge their statutory and constitutional obligations and to implement and protect environmental rule of law and have also failed to comply with the order of this Tribunal and to file their reports before this Tribunal.

24. The Chief Secretary, Government of NCT of Delhi is also directed to file report in this regard at least three days before the next date of hearing fixed in the case.

32. List on 21.03.2025 for further consideration/orders.

Since as per, the SOP on regulation of extraction of groundwater, closure, prohibition of illegal activities relating to use of tubewell/ borewells, violation check has to be dealt by Revenue Department, & as directed by Chief Secretary Delhi, I have to request for your kind intervention for initiating enquiry into the number of illegal connections for ascertaining the extent of loss of exchequer and fix responsibility, if any, in compliance to the Hon'ble Tribunal's direction vide order dated 29.01.2025 in Execution Application No. 11/2023 In Original Application No. 89/2021, so that extent of damage on environment and the effect of such an illegal action on the groundwater of the area concerned be assessed. Further necessary action be also initiated in compliance to Hon'ble NGT order dated 08.01.2025 in OA 639/2022 titled Pritpal Sharma Vs. GNCTD for filing of report on behalf of Chief Secretary Delhi before 21.03.2025.

A meeting may be convened under your Chairmanship for necessary compliance of above directions of Hon'ble Tribunal for submission of action taken Reports on above ~~stated~~ directions of the Hon'ble National Green Tribunal on behalf of Chief Secretary Delhi on TIME BOUND MANNER well before the next date of hearing or as directed by the Tribunal please.



(Anil Kumar)
Principal Secretary
Environment & Forest

The Divisional Commissioner, Revenue
Govt. of NCT of Delhi
Civil Lines, Delhi-110054.

DEPARTMENT OF ENVIRONMENT
GOVT. OF NCT OF DELHI
6TH LEVEL, C-WING, DELHI SECRETARIAT
I.P. ESTATE, NEW DELHI-110002
PH: 23392029

F.10(133)/Env/2013/Vol-IV/735-40

Dated: 30-04-2025

MINUTES OF MEETING

Subject: Minutes of meeting held under the Chairmanship of Chief Secretary, GNCTD on 22.04.2025 at Delhi Secretariat, In reference to the order dated 29.01.2025 of Hon'ble National Green Tribunal in Execution Application No. 11/2023 In Original Application No. 89/2021 titled Varun Vs GNCTD & ORS.

A Meeting was convened under the Chairmanship of Chief Secretary, GNCTD, on 22.04.2025 at 03:00 PM in reference to the order dated 29.01.2025 of Hon'ble National Green Tribunal in Execution Application No. 11/2023 In Original Application No. 89/2021 titled Varun Vs GNCTD & ORS. List of participants is at Annexure- 1

The Hon'ble National Green Tribunal, in Execution Application No. 11/2023 in Original Application No. 89/2021, vide its order dated 29.01.2025, has issued the following directions:

"...24. after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.

25. What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.

26. Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months.....

With approval of the Chair, Special Secreaty (Environment) gave a brief presentation on Hon'ble NGT order dated 29.01.2025 and action required to be taken by stakeholder departments i.e, Revenue Department and DJB. The matter is regarding voluntary disclosure by hotels and guest houses in the Paharganj area and illegal groundwater withdrawal in that area.

CEO, Delhi Jal Board appraised the Chair that vide a resolution DJB is charging ground water extant rates from consumer which have disclosed borewell/tubewell under VDS.

The Principal Secretary (Env.) clarified that mere voluntary disclosure of borewell/tubewell does not tantamount as permission for groundwater drawl. The permission granted by the concerned District Magistrate is the only valid document authorizing groundwater drawl.

After detailed deliberations and discussion the following decisions were taken by Chair :

- i. Revenue department to submit an enquiry report conducted in compliance to UO note dated 12.03.2025 sent by Department of Environment in reference to order dated 29.01.2025 and furnish information on the total number of illegal borewell & number of Environmental Damage Compensation (EDC) imposed, with status of EDC recovery and action taken on non-compliance, and action taken regarding fixing of responsibility to the disclosure under VDS.
- ii. Delhi Jal Board to furnished details of ground water extracting charges imposed on VDS applicants in Paharganj area and further processing of their applications for grants of permission.
- iii. The Delhi Pollution Control Committee was directed to seek legal opinion for filing appeal/revision against the order dated 29.01.2025 before a higher court and also engage a senior advocate in this matter for defending GNCTD.
- iv. In compliance to Cabinet Decision no 3182 dated 15.04.2025, a new borewell policy has to be prepared & brought before Council of Minister. Hence stakeholder departments were directed to provide necessary inputs for the preparation of the policy to Department of Environment.

In the end, Chief Secretary Delhi directed the Revenue Department and Delhi Jal Board to furnish requisite information within one working day to Environment Department for filing of the affidavit before the Tribunal.

The meeting ended with a vote of thanks to the Chair

Copy to :

1. Chairman, DPCC
2. Chairman, New Delhi Municipal Council
4. Divisional Commissioner, Revenue Department, GNCTD
5. Chief Executive Officer, Delhi Jal Board

Copy for kind information to:

1. SO to Chief Secretary, Delhi
2. PPS to Pr. Secretary (Environment), GNCTD


Nigam Agarwal
Director (Environment)

**Annexure-IV**

OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)

GOVT OF N.C.T. OF DELHI,

FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/G/2025/2479-2482

Dated: 11-06-2025

MINUTES OF THE MEETING

A meeting was held on 08.06.2025 in the Conference Hall, Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, D.C. (HQ), Revenue Department
2. Sh. G. Sudhakar, D.M. (Central), Revenue Department
3. Sh. Shakti Bangar, SDM (Karol Bagh), Revenue Department
4. Sh. Ankit Tomar, A.E.E., DPCC
5. Sh. S. N. Prasad, EE(D)-053, Delhi Jal Board
6. Sh. S. K. Singh, S.E. (C)-5, Delhi Jal Board

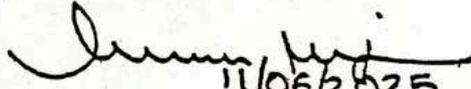
The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its orders dated 29.01.2025:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.*
25. *What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.*
26. *Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action*

on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months.

Accordingly, it was decided that:

1. The Delhi Jal Board will submit a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of V.D.S. i.e. 2014-15. The list will include everyone from Meter Reader to Superintendent Engineer of Delhi Jal Board.
2. The Delhi Jal Board will calculate the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels and recover the charges from them, w.e.f. the year 2014-15. This list will be prepared each hotel wise and the amount calculated to be recovered from each of them.
3. The DPCC will calculate the Environment Damage Charge on the Hotels/Guest Houses, who are drawing water illegally. The list will include the Hotels/Guest Houses irrespective, of the fact, whether they have availed the V.D.S. or not.
4. The information on above three points will be submitted by DPCC and DJB to the Divisional Commissioner, Delhi, within 15 days.


11/06/2025
(SHAKTI BANGAR)
SDM (KAROL BAGH)

File No. DC/C/2025/2479-2482

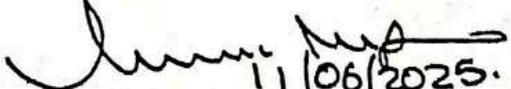
Dated: 11-06-2025

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
3. The Chairman, DPCC, 6th floor, B wing, Delhi Secretariat, I P Estate, Delhi-110002.

Copy for information:

1. SO to Chief Secretary, GNCT of Delhi.


11/06/2025
(SHAKTI BANGAR)
SDM (KAROL BAGH)



OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/3943-42

Dated: 26/08/25

MINUTES OF THE MEETING

A meeting was held on 22.08.2025 in the Conference Room of Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh. Neeraj Semwal Divisional Commissioner, GNCTD
2. Sh. Sanjeev Mittal, D.C. (HQ), Revenue Department
3. Sh. Sanjay Vats, S.E. DPCC
4. Sh. Rajeev Kr. Gupta, SEC-6, Delhi Jal Board
5. Sh. S.K. Dahiya, EE(C/N), Delhi Jal Board
6. Sh. Shravan Kr. Gupta, AE(Civil), Delhi Jal Board
7. Sh. R.K Lakhra, CEN, Delhi Jal Board
8. Sh. Anil Kumar, ZRO, Delhi Jal Board
9. Sh. Omprakash, Inspector, Delhi Jal Board
10. Sh. Shakti Bangar, SDM (Karol Bagh), Revenue Department
11. Sh. Bishamber Nath, SDM (HQ), Revenue Department
12. Sh. Harshit, JEE, DPCC
13. Sh. Mohan Lal, S.O (HQ), Revenue Department

The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its order dated 29.01.2025:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.*

25. *What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists.*

135/c

This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.

26. Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months.

It was informed that in the meeting held on 06.06.2025, the following decision were taken :

1. The Delhi Jal Board will submit a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of V.D.S. i.e. 2014-15. The list will include everyone from Meter Reader to Superintendent Engineer of Delhi Jal Board.
2. The Delhi Jal Board will calculate the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels and recover the charges from them, w.e.f. the year 2014-15. This list will be prepared each hotel wise and the amount calculated to be recovered from each of them.
3. The DPCC will calculate the Environment Damage Charge on the Hotels/Guest Houses, who are drawing water illegally. The list will include the Hotels/Guest Houses irrespective, of the fact, whether they have availed the V.D.S. or not.

In the meeting held on 22.08.2025 it was informed that the report forwarded by DJB in respect of Point No. 1 is not legible. A letter to this effect has already been forwarded to DJB. With regard Point No. 2, report from DJB is still awaited. The representatives of DJB have agreed to provide the detailed report in respect of point no. 1 & 2 within 01 week of the meeting.

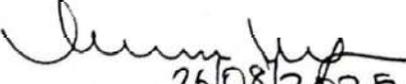
With regard to Point No. 3, the report received by E-mail from DPCC vide the letter dated 20.08.2025 and it has been informed that interim EDC has already been imposed and further as soon as DJB provides list of the units alongwith data as prescribed by the CPCB, DPCC will calculate final EDC on all units.

It was decided that the DJB will furnish the detailed report in respect of Point No. 1 & 2 within 07 days of the meeting.

134/L

The next date of meeting in the matter has been scheduled on 29.08.2025 at 03.00 PM in the Conference Room of Divisional Commissioner Office, 5-Sham Nath Marg, Delhi -110054.

This issues with the prior approval of Divisional Commissioner, Delhi.


26/08/2025
(SHAKTI BANGAR)
SDM (KAROL BAGH)

File No. DC/C/2025/ 3943-47

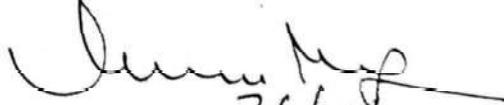
Dated: 22.08.2025

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
3. The Member Secy. DPCC, 6th floor, B wing, Delhi Secretariat, I P Estate, Delhi-110002.
4. DC (HQ), Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.

Copy for information:

1. SO to Chief Secretary, GNCT of Delhi.


26/08/2025
(SHAKTI BANGAR)
SDM (KAROL BAGH)



133/c

OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/ 4069 - 4073

Dated: 01/09/2025

MINUTES OF THE MEETING

A meeting was held on 29.08.2025 in the Conference Room of Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh. Neeraj Semwal Divisional Commissioner, GNCTD
2. Sh. Sanjeev Mittal, D.C. (HQ), Revenue Department
3. Sh. Rajeev Kr. Gupta, SEC-6, Delhi Jal Board
4. Sh. K. N. Ojha, EE (C)-15, Delhi Jal Board
5. Sh. Anil Kumar, ZRO, Delhi Jal Board
6. Sh. Shakti Bangar, SDM (Karol Bagh), Revenue Department
7. Sh. Bishamber Nath, SDM (HQ), Revenue Department
8. Sh. Harshit, JEE, DPCC
9. Sh. Mohan Lal, S.O. (HQ), Revenue Department

The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its order dated 29.01.2025:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing*

132/2

groundwater without any regulation, measurement or payment of any charges.

25. What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.
26. Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months.

It was informed that in the meeting held on 06.06.2025, the following decision were taken :

1. The Delhi Jal Board will submit a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of V.D.S. i.e. 2014-15. The list will include everyone from Meter Reader to Superintendent Engineer of Delhi Jal Board.
2. The Delhi Jal Board will calculate the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels and recover the charges from them, w.e.f.

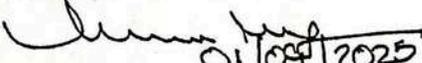
131/c
the year 2014-15. This list will be prepared each hotel wise and the amount calculated to be recovered from each of them.

3. The DPCC will calculate the Environment Damage Charge on the Hotels/Guest Houses, who are drawing water illegally. The list will include the Hotels/Guest Houses irrespective, of the fact, whether they have availed the V.D.S. or not.

In the meeting held on 29.08.2025, Officers of Delhi Jal Board informed that the information in respect of Point No. 1 and 2 will be submitted by 02.09.2025 (Tuesday). Officer from the D.P.C.C. informed that, the E.D.C. will be calculated within 15 days of the receipt of the information from the Delhi Jal Board.

The next date of meeting in the matter has been scheduled on 04.09.2025 at 03.00 pm in the Conference Room of Divisional Commissioner Office, 5-Sham Nath Marg, Delhi -110054.

This issues with the prior approval of Divisional Commissioner, Delhi.


01/09/2025
(SHAKTI BANGAR)
SDM (KAROL BAGH)

File No. DC/C/2025/

Dated: _____

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
3. The Member Secy. DPCC, 6th floor, B wing, Delhi Secretariat, I P Estate, Delhi-110002.
4. DC (HQ), Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.

Copy for information:

1. SO to Chief Secretary, GNCT of Delhi.


01/09/2025
(SHAKTI BANGAR)
SDM (KAROL BAGH)



OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4519

Dated: 22.10.2025

MINUTES OF THE MEETING

A meeting was held on 09.10.2025 in the Conference Hall, Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, D.C. (HQ), Revenue Department
2. Sh. G. Sudhakar, D.M. (Central), Revenue Department
3. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
4. Sh. Deepak Pundir, SDM (HQ), Revenue Department
5. Sh. S.K Dahiya, C.E., Delhi Jal Board
6. Sh. V.P Yadav, S.E, Delhi Jal Board
7. Sh. Rajiv Gupta, S.E, Delhi Jal Board
8. Sh. K. N. Ojha, E.E., Delhi Jal Board
9. Sh. Ankit Tomar, A.E.E., DPCC

1 The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its orders dated 29.01.2025:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.*
25. *What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.*
26. *Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the*

officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three months.

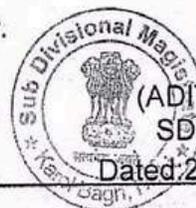
2 It was further discussed in compliance of the above direction an affidavit was filed by the Worthy Chief Secretary. Subsequent to it, Hon'ble NGT vide order dated 09.09.2025 has directed to file compliance affidavit before NDOH.

3 It was further discussed that the Delhi Jal Board has submitted a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of V.D.S. i.e. 2014-15. The list will include everyone from Meter Reader to Superintendent Engineer of Delhi Jal Board.

4 It was discussed that the Delhi Jal Board has sent a letter dated 02.09.2025 on the subject however the replies of the Delhi Jal Board are not complete and clear hence detailed and consistent replies to be furnished.

5 It was further decided that next meeting to be held in the Chairmanship of DC (HQ) along with officials of Delhi Jal Board for comprehensive discussions so that the order of Hon'ble NGT may be complied with.

6 The meeting was concluded with thanks to the Chair.



(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

Dated: 22.10.2025

File No. DC/C/2025/4519

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
3. The Chairman, DPCC, 6th floor, B wing, Delhi Secretariat, I P Estate, Delhi



(ADITYA KUMAR JHA)
SDM (KAROL BAGH)



OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4579

Dated: 04.11.2025

MINUTES OF THE MEETING

A meeting was held on 30.10.2025 under the chairmanship of DC HQ Sh Sanjiv Mittal IAS in Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, D.C. (HQ), Revenue Department
2. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
3. Sh. Deepak Pundir, SDM (HQ), Revenue Department
4. Sh. V.P Yadav, S.E, Delhi Jal Board
5. Sh. Rajiv Gupta, S.E, Delhi Jal Board

1 The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its orders dated 29.01.2025:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.*
25. *What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.*
26. *Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as*

permissible in law and submit the action taken report before the Tribunal within three months.

2 It was further discussed in compliance of the above direction, an affidavit was filed by the Worthy Chief Secretary. Subsequent to it, Hon'ble NGT vide order dated 09.09.2025 has directed to file compliance affidavit before NDOH.

3 It was further discussed that the Delhi Jal Board has submitted a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of V.D.S. i.e. 2014-15.

4 It was further discussed that following documents may be furnished by DJB in next meeting

a The letter DO letter DJB /M(W5)2015 /F-10/2010 dated 30.09.2015 in referred in letter dated 06.10.20215 of Divisional Commissioner

b The minutes of the meeting of committee constituted in compliance of the direction of Hon NGT in OA 108/20213 dated 03.09.2013 as referred in the meeting in the DO letter dated 06.10.2015 .of Div Commissioner

c Notifications of DJB pertaining to year 2010,2012,2015

d Status of service /Date of retirements of Officer referred in the DJB Letter dated 02.09.2025

5 It was further decided that next meeting to be held on Tuesday 4/11/2025 in the Chairmanship of DC (HQ) along with officials of Delhi Jal Board for comprehensive discussions so that the order of Hon'ble NGT may be complied with.

6 The meeting was concluded with thanks to the Chair.


 (ADITYA KUMAR JHA)
 SDM (KAROL BAGH)
 Dated: 04.11.2025

File No. DC/C/2025/4579

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.


 (ADITYA KUMAR JHA)
 SDM (KAROL BAGH)



OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)

GOVT OF N.C.T. OF DELHI,

FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4588

Dated:17.11.2025

MINUTES OF THE MEETING

A meeting was held on 04.11.2025 under the chairmanship of DC HQ Sh Sanjiv Mittal IAS in Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, D.C. (HQ), Revenue Department
2. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
3. Sh. Deepak Pundir, SDM (HQ), Revenue Department
4. Sh. Rajiv Gupta, S.E, Delhi Jal Board
5. Sh K N Ojha ,EE, Delhi Jal Board

1 The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its orders dated 29.01.2025:

24. *What makes the matter more serious is that after the voluntary disclosure by the hotels/guest houses of Paharganj, no water meters were fixed on the tubewells/borewells to measure the quantity of water extracted from them and no groundwater extraction charges were charged from them. Thus, hundreds of hotels/guest houses of Paharganj area for more than 10 years are drawing groundwater without any regulation, measurement or payment of any charges.*
25. *What makes the matter further more serious is that such withdrawal has been permitted by the authorities in the name of VDS whereas no such VDS exists. This confirms our apprehension expressed earlier that some kind of scam has taken place which has resulted in not only a huge loss of revenue and loss of public money but also illegal, unregulated withdrawal of groundwater by hundreds of hotels/guest houses in Paharganj area depleting the groundwater level and adversely affecting the environment.*
26. *Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as*

permissible in law and submit the action taken report before the Tribunal within three months.

2 It was further discussed in compliance of the above direction; an affidavit was filed by the Worthy Chief Secretary. Subsequent to it, Hon'ble NGT vide order dated 09.09.2025 has directed to file compliance affidavit before NDOH.

3 It was further discussed that the Delhi Jal Board has submitted a list of the officers/officials posted in the area of Paharganj, wherein these hotels are situated, since the year of inception of V.D.S. i.e. 2014-15.

4 Delhi Jal Board has furnished following documents in the pursuance of minutes of the meeting dated 30.10.2025.

- i) The DO letter DJB /M(W5)2015 /F-10/2010 dated 30.09.2015 issued by DJB
- ii) The minutes of the meeting of committee constituted in compliance of the direction of Hon NGT in OA 108/20213 dated 03.09.2013
- iii) Notifications of DJB issued on the subject matters over the years

5 It was further decided DJB will submit a detailed and comprehensive reply on urgent basis so that the report may be finalized and the order of Hon'ble NGT may be complied with.

6 The meeting was concluded with thanks to the Chair.



(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

File No. DC/C/2025/4588

Dated: 17.11.2025

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
3. D.C. (HQ), Revenue Department, 5 Sham Nath Marg, GNCTD, New Delhi-110054.



(ADITYA KUMAR JHA)
SDM (KAROL BAGH)



OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,

FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4712-16

Dated: 27/11/2025

s

MINUTES OF MEETING

A meeting was held on 26.11.2025 under the chairmanship of DC HQ Sh Sanjeev Mittal, IAS in Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi &Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, DC (HQ), Revenue Department
2. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
3. Sh. K N Ojha, EE, Delhi Jal Board
4. Sh. Shrawan Gupta, AE, DJB

1. The matter that was discussed in the meeting was the compliance of the directions issued by the Hon'ble National Green Tribunal in its orders dated 10.09.2025-

Learned Counsel appearing for the GNCTD has prayed for four months' time to file the complete report. The paragraph 4 of the above reply states that the DJB is in the process of finalising a comprehensive notification on the ground water usage. The DJB is directed to finalise the notification as expeditiously as possible preferably within six weeks.

Let the further report by the Chief Secretary, GNCTD and the CEO, DJB be filed at least one week before the next date of hearing.

2. The following points were discussed during the meeting:

- 1) DJB has stated in the reply that Divisional Commissioner had issued instructions to all District Magistrates, ADMs and SDMs that tubewells voluntarily declared under the VDS were not to be sealed, in view of the recommendations of the Committee constituted pursuant to the Hon'ble Tribunal's order dated 03.09.2013 in O.A. No. 108/2013. Since the Committee did not recommend punitive action against such VDS tubewells, no sealing or prosecution was undertaken anywhere in Delhi, including Paharganj and Karol Bagh. However the said instruction of Divisional Commissioner was issued in the pursuance of letter dated 30/09/2014 issued by CEO, DJB wherein CEO, DJB has intimated to Divisional Commissioner and all DCs regarding the same in view of the

recommendations of the Committee constituted pursuant to the Hon'ble Tribunal's order dated 03.09.2013 in O.A. No. 108/2013.

- 2) Further DJB has stated Water meters can only be installed on legally approved borewells cleared by the District Level Advisory Committee (DLAC). As VDS tubewells do not acquire legal status unless approved by the DLAC, DJB could not have installed meters on such units however in accordance with 2010 notification and Subsequent SoP, SE/EE DJB was the Member Secretary. No record is available which may prove the efforts made by SE/EE DJB to submit the facts before DLAC for regulating illegal borewells.
- 3) The DJB has further stated that it has been levying and collecting additional sewerage charges and water cess from hotels and guest houses calculated on the basis of their respective room capacities in accordance with the applicable revenue norms and established procedures. An amount of Rs 6.36 Cr has already been realised under this mechanism. **It was requested that DJB must furnish year wise levy and collection of additional sewerage charges and water cess from hotels and guest houses.**
- 4) DPCC may be asked to furnish the updated details of EDC /Interim EDC recovered in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi &Ors.
- 5) Environment Department may furnish the status of policy decisions made so far in view of the recommendations of the Committee constituted under the chairmanship of Secretary Environment pursuant to the Hon'ble Tribunal's order dated 03.09.2013 in O.A. No. 108/2013

The meeting was concluded with thanks to the Chair.



Aditya
27/11/2025
(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

File No. DC/C/2025/ 4712-16

Dated: 27/11/2025

Copy to:

1. The Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. The Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
3. The Secretary, Environment Department GNCTD, Delhi Secretariat, IP Estate Delhi
4. DC (HQ), Revenue Department, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
5. Member Secretary, DPCC, Delhi Secretariat, IP Estate Delhi

Aditya
27/11/2025
(ADITYA KUMAR JHA)
SDM (KAROL BAGH)





OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/4762

Dated: 03/12/25

MINUTES OF THE MEETING

A meeting was held on 02.12.2025 under the chairmanship of Secretary Revenue cum Divisional Commissioner, at Conference Hall of Divisional Commissioner Office, 5-Sham Nath Marg, Delhi-110054, regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi & Ors.

The meeting was attended by the following officers:

1. Sh Kaushal Raj Sharma IAS, CEO Delhi Jal Board -Through VC
2. Sh. Sanjeev Mittal, IAS, D.C. (HQ), Revenue Department
3. Sh G Sudhakar IAS, DC Central Revenue Department
4. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
5. Sh Deepak Pundir, SDM (HQ), Revenue Department
6. Sh Rajeev Gupta, SE, Delhi Jal Board
7. Sh K N Ojha, EE, Delhi Jal Board
8. ShShrawan Kumar Gupta, AE, Delhi Jal Board
9. ShHarshit, JE, DPCC

At the outset, Secretary Revenue cum Divisional Commissioner welcomed the officers present.

1. The Deputy Commissioner HQ presented details on Hon'ble NGT order dated 29.01.2025 and action required to be taken by stakeholder departments i.e. DJB, Environment, Revenue and DPCC.
 - (i) In the order dated 29.01.2025 passed by Hon'ble Tribunal it was directed

Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three month

- (ii) DC HQ further informed that as recorded in the Minutes of Meeting (MoM) held on 21.04.2014 under the chairmanship of the Secretary (Environment), a draft notification regarding installation of water meters on borewells/tubewells was to be issued after due approval, by the Environment Dept. However, it seems that the said draft notification has not been approved and needs clarification from the Environment Department.
- (iii) It was further discussed that as per the Notification of 2010 and SoP regarding regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells, the Dy. Commissioners were nominated as Chairman District Level Advisory Committee and Superintendent Engineers/area EE DJB were designated as member Secretary of the Committee .It was mandated to DJB officials to recommend the case, based on the facts on the ground, to the concerned Deputy Commissioner (Revenue) of the revenue area who shall issue orders in the light of the recommendations of Executive Engineer of the Competent Authority and the Advisory Committee
- (iv) The DJB has furnished the details of officials posted in the area since 2014 however the exact role and responsibilities of officials of DJB in dealing with the instant issues has not been furnished. It is necessary to confirm the role of various levels of DJB official to fix responsibility in the instant case
- (v) It was earlier decided that the Delhi Jal Board will calculate the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels and recover the charges from them; w.e.f. the year 2014-15. This list will be prepared each hotel wise and the amount calculated to be recovered from each of them. However, the volume of such illegally extracted ground water is yet to be furnished by the DJB.
- (vi) It was decided that the DPCC will calculate the Environment Damage Charge on the Hotels/Guest Houses, who are drawing water illegally. The DPCC has conveyed that due to non-availability of information (power of pump, diameter and depth of borewells,number of operational days, quantity of water extracted etc. which is still awaited from DJB.Lump sum interim EDC of Rs. 1,00,000/- (Rupees one lakh only) for commercial/institutional usage as per the existing order has been imposed by DPCC on 441 Hotels/Guest Houses. DJB may furnish such details to DPCC

2. CEO,Delhi Jal Boardinformed the following:

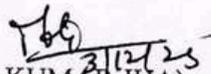
- (i) The issue of VDS was discussed in the Minutes of Meeting (MoM) held on 21.04.2014 under the chairmanship of the Secretary (Environment) (committee constituted by Hon NGT). Total approx. 11000 applications were submitted in voluntary disclosure. DJB was nodal department to collect the Voluntary Disclosure applications, however no final policy decision regarding VDS has been conveyed by the Environment Department.

- (ii) Subsequent to above MoM, a notification regarding installation of water meters on borewells/tubewells was required to be issued but no such notification has been issued till date and DJB is only the executing agency.
- (iii) With regards to the calculation of the quantity of such illegally extracted ground water by all Hotels/Guest Hotels to recover the charges from them, w.e.f. the year 2014-15, detailed survey is going on and will be completed within 15 days and due amount will be recovered.
- (iv) With regards to fixing of responsibility, the details of role and responsibilities of the officials posted in the area will be furnished by DJB

After detailed deliberations, the following decisions were taken by the Chair-

- (i) Detailed survey regarding calculation of the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels to recover the charges from them, w.e.f. the year 2014-15 will be completed within 15 days and recovery will be initiated in accordance with norms.
- (ii) Regarding fixing responsibilities in instant matter, the exact role of officials/Engineers of DJB to be furnished by DJB.
- (iii) The DPCC to submit a report on environmental damage in accordance with the direction of Hon'ble NGT within one week.
- (iv) DJB will provide necessary data to DPCC regarding finalisation of EDC
- (v) A Meeting may be convened with Secretary Environment regarding the status of Borewell policy and status of policy decisions made so far in view of the recommendations of the Committee constituted under the Chairmanship of Secretary Environment pursuant to the Hon'ble Tribunal's order dated 03.09.2013 in O.A. No. 108/2013

The meeting concluded with thanks to the Chair.


(ADITYA KUMAR JHA)
SDM (KAROL BAGH)



File No. DC/C/2025/ 4762

Dated: 3/12/2025

Copy to:

1. PA to the Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
2. PS to the Secretary Environment GNCTD
3. PS to the Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
4. D.C. (HQ), Revenue Department, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
5. DM Central, Revenue Department, GNCTD
6. Member Secretary, DPCC



ADITYA KUMAR (JHA)
SDM (KAROL BAGH)



OFFICE OF THE SUB DIVISIONAL MAGISTRATE (KAROL BAGH)
GOVT OF N.C.T. OF DELHI,
FLATTED FACTORIES COMPLEX, JHANDEWALAN, NEW DELHI-110055

File No. DC/C/2025/11705

Dated: 19/12/25

MINUTES OF THE MEETING

A meeting was held on the 17.12.2025 under the chairmanship of Secretary (Revenue)-cum-Divisional Commissioner in the chamber of Secretary (Power), 8th floor, B-wing, Delhi Secretariat regarding illegal/unregulated withdrawal of groundwater by hotels/guest houses/restaurants in the name of non-existing Voluntary Disclosure Scheme (VDS), operating in Paharganj area in Delhi in pursuance of the order of the Hon'ble NGT dated 29.01.2025 in E.A. No. 11/2023 in O.A. No. 89/2021, in the matter of Varun vs Govt. of NCT of Delhi &Ors.

The meeting was attended by the following officers:

1. Sh. Sanjeev Mittal, IAS, D.C. (HQ), Revenue Department
2. Sh. G Sudhakar, IAS, DC Central Revenue Department
3. Sh. Aditya Kumar Jha, SDM (Karol Bagh), Revenue Department
4. Sh. Shakti Bangar, Dy. Secretary, Environment
5. Sh. Rajeev Gupta, SE, Delhi Jal Board
6. Sh. K. N. Ojha, EE, Delhi Jal Board

At the outset, Secretary Revenue cum Divisional Commissioner welcomed the officers present.

1. The Deputy Commissioner HQ presented details on Hon'ble NGT order dated 29.01.2025 and action required to be taken by stakeholder departments i.e. DJB, Environment, Revenue and DPCC.

(i) In the order dated 29.01.2025 passed by Hon'ble Tribunal it was directed

Hence, we require the Chief Secretary, Delhi to conduct an enquiry on the above issue, ascertain the extent of loss of exchequer on account of such unregulated withdrawal in the name of VDS which does not exist, the extent of damage caused to the environment and the effect of such an illegal action on the groundwater of the area concerned, and also fix responsibility upon the officers concerned who are/were responsible for such unregulated withdrawal of water in the name of non-existing VDS and for whose dereliction of duty, such illegality took place and take appropriate action against those officers as permissible in law and submit the action taken report before the Tribunal within three month

- (ii) The DJB has furnished the details of officials posted in the area since 2014 however the exact role and responsibilities of officials of DJB in dealing with the instant issues has not been furnished. It is necessary to confirm the role of various levels of DJB official to fix responsibility in the instant case
- (iii) It was earlier decided that the Delhi Jal Board will calculate the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels and recover the charges from them, w.e.f. the year 2014-15. This list will be prepared each hotel wise and the amount calculated to be recovered from each of them. However, the volume of such illegally extracted ground water is yet to be furnished by the DJB.
- (iv) It was decided that the DPCC will calculate the Environment Damage Charge on the Hotels/Guest Houses, who are drawing water illegally. The DPCC has conveyed that due to non-availability of information (power of pump, diameter and depth of borewells, number of operational days, quantity of water extracted etc. which is still awaited from DJB. Lump sum interim EDC of Rs. 1,00,000/- (Rupees one lakh only) for commercial/institutional usage as per the existing order has been imposed by DPCC on 441 Hotels/Guest Houses. DJB may furnish such details to DPCC

After detailed deliberations, the following decisions were taken by the Chair-

- (i) The DJB may furnish the detailed calculation of the quantity of the groundwater illegally extracted by all Hotels/Guest Hotels alongwith year-wise recovery of water cess and additional sewerage charge within 02 days.
- (ii) Regarding fixing responsibilities in instant matter, the exact role of officials/Engineers of DJB to be furnished by DJB within 02 days. This matter may be coordinated with Member (Admin), Delhi Jal Board
- (iii) The DPCC to submit a report on environmental damage in accordance with the direction of Hon'ble NGT within 02 days.
- (iv) DJB will provide necessary data to DPCC regarding finalisation of EDC.

The meeting concluded with thanks to the Chair.

(ADITYA KUMAR JHA)
SDM (KAROL BAGH)

Dated: 19/12/25

File No. DC/C/2025/4905

Copy to:

1. PA to the Divisional Commissioner, Revenue Department, Govt. of NCT of Delhi, 5 Sham Nath Marg, GNCTD, New Delhi-110054.

2. PS to the Secretary Environment GNCTD
3. PS to the Chief Executive Officer, Delhi Jal Board, Jhandewalan, Karol Bagh, New Delhi-110054.
4. D.C. (HQ), Revenue Department, 5 Sham Nath Marg, GNCTD, New Delhi-110054.
5. DM Central, Revenue Department, GNCTD
6. Member Secretary, DPCC


(ADITYA KUMAR JHA)
SDM (KAROL BAGH)



DELHI POLLUTION CONTROL COMMITTEE
3rd Floor, Block-1, DMRC IT Park, Shastri Park,
Delhi-110053

(Visit us at: <https://dpcc.delhigovt.nic.in>)
E-Mail: teamcmc7dpcc@gmail.com



By Speed Post

F.No. DPCC/CMC-VII/EA No.11/2023/6159-63

Dated: 14-7-25

To,

The District Magistrate (Central),
Office of the District Magistrate,
14, Daryaganj, Delhi - 110002

Subject: EA No. 11/2023 in OA No. 89/2021 titled as "Varun vs GNCTD & Ors"

Reference: Minutes of meeting held on 06.06.2025

Sir,

This refers to the minutes of meeting held on 06.06.2025 in reference to the order of Hon'ble NGT in EA No. 11/2023 in OA No. 89/2021 in the matter "Varun vs Govt. of NCT of Delhi & Ors" (copy enclosed) seeking information regarding environmental damage compensation.

DPCC imposed interim EDC as per F.No. DPCC/MS/OA No. 25/2020/270 dated 09.07.2020 (copy enclosed) whose relevant part is reproduced as:

As details of pump capacity, pumping duration, diameter of the pump etc are not available in the lists provided by DJB, following EDC slabs are to be levied depending on the purpose for which the extracted ground water was/is being used.

1. Lump sum EDC of Rs. 30,000/- (Rupees thirty thousand only) for domestic usage.
2. Lump sum EDC of Rs. 1,00,000/- (Rupees one lakh only) for commercial/institutional usage.
3. Lump sum EDC of Rs. 2,00,000/- (Rupees two lakhs only) for industrial usage.
4. Wherever details of water consumption are available, EDC shall be calculated based on the actual water consumption and as per the formula devised by CPCB and accepted by Hon'ble NGT.

The above amounts of lump sum EC be taken as interim compensation and can be altered whenever further details crucial for arriving at EC are made available by District authorities/DJB.

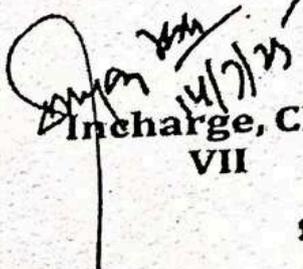
Due to non-availability of information regarding quantum of water extracted by each unit, lump sum interim EDC of Rs. 1,00,000/- (Rupees one lakh only) for commercial/institutional usage as per the said order has been imposed by DPCC on 441 Hotels/Guest Houses (list enclosed).

As soon as list of units and quantum of illegal ground water extracted by these units is provided by Delhi Jal Board, DPCC will impose EDC.

Kindly note that the said interim EDC on 441 Hotels/Guest Houses was imposed irrespective of the fact, whether they have availed VDS or not.

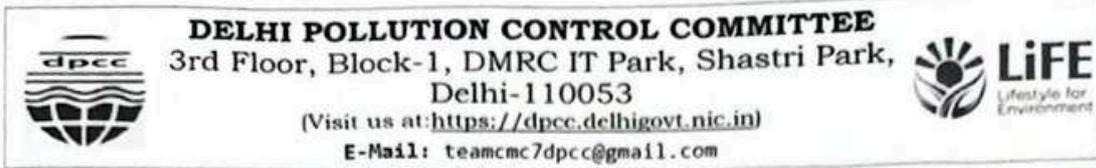
This issues with the approval of the Competent Authority, DPCC.

Encl: As above


14/7/25
Incharge, CMC
VII
P/C

Copy to:

1. The Chief Secretary (GNCTD), 5th floor, A-wing Delhi Secretariat, I.P. Estate, New Delhi - 110002
2. The Divisional Commissioner (Revenue), Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi
3. The Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, New Delhi-110055
4. The SDM, Karol Bagh, Jhandewalan Flatted Factory Complex, Delhi-110055



F.No. DPCC/CMC-VII/E-182423/EA No. 11/2023/ 7443-47

Dated: 05-01-26

To,

The SDM (Karol Bagh),
Jhandewalan Flatted Factory Complex,
Delhi-110055

Subject: EA No. 11/2023 in OA No. 89/2021 titled as "Varun vs GNCTD & Ors"

Reference: DJB Letter No. DJB/EE(Civil)-15/2025/473 dated 19.12.2025

Sir,

This refers to the E-Mail dated 03.01.2026 received from your good office referring DJB Letter No. DJB/EE(Civil)-15/2025/473 dated 19.12.2025 along with a list of 555 Hotels/Guest houses and number of rooms in each Hotel in Paharganj Area extracting ground water illegally along with the average water consumption per day per room (0.065 m³/day) and No. of violation period (11 years). In the said list, duplicate entry wrt 19 Hotels/Guests observed which makes the list of 536 Hotels/Guest Houses effectively. Accordingly DJB has levied charges for ground water usage.

In compliance of Minutes of Meeting dated 15.05.2023 of the Joint Committee constituted in the subject matter, inspection of 536 Hotels/Guest Houses was conducted by officials of DJB and DPCC. During inspection, 441 Hotels/Guest houses found extracting ground water through illegal borewells. In absence of crucial details required for actual calculation of EC as per CPCB methodology, Earlier DPCC had levied Environmental Compensation on 441 Hotels/Guest Houses, as an interim EC.

Vide its letter dated 19.12.2025, DJB has provided the list of 536 Hotel/Guest Houses reportedly extracting ground water illegally including crucial details required to assess EC as per CPCB formula. Therefore, the Competent Authority in DPCC has decided to levy the EC on these 536 Hotels/Guest Houses as per methodology devised by CPCB considering the ground water consumption and violation period (11 Years) as assessed by DJB. Brief of EC is as follows:

-Amount of EC calculated – Rs. 22,46,26,402/- (Approx.)

-Amount of EC received till date – Rs. 4,34,00,000/-

-Action is under process for imposition/realization of EC – Rs. 18,12,26,402/- (Approx.)

[Details in tabulated form enclosed]

In view of above, you are requested to consider the aforesaid facts while filing reply before Hon'ble NGT.

This issues with the approval of the competent authority, DPCC.

NDOH: 07.01.2026


SEE

INCHARGE, CMC-VII

Encl: as above

Copy to:

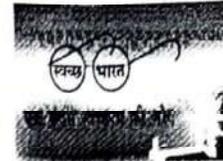
1. The Divisional Commissioner (Revenue), Govt. of NCT of Delhi, 5, Sham Nath Marg, Civil Lines, Delhi-110054
2. The Member (Water), Varunalaya Ph-II, Jhandewalan, Delhi - 110055
3. The District Magistrate (Central), Office of the District Magistrate, 14, Daryaganj, Delhi – 110002
4. EE (C)-15, DJB, GNCTD, Aram Bagh Paharganj, New Delhi 110055.

ANNEXURE - V

171/C 391



DELHI JAL BOARD: GOVT OF N.C.T OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C)-15
ARAM BAGH NEAR DEV SCHOOL PAHARGANJ,
NEW DELHI-110005



No. DJB/EE(C)-15/2025-26/-506

Dated:- 02/9/2025

To,
SDM (Karol Bagh)
Govt. Of NCT of Delhi
Flatted Factories Complex
Jhandewalan, New Delhi- 110055

Dear Sir,

Please find enclosed, for your perusal, the detailed report prepared in compliance with the Hon'ble NGT's order dated 29.01.2025. The report, prepared in response to serial numbers 24 to 26, is respectfully submitted for kind approval, so that the same may be placed before the Divisional Commissioner, Delhi.

In pursuance of the directions of the Hon'ble NGT, a Committee for the finalization of the Voluntary Disclosure Scheme (VDS) was constituted under the chairmanship of the Department of Environment & Forest, GNCTD, with the following members:

- i. Secretary, Department of Environment & Forest, GNCTD
- ii. Secretary, Department of Irrigation and Flood Control, GNCTD
- iii. Divisional Commissioner, Revenue Department, Delhi
- iv. Chief Executive Officer, Delhi Jal Board
- v. Deputy Commissioner (Revenue), South West District, Delhi

6158
02/09/25

1. No decision was taken regarding the course of action in respect of tubewells disclosed under the VDS.
2. As recorded in the Minutes of Meeting (MoM) held on 21.04.2014 under the chairmanship of the Secretary (Environment), a draft notification regarding installation of water meters on borewells/tubewells was to be prepared and submitted for the approval of the Hon'ble Lieutenant Governor. However, the said draft notification was never approved.
3. Further, as per the MoM dated 21.04.2014 (S. No. 3), the responsibility for action against illegal groundwater borewells was placed with the concerned Deputy Commissioner (Revenue). At the same time, as per the orders of the then Divisional Commissioner, tubewells voluntarily disclosed were not to be sealed, in line with the recommendations of the Committee constituted pursuant to the

Hon'ble NGT's directions in O.A. No. 108/2013 dated 03.09.2013. Consequently, no coercive action was taken against tubewells declared under VDS.

4. At present, the Delhi Jal Board is following the notification dated 12.07.2010 issued by the Department of Environment & Forest, which does not stipulate charges based on the actual quantity of extraction.
 - (ii) It may also be noted that, as per the Public Notice dated 26.10.2020 issued by the Central Ground Water Authority (CGWA), processing of applications for NOC for groundwater abstraction is now based on the categorization of the groundwater assessment unit, rather than notified or non-notified areas. In addition, MSMEs are exempted, from obtaining NOC where withdrawal is less than 10 KLD, and no abstraction charges are leviable in such cases.
5. In compliance with the Hon'ble NGT's directions, letters were issued to hotels/guest houses disclosing groundwater use under VDS, requiring them to install water meters. To date, 22 units have complied, while follow-up action is ongoing with the remaining establishments. The maximum groundwater consumption of these 22 hotels/guest houses is 2.31 KLD, which is below the 10 KLD threshold. Accordingly, being MSMEs, these establishments are exempt from groundwater abstraction charges under the CGWA Public Notice dated 26.10.2020.
6. Additional Sewage charges have so far been recovered by DJB on the basis of the number of rooms in hotels/guest houses. As per the DJB Revenue records, an amount of ₹5.59 crore has already been recovered as *Additional Sewage charges* and recovery proceedings have been initiated against the remaining establishments (details enclosed)
7. From the above, it emerges that:
 - o Tubewells disclosed under VDS were never approved by the District Level Advisory Committee (DLAC).
 - o No notification was issued regarding fixation of water meters, despite the MoM dated 21.04.2014 recommending the same.
 - o Recovery of Additional Sewage charges has therefore been carried out on a lump-sum basis.
 - o As explained in paras 5 and 6, no financial loss has been caused to DJB in respect of groundwater abstraction by these hotels/guest houses.
8. The DJB is presently in the process of finalizing a comprehensive notification on groundwater usage. It is proposed that henceforth, charges will be linked to the actual quantity of water extracted, in place of the present lump-sum assessment system.

Further, the rate of consumption has been computed on the basis of the maximum daily use of 2.31 KL for a 50-room hotel/guest house. Applying DJB Notification No. DJB/DOR/DD (R) HQ-1/2018/6551 dated 25.01.2018, under Category-II (Non-domestic

170/c 31/v

Commercial/Industrial), the slab rate for 50–100 KL of volumetric consumption is ₹140.56 per KL. Accordingly, the per-room annual charge works out to ₹2,370.26. For 555 hotels/guest houses, groundwater consumption has been interpolated proportionately on the basis of room strength and benchmarked consumption, and charges have been calculated accordingly. Detailed figures are placed opposite the respective names in the file.

In view of the above, it is respectfully submitted that:

1. Tubewells disclosed under VDS were not approved by the DLAC.
2. No notification for installation of water meters was issued, despite recommendations in the MoM dated 21.04.2014.
3. Recovery of charges was thus undertaken on a lump-sum basis.
4. No financial loss has been occasioned to DJB in respect of groundwater abstraction by the concerned establishments.

The DJB is taking steps to finalize the new notification so that charges are henceforth levied strictly on the basis of actual consumption.

It should be noted that presently the DJB is only recovering charges pertaining only to sewage.

The matter is listed before the Hon'ble NGT on 08.09.2025.

16 of 02/09/2025

Executive Engineer (C)-15

169/c 30/11

DELHI JAL BOARD : GOVT. OF NCT OF DELHI
 OFFICE OF THE ZONAL REVENUE OFFICER (C) II
 TIBBIA COLLEGE: KAROL BAGH; NEW DELHI-110005
 SUBJECT: LIST OF THE OFFICERS / OFFICIALS POSTED IN THE AREA OF PAHAR GANJ W.E.F 01/01/2014 TO TILL DATE

S.NO.	NAME OF THE OFFICER / OFFICIAL POSTED IN THE AREA OF PAHAR GANJ W.E.F 01/01/2014 TO TILL DATE	EMPLOYEE CODE	DESIG.	POSTED W.E.F	POSTED UP TO	WORKING AS METER INSPECTOR	O.O.NO
1	DEVI SINGH	20007393	UDC	30.03.2014	10.12.2015	AS METER INSPECTOR	28
2	SANTOSH KUMAR RAI	20009625	LDC	10.12.2015	13.10.2016	AS METER INSPECTOR	77
3	SANTOSH KUMAR RAI	20009625	LDC	13.10.2016	27.01.2017	AS METER INSPECTOR	140
3	SANTOSH KUMAR RAI	20009625	LDC	27.01.2017	03.09.2020	AS METER INSPECTOR	145
4	SANTOSH RAI	20009625	Sr.Asstt.	03.09.2020	24.11.2021	AS METER INSPECTOR	45
5	HARISH CHANDER BHATT	B-6006	A.S.O	24.11.2021	31.10.2022	AS METER INSPECTOR	66
6	KAILASH CHAND	D-15935	ASSTT.FITTER	31.10.2022	26.04.2023	AS METER INSPECTOR	98
7	DEEPAK CHAUHAN	20017735	JR.ASSTT.	26.04.2023	03.05.2023	AS METER INSPECTOR	102
8	SANDEEP SHARMA	B-18203	JR. ASSTT.	03.05.2023	TILL DATE	AS METER INSPECTOR	103 & 105

1227
13/12/22

ZRO(CZ)-II TC

O.P. MEENA
 Asstt. Section Officer
 Delhi Jal Board
 ZRO (CZ)-II, Tibbia College

REKHA
 Sr. Asstt.
 D.J.B.

DELHI JAL BOARD : GOVT. OF NCT OF DELHI
OFFICE OF THE ZONAL REVENUE OFFICER (C) II
TIBBIA COLLEGE: KAROL BAGH, NEW DELHI-110005

158/c 29/c

SUBJECT: LIST OF THE OFFICERS / OFFICIALS POSTED IN THE AREA OF PAHAR GANJ W.E.F 01/01/2014 TO TILL DATE

S.N O.	LIST OF THE OFFICERS / OFFICIALS POSTED IN THE AREA OF PAHAR GANJ W.E.F 01/01/2014 TO TILL DATE	EMPLOYEE CODE	DESIG.	POSTED W.E.F.	POSTED UP TO	O.O.NO
1	RAM KISHAN SINGH	40003840	METER READER	14.10.2015	06.06.2016	70
2	PRAVEEN KUMAR	40008458	METER READER	14.10.2015	06.06.2016	70
3	VIJAY PAL	20016189	METER READER	14.10.2015	06.06.2016	70
4	MAHESH CHAND	40010797	METER READER	08.06.2018	15.04.2023	98
5	JAY SINGH	B-18575	METER READER	15.04.2023	10.04.2024	83
6	RAMESH SHAH	4700830	METER READER	15.04.2023	10.04.2024	83
7	ROHIT	20017524	METER READER	15.04.2023	10.04.2024	83
8	HARISH	B-18486	METER READER	10.04.2024	TILL DATE	118-A
9	VIKAS	20018408	METER READER	10.04.2024	TILL DATE	118-A
10	ROHIT	B-17524	METER READER	10.04.2024	TILL DATE	118-A
11	RAMESH SHAH	4700830	METER READER	10.04.2024	TILL DATE	118-A
12	DEEPAK CHOUDHARY	4765208	METER READER	10.04.2024	TILL DATE	118-A

12/2/25
12/2/25

12/2/25
HTC

12/2/25
ASST
ASST

REKHA
Sr. Asstt.
D.J.B.

14n/1
167/c gsk

DELHI JAL BOARD OFFICE OF THE ZONAL REVENUE OFFICER CENTRAL ZONE-II (Govt. of N.C.T. of Delhi) TIBBIA COLLEGE, KAROL BAGH, NEW DELHI-110005.												
S. No.	Name of Hotel	Address	Serial No. As per dairy register	Application received for ground water extraction upto 31-10-2024 (Yes or No)	ED Charges Deposited	Receipt Rs. 500/	Add. Sewer Charge	K NO	No. OF ROOMS	PER ROOM PER YEAR @ Rs 2370.26	TOTAL AMOUNT (Rs)	REMARKS
1	Hotel BLESSINGS	BLESSINGS 5202-5206, Part 5198 Basant Road, Pahar Ganj, Central District, New Delhi-110055	184	YES(26-10-2024)	YES	Yes	YES	8224600000	23	₹ 2,370.26	₹ 54,515.98	
2	SUNRISE DX.	3738 Rammath Patwa, Pahar Ganj Central District New Delhi-110055	185	YES(26-10-2024)	YES	Yes	NO	7234000000 8388247895	17	₹ 2,370.26	₹ 40,294.42	
3	ASHOKA CONTINENTAL	8370, Arakshash Road Pahar Ganj New Delhi-110055	133	YES(26-10-2024)	YES	Yes	NO	3404900000	30	₹ 2,370.26	₹ 71,107.80	
4	LORD KRISHANA	DX INX 1171-75, Main Bazar, 6 Tooti Chowk, Pahar Ganj, Central District, New Delhi-110055	175	YES(26-10-2024)	YES	Yes	NO	5082400000	21	₹ 2,370.26	₹ 49,775.46	
5	F.G. INTERNATIONAL	3219-3990-89-91 All School Walli Sangtraashan, Pahar Ganj, Central District, New Delhi-110055	271	YES(29-10-2024)	No	Yes	NO	1174000000	27	₹ 2,370.26	₹ 63,997.02	
6	OMEX	OMEX 4241 Shama Gali, Pahar Ganj, Central District, New Delhi-110055	241	YES(29-10-2024)	YES	Yes	YES	8315000000	12	₹ 2,370.26	₹ 28,443.12	
7	DELHI REGENCY	DELHI REGENCY 8183-85, AK Road, Pahar Ganj, Central District, New Delhi-110055	46	YES(24-10-2024)	YES	Yes			25	₹ 2,370.26	₹ 59,256.50	
8	INDO CONTINENTAL	INDO CONTINENTAL 8490-91, Arya Nagar, Pahar Ganj Central District New Delhi-110055	45	YES(24-10-2024)	YES	Yes	YES	2133900000	17	₹ 2,370.26	₹ 40,294.42	
9	GURUVAS GUEST HOUSE	GURUVAS GUEST HOUSE 1049 & 982, Main Bazar, Kumbhar Walli Gali Manotola, Pahar Ganj, Central District Delhi-110055	208	YES(26-10-2024)	YES	Yes	YES	9172400000	19	₹ 2,370.26	₹ 45,034.94	
10	RAJ HANS DELUXE	3330-33, Gali Hari Mandir Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	No	NO	4353000000	19	₹ 2,370.26	₹ 45,034.94	
11	ANCHAL DX.	1951 Gali No. 9 Chusa Mandi Pahar Ganj, Central District New Delhi-110055	242	YES(29-10-2024)	No	Yes	YES	6570400000	14	₹ 2,370.26	₹ 33,183.64	
12	MANSI DX.	4459, Katre Rajji, Main Bazar Pahar Ganj, Central District New Delhi-110055	347	YES(30-10-2024)	No	Yes	NO	2745000000	18	₹ 2,370.26	₹ 42,664.68	
13	RICKY DELUX	1242 Bazar Sangtraashan Pahar Ganj, Central District New Delhi-110055	148	YES(26-10-2024)	YES	Yes	YES	8782400000	8	₹ 2,370.26	₹ 18,962.08	
14	PREM DX.	269-70, GALI Chandi Walli, Pahar Ganj, Central District, New Delhi-110055	121	YES(24-10-2024)	YES P.P PAYMENT 1 LAKH	Yes	YES	8621400000	21	₹ 2,370.26	₹ 49,775.46	
15	SHYAM PALACE	8228 & 8230, A.K. Road, Pahar Ganj, Central District, New Delhi-110055 (Sartak Palace)		NO APPLICATION RECEIVED	No	NO	NO	4973900000	20	₹ 2,370.26	₹ 47,405.20	
16	SHIVAM INTERNATIONAL	1335, Sangtraashan, Pahar Ganj Central District New Delhi 110055	125	YES(24-10-2024)	No	Yes	YES	5413400000	21	₹ 2,370.26	₹ 49,775.46	
17	ALFA CONTINENTAL	ALFA CONTINENTAL 1335, Sangtraashan, Pahar Ganj, Central District, New Delhi-110055	124	YES(24-10-2024)	No	Yes	YES	7413400000	15	₹ 2,370.26	₹ 35,553.90	
18	AKASH PLAZA	AKASH PLAZA 3998-99 All Keeru Walkan, Pahar Ganj, Central District, New Delhi-110055	275	YES(29-10-2024)	No	Yes	YES	3374000000	16	₹ 2,370.26	₹ 37,924.16	
19	SAWAR PALACE	3840 Mandi Chowk Opp-New Delhi Railway Station, Pahar Ganj, Central District, New Delhi-110055	274	YES(29-10-2024)	No	Yes	YES	7354000000	9	₹ 2,370.26	₹ 21,332.34	
20	METRO INN	3044/1, Chusa Mandi, Pahar Ganj Central District New Delhi-110055	322	YES(30-10-2024)	YES	Yes	YES	1103000000	15	₹ 2,370.26	₹ 35,553.90	
21	DX VIKAYAKA INN	888 1/2 Multani Dhanda, Pahar Ganj, Central District, New Delhi-110055	324	YES(30-10-2024)	NO	Yes	YES	3842476621	16	₹ 2,370.26	₹ 37,924.16	

14x/ 166/c 97/4

22	PINK PALACE	5147-8168/6, A.K. Road Pahar Ganj, Central District New Delhi:-110055	327	YES(30-10-2024)	YES	Yes	YES	4252400000	22	₹ 2,370.26	₹ 52,145.72
23	ARJUN DX.	2977/3 Chuna Mandi, Pahar Ganj Central District New Delhi:-110055	323	YES(30-10-2024)	NO	Yes	YES	7982000000	20	₹ 2,370.26	₹ 47,405.20
24	PREET GUEST HOUSE	3442 Dariba Pan, Pahar Ganj Central District New Delhi:-110055	326	YES(30-10-2024)	NO	Yes	NO	7755053363	24	₹ 2,370.26	₹ 56,886.24
25	RELAX	4970-71 & 5434, Ram Dawara Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	YES	No	YES	5873900000	23	₹ 2,370.26	₹ 54,515.98
26	METRO PLAZA	2690-95, Chuna Mandi, Pahar Ganj Central District New Delhi:-110055	139	YES(26-10-2024)	NO	Yes	NO	2497820024	16	₹ 2,370.26	₹ 37,924.16
27	Hotel LEGRAND GUEST HOUSE	2031-2033 Gali No.7 Chitra Gupta Road Chuna Mandi, Pahar Ganj, Central District, Delhi:- 110055	345	YES(30-10-2024)	No	Yes	YES	8880400000 7880400000	15	₹ 2,370.26	₹ 35,553.90
28	ROYAL RESIDENCY DELUXE	2361,2362,2363, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055	138	YES(26-10-2024)	No	Yes	YES	0745100000	24	₹ 2,370.26	₹ 56,886.24
29	SAYA DX. GUEST HOUSE	2213 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	346	YES(30-10-2024)	No	Yes	YES	7625100000	22	₹ 2,370.26	₹ 52,145.72
30	PRINCE PALACE	5116-18 Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055	199	YES(26-10-2024)	No	Yes	NO	1993000000	32	₹ 2,370.26	₹ 75,848.32
31	APPLE VILLA	5114, Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055	194	YES(26-10-2024)	No	Yes	NO	9619817143	20	₹ 2,370.26	₹ 47,405.20
32	ARJUN GUEST HOUSE	5084, Main Bazar, Pahar Ganj Central District New Delhi:-110055	285	YES(29-10-2024)	YES	Yes			16	₹ 2,370.26	₹ 37,924.16
33	KARLO KASTLE	5118, Gali Thanedarwall, Main Bazar Pahar Ganj, Central District New Delhi:-110055	193	YES(26-10-2024)	YES	Yes	NO	7122000000	19	₹ 2,370.26	₹ 45,034.94
34	STAR VIEW	5136/1 Main Bazar, Pahar Ganj Central District New Delhi:-110055	66	YES(24-10-2024)	No	Yes	NO	2622000000	30	₹ 2,370.26	₹ 71,107.80
35	STAR PALACE	4590, Main Bazar, Pahar Ganj Central District New Delhi:-110055	68	YES(24-10-2024)	No	Yes	YES	3265000000	48	₹ 2,370.26	₹ 1,13,772.48
36	STATION VIEW	4254-55, Tel Mandi, Pahar Ganj Central District New Delhi:-110055	67	YES(24-10-2024)	No	Yes	NO	8966512235	24	₹ 2,370.26	₹ 56,886.24
37	DELHI HEART	3738 Dariba Pan, Pahar Ganj Central District New Delhi:-110055	69	YES(24-10-2024)	No	Yes	NO	5028530318	17	₹ 2,370.26	₹ 40,294.42
38	PAARTH GUEST HOUSE	8158-59 Gali No.6, Arakshah Road Pahar Ganj, Central District New Delhi:-110055	83	YES(24-10-2024)	No	Yes	YES		25	₹ 2,370.26	₹ 59,256.50
39	COTTAGE CROWD PLAZA	5136 Main Bazar Pahar Ganj, Central District, New Delhi:-110055	228	YES(29-10-2024)	No	Yes	NO	2622000000	16	₹ 2,370.26	₹ 37,924.16
40	VENUS INTERNATIONAL	1925-27 Gali No. 10 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	225	YES(26-10-2024)	No	Yes	NO	6170400000	14	₹ 2,370.26	₹ 33,183.64
41	STAR PLAZA	5158 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055	297	YES(29-10-2024)	No	Yes	NO	8722000000	25	₹ 2,370.26	₹ 59,256.50
42	GRAND PLAZA	3429-3434, D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055	298	YES(29-10-2024)	No	Yes	YES	4214000000 3214000000	32	₹ 2,370.26	₹ 75,848.32
43	KRISHNA PLAZA	Plot No. 1, Block No. 80-A, Main Bazar Krishna Market, Pahar Ganj Central District Delhi:-110055	296	YES(29-10-2024)	No	Yes	YES	2583080151	27	₹ 2,370.26	₹ 63,997.02
44	AROOP GUEST HOUSE	1566, Main Bazar, Pahar Ganj Central District New Delhi:-110055	43	YES(24-10-2024)	YES	Yes	YES	4163400000	13	₹ 2,370.26	₹ 30,813.38
45	SHARORILA (Hotel Base Inn)	8694-A D.B.G Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	YES	No	NO	3263900000	16	₹ 2,370.26	₹ 37,924.16

46	CITY PALACE	AK-12 Arakshan Road, Pahar Ganj, Central District, New Delhi-110055	18	YES(24-10-2024)	No	Yes	NO	8357100000	24	₹ 2,370.26	₹ 56,886.24
47	EXPRESS-66	Plot no. 2, (2nd, 3rd & 4th Floor), DBG Road, Pahar Ganj, Central District, Delhi-110055	352	YES(30-10-2024)	YES	Yes			28	₹ 2,370.26	₹ 66,367.28
48	MAYA COTTAGE	8633-45, A.K. Road, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	No	NO	3453663917	27	₹ 2,370.26	₹ 63,997.02
49	AIRA KING	Plot No.5 Block 1 Municipal No. 10086 DBG Rd, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	YES	No			18	₹ 2,370.26	₹ 42,664.68
50	HERITAGE INN	2373-74-75, Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	353	YES(30-10-2024)	YES	Yes	YES	7065100000	18	₹ 2,370.26	₹ 42,664.68
51	The Mount shiva	DX. Lodge, 8531 to 8534(5) Arakshan Road, Ram Nagar, Pahar Ganj Delhi-110005	32	YES(24-10-2024)	YES	Yes	NO	2177203468	16	₹ 2,370.26	₹ 37,924.16
52	EURO INTERNATIONAL	904-A, Gali Chandid Wall, Pahar Ganj Central District New Delhi-110055	161	YES(26-10-2024)	No	Yes	YES	8252400000	17	₹ 2,370.26	₹ 40,294.42
53	DOUBLE RR	918-919A, Gali Chandid Wall Pahar Ganj, Central District New Delhi-110055	160	YES(26-10-2024)	No	Yes	YES	7261509688	15	₹ 2,370.26	₹ 35,553.90
54	RAJ VILLA	1719, 1720, 1728 & 1729, Pratap Gali Chuna Mandi, Pahar Ganj Central District Delhi-110055	219	YES(26-10-2024)	No	Yes	NO	9144319402	24	₹ 2,370.26	₹ 56,886.24
55	SIGNATURE PALACE	256-58, Ghee Mandi, Mantola, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	No	No	YES	0621400000	15	₹ 2,370.26	₹ 35,553.90
56	SAI DHAM INTERNATIONAL	3422, DBG, Road, Darba Pan, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	No	NO	7755053363	20	₹ 2,370.26	₹ 47,405.20
57	EMPORIO	3422-A, Gali Hari Mandir, D.B.G. Road Pahar Ganj, Central District New Delhi-110055	151	YES(26-10-2024)	YES	Yes	NO	9571000000	42	₹ 2,370.26	₹ 99,550.92
58	MAJORS DEN GUEST HOUSE	2314(16-17) Lakshmi Narain Street behind Imperial Cinema, Central District Delhi-110055	254	YES(29-10-2024)	No	Yes			13	₹ 2,370.26	₹ 30,813.38
59	GIANI INTERNATIONAL	4211-12, Tel Mandi, Pahar Ganj Central District New Delhi-110055	282	YES(29-10-2024)	NO	Yes	NO	7626690396	11	₹ 2,370.26	₹ 26,072.86
60	K.G.PALACE XV	1656-57 PlotNo.4, Khasara No.561/4, Chuna Mandi, Pahar Ganj, Central District, Delhi-110055	159	YES(26-10-2024)	No	Yes	NO	6204900000	18	₹ 2,370.26	₹ 42,664.68
61	MARCO POLO	8593/1, Basti Arakasha, Paharganj, Central District, New Delhi-110055	335	YES(30-10-2024)	No	Yes	NO	5053900000	20	₹ 2,370.26	₹ 47,405.20
62	AMAN INTERNATIONAL	4555-56, Main Bazar, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	No	NO	4955000000	20	₹ 2,370.26	₹ 47,405.20
63	AMAN CONTINENTAL	1048, 984, Main Bazar, Mantola Pahar Ganj, Central District New Delhi-110055	189	YES(26-10-2024)	YES	Yes	NO	95970545	31	₹ 2,370.26	₹ 73,478.06
64	GOLD INN	4652/54 Gali Rampasad Shora Khori, Pahar Ganj, Central District, New Delhi-110055	131	YES(26-10-2024)	YES	Yes	YES	8075000000	25	₹ 2,370.26	₹ 59,256.50
65	GOLD PALACE	4563 Main Bazar, Pahar Ganj Central District Delhi-110055	190	YES(26-10-2024)	YES	Yes	NO	5600000	18	₹ 2,370.26	₹ 49,775.46
66	GOLD REGENCY	4344-50 Main Bazar Pahar Ganj, Central District New Delhi-110055	192	YES(26-10-2024)	YES	Yes	YES	3923000000 7725000000	34	₹ 2,370.26	₹ 80,588.84
67	RAK INTERNATIONAL	820 Main Bazar, Chow Bawli 6 Tooti, Pahar Ganj, New Delhi-110055	270	YES(29-10-2024)	No	Yes	NO	1424000000	19	₹ 2,370.26	₹ 45,034.94
68	RAMA INN	4, Arakshan Road Ram Nagar near (New Delhi) Railway station New Delhi-110055	37	YES(24-10-2024)	YES P.P PAYMENT 1 LAKH	Yes			24	₹ 2,370.26	₹ 56,886.24
69	KWALITY	53 Arakshan Road Paharganj, Central District New Delhi-110055	42	YES(24-10-2024)	No	Yes	NO	1653900000 8411162185	16	₹ 2,370.26	₹ 37,924.16

11/11/24
165/c

70	AMBA DX.	3437 Dariba Pan Paharganj, New Delhi 110055	305	YES(29-10-2024)	No	Yes	YES	7383000000	15	₹ 2,370.26	₹ 35,553.90
71	SIDHARTHA TOURIST LODGE	3428, D.B.G. Gupta Road Pahar Ganj, Central District New Delhi-110055	304	YES(29-10-2024)	No	Yes	YES	9283000000	11	₹ 2,370.26	₹ 26,072.86
72	MONIKA GUEST HOUSE	3427, Desh Bandu Gupre Road, Pahar Ganj, Central District, New Delhi:-110055	248	YES(29-10-2024)	No	Yes	YES	8283000000	10	₹ 2,370.26	₹ 23,702.60
73	DREAMLAND DX.	8186/6 Multani Dhanda Gali No. 6 Arakshah Road, Pahar Ganj Central District Delhi:-110055	126	YES(24-10-2024)	YES	Yes	YES	4008100000	12	₹ 2,370.26	₹ 28,443.12
74	ALL IZ WELL	4781, Main Bazar, Pahar Ganj Central District New Delhi:-110055	317	YES(30-10-2024)	YES	Yes	YES	5071000000	51	₹ 2,370.26	₹ 1,20,883.26
75	YATRI PALACE	4390/15, 16 Basant Road Pahar Ganj, Central District New Delhi:-110055	197	YES(26-10-2024)	NO	Yes			11	₹ 2,370.26	₹ 26,072.86
76	RAMAN PALACE	1310-1311 A, Sangtrashan Bazar Pahar Ganj, Central District New Delhi:-110055	206	YES(26-10-2024)	No	Yes	NO	1134000000	13	₹ 2,370.26	₹ 30,813.38
77	NEW LIKE (DX)	3084-A Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	268	YES(29-10-2024)	YES	Yes	YES	9803000000	13	₹ 2,370.26	₹ 30,813.38
78	SAGAR DX.	8145/7 Arakshah Road Pahar Ganj, Central District Delhi:-110055	27	YES(24-10-2024)	No	Yes	YES	1497100000	18	₹ 2,370.26	₹ 42,664.68
79	SAHIL DX.	8216/6 Arakshah Road, Pahar Ganj, Central District, New Delhi:-110055	28	YES(24-10-2024)	No	Yes	YES	7773900000	12	₹ 2,370.26	₹ 28,443.12
80	GUSH INTERNATIONAL	626-627-631 Bawli Chowk, Pahar Ganj, Central District, New Delhi:-110055	300	YES(29-10-2024)	YES	Yes	YES	8802400000	14	₹ 2,370.26	₹ 33,183.64
81	PRINCE HOTEL	751 CHURCH MISSION ROAD S F MUKHERJEE MARG Gali, Central District New Delhi:-110055	318	YES(30-10-2024)	YES	Yes			22	₹ 2,370.26	₹ 52,145.72
82	SHERE PUNJAB	4248-4251 Opposite New Delhi Railway Station Central District New Delhi:-110055		NO APPLICATION RECEIVED	YES	NO	YES	1336627508	18	₹ 2,370.26	₹ 42,664.68
83	VERUS DX	3423 Hari Mandir Marg, Central District, New Delhi:-110055	101	YES(24-10-2024)	YES	Yes	NO	4283000000	14	₹ 2,370.26	₹ 33,183.64
84	SNOW WHITE GUEST HOUSE	2434-35 Tikak Gali Raj Guru Road Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055	117	YES(24-10-2024)	No	Yes	NO	9475100000	12	₹ 2,370.26	₹ 28,443.12
85	LEO HOTEL	3357, Gali Hari Mandir, Paharganj, New Delhi:-110055	99	YES(24-10-2024)	YES	Yes	NO	2423263609	15	₹ 2,370.26	₹ 35,553.90
86	SUVIDHA DELUXE	3335-37, Hari Mandir Marg Pahar Ganj, Central District New Delhi:-110055	100	YES(24-10-2024)	YES	Yes	YES	8353000000	17	₹ 2,370.26	₹ 40,294.42
87	CHARAKYA GUEST HOUSE	2245-47, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	140	YES(26-10-2024)	YES	Yes	NO	0035100000	32	₹ 2,370.26	₹ 75,848.32
88	LE BENZ	2222-2225, Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	141	YES(26-10-2024)	YES	Yes	NO	2988963152	19	₹ 2,370.26	₹ 45,034.94
89	VINTAGE INN	871, Gali Chandni Wall, Pahar Ganj Central District New Delhi:-110055	251	YES(29-10-2024)	YES	Yes	NO	9942400000	11	₹ 2,370.26	₹ 26,072.86
90	DEWAK PLACE	8220/6 Arakshah Road Pahar Ganj, Central District New Delhi:-110055	344	YES(30-10-2024)	No	Yes	NO	8739000000	16	₹ 2,370.26	₹ 37,924.16
91	SPARKL DX.	9360-67/8 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	179	YES(26-10-2024)	YES	Yes	NO	9737500000	20	₹ 2,370.26	₹ 47,405.20
92	MILAN CONTINENTAL	8190/06, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	343	YES(30-10-2024)	No	Yes	YES	181112034	15	₹ 2,370.26	₹ 35,553.90
93	PARAMOUNT	4230 Tei Mandi, Paharganj Central District Delhi:-110055	98	YES(24-10-2024)	YES	Yes	YES	7215000000	24	₹ 2,370.26	₹ 56,886.24

164/c 95/1

1626 98

46	CITY PALACE	AK 12 Arakshan Road, Pahar Ganj, Central District, New Delhi-110055	18	YES(24-10-2024)	No	Yes	NO	8357100000	24	₹ 2,370.26	₹ 56,886.24
47	EXPRESS 66	Plot no. 2, (2nd, 3rd & 4th Floor), DBG Road, Pahar Ganj, Central District, Delhi-110055	352	YES(30-10-2024)	YES	Yes			28	₹ 2,370.26	₹ 66,367.28
48	MAYA COTTAGE	8633-45, A.K. Road, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	No	NO	3453663917	27	₹ 2,370.26	₹ 63,997.02
49	AIRA KING	Plot No.5 Block 1 Municipal Ke. 10086 DBG Rd, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	YES	No			18	₹ 2,370.26	₹ 42,664.68
50	HERITAGE INN	2373-74-75, Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	353	YES(30-10-2024)	YES	Yes	YES	7065100000	18	₹ 2,370.26	₹ 42,664.68
51	The Mount shiva	DX Lodge, 8531 to 8534(5) Arakshan Road, Ram Nagar, Pahar Ganj Delhi-110005	32	YES(24-10-2024)	YES	Yes	NO	2177203468	16	₹ 2,370.26	₹ 37,924.16
52	EURO INTERNATIONAL	904-A, Gali Chandni Wall, Pahar Ganj Central District New Delhi-110055	161	YES(26-10-2024)	No	Yes	YES	8252400000	17	₹ 2,370.26	₹ 40,294.42
53	DOUBLE RR	918-919A, Gali Chandni Wall Pahar Ganj, Central District New Delhi-110055	160	YES(26-10-2024)	No	Yes	YES	7261559688	15	₹ 2,370.26	₹ 35,553.90
54	RAJ VILLA	1719, 1720, 1728 & 1729, Pratap Gali Chuna Mandi, Pahar Ganj Central District Delhi-110055	219	YES(26-10-2024)	No	Yes	NO	9144319402	24	₹ 2,370.26	₹ 56,886.24
55	SIGNATURE PALACE	256-58, Ghee Mandi, Mantola, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	No	No	YES	0621400000	15	₹ 2,370.26	₹ 35,553.90
56	SAI DHAM INTERNATIONAL	3422, DBG, Road, Dariba Pan, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	No	NO	7755053363	20	₹ 2,370.26	₹ 47,405.20
57	EMPORIO	3422-A, Gali Hari Mandir, D.E.O. Road Pahar Ganj, Central District New Delhi-110055	151	YES(26-10-2024)	YES	Yes	NO	9571000000	42	₹ 2,370.26	₹ 99,550.92
58	MAJORS DES GUEST HOUSE	2314(16-17) Lakshmi Narain Street behind Imperial Cinema, Central District Delhi-110055	254	YES(29-10-2024)	No	Yes			13	₹ 2,370.26	₹ 30,813.38
59	GIARI INTERNATIONAL	4211-12, Tel Mandi, Pahar Ganj Central District New Delhi-110055	282	YES(29-10-2024)	NO	Yes	NO	7626690396	11	₹ 2,370.26	₹ 26,072.86
60	K.G.PALACE XV	1656-57 Plot No. 4, Khazans No.561/4, Chuna Mandi, Pahar Ganj, Central District, Delhi-110055	169	YES(26-10-2024)	No	Yes	NO	6204900000	18	₹ 2,370.26	₹ 42,664.68
61	MARCO POLO	8593/1, Banti Araksha, Paharganj, Central District, New Delhi-110055	335	YES(30-10-2024)	No	Yes	NO	5053900000	20	₹ 2,370.26	₹ 47,405.20
62	AMAN INTERNATIONAL	4555-56, Main Bazar, Pahar Ganj Central District New Delhi -110055		NO APPLICATION RECEIVED	YES	No	NO	4955000000	20	₹ 2,370.26	₹ 47,405.20
63	AMAN CONTINENTAL	1048, 984, Main Bazar, Mantola Pahar Ganj, Central District New Delhi-110055	189	YES(26-10-2024)	YES	Yes	NO	95970545	31	₹ 2,370.26	₹ 73,478.06
64	GOLD INN	4652/54 Gali Rampersad Shora Khoti, Pahar Ganj, Central District, New Delhi-110055	131	YES(26-10-2024)	YES	Yes	YES	8075000000	25	₹ 2,370.26	₹ 59,256.50
65	GOLD PALACE	4563 Main Bazar, Pahar Ganj Central District Delhi-110055	190	YES(26-10-2024)	YES	Yes	NO	5600000	18	₹ 2,370.26	₹ 49,775.46
66	GOLD REGENCY	4344-50 Main Bazar Pahar Ganj, Central District New Delhi-110055	192	YES(26-10-2024)	YES	Yes	YES	3925000000 7725000000	34	₹ 2,370.26	₹ 80,588.84
67	RAK INTERNATIONAL	820 Main Bazar, Chow Bawli 6 Tooti, Pahar Ganj, New Delhi-110055	270	YES(29-10-2024)	No	Yes	NO	1424000000	19	₹ 2,370.26	₹ 45,034.94
68	RAMA INN	4, Arakshan Road Ram Nagar near (New Delhi) Railway station New Delhi-110055	37	YES(24-10-2024)	YES P.P PAYMENT 1 LAKH	Yes			24	₹ 2,370.26	₹ 56,886.24
69	KWALITY	53 Arakshan Road Paharganj, Central District New Delhi-110055	42	YES(24-10-2024)	No	Yes	NO	1653900000 8411162185	16	₹ 2,370.26	₹ 37,924.16

161/2
20/11

70	AMBA DK.	3437 Darba Park Paharganj, New Delhi-110055	305	YES(29-10-2024)	No	Yes	YES	7383000000	15	₹ 2,370.26	₹ 35,568.99
71	BIBHADATHA TOURIST LODGE	3428, D.B.O. Gupta Road Pahar Ganj, Central District New Delhi-110055	304	YES(29-10-2024)	No	Yes	YES	9283000000	11	₹ 2,370.26	₹ 26,072.86
72	MORINA GUEST HOUSE	3437, Dash Bhand, Gupta Road, Pahar Ganj, Central District, New Delhi-110055	248	YES(29-10-2024)	No	Yes	YES	8283000000	10	₹ 2,370.26	₹ 25,702.00
73	BREANLAND DK.	8186/6 Multani Dhanda Gali No. 6 Arakshah Road, Pahar Ganj Central District Delhi-110055	126	YES(24-10-2024)	YES	Yes	YES	4008100000	18	₹ 2,370.26	₹ 28,443.12
74	ALL 12 WELL	4761 Main Bazar, Pahar Ganj Central District New Delhi-110055	317	YES(30-10-2024)	YES	Yes	YES	5071000000	61	₹ 2,370.26	₹ 1,20,883.20
75	VATSI PALACE	4300/14, 16 Bazaar Road Pahar Ganj, Central District New Delhi-110055	197	YES(26-10-2024)	NO	Yes			11	₹ 2,370.26	₹ 26,072.86
76	RAMAN PALACE	1310-1311 A, Sangrahsan Bazar Pahar Ganj, Central District New Delhi-110055	206	YES(26-10-2024)	No	Yes	NO	1134000000	13	₹ 2,370.26	₹ 29,812.38
77	KEW LIKE (DK)	3084-A Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi-110055	268	YES(29-10-2024)	YES	Yes	YES	9803000000	13	₹ 2,370.26	₹ 30,813.38
78	SAGAR DK.	8145/7 Arakshah Road Pahar Ganj, Central District Delhi-110055	27	YES(24-10-2024)	No	Yes	YES	1497100000	18	₹ 2,370.26	₹ 42,664.68
79	SAHIL DK.	8216/6 Arakshah Road, Pahar Ganj, Central District, New Delhi-110055	28	YES(24-10-2024)	No	Yes	YES	7773900000	12	₹ 2,370.26	₹ 28,443.12
80	GUSH INTERNATIONAL	626-627-631 Bawli Chowk, Pahar Ganj, Central District, New Delhi-110055	300	YES(29-10-2024)	YES	Yes	YES	8802400000	14	₹ 2,370.26	₹ 33,183.64
81	PRINCE HOTEL	751 CHURCH MISSION ROAD & P MUKHERJEE MARG Gali, Central District New Delhi-110055	218	YES(30-10-2024)	YES	Yes			44	₹ 2,370.26	₹ 52,148.72
82	SHERE PURAB	4248-4251 Opposite New Delhi Railway Station Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	1336627508	18	₹ 2,370.26	₹ 42,664.68
83	VERUS DK	3922 Hari Mandir Marg, Central District, New Delhi-110055	101	YES(24-10-2024)	YES	Yes	NO	4283000000	14	₹ 2,370.26	₹ 33,183.64
84	KNOW WHITE GUEST HOUSE	2434-35 Tikak Gali Raj Guru Road Chuna Mandi, Pahar Ganj, Central District, Delhi-110055	117	YES(24-10-2024)	No	Yes	NO	9475100000	12	₹ 2,370.26	₹ 28,443.12
85	LEO HOTEL	5507, Hari Mandir, Paharganj, New Delhi-110055	99	YES(24-10-2024)	YES	Yes	NO	2423263609	15	₹ 2,370.26	₹ 38,883.00
86	KUVIDHA DELOZE	5507, Hari Mandir Marg Pahar Ganj, Central District New Delhi-110055	100	YES(24-10-2024)	YES	Yes	YES	8353000000	17	₹ 2,370.26	₹ 48,354.48
87	CHAKRYA MURPHY HOUSE	4407, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi-110055	140	YES(24-10-2024)	YES	Yes	NO	0038100000	32	₹ 2,370.26	₹ 75,848.32
88	LE BERT	5507, Hari Mandir Marg, Pahar Ganj, Central District New Delhi-110055	141	YES(26-10-2024)	YES	Yes	NO	2985963102	19	₹ 2,370.26	₹ 45,034.94
89	VINTAGE INN	671, Gali Chandni Wall, Pahar Ganj Central District New Delhi-110055	201	YES(29-10-2024)	YES	Yes	NO	9942400000	11	₹ 2,370.26	₹ 26,072.86
90	DEWAR PLACE	6220/6 Arakshah Road Pahar Ganj, Central District New Delhi-110055	344	YES(30-10-2024)	No	Yes	NO	8739000000	16	₹ 2,370.26	₹ 37,924.16
91	SPASHE DK.	9360-67/8 Multani Dhanda, Pahar Ganj, Central District, New Delhi-110055	179	YES(26-10-2024)	YES	Yes	NO	9737500000	20	₹ 2,370.26	₹ 47,405.20
92	MILAN CONTINENTAL	8190/06, Multani Dhanda Pahar Ganj, Central District New Delhi-110055	343	YES(30-10-2024)	No	Yes	YES	181112034	15	₹ 2,370.26	₹ 35,553.90
93	PARAMOUNT	4230 Tel Mandi, Paharganj Central District Delhi-110055	98	YES(24-10-2024)	YES	Yes	YES	9183333333	21	₹ 2,370.26	₹ 50,888.06

11/11/21
1606 g/v

94	NEELAM HOTEL	4240, Krishna Gali, Paharganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	731500000	13	₹ 2,370.26	₹ 30,813.38
95	KIRAN GUEST HOUSE	4473, 74, 75, Main Bazar Pahar Ganj, Central District New Delhi-110055	233	YES(29-10-2024)	No	Yes	YES	1845000000	8	₹ 2,370.26	₹ 18,962.08
96	L'VKUSH INTERNATIONAL	2279(1/2), 2280-81, Rajguru Road Pahar Ganj, Central District New Delhi-110055	2	YES(24-10-2024)	No	Yes	NO	2433700000	12	₹ 2,370.26	₹ 28,443.12
97	ORIENT PALACE DX.	3984 Gali Kesaru Wala Pahar Ganj, Central District New Delhi-110055	143	YES(26-10-2024)	No	Yes	YES	7074000000	12	₹ 2,370.26	₹ 28,443.12
98	CROWN DX.	4032 Kesaru Wala, Pahar Ganj Central District New Delhi-110055	142	YES(26-10-2024)	No	Yes	YES	6384000000	15	₹ 2,370.26	₹ 35,553.90
99	NEELAM PALACE	7977 Arakshan Road Ram Nagar Pahar Ganj, Central District New Delhi-110055	224	YES(26-10-2024)	YES	Yes	YES		16	₹ 2,370.26	₹ 37,924.16
100	K.M. INTERNATIONAL	7978, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	222	YES(26-10-2024)	YES	Yes	YES	2964100000	20	₹ 2,370.26	₹ 47,405.20
101	GREAT SHIVA DX	2896 Bazar Sangtraahan Pahar Ganj, Central District Delhi-110055	223	YES(26-10-2024)	YES	Yes	YES	8772000000	19	₹ 2,370.26	₹ 45,034.94
102	S.B. INN 897-898,	Gali Chandi Wall Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	No	NO	YES	0428567824	11	₹ 2,370.26	₹ 26,072.86
103	STAR VILLA	98-99, Krishna Gali, Pahar Ganj, Central District, New Delhi-110055	135	YES(26-10-2024)	No	Yes	YES	1389703009 5340400000	31	₹ 2,370.26	₹ 73,478.06
104	CITY PALACE DX.	2014/7 Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	279	YES(29-10-2024)	No	Yes	YES	5334112407	26	₹ 2,370.26	₹ 61,626.76
105	NEW RINGO GUEST HOUSE	903, Chandiwala, Paharganj Central District New Delhi-110055	250	YES(29-10-2024)	No	Yes	YES	7252400000	20	₹ 2,370.26	₹ 47,405.20
106	SUE FLOWER INN	962, Gali Kumbharan, Main Bazar, Pahar Ganj, Central District, Delhi-110055	216	YES(26-10-2024)	No	Yes	YES	7262400000	15	₹ 2,370.26	₹ 35,553.90
107	AJAY GUEST HOUSE	5084 A, Main Bazar, Pahar Ganj Central District New Delhi-110055	278	YES(29-10-2024)	No	Yes	NO	6512000000	36	₹ 2,370.26	₹ 85,329.36
108	KRISHNA COTTAGE 1	750-51, Laxmi Narayan Street Chuna Mandi, Pahar Ganj Central District Delhi-110055	215	YES(26-10-2024)	No	Yes	YES	5004400000	15	₹ 2,370.26	₹ 35,553.90
109	SATTAM 5134-35	Main Bazar, Paharganj Central District New Delhi-110055	156	YES(26-10-2024)	No	Yes	NO	9522000000	39	₹ 2,370.26	₹ 92,440.14
110	ROXY DX	2261-64 Rajguru Road Paharganj, Central District New Delhi-110055	153	YES(26-10-2024)	No	Yes	YES	3235100000 5235100000	18	₹ 2,370.26	₹ 42,664.68
111	KELSON DX	2261-67 Ajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	154	YES(26-10-2024)	No	Yes	NO	3235100000	17	₹ 2,370.26	₹ 40,294.42
112	BLESS INN	2339/41 Rajguru Road, Paharganj, Central District, New Delhi-110055	136	YES(26-10-2024)	No	Yes	YES	7345100000	21	₹ 2,370.26	₹ 49,775.46
113	M.D.INTERNATIONAL	3621-A, Dariba Pan, Pahar Ganj, Central District, New Delhi-110055	115	YES(24-10-2024)	No	Yes	NO	1937531549	15	₹ 2,370.26	₹ 35,553.90
114	UPPAL INTERNATIONAL	Plot No. 28, 7884, A.K. Road Pahar Ganj, Central District New Delhi-110055	113	YES(24-10-2024)	No	Yes	YES	4044100000	32	₹ 2,370.26	₹ 75,848.32
115	MAHARANI LODGE	32, Arakshan Road, Ram Nagar, Pahar Ganj, Central District, New Delhi-110055	109	YES(24-10-2024)	No	Yes	YES	9044100000	30	₹ 2,370.26	₹ 71,107.80
116	DOLPHIN DX.	AK-18-20, A.K.Road Pahar Ganj Central District New Delhi-110055	111	YES(24-10-2024)	No	Yes	NO	5697100000	16	₹ 2,370.26	₹ 37,924.16
117	DELHI EMPIRE DX.	8678 Kaahan Road Ram Nagar, Central District, New Delhi-110055	110	YES(24-10-2024)	No	Yes	NO	4933900000	27	₹ 2,370.26	₹ 63,997.02

11/11/

1596

118	SHRI LODGE GANPATI DHARA	2012-13/7 Chuna Mandi Pahar Ganj, Central District New Delhi-110055	88	YES(24-10-2024)	No	Yes				14	₹ 2,370.26	₹ 33,183.64
119	GEETA SAAR	3803 Gali Ramnath Patua, Paharganj Central District Delhi 110055	118	YES(24-10-2024)	No	Yes	NO	7146163286		29	₹ 2,370.26	₹ 68,737.54
120	ASHIRWAD	3416 1 Mandi Marg, Pahar Ganj, Central District, New Delhi-110055	41	YES(24-10-2024)	YES	Yes	YES	6183000000			₹ 2,370.26	₹ 68,737.54
121	YES PLEASE	3088 Gali Sangtrahan Keer Police Post, Pahar.Ganj, Central District, New Delhi-110055	290	YES(29-10-2024)	No	Yes	YES	4713000000		14	₹ 2,370.26	₹ 33,183.64
122	DECENT	4711 Shors Kothi, Pahar Ganj Central District New Delhi-110055	94	YES(24-10-2024)	No	Yes	YES	1361000000		32	₹ 2,370.26	₹ 75,848.32
123	SAGAR PALACE	1332 Chowk Sangtration Gali Dispensary Wall, Paharganj Central District Delhi-110055	289	YES(29-10-2024)	No	Yes	YES	0413400000		18	₹ 2,370.26	₹ 42,664.68
124	SAPNA	5131-33, Main Bazar, Paharganj Central District New, Delhi-110055	116	YES(24-10-2024)	No	Yes	YES	6522000000		12	₹ 2,370.26	₹ 28,443.12
125	SATYA PALACE	3386, Gali Hari Mandir, Kasheruwalan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	No	YES	4573000000		10	₹ 2,370.26	₹ 23,702.60
126	GALAXY INTERNATIONAL	8487 Arya Nagar, Pahar Ganj, Central District, New Delhi-110055	57	YES(24-10-2024)	YES	Yes	YES	1033900000 8078665569		18	₹ 2,370.26	₹ 42,664.68
127	COTTAGE GOOD DAY	4714 Shors Kothi Main Bazar, Pahar Ganj, Central District, New Delhi-110055	96	YES(24-10-2024)	No	Yes	NO	4361000000		14	₹ 2,370.26	₹ 33,183.64
128	CRYSTAL DELUXE	8501 Arakshan Road, Pahar Ganj Central District New Delhi-110055	56	YES(24-10-2024)	YES	Yes	YES	2433900000 8443900000 7443900000		18	₹ 2,370.26	₹ 42,664.68
129	SUZI INTERNATIONAL	8483, AryaNagar, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	No	NO			19	₹ 2,370.26	₹ 45,034.94
130	RAJDHARJ PALACE	4196 Mandi,, Paharganj, Central District, New Delhi-110055	203	YES(26-10-2024)	No	Yes	YES	7147473698		11	₹ 2,370.26	₹ 26,072.86
131	DIMPLE LODGE	4262-A Main Bazar 5619 Basant Road Pahar Ganj, Central District New Delhi-110055	328	YES(30-10-2024)	NO	Yes				17	₹ 2,370.26	₹ 40,294.42
132	THE SILICON INTERNATIONAL	PLOT NO.4/6 (8748/J) D.B. Gupta Road Pahar Ganj, Central District New Delhi-110055	16	YES(24-10-2024)	YES	Yes	NO	4963900000		25	₹ 2,370.26	₹ 59,256.50
133	PRESIDENCY	8409, F.F Gali No.1, Arya Nagar, Pahar Ganj, Central District, Delhi-110055	60	YES(24-10-2024)	No	Yes	YES	2113900000 1113900000		17	₹ 2,370.26	₹ 40,294.42
134	LAHORIMAL DX.	4249-51 Krishna Street Opp. New Delhi Railway Station Central District Delhi-110055	62	YES(24-10-2024)	YES	Yes	NO	3415000000		22	₹ 2,370.26	₹ 52,145.72
135	LAL HAVELI	8892-95 Multani Dhandra Pahar Ganj, Central District New Delhi-110055	33	YES(24-10-2024)	YES P.P PAYMENT 1 LAKH	Yes	YES	6926100000		17	₹ 2,370.26	₹ 40,294.42
136	NATRAJ YES PLEASE	1665 & 1750, Laxmi Harain Gali Chuna Mandi, Pahar Ganj Central District New Delhi-110055	79	YES(24-10-2024)	No	Yes	YES	4612358968		33	₹ 2,370.26	₹ 78,218.58
137	COTTAGE YES PLEASE	1843-44 Axmi Narayan Gali Rajguru Road Chunanandi, Central District, Delhi-110055	80	YES(24-10-2024)	NO	No	NO	0724400000 9624400000		39	₹ 2,370.26	₹ 92,440.14
138	SWEET HOMES DX.	5228 Shors Kothi, Pahar Ganj Central District New Delhi-110055	78	YES(24-10-2024)	No	Yes	YES	6624600000 5474600000		26	₹ 2,370.26	₹ 61,626.76
139	Vivek Hotel	1534-50 Main Bazar, Pahar Ganj Central District New Delhi-110055	221	YES(26-10-2024)	YES	Yes	YES	5663400000 7653400000		38	₹ 2,370.26	₹ 90,069.88
140	AVTAR	3425 D.B. Gupta Road Pahar Ganj, Central District New Delhi-110055	220	YES(26-10-2024)	YES	Yes	YES	6283000000		14	₹ 2,370.26	₹ 33,183.64
141	PAHWA INTERNATIONAL	10402/3 GALLI NO. 13 Furniture Block Multani Dhandra, Pahar Ganj, Central District Delhi-110055	30	YES(24-10-2024)	YES	Yes	NO	9577500000		11	₹ 2,370.26	₹ 26,072.86

1586 197

142	AKSHAY DELUXE	9491/11 Multani Dhanda Pahar Ganj, Central District New Delhi-110055	31	YES(24-10-2024)	YES	Yes				20	₹ 2,370.26	₹ 47,405.20
143	KC PLAZA	5588 Basant Road, Paharganj Central District New Delhi-110055	178	YES(26-10-2024)	NO	Yes	YES	9794600000		32	₹ 2,370.26	₹ 75,848.32
144	KRISHNA DX.	5589 Basant Road Pahar Ganj, Central District New Delhi-110055	177	YES(26-10-2024)	NO	Yes	NO	5699490451		9	₹ 2,370.26	₹ 21,332.34
145	RAJ MAHAL INN	450-452, Gali Chandi Wali Mantola, Pahar Ganj New Delhi-110055	102	YES(24-10-2024)	No	Yes	YES	8461400000		26	₹ 2,370.26	₹ 61,626.76
146	GOLDEN WINGS	135-136, Krishna Street, Tel Mandi Pahar Ganj, Central District New Delhi-110055	73	YES(24-10-2024)	No	Yes	NO	8615700000		24	₹ 2,370.26	₹ 56,886.24
147	MY INN	901 Gali Chandi Wali Pahar Ganj, Central District New Delhi-110055	72	YES(24-10-2024)	No	Yes	NO	4252400000		39	₹ 2,370.26	₹ 92,440.14
148	BAJRANG	4630 Shora Kothi, Pahar Ganj Central District New Delhi-110055	252	YES(29-10-2024)	No	Yes	YES	0126463079		21	₹ 2,370.26	₹ 49,775.46
149	R.S. INTERNATIONAL	24-A/7880, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	55	YES(24-10-2024)	YES	Yes	YES			24	₹ 2,370.26	₹ 56,886.24
150	HINDUSTAN INTERNATIONAL	8220-A Araksha Road Pahar Ganj, Central District New Delhi-110055	54	YES(24-10-2024)	YES	Yes	YES	2873900000		15	₹ 2,370.26	₹ 35,553.90
151	LEGEND INTERNATIONAL	8525, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	23	YES(24-10-2024)	YES	Yes	YES	7633900000		30	₹ 2,370.26	₹ 71,107.80
152	HARI PIOROK INN	4778-ABH, 4779, 4781 (Part) Main Bazar, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	No	No	NO	1641248099 0071000000 9955489218		28	₹ 2,370.26	₹ 66,367.28
153	ROMA DX	8165 Aran Kanah Road, Pahar Ganj, Central District, New Delhi-110055	25	YES(24-10-2024)	YES	Yes				23	₹ 2,370.26	₹ 54,313.98
154	SATYA INTERNATIONAL	8181 A.K Road Ram Nagar, Paharganj, Central District, New Delhi-110055	29	YES(24-10-2024)	YES	Yes	NO			18	₹ 2,370.26	₹ 42,664.68
155	SHIVA INTERCONTINENTAL	8477-78, Arya Nagar, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	26	YES(24-10-2024)	YES	Yes	YES	2823900000		30	₹ 2,370.26	₹ 71,107.80
156	SAIKA INTERNATIONAL	2324 & 2471, Chuna Mandi Pahar Ganj, Central District New Delhi-110055	158	YES(26-10-2024)	YES	Yes				32	₹ 2,370.26	₹ 75,848.32
157	KELSON DX	2261-67 Ajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	No	No	NO	3235100000		16	₹ 2,370.26	₹ 37,924.16
158	ROXY DX	2261-64 Rajguru Road Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	No	No	YES	3235100000 5235100000		18	₹ 2,370.26	₹ 42,664.68
159	ASHWANI LODGE	8696-8699 Desh Bandhu Gupta Road Pahar Ganj, Central District New Delhi-110055	34	YES(24-10-2024)	No	Yes	NO	3263900000		24	₹ 2,370.26	₹ 56,886.24
160	RAJDEEP HOTEL	5611-12, Basant Road, Pahar Ganj Central District New Delhi-110055	169	YES(26-10-2024)	No	Yes	YES	3005600000		14	₹ 2,370.26	₹ 33,183.64
161	GULSHAN PALACE DX.	4390/7, Katre Rajji, Basant Road Pahar Ganj, Central District New Delhi-110055	171	YES(26-10-2024)	No	Yes				10	₹ 2,370.26	₹ 23,702.60
162	DARSHAN PALACE DX.	3757 TO 3761 Gali Ram Nath Patwa Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	No	No		9534000000		30	₹ 2,370.26	₹ 71,107.80
163	VED DX.	3798-3800 Gali Ram Nath Patwa, Pahar Ganj, Central District, Delhi-110055	119	YES(24-10-2024)	No	Yes	NO	891532201		38	₹ 2,370.26	₹ 90,069.88
164	RAJAN	5611/18 Basant Road, Central District, New Delhi-110055		NO APPLICATION RECEIVED	No	No	NO	1005600000		24	₹ 2,370.26	₹ 56,886.24
165	NEW SHALIMAR	5611, Basant Road, Pahar Ganj, Central District, New Delhi-110055	165	YES(26-10-2024)	No	Yes	NO	1005600000		4	₹ 2,370.26	₹ 9,481.04

1576 157

166	HOTEL SHALIMAR	5611-5614, Basant Road, Pahar Ganj Central District New Delhi-110055	170	YES(26-10-2024)									
167	PARKASH	5606, Basant Road, Paharganj Central District New Delhi-110055	172	YES(26-10-2024)	No	Yes	YES	4005600000	17	₹ 2,370.26	₹ 40,294.42		
168	INDIA CONTINENTAL	9143/3 Multani Dhanda, Pahar Ganj Central District New Delhi-110055	61	YES(24-10-2024)	No	Yes	YES	9994600000	28	₹ 2,370.26	₹ 66,367.28		
169	HARI PIORKO	4775,4769,4781 Main Bazar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	No	Yes	NO	59199100000	18	₹ 2,370.26	₹ 42,664.68		
170	PEARL PLAZA	2348/2350 Rajguru Road, Chuna Mandi, Paharganj, Central District, New Delhi-110055	155	YES(26-10-2024)	No	Yes	YES	9545100000	60	₹ 2,370.26	₹ 1,42,215.60		
171	CABANA 2313,	Laxmi Naryan Street Chuna Mandi Pahar Ganj, Central District New Delhi-110055	157	YES(26-10-2024)	YES	Yes	YES	4938812875	25	₹ 2,370.26	₹ 59,256.50		
172	NOBLE INN	88-91, Krishna Gali, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	No	No	YES	1140400000	17	₹ 2,370.26	₹ 40,294.42		
173	SPLASH	8332-36 Multani Dhanda Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	No	No			28	₹ 2,370.26	₹ 66,367.28		
174	RAVEENA PALACE	962 Gali Kumbharan Main Bazar Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	No	YES	8262400000	12	₹ 2,370.26	₹ 28,443.12		
175	BRLJ PALACE	963-964, Gali Kumbharan, Main Bazar Pahar Ganj, Central District New Delhi-110055	204	YES(26-10-2024)	YES	Yes	YES	0362400000	32	₹ 2,370.26	₹ 75,848.32		
176	CITY HEIGHTS	4769, Main Bazar, Pahar Ganj Central District New Delhi-110055	134	YES(26-10-2024)	YES	Yes	YES	9022894700 4481579059	29	₹ 2,370.26	₹ 92,440.14		
177	D.SUITES	3311-14 Gali Hari Mandir Pahar Ganj, Central District New Delhi-110055	284	YES(29-10-2024)	No	Yes			18	₹ 2,370.26	₹ 42,664.68		
178	CHANDER PALACE GUEST HOUSE	2689/8 Raj Guru Road Chuna Mandi Pahar Ganj, Central District New Delhi-110055	144	YES(26-10-2024)	No	Yes	NO	251000000	15	₹ 2,370.26	₹ 35,553.90		
179	ROYAL INN	9520 Gali No. 13 Multani Dhanda Furniture Market Pahar Ganj, Central District Delhi-110055		NO APPLICATION RECEIVED	NO	No			22	₹ 2,370.26	₹ 52,145.72		
180	ASHIANA 50	A.K. Road, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	YES	No	NO	663900000	31	₹ 2,370.26	₹ 73,478.06		
181	OM INTERNATIONAL	7/7, Deshbandhu Gupta Road, Pahar Ganj, Central District, New Delhi-110055	273	YES(29-10-2024)	No	Yes	YES	6703000000	20	₹ 2,370.26	₹ 47,405.20		
182	YES ROSE	875 Gali Chandni wali main Bazar Paharganj	291	YES(29-10-2024)	YES	Yes			14	₹ 2,370.26	₹ 33,183.64		
183	KULDEEP LODGE	279 General Market, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	No	No			10	₹ 2,370.26	₹ 23,702.60		
184	KEW KING	15/16 General Market, Pahar Ganj Central District New Delhi-110055	295	YES(29-10-2024)	NO	Yes			21	₹ 2,370.26	₹ 49,775.46		
185	NEW HINDUSTAN INTERNATIONAL	2503, Kalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	293	YES(29-10-2024)	YES	Yes	NO	6295100000	26	₹ 2,370.26	₹ 66,367.28		
186	HINDUSTAN INTERNATIONAL	NO. 1518, Sangatnashan Paharganj, Central District, New Delhi-110055	292	YES(29-10-2024)	NO	Yes	YES	0263400000	10	₹ 2,370.26	₹ 23,702.60		
187	SUNNY LODGE	100/C-327 XV General Market, Pahar Ganj, Central District, New Delhi-110055	294	YES(29-10-2024)	No	Yes			7	₹ 2,370.26	₹ 16,591.82		
188	KAREEM GUEST HOUSE	3441 IBA Pan, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	NO	No	YES	6483000000	12	₹ 2,370.26	₹ 28,443.12		
189	PARADISE DX.	3518 Dariba Pan (Opp. Shleish Cinema) Pahar Ganj, Central District New Delhi-110055	276	YES(29-10-2024)	YES	Yes	YES	0993000000	14	₹ 2,370.26	₹ 33,183.64		

1566 17

190	VISHAL Guest House	1575/80, Main Bazar, Pahar Ganj, Central District, New Delhi-110055	198	YES(26-10-2024)	No	Yes	YES	4963400000	30	₹ 2,370.26	₹ 71,107.80
191	S.R. PALACE	598 Gali Kaitwell Mantola Pahar Ganj, Central District New Delhi-110055	150	YES(26-10-2024)	No	Yes	YES	6402400000	18	₹ 2,370.26	₹ 42,664.68
192	HRIDEY INN	T-119,T-340 General Market, main Bazar, New Khanna Cinema, Pahar Ganj, New Delhi		NO APPLICATION RECEIVED	No	No			18	₹ 2,370.26	₹ 42,664.68
193	AMAZ GUEST HOUSE	4/5, D.B. Gupta Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	No	NO	6373900000	28	₹ 2,370.26	₹ 66,367.28
194	NEW KEELAM	4237 TO 4239 Gali Krishna Pahar Ganj, Central District New Delhi-110055	164	YES(26-10-2024)	YES	Yes	YES	1315000000	8	₹ 2,370.26	₹ 18,962.08
195	CAPITAL RESIDENCY	22, Main Bazar, Pahar Ganj, Central District, New Delhi-110055	82	YES(24-10-2024)	YES	Yes	YES	2430400000	12	₹ 2,370.26	₹ 28,443.12
196	ROHIT DX.	8154-55 Arakshan Road Pahar Ganj, Central District New Delhi-110055	75	YES(24-10-2024)	YES	Yes	NO		13	₹ 2,370.26	₹ 30,813.38
197	YUGH DELUXE	3979-83, Kaseruwanan, Pahar Ganj, Central District, New Delhi-110055	114	YES(24-10-2024)	No	Yes	YES	0994000000	19	₹ 2,370.26	₹ 45,034.94
198	NATIONAL LODGE	244/7880 Arakshan Road, Pahar Ganj, Central District, New Delhi-110055	40	YES(24-10-2024)	No	Yes	YES	7641000000	18	₹ 2,370.26	₹ 42,664.68
199	DELHI CONTINENTAL	8218-19 Gali No. 6 Arakshan Road Pahar Ganj, Central District New Delhi-110055	128	YES(24-10-2024)	Yes	Yes	NO	8773900000	25	₹ 2,370.26	₹ 59,256.50
200	STERLING INN	442-445, Gali Chandni Wall Pahar Ganj, Central District New Delhi-110055	207	YES(26-10-2024)	Yes	Yes	NO	4567728163	24	₹ 2,370.26	₹ 56,886.24
201	MOTHER PALACE	1454, Sangtraashan, Pahar Ganj, Central District, New Delhi-110055	149	YES(26-10-2024)	No	Yes	YES	2933400000	13	₹ 2,370.26	₹ 30,813.38
202	SURYA PLAZA	2471, Nehru Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	162	YES(26-10-2024)	No	Yes	YES	0606100000	15	₹ 2,370.26	₹ 35,553.90
203	COTTAGE GANGA INN	1532 AR Sangtraashan, Pahar Ganj, Central District, New Delhi-110055	147	YES(26-10-2024)	No	Yes	YES	7553400000	22	₹ 2,370.26	₹ 52,145.72
204	AURA PALACE	1414-1415 Gali Sangtraashan Pahar Ganj, Central District New Delhi-110055	356	YES(30-10-2024)	NO	Yes	YES	1333400000	28	₹ 2,370.26	₹ 66,367.28
205	MOON PALACE DX	615, Mantola, Paharganj, Central District, New Delhi-110055	205	YES(26-10-2024)	NO	Yes	YES	5702400000	22	₹ 2,370.26	₹ 52,145.72
206	NEW SAMIR	5610 Basant Road, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	YES	No			4	₹ 2,370.26	₹ 9,481.04
207	TODAY INTERNATIONAL	3/11 D.B. Gupta Road, Pahar Ganj, Central District, New Delhi-110055	129	YES(24-10-2024)	YES	Yes	YES	2346100000	38	₹ 2,370.26	₹ 90,069.88
208	SILVER PALACE	614 Mantola, Paharganj Central District New Delhi-110055	358	YES(30-10-2024)	NO	Yes	YES	3703400000	27	₹ 2,370.26	₹ 63,997.02
209	ANMOL INTERNATIONAL	8180/6 Mullan Dhaanda Pahar Ganj, Central District New Delhi-110055	246	YES(29-10-2024)	YES	Yes	NO		16	₹ 2,370.26	₹ 37,924.16
210	EVEREST PALACE	8244/6, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	247	YES(29-10-2024)	YES P.P PAYMENT 1 LAKH	Yes	NO CORRECTION		18	₹ 2,370.26	₹ 42,664.68
211	DELHI DARSHAN	8230/6 Arakshan Road, Central District, Pahar Ganj, New Delhi-110055		NO APPLICATION RECEIVED	YES	No	YES	4973900000	24	₹ 2,370.26	₹ 56,886.24
212	DIPLOMAT INN	8227, Gali No. 6, A.K. Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	No	YES	2973900000	28	₹ 2,370.26	₹ 66,367.28
213	YATRI INTERNATIONAL	8120/6, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	354	YES(30-10-2024)	YES	Yes	YES		16	₹ 2,370.26	₹ 37,924.16

1556

214	VANDANA	47, Arakshan Road Central District Delhi-110055	92	YES(24-10-2024)	NO	Yes	NO	7233900000	14	₹ 2,370.26	₹ 33,183.64
215	KARAN	46 Ran Kshan Road, Pahar Ganj, Central District, New Delhi-110055	93	YES(24-10-2024)	NO	Yes	NO	1045000000	22	₹ 2,370.26	₹ 52,145.72
216	VISA GUEST HOUSE 9	834-35 All No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi-110055	91	YES(24-10-2024)	No	Yes	YES	7029900000	14	₹ 2,370.26	₹ 33,183.64
217	TOTO International	4824-25 Toti Chowk main Paharganj		NO APPLICATION RECEIVED	YES	No	NO	9181000000	15	₹ 2,370.26	₹ 35,553.90
218	Suvidha Tourist Lodge	3418, Gali Hari Mandir, Paharganj, New Delhi	87	YES(24-10-2024)	No	Yes			7	₹ 2,370.26	₹ 16,591.82
219	SUN VILLAGE	2508-2512 Balwa Gali Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	232	YES(29-10-2024)	YES	Yes	YES	6495100000	23	₹ 2,370.26	₹ 54,515.98
220	Imperial View	2289-91 Chuna Mandi Pahar Ganj, New Delhi	71	YES(24-10-2024)	YES	Yes			24	₹ 2,370.26	₹ 56,886.24
221	REST POINT	7923, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	10	YES(24-10-2024)	No	Yes	NO	2152941247	22	₹ 2,370.26	₹ 52,145.72
222	Neelgagan	7974 Arakshan Road Ram Nagar Paharganj	9	YES(24-10-2024)	YES	Yes	YES		14	₹ 2,370.26	₹ 33,183.64
223	KONARK 30,	Arakshan Road, Ram Nagar Central District New Delhi-110055	7	YES(24-10-2024)	YES	Yes	YES	2144100000	15	₹ 2,370.26	₹ 35,553.90
224	BRIGHT	3754-56, Ram Nath Patwa Pahar Ganj, Central District New Delhi-110055	257	YES(29-10-2024)	YES	Yes	NO	4534000000	18	₹ 2,370.26	₹ 42,664.68
225	Hotel Aman Imperial	36/3736 Dariba Pan, Pahar Ganj Central District New Delhi-110055	258	YES(29-10-2024)	YES	Yes	NO		28	₹ 2,370.26	₹ 66,367.28
226	Mayur	5611-18 Basant Road Paharganj	255	YES(29-10-2024)	YES	Yes			5	₹ 2,370.26	₹ 11,851.30
227	RAJAN Guest House	5611-18, Basant Road, Pahar Ganj, New Delhi -110055	256	YES(29-10-2024)	YES	Yes			22	₹ 2,370.26	₹ 52,145.72
228	PEACE POINT	8681/D.B.G. Road Near ST. Anthony School Pahar Ganj New Delhi-110055	36	YES(24-10-2024)	YES	Yes	NO	6063000000	17	₹ 2,370.26	₹ 40,294.42
229	Shiv Da. Guest House	3426 & 3435-3436, Deak Bandhu Gupta Road, Pahar Ganj, New Delhi -110055	302	YES(29-10-2024)	YES	Yes			19	₹ 2,370.26	₹ 45,034.94
230	SHIV GUEST HOUSE	3494, Dariba Pan, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	No	NO	0062871246	11	₹ 2,370.26	₹ 26,072.86
231	NORTHERN PALACE	4425 Katra Rajji Basant Road, Pahar Ganj, Central District, New Delhi-110055	301	YES(29-10-2024)	YES	Yes	YES	6245000000	27	₹ 2,370.26	₹ 63,997.02
232	RAJ HANS DELUXE	3330-33, Gali Hari Mandir Pahar Ganj, Central District New Delhi-110055	74	YES(24-10-2024)	YES	Yes	NO	4353000000	15	₹ 2,370.26	₹ 35,553.90
233	GOLD STAR INN	4530-31, Shera Kothi Pahar Ganj, Central District New Delhi-110055	137	YES(26-10-2024)	YES	Yes	YES	4455000000	14	₹ 2,370.26	₹ 33,183.64
234	DADA COTTAGE	2690-91,2696,2701, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi-110055	180	YES(26-10-2024)	YES	Yes	YES	0479957202	17	₹ 2,370.26	₹ 40,294.42
235	ASHOKA CASTLE GUEST HOUSE	2952-54/3 Sangat Rashan Paharganj		NO APPLICATION RECEIVED	NO	No.	NO	3582000000	28	₹ 2,370.26	₹ 66,367.28
236	DADA INTERNATIONAL	3968-71,3339 Kaserwala Gali, Hari Mandir, Pahar Ganj, Central District, Delhi-110055	167	YES(26-10-2024)	YES	Yes	NO	7994000000	20	₹ 2,370.26	₹ 47,405.20
237	Banchi	3/2697 Chuna Mandi Paharganj	166	YES(26-10-2024)	YES	Yes			19	₹ 2,370.26	₹ 45,034.94

154/2 15

238	DIAMOND	3056/57, Gall No 1, Chuna Mandi, Pahar Ganj, Central District New Delhi-110055	168	YES(26-10-2024)	YES	Yes	NO	8303000000	11	₹ 2,370.26	₹ 26,072.86
239	SILVER SHIKH	1323-1328, Sangtarashan Pahar Ganj, Central District, New Delhi-110055	174	YES(26-10-2024)	YES	Yes	YES	9313400000	35	₹ 2,370.26	₹ 82,959.10
240	INDIA INTERNATIONAL DX	2485-87, Nalwa Street, Chuna Mandi Pahar Ganj, Central District New Delhi-110055	173	YES(26-10-2024)	YES	Yes	YES	8885100000	33	₹ 2,370.26	₹ 78,218.58
241	JANTA SOUTH INDIAN LODGE	4247 Tel Mandi Krishna Gall, Pahar Ganj, Central District, Delhi-110055	200	YES(26-10-2024)	YES	Yes	YES	0635000000	14	₹ 2,370.26	₹ 33,183.64
242	MAYUR ASSAM HOTEL	49 Arakshah Road Pahar Ganj, Central District, New Delhi-110055	64	YES(24-10-2024)	YES	Yes	YES	6663900000	24	₹ 2,370.26	₹ 80,588.84
243	MAYUR	51, A.K. Road, Pahar Ganj Central District New Delhi-110055	65	YES(24-10-2024)	YES	Yes	YES	6663900000	24	₹ 2,370.26	₹ 56,886.24
244	CHARD PALACE	54 Arakshah Road, Pahar Ganj, Central District, New Delhi-110055	307	YES(30-10-2024)	YES	Yes	YES	9553900000	30	₹ 2,370.26	₹ 71,107.80
245	YUVRAJ DELUX	38, Arakshar Road, Ram Nagar Central District Delhi-110055	306	YES(30-10-2024)	YES	Yes	YES	3533900000 4876331757	16	₹ 2,370.26	₹ 37,924.16
246	GEET DX.	8569-70 Avakshah Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	No.	YES	5143900000 6143900000	21	₹ 2,370.26	₹ 49,775.46
247	PALLVI PALACE	8572 Arakshah Road, Pahar Ganj Central District New Delhi-110055	309	YES(30-10-2024)	YES	Yes	YES	2643900000	15	₹ 2,370.26	₹ 35,553.90
248	Have Krishna	1572-73 main Bazar Paharganj	280	YES(29-10-2024)	YES	Yes	YES	9863400000	24	₹ 2,370.26	₹ 56,886.24
249	UDHAV PALACE	3317-21, Bagichi Bahib Bux, Pahar Ganj Central District New Delhi-110055	281	YES(29-10-2024)	NO	Yes	NO	4170833621	20	₹ 2,370.26	₹ 47,405.20
250	C.G. INTERNATIONAL G. HOUSE	3328, Gall Hari Mandir Marg, Pahar Ganj, Central District, New Delhi-110055	334	YES(30-10-2024)	YES	Yes	NO	8253000000	15	₹ 2,370.26	₹ 35,553.90
251	SHIVA DX	4623 Shors Kothi main bazar Paharganj	333	YES(30-10-2024)	YES	Yes	NO	05665000000	17	₹ 2,370.26	₹ 40,294.42
252	SONA INTERNATIONAL	211, Ghee Mandi, Pahar Ganj, Central District, New Delhi-110055	181	YES(26-10-2024)	YES	Yes	NO	8140939179	14	₹ 2,370.26	₹ 33,183.64
253	MILLERIUM	2000 3695 Dariba Pan, Near New Delhi Railway Station (Opp. Sh), Central District Delhi-110055	182	YES(26-10-2024)	YES	Yes	NO	7942000000	22	₹ 2,370.26	₹ 75,848.32
254	MID TOWE	3647 Gall Ram Nath Patwa, Pahar Ganj, Central District, New Delhi-110055	183	YES(26-10-2024)	YES	Yes	NO		14	₹ 2,370.26	₹ 33,183.64
255	LAV KUSH DX.	7784-7800 A.K. Road, Ram Nagar Pahar Ganj, Central District New Delhi-110055	20	YES(24-10-2024)	NO	Yes	YES		20	₹ 2,370.26	₹ 47,405.20
256	MOURYA DX	MOURYA DX. 9919 TO 9923 Gall No.5, Multani Sadar Thana Road (Deah Road), Central District, Delhi-110055	214	YES(26-10-2024)	YES	Yes	NO		28	₹ 2,370.26	₹ 66,367.28
257	EURO G. H. (EARLIER USA-1)	EURO G. H. (EARLIER USA-1) 9057 & 9060/1 Multani Dhandra, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	7809210000	12	₹ 2,370.26	₹ 28,443.12
258	TORONTO	TORONTO 10072-76, Gall No.1, Multani Dhandra Pahar Ganj, Central District New Delhi-110055	267	YES(29-10-2024)	YES	Yes	YES	1090282907	20	₹ 2,370.26	₹ 47,405.20
259	OXFORD INTERNATIONAL	OXFORD INTERNATIONAL 8940, Gall No.1, Multani Dhandra Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	4193181507	18	₹ 2,370.26	₹ 42,664.68
260	DELHI MAHARASHTRIYA SAMAJ	DELHI MAHARASHTRIYA SAMAJ 10085 Multani Dhandra D.B Gupta Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	9459000000	15	₹ 2,370.26	₹ 35,553.90
261	ROSSETTE	ROSSETTE 8708, D.B.G. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	6363900000	24	₹ 2,370.26	₹ 56,886.24

153/4

262	SINGH EMPIRE	SINGH EMPIRE 8710, Gupta Road, Pahar Ganj, Central District, New Delhi-110055	226	YES(26-10-2024)	YES	Yes	YES	5363900000	50	₹ 2,370.26	₹ 1,18,513.00
263	DURGA INTERNATIONAL	DURGA INTERNATIONAL 8715, Deah Handhu Gupta Road Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	3363900000	18	₹ 2,370.26	₹ 42,664.68
264	LE-ALFANSSO	LE-ALFANSSO 4/4 DB Gupta Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	6472900000	30	₹ 2,370.26	₹ 71,107.80
265	WELCOME PALACE	WELCOME PALACE 5/5 Original Road 8725 Deah Handhu Gupta Road Pahar Ganj, Central District Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	1763900000	18	₹ 2,370.26	₹ 42,664.68
266	DE-HOCKS DX	DE-HOCKS DX, 8/7, D.B. Gupta Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	6915100000	28	₹ 2,370.26	₹ 66,367.28
267	CLASSIC PALACE	CLASSIC PALACE 8678, A.K. Road, Paharganj, Central District, New Delhi-110055	163	YES(26-10-2024)	NO	Yes	NO	63900000	16	₹ 2,370.26	₹ 37,924.16
268	GEESONS	GEESONS PLOT NO. 65, D.B.G. Road, Pahar Ganj, Central District, New Delhi-110055	316	YES(30-10-2024)	YES	Yes	YES	0563900000	34	₹ 2,370.26	₹ 80,588.84
269	MILAN DX	MILAN DX 9012-14, D.B.G. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	8690923931	60	₹ 2,370.26	₹ 1,42,215.60
270	STEP INN GOLD INTERNATIONAL	STEP INN GOLD INTERNATIONAL 2/3, D.B. Gupta Road, Paharganj Central District New Delhi-110055	84	YES(24-10-2024)	NO	Yes	NO	6446100000	30	₹ 2,370.26	₹ 71,107.80
271	CITY STAR	CITY STAR 8718, D.B.G. Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	7199860360	34	₹ 2,370.26	₹ 56,886.24
272	THE PEARL	THE PEARL 8721/1, DBG Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	2563900000	30	₹ 2,370.26	₹ 71,107.80
273	MEM INTERNATIONAL	MEM INTERNATIONAL 2154 (8/3), DBG Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	8715100000	27	₹ 2,370.26	₹ 63,997.02
274	KUMAR PALACE	KUMAR PALACE 8992 D.B.G. Road, Paharganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	6546100000	36	₹ 2,370.26	₹ 85,329.36
275	STEP INN INTERNATIONAL DX	STEP INN INTERNATIONAL DX, 2/3, D.B.G. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	6446100000	27	₹ 2,370.26	₹ 63,997.02
276	THE SHIPRA INTERNATIONAL	THE SHIPRA INTERNATIONAL 8596, D.B. Gupta Road Near Shikha Cinema, Pahar Ganj, Central District, New Delhi-110055	22	YES(24-10-2024)	YES	Yes	NO	8053900000	15	₹ 2,370.26	₹ 35,553.90
277	MAHARAJA CASTLE	MAHARAJA CASTLE 3188, Gali No.1, Sangatsarshan, Pahar Ganj, Central District, New Delhi-110055	51	YES(24-10-2024)	YES	Yes	NO	5133000000	12	₹ 2,370.26	₹ 28,443.12
278	PALM DOR (MAPLE INN)	PALM DOR (MAPLE INN) 8595/1, DBG Road, Pahar Ganj, Central District, New Delhi-110055	38	YES(24-10-2024)	YES	Yes	YES	4373900000	24	₹ 2,370.26	₹ 56,886.24
279	SUSHREE CONTINENTAL DX	SUSHREE CONTINENTAL DX 3198/KV/L, OPP. MCD Dispensary Gali Sangatsarshan, Pahar Ganj, Central District,		NO APPLICATION RECEIVED	YES	NO	YES	3433000000 1763000000	18	₹ 2,370.26	₹ 42,664.68
280	AKASH CONTINENTAL DX	AKASH CONTINENTAL DX, 3202, Gali Dispensary Wall, Sangatsarshan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	373581867	20	₹ 2,370.26	₹ 47,405.20
281	HOTEL DELHI 55	DELHI 55 8703-8706 A, D.B.G. Pahar Ganj Central District New Delhi-110055	4	YES(24-10-2024)	YES	Yes	NO	622894287	30	₹ 2,370.26	₹ 71,107.80
282	BITTOO GUEST HOUSE	BITTOO GUEST HOUSE 8600, DBG Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	1988371370	12	₹ 2,370.26	₹ 28,443.12
283	CAMA GUEST HOUSE	CAMA GUEST HOUSE 3037, Chusna Mandi Rajguru Road Pahar Ganj, Central District New Delhi-110055	186	YES(26-10-2024)	YES	Yes	YES	6992000000	47	₹ 2,370.26	₹ 1,11,402.22
284	DHAWANI PALACE	DHAWANI PALACE 3202 Gali Dispensary Wall Pahar Ganj, Central District New Delhi-110055	50	YES(24-10-2024)	YES	Yes	YES	3533000000	19	₹ 2,370.26	₹ 45,034.94
285	SACHI DX	SACHI DX 3/2897 Opp Bakhay Bihar Mandi Chusna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO			12	₹ 2,370.26	₹ 28,443.12

152/c B/M

286	SHIV AM PALACE	SHIV AM PALACE 3174 Sangtrshan Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	YES	8263000000	15	₹ 2,370.26	₹ 35,852.90
287	STAY WELL	STAY WELL 3499, Dariba Pan, Pahar Ganj, Central District, New Delhi-110055	227	YES(26-10-2024)	YES	Yes	YES	4493000000 3693000000	14	₹ 2,370.26	₹ 90,069.88
288	ANCHAL GUEST	ANCHAL GUEST HOUSE 2923 Gali No.4 Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	243	YES(29-10-2024)	YES	Yes	NO		6	₹ 2,370.26	₹ 14,221.59
289	SEFALI DELUXE	SEFALI DELUXE 2993, Gali No-4, Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	YES	0192000000	13	₹ 2,370.26	₹ 30,813.38
290	PASH	PASH 2958 Bhagat Singh ST, No-2 Chuna Mandi, Pahar Ganj Central District New Delhi-110055	272	YES(29-10-2024)	YES	Yes	YES	4532783037	8	₹ 2,370.26	₹ 18,962.08
291	NAV DURGA GUEST HOUSE	NAV DURGA GUEST HOUSE 3502-03 D.B.G. Road Dariba Pan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	8993000000	21	₹ 2,370.26	₹ 56,886.24
292	CITY HEART	CITY HEART 2798, Raj Guru Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	6396504138	17	₹ 2,370.26	₹ 40,294.42
293	REVELS PLUM	REVELS PLUM PLOT NO.7 D.B.G. Road, Pahar Ganj, Central District, Delhi-110055		NO APPLICATION RECEIVED	NO	NO	YES	0163000000	28	₹ 2,370.26	₹ 66,367.28
294	RACHNA TOURIST LODGE	RACHNA TOURIST LODGE 8510 Kashaan Road, Pahar Ganj, Central District, Delhi-110055	89	YES(24-10-2024)	YES	Yes	NO	8333900000 9533900000	39	₹ 2,370.26	₹ 92,140.14
295	LE ROI GUEST HOUSE	LE ROI GUEST HOUSE 2206, Raj Guru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	8784290720	53	₹ 2,370.26	₹ 1,25,623.78
296	A 10 INTERNATIONAL	A 10 INTERNATIONAL 3254, Gali School Wall, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	5334766934	10	₹ 2,370.26	₹ 23,702.60
297	HOTEL RASA INN	(Hotel Rasa Inn) 8694-A, D.B GUPTA ROAD, PAHAR GANJ	44	YES(24-10-2024)	YES	Yes	NO		13	₹ 2,370.26	₹ 30,813.38
298	RADHA KISHAN	RADHA KISHAN 8913, Gali No.-2, Multani Dhande, Pahar Ganj, Central District, New Delhi-110055	1	YES(24-10-2024)	YES	Yes	NO	3336100000	15	₹ 2,370.26	₹ 35,852.90
299	MINI YES PLEASE	MINI YES PLEASE 2020/7, CHUNA MANDI, Pahar Ganj, Central District, New Delhi-110055	235	YES(29-10-2024)	YES	Yes	YES		14	₹ 2,370.26	₹ 33,183.64
300	VOLGA INTERNATIONAL	VOLGA INTERNATIONAL 3246 Gali School Wall, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	9443000000	27	₹ 2,370.26	₹ 63,997.02
301	RAJ MAHAL INTERNATIONAL	RAJ MAHAL INTERNATIONAL 0064/88 Ali No.2, Multani Dhande, Pahar Ganj, Central District, New Delhi-110055	108	YES(01-10-2024)	YES	Yes	NO	8689977044	20	₹ 2,370.26	₹ 56,18,132.47
302	AARTI PALACE	AARTI PALACE 8923/2, Multani Dhande, Pahar Ganj, Central District, New Delhi-110055	107	YES(24-10-2024)	NO	Yes	NO	9436100000	12	₹ 2,370.26	₹ 28,841.13
303	RANGOLI DELUXE	RANGOLI DELUXE 8880-8881 Street No 2, Multani Dhande Pahar Ganj, Central District New Delhi-110055 (Hotel Le-Oceanj)	106	YES(24-10-2024)	YES	Yes	NO	8720100000	15	₹ 2,370.26	₹ 35,853.90
304	INDIA INTERNATIONAL SITARE]	INDIA INTERNATIONAL SITARE 2024/7 Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi-110055 (Hotel Amar International)	349	YES(30-10-2024)	NO	Yes	YES	2167995179 9680400000	18	₹ 2,370.26	₹ 42,664.68
305	TUSHAR CONTINENTAL	TUSHAR CONTINENTAL 2677, Gali No. 8, Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	262	YES(29-10-2024)	YES	Yes	NO	8051000000	14	₹ 2,370.26	₹ 33,183.64
306	UDAY PALACE	UDAY PALACE 1344/2, Sangtrshan, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	1912499999	17	₹ 2,370.26	₹ 40,294.42
307	REFUGE VILLA	REFUGE VILLA 2029/60, Gali No. 9, Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO AFFLIATION RECEIVED	NO	NO	NO		22	₹ 2,370.26	₹ 52,145.72
308	MAHALAXMI COTTAGE 2651	MAHALAXMI COTTAGE 2651 2652/8, Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	2741000000	9	₹ 2,370.26	₹ 21,338.39
309	MAHALAXMI GUEST HOUSE	MAHALAXMI GUEST HOUSE 2682/8 Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO AFFLIATION RECEIVED	YES	NO	YES	3151000000	11	₹ 2,370.26	₹ 26,078.80

151/k 107

310	TASHKENT PALACE	TASHKENT PALACE 2712 Gali No-8 Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	6432000000	22	₹ 2,370.26	₹ 52,145.72
311	DE HOLIDAY INN	DE HOLIDAY INN 2218, Raj Guru Road, Chuna Mandi, Pahar Ganj, Central District, Delhi-110055	261	YES(29-10-2024)	YES	Yes	YES	5725100000	33	₹ 2,370.26	₹ 78,218.58
312	TOPAZ	TOPAZ 9140-41, Gali No. 3, Multani Dhande, Pahar Ganj, Central District, New Delhi-110055	266	YES(29-10-2024)	YES	Yes	NO	0919210000	21	₹ 2,370.26	₹ 49,775.46
313	CORNER POINT	CORNER POINT 8210/13-A, Multani Dhande, A.K Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	YES	2804900000	12	₹ 2,370.26	₹ 28,443.12
314	EURO INN	EURO INN 8306 TO 8308, Gali No. 5 Multani Dhande, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	9704900000, 8704900000	14	₹ 2,370.26	₹ 33,183.64
315	P. K. INTERNATIONAL	P. K. INTERNATIONAL 9186/4 & 9220/5, Multani Dhande Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	5770499501, 9050422657	12	₹ 2,370.26	₹ 28,443.12
316	GAURAV GUEST HOUSE	GAURAV GUEST HOUSE 9201 Gali No. 4 Multani Dhande Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	1929210000	12	₹ 2,370.26	₹ 28,443.12
317	VANSON VILLA	VANSON VILLA Street No. 11, Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	3506100000	28	₹ 2,370.26	₹ 66,367.28
318	AMAN INN	AMAN INN 7/3, DB Gupta Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	6373900000	30	₹ 2,370.26	₹ 71,107.80
319	ANAND	ANAND 2542-44 Rajguru Road Pahar Ganj, Central District New Delhi-110055	188	YES(26-10-2024)	NO	Yes	YES	9231000000	18	₹ 2,370.26	₹ 42,664.68
320	MOHAK PALACE	MOHAK PALACE DX. 9132/3 Multani Dhande Pahar Ganj, Central District New Delhi-110055	201	YES(26-10-2024)	YES	Yes	YES	0819210000	11	₹ 2,370.26	₹ 26,072.86
321	NEW OXFORD PALACE	NEW OXFORD PALACE 2530/12 Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	0506100000	17	₹ 2,370.26	₹ 40,294.42
322	CENTRA INN	CENTRA INN 2503/A Rajwadi Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	7295100000	24	₹ 2,370.26	₹ 56,886.24
323	JYOTI MAHAL	JYOTI MAHAL 2488-90, Najwa Gali, Pahar Ganj, Central District, New Delhi-110055	264	YES(29-10-2024)	YES	Yes	YES	0985100000, 1985100000	39	₹ 2,370.26	₹ 92,440.14
324	U.S.A.	U.S.A. 9303 I No.6 Multani Dhande, Pahar Ganj, Central District, New Delhi-110055	213	YES(26-10-2024)	YES	Yes			30	₹ 2,370.26	₹ 71,107.80
325	WOOD LARD	WOOD LARD 8235/6 Multani Dhande, Gali No.6, A.K. Road, Pahar Ganj, Central District, Delhi-110055	F	YES(29-10-2024)	YES	NO	YES	0083900000	24	₹ 2,370.26	₹ 56,886.24
326	(Serthak Palace)	(Serthak Palace)		NO APPLICATION RECEIVED	YES	NO	YES	6495100000	16	₹ 2,370.26	₹ 37,924.16
327	HOTEL-JR INTERNATIONAL	9306/6, A.K. Road Multani Dhande, Pahar Ganj, Central District, New Delhi-110055	202	YES(26-10-2024)	YES	Yes	NO		18	₹ 2,370.26	₹ 42,664.68
328	RELAX INTERNATIONAL	RELAX INTERNATIONAL 8225/6, Arakshan Road, Pahar Ganj Central District New Delhi-110055	325	YES(30-10-2024)	YES	Yes	YES	5873900000	16	₹ 2,370.26	₹ 37,924.16
329	U.K. GUEST HOUSE	U.K. GUEST HOUSE 9270-71/6 Multani Dhande Pahar Ganj, Central District New Delhi-110055	212	YES(26-10-2024)	YES	Yes			34	₹ 2,370.26	₹ 80,588.84
330	VIN INN	VIN INN T-2565, Opp Najwa Gali, CHUNA MANDI Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	YES	8431000000	12	₹ 2,370.26	₹ 28,443.12
331	MAHARAJA CONTINENTAL	MAHARAJA CONTINENTAL 8194-96/6 Arakshan Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO			24	₹ 2,370.26	₹ 56,886.24
332	OASIS	OASIS 8233,34/6 Multani Dhande Arakshan Road Pahar Ganj,	217	YES(26-10-2024)	NO	Yes	YES	7973900000	16	₹ 2,370.26	₹ 37,924.16
333	WHITE KLOVE	WHITE KLOVE (PREVIOUS RAM 1563, Laxmi Narain Street Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	4463400000	39	₹ 2,370.26	₹ 92,440.14

149k 101

334	UKAMU GUDWIN	URAND SODHIA 8302/41 Arakshan Road, Pahar Ganj, Central District, New Delhi-110055	311	YES(30-10-2024)	YES	Yes	YES	6613085000	30	₹ 2,370.26	₹ 71,107.80
335	KRISHNA DX	KRISHNA DX 43, Arakshan Road, Pahar Ganj, Central District, New Delhi-110055	315	YES(30-10-2024)	YES	Yes	YES	1642855472	30	₹ 2,370.26	₹ 71,107.80
336	PRIME BALAJI DELUXE	PRIME BALAJI DELUXE 8574 Arakshan Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	7044700000	26	₹ 2,370.26	₹ 61,629.76
337	KRISHNA GUEST HOUSE	KRISHNA GUEST HOUSE 45, A.K. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	3081870000 1381084144 3333900000	20	₹ 2,370.26	₹ 47,405.20
338	SHOHAN PALACE	SOHANA PALACE 2307-8-9, Chuna Mandi, Pahar Ganj Central District, Delhi 110055	231	YES(29-10-2024)	YES	Yes	YES	4465100000 8465100000	32	₹ 2,370.26	₹ 75,848.32
339	SHRI VINAYAK	SHRI VINAYAK 7813-14 & 7840, Saran Building Ram Nagar Main Qutab Road Central District Delhi-110055	348	YES(30-10-2024)	YES	Yes	NO	1074150000	15	₹ 2,370.26	₹ 35,553.90
340	SHANTI VILLA	SHANTI VILLA 2400-67, Nalwa Gali, Pahar Ganj Central District New Delhi-110055	263	YES(26-10-2024)	YES	Yes	NO	2685100000 3294630340	28	₹ 2,370.26	₹ 66,907.28
341	A J ANTA GUEST HOUSE	A J ANTA GUEST HOUSE 8647 Arakshan Road Pahar Ganj, Central District New Delhi-110055	310	YES(30-10-2024)	YES	Yes	NO	5452000000 6452000000	34	₹ 2,370.26	₹ 80,588.84
342	GODWIN LODGE	GODWIN LODGE 8501/15 Arakshan Road, Ram Nagar Pahar Ganj, Central District New Delhi-110055	313	YES(30-10-2024)	YES	Yes	NO	5920927814 2731914358	20	₹ 2,370.26	₹ 47,405.20
343	BABA DE	BABA DE 7704-7706 7752-7753 Arakshan Road Ram Nagar, Central District New Delhi-110055	314	YES(30-10-2024)	YES	Yes	NO	450693440	20	₹ 2,370.26	₹ 47,405.20
344	CHARCHAL DX	CHARCHAL DX 8578 Arakshan Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	8613047104 7439000000	40	₹ 2,370.26	₹ 94,810.40
345	CHARCHAL CONTINENTAL	CHARCHAL CONTINENTAL 8524 Arakshan Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	6633900000	44	₹ 2,370.26	₹ 1,04,291.44
346	VIRAT TOURIST LODGE	VIRAT TOURIST LODGE 2342-2347 Rajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	3445100000	36	₹ 2,370.26	₹ 85,329.36
347	SAHIB GUEST HOUSE	7779/XV, Ram Nagar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	2324100000	18	₹ 2,370.26	₹ 42,664.68
348	PUSHPAK PALACE	PUSHPAK PALACE 8568, Ram Nagar, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	4143900000 545891278	16	₹ 2,370.26	₹ 37,924.16
349	BLOOM ROOMS	BLOOM ROOMS (A UNIT OF DM) PLOT NO. 6&7, 8591 Main Qutab Road, Arakshan Road Pahar Ganj, Central District Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	2042000000	50	₹ 2,370.26	₹ 1,18,513.00
350	RISHI GUEST HOUSE	RISHI GUEST HOUSE 70-70A (Municipal No.7704-7705) Ram Nagar, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO		22	₹ 2,370.26	₹ 52,145.72
351	HOSTEL CHECK MATE	HOSTEL CHIROR MATE 5, Arakshan Road, Pahar Ganj Central District New Delhi-110055	47	YES(24-10-2024)	YES	Yes	NO	7006846382 1833900000	26	₹ 2,370.26	₹ 61,626.76
352	BABA DE	7768-69 (B) Ram Nagar Pahar Ganj, Central District New Delhi-110055	312	YES(30-10-2024)	YES	Yes	NO	8124100000	24	₹ 2,370.26	₹ 56,886.24
353	MERRY GOLD	MERRY GOLD 1623-24, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi-110055	145	YES(26-10-2024)	YES	Yes	NO		16	₹ 2,370.26	₹ 37,924.16
354	RANGY	7779 Ram Nagar, Pahar Ganj Central District New Delhi-110055	310	YES(26-10-2024)	YES	Yes	YES		9	₹ 2,370.26	₹ 21,332.34
355	ROOPKALA DELUXE	ROOPKALA DELUXE 8641/59 Arakshan Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	1450000000	10	₹ 2,370.26	₹ 23,702.60
356	BELLA VIIPA	BELLA VIIPA 1099-A, Chitra Gupta Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	2383100000	20	₹ 2,370.26	₹ 47,405.20
357	BLUE PEARL GUEST HOUSE	BLUE PEARL GUEST HOUSE 8650-8654, Ground Floor APARNAKAR BABA, PABAR GANJ CENTRAL DISTRICT DELHI-110055		NO APPLICATION RECEIVED	YES	NO	NO	561231029	19	₹ 2,370.26	₹ 45,034.94

1486 9/2

358	AMAR	AMAR 1647-48, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	5930708699	11	₹ 2,370.26	₹ 26,072.86
359	RATTAN DEEP LODGING HOUSE	RATTAN DEEP LODGING HOUSE 7864/3A-J-7879, A.K. Road, Central District, New Delhi-110055	209	YES(26-10-2024)	YES	Yes	NO	5634100000	34	₹ 2,370.26	₹ 78,214.54
360	PRAKASH DX	7864, A.K. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	9534100000	18	₹ 2,370.26	₹ 43,664.68
361	SAI INTERNATIONAL	7864 Arakshah Road, Ram Nagar, Paharganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	8571000000	14	₹ 2,370.26	₹ 33,183.64
362	KAMAYAN	7880/A Arakshah Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	2334100000	12	₹ 2,370.26	₹ 28,443.12
363	MAYANK PALAZA	7864 Arakshah Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	3634100000	20	₹ 2,370.26	₹ 47,405.20
364	METROPOLIS	METROPOLIS 15 Krishna Market, Pahar Ganj, Central District, New Delhi-110055	237	YES(29-10-2024)	YES	Yes	YES	6818500000	11	₹ 2,370.26	₹ 26,072.86
365	SAI PALACE	SAI PALACE 22, Krishna Market, Main Bazar, Pahar Ganj, Central District, Delhi-110055	355	YES(30-10-2024)	NO	Yes	NO	8618500000	13	₹ 2,370.26	₹ 30,813.38
366	SURYA IN	7875, Arakshah Road, Pahar Ganj Central District New Delhi-110055	85	YES(24-10-2024)	YES	Yes	YES		12	₹ 2,370.26	₹ 28,443.12
367	SUN INTERNATIONAL	7875-79, Arakshah Road Pahar Ganj, Central District New Delhi-110055	86	YES(24-10-2024)	YES	Yes	YES		22	₹ 2,370.26	₹ 52,145.72
368	ARYA TOURIST LODGE	ARYA TOURIST LODGE 8526 Arakshah Road Ram Nagar Pahar Ganj, Central District New Delhi-110055	77	YES(24-10-2024)	YES	Yes	NO	5923900000	16	₹ 2,370.26	₹ 37,924.16
369	SHIVISH INTERNATIONAL	7875 Arakshah Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	3734100000 1657100000	14	₹ 2,370.26	₹ 33,183.64
370	SHIV DEV INTERNATIONAL	SHIV DEV INTERNATIONAL 8518 Arakshah Road Behind Sheela Cinema Pahar Ganj, Central District Delhi-110055	176	YES(26-10-2024)	YES	Yes	YES	4633900000	18	₹ 2,370.26	₹ 42,664.68
371	PARAS HOTEL	7876-6 NO Arakshah Road Pahar Ganj, Central District Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	9734100000	15	₹ 2,370.26	₹ 56,18,132.47
372	HARSHA INTERNATIONAL	HARSHA INTERNATIONAL AK 22, A.K. Road, Paharganj, Central District, New Delhi-110055	351	YES(30-10-2024)	NO	Yes	NO	9457100000	11	₹ 2,370.26	₹ 26,072.86
373	SHRAD DX	. 31, Ram Nagar, Pahar Ganj, Central District, New Delhi-110055	236	YES(29-10-2024)	YES	Yes	YES	8818100000	12	₹ 2,370.26	₹ 28,443.12
374	TOURIST LODGE	7882-83-26, A.K. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	8934100000	24	₹ 2,370.26	₹ 56,886.24
375	ELEGANCE	7885/34, Arakshah Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	6044100000	28	₹ 2,370.26	₹ 66,367.28
376	J.M. DELUXE	J.M. DELUXE T-161-162, A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	9457100000	16	₹ 2,370.26	₹ 37,924.16
377	SOMA DX	7885/2, A.K. Road, Pahar Ganj Central District New Delhi-110055 (Emporio Dlx.)	112	YES(24-10-2024)	YES	Yes	NO	9571000000	17	₹ 2,370.26	₹ 40,294.42
378	AMIT GUEST HOUSE	AMIT GUEST HOUSE AK-16 A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	1457100000	12	₹ 2,370.26	₹ 28,443.12
379	KONICA DELUXE	7975, A.K. Road, Ram Nagar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES		17	₹ 2,370.26	₹ 40,294.42
380	AURA HOTEL	AURA HOTEL 1185/31, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	17	YES(24-10-2024)	YES	Yes	NO		18	₹ 2,370.26	₹ 42,664.68
381	DARPAN GUEST HOUSE	DARPAN GUEST HOUSE 7923/15 Araksha Road Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	1254100000	11	₹ 2,370.26	₹ 26,072.86

147k/8/14

382	DREAM PALACE	DREAM PALACE XV/8499 P.NO. 44, Arakshah Road Ram Nagar, Central District New Delhi-110055	11	YES(24-10-2024)		YES	Yes	YES	1333900000	18	₹ 2,370.26	₹ 42,664.68
383	NEEL GAGAN INN	NEEL GAGAN INN 7974 Arakshah Road Ram Nagar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	5304100000	20	₹ 2,370.26	₹ 47,405.20	
384	PRINCE PALACE DX.	PRINCE PALACE DX. 5115, Gali Thander Wall Main Bazar, Pahar Ganj, Central District, New Delhi-110055	196	YES(26-10-2024)		YES	Yes	NO	7032000000	32	₹ 2,370.26	₹ 75,848.32
385	HERITAGE HOME	HERITAGE HOME 1603.04, Main Bazar, Pahar Ganj Central District New Delhi-110055	233	YES(29-10-2024)		YES	Yes	YES	7173400000	29	₹ 2,370.26	₹ 68,737.54
386	NEW AMANTRAN GUEST HOUSE	NEW AMANTRAN GUEST HOUSE 5129/X Main Bazar, Paharganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO				15	₹ 2,370.26	₹ 35,553.90
387	YES PLEASE GUEST HOUSE	YES PLEASE GUEST HOUSE T-106, General Market, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	1724200000	9	₹ 2,370.26	₹ 21,332.34	
388	SHRI RAM DX	7978/6, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	63	YES(29-10-2024)		NO	Yes	YES		15	₹ 2,370.26	₹ 35,553.90
389	ATLANTA CONTINENTAL	7970/71, A.K. Road, Pahar Ganj, Central District, Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	7264100000	24	₹ 2,370.26	₹ 56,886.24	
390	YES SIR GUEST HOUSE	YES SIR GUEST HOUSE T-419 General Market, Paharganj, Central District, Delhi-110055		NO APPLICATION RECEIVED	YES	NO				13	₹ 4,370.26	₹ 30,813.38
391	KARAN DURGIA GUEST HOUSE	KARAM DURGIA GUEST HOUSE T 216 General Market, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO				5	₹ 2,370.26	₹ 11,851.30
392	MAHESH GUEST HOUSE	MAHESH GUEST HOUSE T-316 Ram Dwaraj Road General Market, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO				16	₹ 2,370.26	₹ 37,924.16
393	RAM RAJ DX	7973 A.K. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES			18	₹ 2,370.26	₹ 42,664.68
394	NEW SAPAN PLAZA	NEW SAPAN PLAZA 8466, A.K. Road, Pahar Ganj Central District New Delhi-110055	363	YES(30.10.2024)		YES	NO	NO	5612148120	16	₹ 2,370.26	₹ 37,924.16
395	HRIDAY INN	HRIDAY INN T.1 19, T-340, General Market Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO				18	₹ 2,370.26	₹ 42,664.68
396	HARE RAMA GUEST HOUSE	HARE RAMA GUEST HOUSE T-416, T-298 General Market Main Bazar Pahar Ganj, Central District New Delhi-110055	240	YES(29-10-2024)		YES	Yes	NO		51	₹ 2,370.26	₹ 1,20,883.26
397	KEHA INN	7977/3 Gali No-6, Arakshah Road Multani Dhande, Pahar Ganj Delhi-110055	103	YES(24-10-2024)		YES	Yes	YES	7464100000	12	₹ 2,370.26	₹ 28,443.12
398	GAYLORD INTERNATIONAL	7973 A.K. Road, Pahar Ganj	13	YES(21-10-2024)		YES	Yes	NO	9364100000	32	₹ 2,370.26	₹ 75,848.32
399	NEW HOTEL	NEW HOTEL 863, Gali Chand Wall Main Bazar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	0942400000	12	₹ 2,370.26	₹ 28,443.12	
400	DEEP PALACE	7964 Arakshah Road, Paharganj, Central District, New Delhi-110055	49	YES(21-10-2024)		YES	Yes	NO		3	₹ 2,370.26	₹ 4,740.52
401	SHRI SAI INTERNATIONAL	7969, Arakshah Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	6652630002	18	₹ 2,370.26	₹ 42,664.68	
402	A-BROADWAY	7967/6 Arakshah Road, Pahar Ganj, Central District, New Delhi 110055		NO APPLICATION RECEIVED	NO	NO	NO	2396082487	14	₹ 2,370.26	₹ 33,183.64	
403	ODDOR CONTINENTAL	7964 AK Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	7262318874	15	₹ 2,370.26	₹ 35,553.90	
404	NEW ASHOKA CONTINENTAL	NEW ASHOKA CONTINENTAL 8382, 8383 & 8384, A.K. Road Pahar Ganj New Delhi-110055		NO APPLICATION RECEIVED	YES	NO				20	₹ 2,370.26	₹ 47,405.20
405	RED ROSE INN	RED ROSE INN 803 & 805, Gali Dore Wall, Main Bazar Pahar Ganj, Central District New Delhi 110055		NO APPLICATION RECEIVED	NO	NO	YES	1638400000	15	₹ 2,370.26	₹ 35,553.90	

1466 7/12

406	MAURYA ASSAM DX	7963, A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES		16	₹ 2,370.26	₹ 37,924.16
407	SAMPURN INN	SAMPURN INN XV/857, Mohalla Manota Gali Chandi Wali Pahar Ganj, Central District New Delhi-110055 (Hotel) Arctya Inn		NO APPLICATION RECEIVED	NO	NO	NO	0732400000	16	₹ 2,370.26	₹ 37,924.16
408	SHELTON	SHELTON 5043/43, Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	1212000000	36	₹ 2,370.26	₹ 85,329.36
409	HANS INTERNATIONAL	7965 Arakshah Road, Pahar Ganj Central District New Delhi-110055	12	YES(24-10-2024)	YES	Yes	YES		15	₹ 2,370.26	₹ 35,553.90
410	NAMASKAR	NAMASKAR 917 Chandiwala, Paharganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	₹ 460400000	32	₹ 2,370.26	₹ 73,898.24
411	PAYAL HOTEL	PAYAL HOTEL 1102, Main Bazar, Pahar Ganj Central District New Delhi-110055	130	YES(24-10-2024)	YES	Yes	YES	₹ 4182100000	15	₹ 2,370.26	₹ 35,553.90
412	THE SPOT	THE SPOT 807-808, Old Chandiwala, Main Bazar, Pahar Ganj, Central District, Delhi-110055	21	YES(24-10-2024)	YES	Yes	YES	6942400000	24	₹ 2,370.26	₹ 56,886.24
413	UNIQUE	UNIQUE 902, Gali Chandi Mandi, Pahar Ganj, Central District, New Delhi-110055	245	YES(29-10-2024)	YES	Yes	YES	₹ 337400000	18	₹ 2,370.26	₹ 33,183.64
414	MAARVI INTERNATIONAL	8171, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	14	YES(24-10-2024)	YES	Yes	YES	3408100000	12	₹ 2,370.26	₹ 28,443.12
415	SURAJ DX GUEST HOUSE	8156/6, A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO		16	₹ 2,370.26	₹ 37,924.16
416	ROYAL PLAZA	8167, A.K. Road, Pahar Ganj Central District		NO APPLICATION RECEIVED	NO	NO	YES		14	₹ 2,370.26	₹ 33,183.64
417	STAR INTERNATIONAL	8172, A.K. Road, Pahar Ganj Central District New Delhi-110055	15	YES(24-10-2024)	NO	Yes	YES	3408100000	20	₹ 2,370.26	₹ 47,405.20
418	R.S. INTERNATIONAL	R.S. INTERNATIONAL 807/70, Old Chandi Wali Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	8639566627	20	₹ 2,370.26	₹ 47,405.20
419	AMAX DX	8145/6 Arakshah Road Pahar Ganj, Central District New Delhi-110055	52	YES(24-10-2024)	YES	Yes	YES		18	₹ 2,370.26	₹ 42,664.68
420	SMYLE INN	SMYLE INN XV-916 Gali Chandi Wali Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	3791507508	19	₹ 2,370.26	₹ 45,034.94
421	AMAX INN	8145/8 Arakshah Road, Pahar Ganj Central District Delhi-110055	53	YES(24-10-2024)	YES	Yes	YES		16	₹ 2,370.26	₹ 37,924.16
422	SWEET DREAM	SWEET DREAM 900 Chandi Wala Street Pahar Ganj, Central, District New Delhi-110055	342	YES(30-10-2024)	YES	Yes	YES	1252400000	15	₹ 2,370.26	₹ 35,553.90
423	RAMA KRISHNA GUEST HOUSE	RAMA KRISHNA GUEST HOUSE 911, Chandi Wala, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	1452400000	11	₹ 2,370.26	₹ 26,072.86
424	DREAMLAND DX	8186/6 A.K. Road Paharganj, Central District, New Delhi-110055	127	YES(24-10-2024)	YES	Yes	YES	4008100000	12	₹ 2,370.26	₹ 28,443.12
425	J.J. INTERNATIONAL	J.J. INTERNATIONAL 268 Mantola, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	7621400000	23	₹ 2,370.26	₹ 54,515.98
426	MAARVI GUEST HOUSE	MAARVI GUEST HOUSE 8281-83 8240/6, A.K. Road, Pahar Ganj, Central District, Delhi-110055	8	YES(24-10-2024)	YES	Yes	YES	3083900000	20	₹ 2,370.26	₹ 47,405.20
427	GHELA DX	8126-33, A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	8197100000	14	₹ 2,370.26	₹ 33,183.64
428	DIAMOND DELUXE	DIAMOND DELUXE 1015, Mantola, Gali Halwai Wali Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	2072400000	15	₹ 2,370.26	₹ 35,553.90
429	DELHI GUEST HOUSE	DELHI GUEST HOUSE 1016 Mantola, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	6246070069	10	₹ 2,370.26	₹ 23,702.60

1456

430	DOLLAR INN	DOLLAR INN 904 A Gali Chandni Wali Main Bazar Main Bazar, Pahar Ganj Central District Delhi-110055	350	YES(30-10-2024)	NO	Yes	YES	8364128477	16	₹ 2,370.26	₹ 37,924.16
431	WHITE HOUSE TOURIST LODGE	8177-78, Arakshan Road Pahar Ganj, Central District New Delhi-110055	3	YES(24-10-2024)	YES	Yes	YES		28	₹ 2,370.26	₹ 66,367.28
432	V V INN	V V INN 1015, Gali Mantola, Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	5072400000	14	₹ 2,370.26	₹ 33,183.64
433	HI LIFE	HI LIFE 8280/5 8241-44/6 Multani Dhanda Pahar Ganj, Central District New Delhi-110055	338	YES(30-10-2024)	YES	Yes	YES	1483900000	23	₹ 2,370.26	₹ 59,256.50
434	TERA INTERNATIONAL	8148, Gali No. 6, Multani Dhanda Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	2597100000	18	₹ 2,370.26	₹ 42,664.68
435	NOBLE INTERNATIONAL GUEST	NOBLE INTERNATIONAL GUEST 133-134, Krishna Gali, Ghee Mandi Pahar Ganj, Central District		NO APPLICATION RECEIVED	YES	NO	NO	6450400000	20	₹ 2,370.26	₹ 47,405.20
436	MAHESH INN GUEST HOUSE	MAHESH INN GUEST HOUSE 120, Krishna Gali, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO		24	₹ 2,370.26	₹ 56,886.24
437	HARI PIORRO GRAND	HARI PIORRO GRAND 4776, 4777 & 4781 (Part), Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	015272860 8961000000 1804801894	34	₹ 2,370.26	₹ 80,588.84
438	VLJAY INN	VLJAY INN 876 Gali Chandni Wali, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	3052400000	14	₹ 2,370.26	₹ 33,183.64
439	DIPLOMAT INN	DIPLOMAT INN 8227, Gali No. 6, A.K. Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	YES	2973900000	18	₹ 2,370.26	₹ 42,664.68
440	SALUTE INDIA DX	8182 Gali No-6, Multani Dhanda Arakshan Road, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO		14	₹ 2,370.26	₹ 33,183.64
441	SHIVLOK PALACE	SHIVLOK PALACE 4648-4650 Shora Kothi, Pahar Ganj Central District New Delhi-110055	337	YES(30-10-2024)	YES	Yes	YES	6006891430	25	₹ 2,370.26	₹ 59,256.50
442	RAJ DX	RAJ DX 8467 Arya Nagar, Pahar Ganj, Central District, New Delhi-110055	362	YES (30.10.2024)	YES	NO	YES	9523900000	16	₹ 2,370.26	₹ 37,924.16
443	JAI PARKASH INN	JAI PARKASH INN 8456 (723-724), Arya Nagar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	7323000000	18	₹ 2,370.26	₹ 42,664.68
444	SWISSTON INN (SHERATON INN)	SWISSTON INN (SHERATON INN) 8433 AryaNagar Gali No.1 Pahar Ganj, Central District New Delhi-110055	218	YES(26-10-2024)	YES	Yes	NO	6139000000	21	₹ 2,370.26	₹ 49,773.46
445	GULAB DX	GULAB DX. 8446/XV Arya Nagar, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	5123900000	12	₹ 2,370.26	₹ 28,443.12
446	PRITYA PALACE	PRITYA PALACE 8484 Arya Nagar, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	1923900000	16	₹ 2,370.26	₹ 37,924.16
447	MINI PALACE	MINI PALACE 8487 Arya Nagar, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	2033900000	14	₹ 2,370.26	₹ 33,183.64
448	FAMILY HOTEL	FAMILY HOTEL 8489 AryaNagar, Pahar Ganj, Central District, Delhi-110055	6	YES(24-10-2024)	YES	Yes	YES	4033900000	20	₹ 2,370.26	₹ 47,405.20
449	RAMA DX.	RAMA DX. 8488-A Arya Nagar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	5033900000	23	₹ 2,370.26	₹ 54,515.98
450	POOJA PALACE	POOJA PALACE 8472 A Nagar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	5723900000	14	₹ 2,370.26	₹ 33,183.64
451	DWARKADHISH INTERCONINEN	DWARKADHISH INTERCONINEN 8461 A Nagar, Pahar Ganj, Central District, New Delhi-110055	19	YES(24-10-2024)	YES	Yes	YES	8423900000	30	₹ 2,370.26	₹ 71,107.80
452	DOWN TOWN	DOWN TOWN 4583 Main Bazar, Pahar Ganj, Central District, Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	1599772132	14	₹ 2,370.26	₹ 33,183.64
453	SKY VIEW GUEST HOUSE	SKY VIEW GUEST HOUSE 4721 Shora Kothi Main Bazar, Pahar Ganj, Central District, Delhi-110055	336	YES(30-10-2024)	YES	Yes	YES	7447896958	19	₹ 2,370.26	₹ 45,034.94

1401
1446 5

454	VED PALACE DX.	VED PALACE DX. 3804-3806, Gali Ram Nath Patwa, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	NO	891532201	18	₹ 2,370.26	₹ 42,664.68
455	VIP DX	VIP DX. 3316, Gali Hari Mandir, Paharganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	YES	1153000000	13	₹ 2,370.26	₹ 30,813.38
456	REKHA GUEST HOUSE	REKHA GUEST HOUSE 3843 Tel Mandi Chowk, Paharganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	NO	1954000000	11	₹ 2,370.26	₹ 26,072.86
457	SEA BIRD GUEST HOUSE	SEA BIRD GUEST HOUSE 4229 Tel Mandi, Paharganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	NO	6215000000	18	₹ 2,370.26	₹ 42,664.68
458	HARI KIRAN	HARI KIRAN 4220, Tel Mandi, Pahar Ganj Central District New Delhi-110055	59	YES(24-10-2024)		YES	Yes	NO	8115000000	20	₹ 2,370.26	₹ 47,405.20
459	SEVEN SEAS INN	SEVEN SEAS INN 4190-4193, Tel Mandi, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO			22	₹ 2,370.26	₹ 52,145.72
460	K.V.M. INTERNATIONAL	K.V.M. INTERNATIONAL 4196, Bhagwati Bhawan, Paharganj Central District New Delhi-110055		NO APPLICATION RECEIVED		NO	NO	NO	8506324802	14	₹ 2,370.26	₹ 33,183.64
461	HRIDAY PALACE	HRIDAY PALACE 3649, Gali Ram Nath Patwa, Dariba Pan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED		NO	NO	YES	7124000000	14	₹ 2,370.26	₹ 33,183.64
462	PARTH PALACE	PARTH PALACE 4722, Shora Kothi, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	YES	4763466592	14	₹ 2,370.26	₹ 33,183.64
463	SUDERSHAN PALACE	SUDERSHAN PALACE 4723, Shora Kothi, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	YES	1855372318	14	₹ 2,370.26	₹ 33,183.64
464	C.G. INTERNATIONAL	C.G. INTERNATIONAL 5568-69, Shora Kothi, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	NO	5940000000	17	₹ 2,370.26	₹ 40,294.42
465	3 STAR INTERNATIONAL	3 STAR INTERNATIONAL 4070-71, Gali Hari Mandir Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED		NO	NO	NO		19	₹ 2,370.26	₹ 45,034.94
466	NOBLE DELUXE GUEST HOUSE	NOBLE DELUXE GUEST HOUSE 4219, Tel Mandi, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	YES	958043349	14	₹ 2,370.26	₹ 33,183.64
467	LA-BUDHA GUEST HOUSE	LA-BUDHA GUEST HOUSE 3354 Gali Hari Mandir, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	YES	5353000000	14	₹ 2,370.26	₹ 33,183.64
468	SATYA PALACE	SATYA PALACE 3386, Gali Hari Mandir, Kasheruwala Pahar Ganj, Central District New Delhi-110055	58	YES(24-10-2024)		YES	Yes	YES	4573000000	18	₹ 2,370.26	₹ 42,664.68
469	SADHU PALACE (SAI PALACE)	SADHU PALACE (SAI PALACE) 3790 Tel Mandi, Pahar Ganj Central District New Delhi-110055	5	YES(24-10-2024)		YES	Yes	YES	4044000000	13	₹ 2,370.26	₹ 30,813.38
470	KAMAL PALACE	KAMAL PALACE 3339 Hari Mandir Lane, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO			13	₹ 2,370.26	₹ 30,813.38
471	SHALAY GUEST HOUSE	SHALAY GUEST HOUSE 4256 Tel Mandi Paharganj, Central District New Delhi-110055	288	YES(29-10-2024)		YES	Yes	YES	4955000000	12	₹ 2,370.26	₹ 28,443.12
472	SHANTI GUEST HOUSE	SHANTI GUEST HOUSE 3838 Tel Mandi, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	NO	2254000000	11	₹ 2,370.26	₹ 26,072.86
473	RAJ GUEST HOUSE	RAJ GUEST HOUSE 3849 Tel Mandi, Pahar Ganj Central District New Delhi-110055	361	YES(30-10-2024)		YES	Yes	YES	3654000000	16	₹ 2,370.26	₹ 37,924.16
474	RAHUL PALACE	RAHUL PALACE 5577 Basant Road Shora Kothi Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO			19	₹ 2,370.26	₹ 45,034.94
475	ASHOKA OCEAN	ASHOKA OCEAN 4587-89, Borha Kothi, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		YES	NO	NO	1265000000	20	₹ 2,370.26	₹ 47,405.20
476	VANSH PALACE	VANSH PALACE 960 61 Gali Kumerhan Main Bazar, Pahar Ganj, Central District, New Delhi-110055	339	YES(30-10-2024)		YES	Yes	YES	5262400000	16	₹ 2,370.26	₹ 37,924.16
477	AMAN INTERNATIONAL	AMAN INTERNATIONAL 4555-56, Main Bazar, Pahar Ganj Central District New Delhi-110055	191	YES(26-10-2024)		YES	Yes	NO	4855000000	20	₹ 2,370.26	₹ 47,405.20

143/4 1/4

478	G.S. GUEST HOUSE	G.S. GUEST HOUSE 908 & 937, Mantola, Gali Nandir Wall Main Bazar, Pahar Ganj Central District Delhi-110055	341	YES(30-10-2024)	YES	Yes	YES	7368358360	12	₹ 2,370.26	₹ 28,443.12
479	SCOT GUEST HOUSE	SCOT GUEST HOUSE 4581, Main Bazar, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO		90	₹ 2,370.26	₹ 2,13,323.40
480	CHETAK PALACE	CHETAK PALACE 4390/14 Basant Road Rehman Mohalla Katra Rajji Pahar Ganj, Central District Delhi-110055	329	YES(30-10-2024)	NO	Yes	NO		14	₹ 2,370.26	₹ 33,183.64
481	BASANT	BASANT 5611 Basant Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	5699490451	9	₹ 2,370.26	₹ 21,332.34
482	RHEA LODGE	RHEA LODGE 4518 SBS Street, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO		20	₹ 2,370.26	₹ 47,405.20
483	AASHIRWAD GUEST HOUSE	AASHIRWAD GUEST HOUSE 4390/19, Rehman Street Katra Rajji Pahar Ganj, Central District New Delhi-110055	229	YES(29-10-2024)	NO	Yes			19	₹ 2,370.26	₹ 45,034.94
484	SHIV AM GUEST HOUSE	SHIV AM GUEST HOUSE 4400, Katra Rajjee, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	4535000000	6	₹ 2,370.26	₹ 14,221.56
485	LAXMINARAIAN PALACE	LAXMINARAIAN PALACE 4390/17-18 Rehman Mohalla, Katra Raj Ji, Basant RD, Pahar Ganj, Central District, Delhi-110055	239	YES(29-10-2024)	NO	Yes	NO		11	₹ 2,370.26	₹ 26,072.86
486	KAILASH GUEST HOUSE	KAILASH GUEST HOUSE 4469-72, Main Bazar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	5003572173	8	₹ 2,370.26	₹ 18,962.08
487	LOTUS INTERNATIONAL INN	LOTUS INTERNATIONAL INN 4390/21-24 Basant Road Opp. New Delhi Railway Station, Pahar Ganj, Central District, Delhi-110055	330	YES(30-10-2024)	NO	Yes	NO	8153692373	18	₹ 2,370.26	₹ 42,664.68
488	FRIYANKA	FRIYANKA 4449-50, Katra Raj Ji, Main Bazar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	YES	5545000000	30	₹ 2,370.26	₹ 71,107.80
489	J.P.INN	J.P.INN 4400, Katra Rajji, Basant Road Pahar Ganj, Central District New Delhi-110055	359	YES(30-10-2024)	NO	Yes	YES	4935000000	10	₹ 2,370.26	₹ 23,702.60
490	GANPATI PALACE	GANPATI PALACE 5589, Basant Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	5699490451	5	₹ 2,370.26	₹ 11,851.30
491	TRAVELLER GUEST HOUSE	TRAVELLER GUEST HOUSE 4360A-4362, Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO			12	₹ 2,370.26	₹ 28,443.12
492	YOU & ME	YOU & ME 4459-4462, Katra Rajji, Pahar Ganj Central District New Delhi-110055	331	YES(30-10-2024)	YES	Yes	NO		15	₹ 2,370.26	₹ 35,553.90
493	WHITE EMPIRE	WHITE EMPIRE 4451-52-55 Katra Raj Ji Main Bazar Pahar Ganj, Central District New Delhi-110055	230	YES(29-10-2024)	NO	Yes	YES	8125374964	26	₹ 2,370.26	₹ 61,626.76
494	KARAN PALACE	KARAN PALACE 101-103 Part Dishaan Street Opp. New Delhi Railway Station, Central District, Delhi-110055		NO APPLICATION RECEIVED	YES	NO			8	₹ 2,370.26	₹ 18,962.08
495	TANYA LODGE DX	TANYA LODGE DX, 109, Krishna Gali, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	2740400000	12	₹ 2,370.26	₹ 28,443.12
496	HOTEL SAPPHIRE	HOTEL SAPPHIRE 87 Krishna Gali, Pahar Ganj Central District New Delhi-110055	340	YES(30-10-2024)	YES	Yes	YES	4087708227	18	₹ 2,370.26	₹ 42,664.68
497	SIRSWAL VIEW	SIRSWAL VIEW 4076-77 All Kasaru Wala Frig, Central District, New Delhi-110055	299	YES(29-10-2024)	YES	Yes	NO		24	₹ 2,370.26	₹ 56,886.24
498	KAKA GUEST HOUSE	KAKA GUEST HOUSE 3440 IBA Pan, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	YES	2483000000	10	₹ 2,370.26	₹ 23,702.60
499	D.R.S. CONTINENTAL	D.R.S. CONTINENTAL 3668-3671 Dariba Pan, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO			16	₹ 2,370.26	₹ 37,924.16
500	ROMA VILLA	ROMA VILLA 4055, Kasaruwala, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	7884000000	7	₹ 2,370.26	₹ 16,591.82
501	MAHARANI PALACE	MAHARANI PALACE 3461,3556,3558,3559, Dariba Pan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	4136084328	27	₹ 2,370.26	₹ 63,997.02

142/c 3/

502	NANDI MAHADEV	NANDI MAHADEV 4057,408-09, Kaseruwalan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	1088856507	16	₹ 2,370.26	₹ 37,924.16
503	KRISHNA LODGE	KRISHNA LODGE 3441, Dariba Pan, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO		11	₹ 2,370.26	₹ 26,072.86
504	SHIV GUEST HOUSE	SHIV GUEST HOUSE 3494, Dariba Pan, Pahar Ganj Central District New Delhi-110055	303	YES(29-10-2024)	YES	YES	NO	62871246	11	₹ 2,370.26	₹ 26,072.86
505	BHARTIA GUEST HOUSE	BHARTIA GUEST HOUSE 3439, Dariba Pan, Pahar Ganj Central District New Delhi-110055	360	YES(30-10-2024)	YES	YES	YES	1483000000	23	₹ 2,370.26	₹ 54,515.98
506	TWENTY TWENTY GUESTHOUSE	TWENTY TWENTY GUESTHOUSE 3972-76, Kaseruwalan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	480050154	20	₹ 2,370.26	₹ 47,405.20
507	D INN	D INN 3685-89, 3691-92 & 3703/XV Gali Dariba Pan, Pahar Ganj New Delhi-110055	283	YES(29-10-2024)	NO	YES	YES	4924000000	17	₹ 2,370.26	₹ 40,294.42
508	SHREE SAI DHAM DX	SHREE SAI DHAM DX. 3228, School Lane, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	0143000000 9602694541	18	₹ 2,370.26	₹ 42,664.68
509	JAGRITI DELUX	JAGRITI DELUX 3143, 3144 & 3149, Bazar Sangrahasan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	4723000000	12	₹ 2,370.26	₹ 28,443.12
510	SHY AM PALACE	SHY AM PALACE 1254,1258,1259 & 1260 Bazar Sangrahasan, Pahar Ganj, Central District, New Delhi-110055	123	YES(24-10-2024)	NO	YES	NO	5534300000	16	₹ 2,370.26	₹ 37,924.16
511	QUEEN PALACE	QUEEN PALACE 2830 Sangrahasan, Pahar Ganj, Central District, New Delhi-110055	307	YES(30-10-2024)	YES	YES	YES	3372000000 8552000000 7652000000	33	₹ 2,370.26	₹ 78,218.58
512	SAHARA INTERNATIONAL DX	SAHARA INTERNATIONAL DX 3162/63/34/35, Sangrahasan Rd. Pahar Ganj, Central District, Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	9823000000	35	₹ 2,370.26	₹ 82,959.10
513	POORAM INTERNATIONAL	POORAM INTERNATIONAL 3129, 3169, 3170, 3171, Gali Sangrahasan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	2033000000 3033000000 4033000000	27	₹ 2,370.26	₹ 63,997.02
514	GOLDEN GATE	GOLDEN GATE 3155-57 Sangrahasan, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	3823000000 4823000000	17	₹ 2,370.26	₹ 40,294.42
515	NIRMAL MAHAL	NIRMAL MAHAL 1519 Gali Sangrahasan, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	0663400000	14	₹ 2,370.26	₹ 33,183.64
516	BOMBAY PALACE	BOMBAY PALACE 1521 Sangrahasan Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	3063920965 2453400000	Jan-00	₹ 2,370.26	₹ 35,553.90
517	TOTO INTERNATIONAL	TOTO INTERNATIONAL 4824-25, 6-Tooti Chowk, Main Bazar, Pahar Ganj, Central District, New Delhi-110055	90	YES(24-10-2024)	YES	YES	NO	9181000000	19	₹ 2,370.26	₹ 45,034.94
518	AMAR LODGE	AMAR LODGE 3753, Ram Nath Patwa Street, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	5434000000	7	₹ 2,370.26	₹ 16,591.82
519	RAMA KRISHNA GUEST HOUSE	RAMA KRISHNA GUEST HOUSE 911 Chandiwalan, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	1452400000	11	₹ 2,370.26	₹ 26,072.86
520	TOURIST DX	TOURIST DX 7361, Ram Nagar, Qutab Road, Central District, New Delhi-110055	234	YES(29-10-2024)	YES	YES			33	₹ 2,370.26	₹ 78,218.58
521	NINE STREET	NINE STREET 9390/9, Multani Dhanda, Pahar Ganj, Central District, New Delhi-110055	105	YES(24-10-2024)	YES	YES	NO		9	₹ 2,370.26	₹ 21,332.34
522	TOURIST	TOURIST 7361, Ram Nagar, Qutab Road Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO			65	₹ 2,370.26	₹ 1,54,066.90
523	CORAL PLAZA	CORAL PLAZA Gali No.7, Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	YES	7100400000	14	₹ 2,370.26	₹ 33,183.64
524	BRIDGE VIEW TOURIST LODGE	BRIDGE VIEW TOURIST LODGE 3737, Dariba Pan, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	1334000000	20	₹ 2,370.26	₹ 47,405.20
525	METROPOLIS TOURIST HOME	METROPOLIS TOURIST HOME 1624, 1627-33, 1634-35, 1st Floor Main Bazar, Pahar Ganj, Central District Delhi-110055	218	YES(29-10-2024)	YES	YES	NO		20	₹ 2,370.26	₹ 47,405.20

14/11/24

526	JAI BALAJI LIVING	JAI BALAJI LIVING 9918/5, Multani Dhande Sader Thana Road, Pahar Ganj Central District Delhi-110055	48	YES(24-10-2024)	YES	YES	YES	8725900000	22	₹ 2,370.26	₹ 52,145.72
527	DARPAN PALACE	7923, Arakshan Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	9728099311	18	₹ 2,370.26	₹ 42,664.68
528	RAJ'S COZY INN	RAJ'S COZY INN 920, Chandi Wall Gall, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	6552400000	18	₹ 2,370.26	₹ 42,664.68
529	THE SUNDER	THE SUNDER 8776/8 Multani Dhande, Pahar Ganj Central District New Delhi-110055	211	YES(26-10-2024)	YES	YES	NO	5216100000	20	₹ 2,370.26	₹ 47,405.20
530	LE COSMOS	LE COSMOS Plot No. 9, 8592-8593, Qutab Road Ram Nagar, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	2053900000	14	₹ 2,370.26	₹ 33,183.64
531	OMEGA RESIDENCY	OMEGA RESIDENCY 37 Ram Nagar Street No. 1 Pahar Ganj, Central District Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO		25	₹ 2,370.26	₹ 59,256.50
532	CITY INN	CITY INN 5415-16 Ledda Ghati Nehru Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	4774600000	12	₹ 2,370.26	₹ 28,443.12
533	JAMA GUEST HOUSE	JAMA GUEST HOUSE 2211 Chusa Mandi Rajguru Road Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	3625100000	12	₹ 2,370.26	₹ 28,443.12
534	WELCOME INN	WELCOME INN 4647, Shora Kothi, Main Bazar Paharganj, Central District New Delhi-110055	244	YES(29-10-2024)	NO	YES	YES	2075000000	12	₹ 2,370.26	₹ 28,443.12
535	NEW ANAND NIWAS	NEW ANAND NIWAS 40 MFL NO. 7679 ST-1 Ram Nagar Paharganj, Central District New Delhi-110055	132	YES(26-10-2024)	YES	YES			12	₹ 2,370.26	₹ 28,443.12
536	AMAN DELUXE	AMAN DELUXE 2207-8, Rajguru Road Paharganj, Central District Delhi-110055	187	YES(26-10-2024)	NO	YES	NO	7625100000	14	₹ 2,370.26	₹ 33,183.64
537	PARKWAY DX	PARKWAY DX. 8591 Qutab Road, Pahar Ganj Central District New Delhi-110055	39	YES(24-10-2024)	YES	YES	YES	1943900000	24	₹ 2,370.26	₹ 56,886.24
538	THE NEST	THE NEST 11 Qutab Marg, Ram Nagar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO			20	₹ 2,370.26	₹ 47,405.20
539	TOURIST INTERNATIONAL	TOURIST INTERNATIONAL 8197/6 Arakshan Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	4108100000	19	₹ 2,370.26	₹ 45,034.94
540	SIDDHARTH	SIDDHARTH 4830 Ledda Ghati Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	5658376803	15	₹ 2,370.26	₹ 35,553.90
541	MAHALAXMI	MAHALAXMI 7238 Aram Nagar Qutab Road Pahar Ganj, Central District Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	2741000000	11	₹ 2,370.26	₹ 26,072.86
542	JAM INTERNATIONAL	JAM INTERNATIONAL 3357 I Mandir Marg, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	7753000000	10	₹ 2,370.26	₹ 23,702.60
543	ALOK GUEST HOUSE	ALOK GUEST HOUSE 4204 Mandi, Paharganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	9605000000	9	₹ 2,370.26	₹ 21,332.34
544	KARAN YATRINIWAS	KARAN YATRINIWAS 4405, Basant Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	1045000000	3	₹ 2,370.26	₹ 7,110.78
545	RICHMOND INN	RICHMOND INN 9597 & 9603, Sader Thana Road Motia Kahu, Pahar Ganj Central District New Delhi-110055	265	YES(29-10-2024)	YES	YES			11	₹ 2,370.26	₹ 26,072.86
546	A.M. GUEST HOUSE	A.M. GUEST HOUSE 4406 Basant Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	45000000	3	₹ 2,370.26	₹ 7,110.78
547	TOURIST LODGE	TOURIST LODGE 26, Ara Kahan Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	YES	9283000000	33	₹ 2,370.26	₹ 78,218.58
548	RANG MEHAL	RANG MEHAL 3731, Netaji Subhash Marg, Daryaganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO			25	₹ 2,370.26	₹ 59,256.50
549	NARAIN LODGE	NARAIN LODGE 8597-98, DBG Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	YES	NO	NO	9053900000	18	₹ 2,370.26	₹ 42,664.68

1486

550	YARDHMAAN HOTEL	WARDHMAAN HOTEL 1521/27, SK DASS Marg, Karol Bagh Central District New Delhi-110003		NO APPLICATION RECEIVED	YES	NO	NO	24514000000 3063920044	23	₹ 4,370.26	₹ 52,145.72
551	CAPITAL GUEST HOUSE	CAPITAL GUEST HOUSE 23, Hari Jhansi Road Central District New Delhi-110055		NO APPLICATION RECEIVED	YES	NO			12	₹ 2,370.26	₹ 28,443.12
552	S.B INN	407 nos. Gali Chandl Wali Pahar Ganj, Central District New Delhi-110055	70	VER(24-10-2024)	YES	NO	YES	0428567824	11	₹ 2,370.26	₹ 26,072.86
553	COTTAGE YES PLEASE	1841-00, LAXMI NARAYAN STREET, CHUNA MANDI PAHAR GANJ		NO APPLICATION RECEIVED	NO	NO	NO	9624407244	30	₹ 2,370.26	₹ 92,440.14
554	SONU GUEST HOUSE	SONU GUEST HOUSE 4563 Main Bazar, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO	00056000	14	₹ 2,370.26	₹ 33,183.64
555	JBK INTERNATIONAL	8145/8 Arambhan Road, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	NO	NO	NO		20	₹ 2,370.26	₹ 47,405.20
80 GNO. DIARY NO NOT MENTION IN 536 HOTEL LIST											₹ 3,95,41,910.74
96. GIORES HOP. 4742-43. MAIN BAZAR PAHAR GANJ											
97. HOTEL JINDAL INTERNATIONAL. 4/2. . DE GUPTA ROAD, PAHAR GANJ, NOT MENTION IN 536 HOTEL LIST											

	DELHI JAL BOARD: GOVT. OF NCT OF DELHI OFFICE OF THE EXECUTIVE ENGINEER(C)-15 ARAM BAGH NEAR DAV PUBLIC SCHOOL PAHARGANJ, NEW DELHI-110055	
-----------------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------	-------------------------------------------------------------------------------------

No. DJB /EE(Civil)-15/2025 / 406

Dated:-03.12.2025

The SDM
 Karol Bagh, Govt. of NCT of Delhi
 Jhandewalan, New Delhi

Subject: Submission of Information Regarding Ground Water Extraction by Hotels/Guest Houses in Paharganj Area

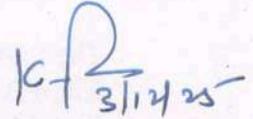
In reference to the subject cited and the voluntary disclosure received from various Hotels/Guest Houses in the Paharganj area regarding extraction of ground water through tube wells/bore wells, it is submitted that:

- Delhi Jal Board (DJB) is already providing regular water supply in the Hotels/Guest House and collecting water bills and sewerage maintenance charges as per DJB norms from the Hotels/Guest Houses, wherever applicable. Hotels/Guest houses have water and sewer connections for that purpose and have water meter installed for that.
- Further, against extraction of water by borewells DJB has also been collecting additional sewerage charges from these hotels @ ₹2,000 per month (In slab of 0 to 50 rooms as per room capacity in accordance with Delhi Water Board Act, 1998 and Delhi water & sewer tariff and metering regulation of 2012), since 2015 till date.
- In addition to the water charges levied on piped water supply, Water Cess on borewell/tubewell @ ₹1,670 per month amounting to ₹24.42 lakhs upto year 2020 was also collected as per DJB Office Order No. DJB/DOR/Creating Separate Head/2015/7963 dated 08.07.2015. However, the same was stopped as per DJB Office Order No. DJB/DOR/166/2020/6277 dated 17.11.2020 in view of abolition of Cess Act citing latest guidelines of CGWA. After that there was no provision of water cess/tariff or charges on borewell extracted ground water.

As per the direction of the Hon'ble NGT dated 10.09.2025 and your office letter seeking information regarding the quantity of ground water extracted by Hotels/Guest Houses in the Paharganj area, the ground water extraction has been assessed on the basis of water meters

installed on borewells in 22 hotels / guest houses. The discharge reading have been taken for these 22 borewell meters.

According to discharge readings and no. of rooms per hotel, the calculation of the extracted water is being done, which will be submitted to your good office within two weeks time.



(K.N.Ojha)
EE(Civil)-15

 <p>Delhi Jal Board</p>	<p align="center">OFFICE OF THE EXECUTIVE ENGINEER (C)-15 DELHI JAL BOARD: GOVT OF NCT OF DELHI PAHARGANJ, NEAR DAV SCHOOL, NEW DELHI E-Mail ID : ee.civil.15.djb@gmail.com</p>
----------------------------------------------------------------------------------------------------------	----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------

No.DJB/EE(Civil)-15/2025/ 2026/07

Dated 5/1/2026

To
The Sub-Divisional Magistrate
Karol Bagh
New Delhi

Subject: Reply regarding illegal/unregulated withdrawal of ground water by hotels/guest houses in Paharganj area in the name of a non-existing Voluntary Disclosure Scheme (VDS) – Compliance of Hon'ble NGT Order dated 29.01.2025 in EA No. 11/2023 in OA No. 89/2021 (Varun vs Govt. of NCT of Delhi & Ors.)

This is in the reference of office letter no.DC/C/2025/4765 dated 05.12.2025 vide which details and data regarding illegal/unregulated ground water extraction by hotels/guest houses in the Paharganj area sought in pursuance of the order of the Hon'ble National Green Tribunal (NGT) dated 29.01.2025.

1. In this regard it is submitted that:

- The Voluntary Disclosure was introduced in the year 2014 by the Department of Environment, GNCTD merely through a public notice, without issuance of any Gazette Notification or formal statutory order. In the absence of such notification, the Scheme did not attain statutory force. DJB was entrusted the responsibility for receiving the application under this.

2. It is respectfully clarified that:

- DJB is providing regular piped water supply to the hotels/guest houses in Paharganj area, and is collecting water charges and sewerage maintenance charges strictly as per DJB norms.
- In addition to it, DJB has also been collecting additional sewerage charges @ ₹2000 per month per hotels against extraction of water by borewell/tubewell since 2015 to till date i.e. amounting to approximately 6.11 crore.
- In addition, DJB had also collected Water Cess @ ₹1,670 per month per hotels bore well/tube well, amounting to ₹24.42 lakh up to November 2020 was also collected as per DJB.
The said Water Cess was discontinued w.e.f. November 2020 in compliance with DJB office order no DJB/DOR/166/2020/6277 dated 17.11.2020, in pursuant to abolition of the Water Cess Act and related statutory instructions.
- After abolition of the Water Cess, no statutory provision, notification, or tariff exists for levy of charges on ground water extracted through borewells/tubewells by hotels/guest houses.
- Accordingly, no ground water extraction charges have been collected from these hotels after November 2020.

3. Absence of Statutory Charges for Ground Water Extraction

That no notification of the Dept. of Environment was received by the DJB which has ever mandated installation of water meters on Voluntary Disclosure tube wells, in the absence of that under the present regulations, water meters may only be installed on legally approved borewells cleared by the District Level Advisory Committee (DLAC). Since Voluntary Disclosure tube wells do not attain legal status unless approved by the DLAC, DJB was not empowered to install meters on such units, as the 2010 notification does not authorize DJB to do so.

4. Illustrative Assessment of Ground Water

It is further informed that an illustrative assessment of ground water has been carried out by DJB on the basis of water meter installed on the tube wells by 22 hotels/guest houses which have installed water meters.

Based on meter readings, the average daily consumption per room has been assessed as 0.065 KLD. (Annexure-1)

Applying this average to all rooms of 555 hotels/guest houses in the Paharganj area, the illustrative quantity of ground water extracted for the period November 2020 to November 2025 (i.e. 18-11-2020 to 17-11-2025) comes out to- Total Quantity: 13,12,941.50 KL

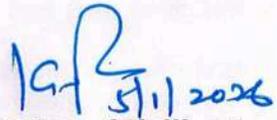
- Since no notified rate exists for charging ground water extraction, DJB treated/filtered water commercial rate of ₹140.56 per KL as per DJB notification No DJB/DOR/DD(R)-HQ 1/2018/6551 dated 25-01-2018 category II non-domestic commercial Industrial has been taken to work out an amount purely for reference:

On this basis:

Illustrative Amount: ₹18,45,68,639.80 (approx.) (Annexure -2)

Based on 60% annual occupancy, the amount is
 $= ₹18,45,68,639.80 \times 0.06 = ₹ 11,07,41,183.88$

Thus, on the basis of the aforesaid illustrative assessment of extracted ground water illustrated by the Delhi Jal Board (DJB), a notional value of approximately ₹11 crore has been calculated. It is further submitted that in the absence of any notification issued by the Environment Department, Government of NCT of Delhi, mandating the installation of water meters and prescribing rates for the extraction of groundwater, the above assessment is illustrative only. Accordingly, the matter may be placed before the Hon'ble NGT to issue appropriate directions in this regard.


 Ex.Eng. (Civil)-15

SUMMARY

ILLUSTRATIVE CALCULATION PROCEDURE

1. **Assessment of Ground Water Consumption:-** The ground water extraction recorded for a Guest House/Hotel in Paharganj, based on the survey of ZRO (CZ)-II, Tibbia College, is taken as average of 22 hotels/guest houses average consumptions 0.065 KLD per day per room establishment. This benchmark is used only for illustrative calculation.
2. **Applicable Tariff:-** The applicable volumetric tariff is taken from DJB Notification No. DJB/DOR/DD(R) HQ-1/2018/6551 dated 25.01.2018 under Category-II (Non-Domestic/Commercial/Industrial) for the 50-100 KL slab, i.e., ₹140.56 per KL.
3. **Computation of quantity**
 - a) Quantity per room per day extraction of ground water average of 22 hotels/guest houses consumptions is: $36.58 \text{ KL}/559 = 0.065 \text{ KLD}$
 - b) Quantity per room per month extraction of ground water average of 22 hotels/guest houses consumptions is : $0.065 \times 30 = 1.95 \text{ KLPM}$
 - c) Quantity per room per year average of 22 hotels/guest houses consumptions is = $0.065 \times 365 = 23.72 \text{ KLPY}$
4. **Total Number of Units Considered**
For illustration, the data set includes 555 Hotels/Guest Houses operating ground water borewells in Paharganj.
5. **Illustrative Aggregate quantity**
18.11.2020 to 17.11.2025 of 555 hotels /guest houses quantity = 13,12,664.80 KL
6. **Illustrative Aggregate Amount:-**
18.11.2020 to 17.11.2025 of 555 hotels/guest houses amount = ₹ 18,45,08,164.30 (approx.)
7. **Based on 60% occupancy annually**
The amount is = ₹ 18,45,08,164.30 x 0.60 = ₹11,07,41,183.88



K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Phase II
New Delhi-110055

ANNEXURE-1

DELHI JAL BOARD
OFFICE OF THE ZONAL REVENUE OFFICER CENTRAL ZONE-II
(Govt. of N.C.T. of Delhi)
TIBBIA COLLEGE, KAROL BAGH, NEW DELHI -110005.jte

S NO.	HOTEL NAME	ADDRESS	EXISTING WATER CONNECTION K NO	METER NO.	DATE OF METER INSTALLATION ON BOREWELL	No of Rooms	READING WITH DATE	PER DAY WATER CONSUMPTION (BOREWELL) KLD	PER MONTH WATER CONSUMPTION (BOREWELL) KLPM
1	SUZI INTERNATIONAL	8483, ARYA NAGAR, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	1923900000	16470	DY NO 882 06.05.25	19	213 KL 26.08.2025	1.88	56.54
2	CITY STAR	8718, D.B GUPTA ROAD, PAHARGANJ, NEW DELHI-55	7199860360	16479	DY NO 669 06.05.25	24	245 KL 26.08.2025	2.19	65.04
3	PALLVI PALACE	8572, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	6177619153	10731	DY NO 675 06.05.25	15	113 KL 26.08.25	1	30
4	YUVRAJ DX.	38, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	3000687685	16565	DY NO 673 06.05.25	16	160KL 26.08.25	1.41	42.48
5	CHANCHAL CONTINENTAL	8524, ARAKASHAN ROAD, BEHING SHILA CINEMA, PAHARGANJ, NEW DELHI-55	6633900000	16692	DY NO 671 06.05.25	44	234 KL 26.08.2025	2.07	62.12
6	CHAND PALACE	54, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	2323869048	16695	DY NO 674 13.05.2025	30	191 KL 26.08.2025	1.8	54.05
7	CHANCHAL DX.	8575, ARAKASHAN ROAD, BEHING SHILA CINEMA, PAHARGANJ, NEW DELHI-55	9612067126 7439000000	16398	DY NO 672 06.05.25	40	225 KL 26.08.2025	1.99	59.73
8	MOHAK PALACE DX.	91323 MULTANI DHANDA, PAHARGANJ, NEW DELHI-55	0819210000	16494	DY NO 676 06.05.25	11	165 KL 26.08.2025	1.46	43.8
9	BABA DX.	7784-88, 7792-95, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	450693440	16735	DY NO 659 06.05.25	20	248 KL 26.08.2025	2.19	65.84
10	KRISHNA GUEST HOUSE	45, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	2954854023 1281024182 3333900000	16616	06.05.25	11	235 KL 26.08.2025	2.07	62.38
11	AJANTA GUEST HOUSE	8647, ARAKASHAN ROAD, NEW DELHI-55	5453900000 8453900000	16543	DY NO 658 06.05.25	34	218 KL 26.08.25	1.93	57.9
12	PRIME BALAJI DX.	8574, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	9643900000	16550	DY NO 670 06.05.25	26	195 KL 26.08.2025	1.72	51.76
13	KRISHNA DX.	43, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	1642853472	16496	06.05.25	9	211 KL 26.08.2025	1.86	56.01
14	GODWIN LODGE	8501/15, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	5528027814 2731914358	16716	DY NO 677 06.05.25	20	131 KL 26.08.2025	1.15	34.77
15	SAI PALACE DX.	3790, TEL MANDI CHOWK, PAHARGANJ, NEW DELHI-55	8618500000	16683	DY NO 668 06.05.25	13	138 KL 26.08.2025	1.22	36.63
16	WHITE HOUSE TOURIST LODGE	8177-78, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55		16710	DY NO 667 06.05.25	28	199 KL 26.08.2025	1.76	52.83
17	FAMILY	8489, ARYA NAGAR, PAHARGANJ, NEW DELHI-55	4033900000	16577	DY NO 666 06.05.25	20	160 KL 26.08.2025	1.41	42.47
18	LEGEND INTERNATIONAL	8525, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	7633900000	16570	DY NO 663 06.05.25	30	205 KL 26.08.2025	1.81	54.42
19	ASHWANI LODGE	8696-99, D.B GUPTA ROAD, PAHARGANJ, NEW DELHI-55	3263900000	16614	DY NO 827 30.05.25	24	91 KL 26.08.2025	1.03	31.02

K.N. Ojha
EL(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

20	GRAND GODWIN	8502/41, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	4433900000	16835	DY NO 657 06.05.25	30	162 KL 26.08.2025	1.43	43
21	DELHI 55	8703-06A, D.B GUPTA ROAD, PAHARGANJ, NEW DELHI-55	622894287	16554	DY NO 655 06.05.25	30	104 KL 26.08.2025	0.92	27.61
22	HINDUSTAN INTERNATIONAL	8220A, ARAKASHAN ROAD, PAHARGANJ, NEW DELHI-55	2873900000		DY NO 664 06.05.25	15	METER NOT INSTALLED AS THE BOREWELL IS SEALED	N/A	N/A
23	HARI KIRAN	4220, Tel Mandi, Pahar Ganj Central District New Delhi:-110055	8115000000		06.05.25		0 KL 26.08.2025	N/A	N/A
24	SINGH EMPIRE	8710, Gupta Road, Pahar Ganj, Central District, New Delhi:-1 10055	5363900000		06.05.25	50	262 KL 26.08.2025	2.31	69.55
						559		36.58	
Calculation of ground water extraction quantity of Borewell/Tubewell Hotels/Guest Houses Paharganj on the basis of 22 hotels/guest houses installed water meter.									
Quantity of per day consumptions of 22 hotels/guest house from water meter is = 36.58 KLD									
Nos. of hotels occupied room of 22 hotels/guest house is =559 Rooms.									
Ground water extracted quantity per day per room = 36.58/559 = 0.065 KLD.									
Ground water extracted quantity per month per room = 0.065 x 30 = 1.95 KLPM									
Ground water extracted quantity per month per room = 0.065 x 365 = 23.72 KLPY									


 K.N. Ojha
 EE(C)-15
 DJB, Govt. of NCT of Delhi
 Anand Bagh, Pahar Ganj,
 New Delhi-110055

DELHI JAL BOARD
OFFICE OF THE ZONAL REVENUE OFFICER CENTRAL ZONE-II
(Govt. of N.C.T. of Delhi)
TIBBIA COLLEGE, KAROL BAGH, NEW DELHI -110005.

S. No.	Name of Hotel	Address	Serial No. As per dairy register	Application received for ground water extraction upto 31-10-2024 [Yes or No]	K NO	No. OF ROOMS	18.11.2020 to 17.11.2025 Quantity of water extraction (23.72 KPLY X 5)	Amount @ Rs.140.56 per Room	REMARKS
1	Hotel BLESSINGS	BLESSINGS 5202-5206, Part 5198 Basant Road, Pahar Ganj, Central District, New Delhi:-110055	184	YES(26-10-2024)	8224600000	23	2727.8	383419.568	
2	SUNRISE DX.	3738 Ramnath Patwa, Pahar Ganj Central District New Delhi:-110055	185	YES(26-10-2024)	7234000000 8388247895	17	2016.2	283397.072	
3	ASHOKA CONTINENTAL	8370, Arakashan Road Pahar Ganj New Delhi:-110055	133	YES(26-10-2024)	3404900000	30	3558	500112.48	
4	LORD KRISHANA	DX. INN 1171-75, Main Bazar, 6 Tooti Chowk, Pahar Ganj, Central District, New Delhi:-110055	175	YES(26-10-2024)	5082400000	21	2490.6	350078.736	
5	P.G. INTERNATIONAL	3219-3990-89-91 Ali School Walli Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055	271	YES(29-10-2024)	1174000000	27	3202.2	450101.232	
6	OMEX	OMEX 4241 Shana Gali, Pahar Ganj, Central District, New Delhi:- 110055	241	YES(29-10-2024)	8315000000	12	1423.2	200044.992	
7	DELHI REGENCY	DELHI REGENCY 8183-85, AK Road, Pahar Ganj, Central District, New Delhi:-110055	46	YES(24-10-2024)		25	2965	416760.4	
8	INDO CONTINENTAL	INDO CONTINENTAL 8490-91, Arya Nagar, Pahar Ganj Central District New Delhi:-110055	45	YES(24-10-2024)	2133900000	17	2016.2	283397.072	
9	GURUVAS GUEST HOUSE	GURUVAS GUEST HOUSE 1049 & 982, Main Bazar, Kumhar Walli Gali Mantola, Pahar Ganj, Central District Delhi:-110055	208	YES(26-10-2024)	9172400000	19	2253.4	316737.904	
10	RAJ HANS DELUXE	3330-33, Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	4353000000	19	2253.4	316737.904	
11	ANCHAL DX.	1951 Gali No. 9 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	242	YES(29-10-2024)	6570400000	14	1660.4	233385.824	
12	MANSI DX.	4459, Katra Rajji, Main Bazar Pahar Ganj, Central District New Delhi:-110055	347	YES(30-10-2024)	2745000000	18	2134.8	300067.488	
13	RICKY DELUX	1242 Bazar Sangatrasahan Pahar Ganj, Central District New Delhi:-110055	148	YES(26-10-2024)	8782400000	8	948.8	133363.328	
14	PREM DX.	269-70, GALI Chandi Walli, Pahar Ganj, Central District, New Delhi:-110055	121	YES(24-10-2024)	8621400000	21	2490.6	350078.736	
15	SHYAM PALACE	8228 & 8230, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055 (Sarthak Palace)		NO APPLICATION RECEIVED	4973900000	20	2372	333408.32	

K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

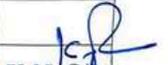
	SHIVAM INTERNATIONAL	1335, Sangtarashan, Pahar Ganj Central District New Delhi-110055	125	YES(24-10-2024)	5413400000	21	2490.6	350078.736
17	ALFA CONTINENTAL	ALFA CONTINENTAL 1335, Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055	124	YES(24-10-2024)	7413400000	15	1779	250056.24
18	AKASH PLAZA	AKASH PLAZA 3998-99 Ali Kesru Wallan, Pahar Ganj, Central District, New Delhi:-110055	275	YES(29-10-2024)	3374000000	16	1897.6	266726.656
19	SAWAN PALACE	3840 Mandi Chowk Opp-New Delhi Railway Station, Pahar Ganj, Central District, New Delhi:-110055	274	YES(29-10-2024)	7354000000	9	1067.4	150033.744
20	METRO INN	3044/1, Chuna Mandi, Pahar Ganj Central District New Delhi-110055	322	YES(30-10-2024)	1103000000	15	1779	250056.24
21	DX VINAYAKA INN	8881/2 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	324	YES(30-10-2024)	3842476621	16	1897.6	266726.656
22	PINK PALACE	8147-8168/6, A.K. Road Pahar Ganj, Central District New Delhi:-110055	327	YES(30-10-2024)	4252400000	22	2609.2	366749.152
23	ARJUN DX.	2977/3 Chuna Mandi, Pahar Ganj Central District New Delhi:-110055	323	YES(30-10-2024)	7982000000	20	2372	333408.32
24	PREET GUEST HOUSE	3442 Dariba Pan, Pahar Ganj Central District New Delhi:-110055	326	YES(30-10-2024)	7755053363	24	2846.4	400089.984
25	RELAX	4970-71 & 5434, Ram Dawara Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	5873900000	23	2727.8	383419.568
26	METRO PLAZA	2690-95, Chuna Mandi, Pahar Ganj Central District New Delhi-110055	139	YES(26-10-2024)	2497820024	16	1897.6	266726.656
27	Hotel LEGRAND GUEST HOUSE	2031-2033 Gali No.7 Chitra Gupta Road Chuna Mandi, Pahar Ganj, Central District, Delhi:- 110055	345	YES(30-10-2024)	8880400000 7880400000	15	1779	250056.24
28	ROYAL RESIDENCY DELUXE	2361,2362,2363, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055	138	YES(26-10-2024)	0745100000	24	2846.4	400089.984
29	SAYA DX. GUEST HOUSE	2213 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	346	YES(30-10-2024)	7625100000	22	2609.2	366749.152
30	PRINCE PALACE	5116-18 Gali Thanedar Wall Main Bazar Pahar Ganj, Central District New Delhi:-110055	199	YES(26-10-2024)	1993000000	32	3795.2	533453.312
31	APPLE VILLA	5114, Gali Thanedar Wall Main Bazar Pahar Ganj, Central District New Delhi:-110055	194	YES(26-10-2024)	9619817143	20	2372	333408.32
32	ARJUN GUEST HOUSE	5084, Main Bazar, Pahar Ganj Central District New Delhi-110055	285	YES(29-10-2024)		16	1897.6	266726.656
33	KARLO KASTLE	5118, Gali Thanedarwall, Main Bazar Pahar Ganj, Central District New Delhi:-110055	193	YES(26-10-2024)	7122000000	19	2253.4	316737.904
34	STAR VIEW	5136/1 Main Bazar, Pahar Ganj Central District New Delhi:-110055	66	YES(24-10-2024)	2622000000	30	3558	500112.48

19/11/24
K.N. Ojha
ERO-15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

	STAR PALACE	4590, Main Bazar, Pahar Ganj Central District New Delhi:-110055	68	YES[24-10-2024]	3265000000	48	5692.8	800179.968	
36	STATION VIEW	4254-55, Tel Mandi, Pahar Ganj Central District New Delhi:-110055	67	YES[24-10-2024]	8966512235	24	2846.4	400089.984	
37	DELHI HEART	3738 Dariba Pan, Pahar Ganj Central District New Delhi:-110055	69	YES[24-10-2024]	5028530318	17	2016.2	283397.072	
38	PAARTH GUEST HOUSE	8158-59 Gali No.6, Arakashan Road Pahar Ganj, Central District New Delhi:-110055	83	YES[24-10-2024]		25	2965	416760.4	
39	COTTAGE CROWN PLAZA	5136 Main Bazar Pahar Ganj, Central District, New Delhi:-110055	228	YES[29-10-2024]	2622000000	16	1897.6	266726.656	
40	VENUS INTERNATIONAL	1925-27 Gali No. 10 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	225	YES[26-10-2024]	6170400000	14	1660.4	233385.824	
41	STAR PLAZA	5158 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055	297	YES[29-10-2024]	8722000000	25	2965	416760.4	
42	GRAND PLAZA	3429-3434, D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055	298	YES[29-10-2024]	4214000000 3214000000	32	3795.2	533453.312	
43	KRISHNA PLAZA	Plot No. 1, Block No. 80-A, Main Bazar Krishna Market, Pahar Ganj Central District Delhi:-110055	296	YES[29-10-2024]	2583080151	27	3202.2	450101.232	
44	ANOOOP GUEST HOUSE	1566, Main Bazar, Pahar Ganj Central District New Delhi:-110055	43	YES[24-10-2024]	4163400000	13	1541.8	216715.408	
45	SHANGRILA (Hotel Naza Inn)	8694-A D.B.G Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	3263900000	16	1897.6	266726.656	
46	CITY PALACE	AK-12 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	18	YES[24-10-2024]	8357100000	24	2846.4	400089.984	
47	EXPRESS-66	Plot no. 2, (2nd, 3rd & 4th Floor), DBG Road, Pahar Ganj, Central District, Delhi:-110055	352	YES[30-10-2024]		28	3320.8	466771.648	
48	MAYA COTTAGE	8633-45, A.K. Road, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	3453663917	27	3202.2	450101.232	
49	AIRA XING	Plot No.5 Block 1 Municipal No. 10086 DBG Rd, Pahar Ganj Central District Delhi:-110055		NO APPLICATION RECEIVED		18	2134.8	300067.488	
50	HERITAGE INN	2373-74-75, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	353	YES[30-10-2024]	7065100000	18	2134.8	300067.488	
51	The Mount shiva	DX. Lodge, 8531 to 8534(5) Arakashan Road, Ram Nagar, Pahar Ganj Delhi:-110005	32	YES[24-10-2024]	2177203468	16	1897.6	266726.656	
52	EURO INTERNATIONAL	904-A, Gali Chandid Wall, Pahar Ganj Central District New Delhi:-110055	161	YES[26-10-2024]	8252400000	17	2016.2	283397.072	
53	DOUBLE RR	918-919A, Gali Chandid Wall Pahar Ganj, Central District New Delhi:-110055	160	YES[26-10-2024]	7261559688	15	1779	250056.24	

K.P.
 K.P. Gupta
 EFC/15
 DJB, Govt. of NCT of Delhi
 Aram Bagh, Pahar Ganj,
 New Delhi:-110055

	RAJ VILLA	1719, 1720, 1728 & 1729, Pratap Gali Chuna Mandi, Pahar Ganj Central District Delhi-110055	219	YES(26-10-2024)	9144319402	24	2846.4	400089.984
55	SIGNATURE PALACE	256-58, Ghee Mandi, Mantola, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	0621400000	15	1779	250056.24
56	SAI DHAM INTERNATIONAL	3422, DBG, Road, Dariba Pan, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	7755053363	20	2372	333408.32
57	EMPORIO	3422-A, Gali Hari Mandir, D.B.G. Road Pahar Ganj, Central District New Delhi-110055	151	YES(26-10-2024)	9571000000	42	4981.2	700157.472
58	MAJORS DEN GUEST HOUSE	2314(16-17) Lakshmi Narain Street behind Imperial Cinema, Central District Delhi-110055	254	YES(29-10-2024)		13	1541.8	216715.408
59	GIANI INTERNATIONAL	4211-12, Tel Mandi, Pahar Ganj Central District New Delhi-110055	282	YES(29-10-2024)	7626690396	11	1304.6	183374.576
60	K.G.PALACE XV	1656-57 PlotNo.4, Khasara No.561/4, Chuna Mandi, Pahar Ganj, Central District, Delhi-110055	159	YES(26-10-2024)	6204900000	18	2134.8	300067.488
61	MARCO POLO	8593/1, Basti Arakasha, Paharganj, Central District, New Delhi-110055	335	YES(30-10-2024)	5053900000	20	2372	333408.32
62	AMAN INTERNATIONAL	4555-56, Main Bazar, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	4955000000	20	2372	333408.32
63	AMAN CONTINENTAL	1048, 984, Main Bazar, Mantola Pahar Ganj, Central District New Delhi-110055	189	YES(26-10-2024)	95970545	31	3676.6	516782.896
64	GOLD INN	4652/54 Gali Ramparsad Shora Khoti, Pahar Ganj, Central District, New Delhi-110055	131	YES(26-10-2024)	8075000000	25	2965	416760.4
65	GOLD PALACE	4563 Main Bazar, Pahar Ganj Central District Delhi-110055	190	YES(26-10-2024)	5600000	18	2134.8	300067.488
66	GOLD REGENCY	4344-50 Main Bazar Pahar Ganj, Central District New Delhi-110055	192	YES(26-10-2024)	3925000000 7725000000	34	4032.4	566794.144
67	RAK INTERNATIONAL	820 Main Bazar, Chow Bawli 6 Tooti, Pahar Ganj, New Delhi-110055	270	YES(29-10-2024)	1424000000	19	2253.4	316737.904
68	RAMA INN	4, Arakashan Road Ram Nagar near (New Delhi) Railway station New Delhi-110055	37	YES(24-10-2024)		24	2846.4	400089.984
69	KWALITY	53 Arankashan Road Paharganj, Central District New Delhi-110055	42	YES(24-10-2024)	1653900000 8411162185	16	1897.6	266726.656
70	AMBA DX.	3437 Dariba Pan Paharganj, New Delhi 110055	305	YES(29-10-2024)	7383000000	15	1779	250056.24
71	SIDHARTHA TOURIST LODGE	3428, D.B.G. Gupta Road Pahar Ganj, Central District New Delhi-110055	304	YES(29-10-2024)	9283000000	11	1304.6	183374.576
72	MONIKA GUEST HOUSE	3427, Deah Bandu Gupta Road, Pahar Ganj, Central District, New Delhi-110055	248	YES(29-10-2024)	8283000000	10	1186	166704.16


K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

	DREAMLAND DX.	8186/6 Multani Dhanda Gali No. 6 Arakashan Road, Pahar Ganj Central District Delhi:-110055	126	YES(24-10-2024)	4008100000	12	1423.2	200044.992
74	ALL IZ WELL	4781, Main Bazar, Pahar Ganj Central District New Delhi:-110055	317	YES(30-10-2024)	5071000000	51	6048.6	850191.216
75	YATRI PALACE	4390/15, 16 Basant Road Pahar Ganj, Central District New Delhi:-110055	197	YES(26-10-2024)		11	1304.6	183374.576
76	RAMAN PALACE	1310-1311 A, Sangtrashan Bazar Pahar Ganj, Central District New Delhi:-110055	206	YES(26-10-2024)	1134000000	13	1541.8	216715.408
77	NEW LIKE (DX)	3084-A Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	268	YES(29-10-2024)	9803000000	13	1541.8	216715.408
78	SAGAR DX.	8145/7 Arakashan Road Pahar Ganj, Central District Delhi:-110055	27	YES(24-10-2024)	1497100000	18	2134.8	300067.488
79	SAHIL DX.	8216/6 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	28	YES(24-10-2024)	7773900000	12	1423.2	200044.992
80	GUSH INTERNATIONAL	626,627,631 Bawli Chowk, Pahar Ganj, Central District, New Delhi:-110055	300	YES(29-10-2024)	8802400000	14	1660.4	233385.824
81	PRINCE HOTEL	751 CHURCH MISSION ROAD S P MUKHERJEE MARG Gali , Central District New Delhi:-110055	318	YES(30-10-2024)		22	2609.2	366749.152
82	SHERE PUNJAB	4248-4251 Opposite New Delhi Railway Station Central District New Delhi:-110055		NO APPLICATION RECEIVED	1336627508	18	2134.8	300067.488
83	VENUS DX	3423 Hari Mandir Marg, Central District, New Delhi:-110055	101	YES(24-10-2024)	4283000000	14	1660.4	233385.824
84	SNOW WHITE GUEST HOUSE	2434-35 Tilak Gali Raj Guru Road Chuna Mandi, Pahar Ganj, Neentral District, Delhi:-110055	117	YES(24-10-2024)	9475100000	12	1423.2	200044.992
85	LEO HOTEL	3357, Gali Hari Mandir, Paharganj, New Delhi:- 110055	99	YES(24-10-2024)	2423263609	15	1779	250056.24
86	SUVIDHA DELUXE	3335-37, Hari Mandir Marg Pahar Ganj, Central District New Delhi:-110055	100	YES(24-10-2024)	8353000000	17	2016.2	283397.072
87	CHANAKYA GUEST HOUSE	2245-47, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	140	YES(26-10-2024)	0035100000	32	3795.2	533453.312
88	LE BENZ	2222-2225, Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	141	YES(26-10-2024)	2988963152	19	2253.4	316737.904
89	VINTAGE INN	871, Gali Chandni Wall, Pahar Ganj Central District New Delhi:-110055	251	YES(29-10-2024)	9942400000	11	1304.6	183374.576
90	DEWAN PLACE	8220/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055	344	YES(30-10-2024)	8739000000	16	1897.6	266726.656
91	SPARKK. DX.	9360-67/8 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	179	YES(26-10-2024)	9737500000	20	2372	333408.32

K.N. Gilla

EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,

92	MILAN CONTINENTAL	8190/06, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	343	YES(30-10-2024)	181112034	15	1779	250056.24	
93	PARAMOUNT	4230 Tel Mandi, Paharganj Central District Delhi:- 110055	98	YES(24-10-2024)	7215000000	24	2846.4	400089.984	
94	NEELAM HOTEL	4240, Krishna Gali, Paharganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	7315000000	13	1541.8	216715.408	
95	KIRAN GUEST HOUSE	4473-74-75, Main Bazar Pahar Ganj, Central District New Delhi:-110055	233	YES(29-10-2024)	1845000000	8	948.8	133363.328	
96	LUVKUSH INTERNATIONAL	2279(1/2), 2280-81, Rajguru Road Pahar Ganj, Central District New Delhi:-110055	2	YES(24-10-2024)	2435700000	12	1423.2	200044.992	
97	ORIENT PALACE DX.	3984 Gali Kesaru Wala Pahar Ganj, Central District New Delhi:-110055	143	YES(26-10-2024)	7074000000	12	1423.2	200044.992	
98	CROWN DX.	4052 Keseru Wala, Pahar Ganj Central District New Delhi:-110055	142	YES(26-10-2024)	6384000000	15	1779	250056.24	
99	NEELAM PALACE	7977 Arakshan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055	224	YES(26-10-2024)		16	1897.6	266726.656	
100	K.M. INTERNATIONAL	7978, .A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	222	YES(26-10-2024)	2964100000	20	2372	333408.32	
101	GREAT SHIVA DX	2896 Bazar Sangatrasan Pahar Ganj, Central District Delhi:-110055	223	YES(26-10-2024)	8772000000	19	2253.4	316737.904	
102	S.B. INN 897-898,	Gali Chandī Wali Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	0428567824	11	1304.6	183374.576	
103	STAR VILLA	98-99, Krishna Gali, Pahar Ganj, Central District, New Delhi:-110055	135	YES(26-10-2024)	1389703009 5340400000	31	3676.6	516782.896	
104	CITY PALACE DX.	2014/7 Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	279	YES(29-10-2024)	5334112407	26	3083.6	433430.816	
105	NEW RINGO GUEST HOUSE	903, Chandiwala, Paharganj Central District New Delhi:-110055	250	YES(29-10-2024)	7252400000	20	2372	333408.32	
106	SUN FLOWER INN	962, Gali Kumharan, Main Bazar, Pahar Ganj, Central District, Delhi:-110055	216	YES(26-10-2024)	7262400000	15	1779	250056.24	
107	AJAY GUEST HOUSE	5084-A, Main Bazar, Pahar Ganj Central District New Delhi:-110055	278	YES(29-10-2024)	6512000000	36	4269.6	600134.976	
108	KRISHNA COTTAGE 1	750-51, Laxmi Narayan Street Chuna Mandi, Pahar Ganj Central District Delhi:-110055	215	YES(26-10-2024)	5004400000	15	1779	250056.24	
109	SATYAM 5134-35	Main Bazar, Paharganj Central District New Delhi:-110055	156	YES(26-10-2024)	9522000000	39	4625.4	650146.224	
110	ROXY DX	2261-64 Rajguru Road Paharganj, Central District New Delhi:-110055	153	YES(26-10-2024)	3235100000 5235100000	18	2134.8	300067.488	

DJB, Govt. of Delhi
Aram Bagh, Pahar Ganj,
New Delhi:-110055

111	KELSON DX	2261-67 Ajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	154	YES(26-10-2024)	3235100000	17	2016.2	283397.072
112	BLESS INN	2339/41 Rajguru Road, Paharganj, Central District, New Delhi:-110055	136	YES(26-10-2024)	7345100000	21	2490.6	350078.736
113	M.D.INTERNATIONAL	3621 A, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055	115	YES(24-10-2024)	1937531549	15	1779	250056.24
114	UPPAL INTERNATIONAL	Plot No. 28, 7884, A.K. Road Pahar Ganj, Central District New Delhi:-110055	113	YES(24-10-2024)	4044100000	32	3795.2	533453.312
115	MAHARANI LODGE	32, Arakashan Road, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055	109	YES(24-10-2024)	9044100000	30	3558	500112.48
116	DOLPHIN DX.	AK-18-20, A.K. Road Pahar Ganj Central District New Delhi:-110055	111	YES(24-10-2024)	5657100000	16	1897.6	266726.656
117	DELHI EMPIRE DX.	8678 Kashan Road Ram Nagar, Central District, New Delhi:-110055	110	YES(24-10-2024)	4953900000	27	3202.2	450101.232
118	SHRI LODGE GANPATHI DHARA	2012-13/7 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	88	YES(24-10-2024)		14	1660.4	233385.824
119	GEETA SAAR	3603 Gali Ramnath Patua, Paharganj Central District Delhi 110055	118	YES(24-10-2024)	7146163286	29	3439.4	483442.064
120	ASHIRWAD	3416 I Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055	41	YES(24-10-2024)	6183000000	14	1660.4	233385.824
121	YES PLEASE	3088 Gali Sangtrashan Near Police Post, Pahar.Ganj, Central District, New Delhi:-110055	290	YES(29-10-2024)	4713000000	32	3795.2	533453.312
122	DECENT	4711 Shora Kothi, Pahar Ganj Central District New Delhi:-110055	94	YES(24-10-2024)	1361000000	18	2134.8	300067.488
123	SAGAR PALACE	1332 Chowk Sangatration Gali Dispensary Wali, Paharganj Central District Delhi:-110055	289	YES(29-10-2024)	0413400000	12	1423.2	200044.992
124	SAPNA	5131-33, Main Bazar, Paharganj Central District New, Delhi:-110055	116	YES(24-10-2024)	6522000000	10	1186	166704.16
125	SATYA PALACE	3386, Gali Hari Mandir, Kasheruwalan Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	4573000000	18	2134.8	300067.488
126	GALAXY INTERNATIONAL	8487 Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055	57	YES(24-10-2024)	1033900000 8078665569	14	1660.4	233385.824
127	COTTAGE GOOD DAY	4714 Shora Kothi Main Bazar, Pahar Ganj, Central District, New Delhi:-110055	96	YES(24-10-2024)	4361000000	18	2134.8	300067.488
128	CRYSTAL DELUXE	8501 Arakashan Road, Pahar Ganj Central District New Delhi:-110055	56	YES(24-10-2024)	2433900000 8443900000 7443900000	18	2134.8	300067.488
129	SUZI INTERNATIONAL	8483, AryaNagar, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED		19	2253.4	316737.904

K.N. Ojha

EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

	RAJDHANJ PALACE	4196 Mandi, Paharganj, Central District, New Delhi:-110055	203	YES(26-10-2024)	7147473698	11	1304.6	183374.576	
131	DIMPLE LODGE	4262-A Main Bazar 5619 Basant Road Pahar Ganj, Central District New Delhi:-110055	328	YES(30-10-2024)		17	2016.2	283397.072	
132	THE SILICON INTERNATIONAL	PLOT NO.4/6 (8748/1) D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055	16	YES(24-10-2024)	4963900000	25	2965	416760.4	
133	PRESIDENCY	8409, F.F Gali No.1, Arya Nagar, Pahar Ganj, Central District, Delhi:-110055	60	YES(24-10-2024)	2113900000 1113900000	17	2016.2	283397.072	
134	LAHORIMAL DX.	4249-51 Krishna Street Opp. New Delhi Railway Station Central District Delhi:-110055	62	YES(24-10-2024)	3415000000	22	2609.2	366749.152	
135	LAL HAVELI	8892-95 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	33	YES(24-10-2024)	6926100000	17	2016.2	283397.072	
136	NATRAJ YES PLEASE	1665 & 1750, Laxmi Narain Gali Chuna Mandi, Pahar Ganj Central District New Delhi:-110055	79	YES(24-10-2024)	4612358968	33	3913.8	550123.728	
137	COTTAGE YES PLEASE	1843-44 Azmi Narayan Gali Rajguru Road Chunamandi, Central District, Delhi:-110055	80	YES(24-10-2024)	0724400000 9624400000	39	4625.4	650146.224	
138	SWEET HOMES DX.	5228 Shora Kothi, Pahar Ganj Central District New Delhi:-110055	78	YES(24-10-2024)	6624600000 5474600000	26	3083.6	433430.816	
139	Vivek Hotel	1534-50 Main Bazar, Pahar Ganj Central District New Delhi:-110055	221	YES(26-10-2024)	5663400000 7653400000	38	4506.8	633475.808	
140	AVTAR	3425 D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055	220	YES(26-10-2024)	6283000000	14	1660.4	233385.824	
141	PAHWA INTERNATIONAL	10402/3 GALI NO. 13 Furniture Block Multani Dhanda, Pahar Ganj, Central District Delhi:-110055	30	YES(24-10-2024)	9577500000	11	1304.6	183374.576	
142	AKSHAY DELUXE	9491/11 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	31	YES(24-10-2024)		20	2372	333408.32	
143	KC PLAZA	5588 Basant Road, Paharganj Central District New Delhi:-110055	178	YES(26-10-2024)	9794600000	32	3795.2	533453.312	
144	KRISHNA DX.	5589 Basant Road Pahar Ganj, Central District New Delhi:-110055	177	YES(26-10-2024)	5699490451	9	1067.4	150033.744	
145	RAJ MAHAL INN	450-452, Gali Chandni Wali Mantola, Pahar Ganj New Delhi:-110055	102	YES(24-10-2024)	8461400000	26	3083.6	433430.816	
146	GOLDEN WINGS	135-136, Krishna Street, Tel Mandi Pahar Ganj, Central District New Delhi:-110055	73	YES(24-10-2024)	8615700000	24	2846.4	400089.984	
147	MY INN	901 Gali Chandni Wali Pahar Ganj, Central District New Delhi:-110055	72	YES(24-10-2024)	4252400000	39	4625.4	650146.224	
148	BAJIRANG	4630 Shora Kothi, Pahar Ganj Central District New Delhi:-110055	252	YES(29-10-2024)	0126463079	21	2490.6	350078.736	

K. N. S. H. A.
Engrs
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,

149	R.S. INTERNATIONAL	24-A/7880, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	55	YES(24-10-2024)		24	2846.4	400089.984
150	HINDUSTAN INTERNATIONAL	8220-A Arakasha Road Pahar Ganj, Central District New Delhi:-110055	54	YES(24-10-2024)	2873900000	15	1779	250056.24
151	LEGEND INTERNATIONAL	8525, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	23	YES(24-10-2024)	7633900000	30	3558	500112.48
152	HARI PIORKO INN	4778-A&B, 4779, 4781 (Part) Main Bazar, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	1641248099 0071000000 9955489218	28	3320.8	466771.648
153	ROMA DX	8165 Aran Kansh Road, Pahar Ganj, Central District, New Delhi:-110055	25	YES(24-10-2024)		23	2727.8	383419.568
154	SATYA INTERNATIONAL	8181 A.K Road Ram Nagar, Paharganj, Central District, New Delhi:-110055	29	YES(24-10-2024)		18	2134.8	300067.488
155	SHIVA INTERCONTINENTAL	8477-78, Arya Nagar, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055	26	YES(24-10-2024)	2823900000	30	3558	500112.48
156	SAINA INTERNATIONAL	2324 & 2471, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	158	YES(26-10-2024)		32	3795.2	533453.312
157	KELSON DX	2261-67 Ajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	3235100000	16	1897.6	266726.656
158	ROXY DX	2261-64 Rajguru Road Paharganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	3235100000 5235100000	18	2134.8	300067.488
159	ASHWANI LODGE	8696-8699 Desh Bandhu Gupta Road Pahar Ganj, Central District New Delhi:-110055	34	YES(24-10-2024)	3263900000	24	2846.4	400089.984
160	RAJDEEP HOTEL	5611-12, Basant Road, Pahar Ganj Central District New Delhi:-110055	169	YES(26-10-2024)	3005600000	14	1660.4	233385.824
161	GULSHAN PALACE DX.	4390/7, Katra Raiji, Basant Road Pahar Ganj, Central District New Delhi:-110055	171	YES(26-10-2024)		10	1186	166704.16
162	DARSHAN PALACE DX.	3757 TO 3761 Gall Ram Nath Patwa Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	9534000000	30	3558	500112.48
163	VED DX.	3798-3800 Gall Ram Nath Patwa, Pahar Ganj, Central District, Delhi:-110055	119	YES(24-10-2024)	891532201	38	4506.8	633475.808
164	RAJAN	5611/18 Basant Road, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	1005600000	24	2846.4	400089.984
165	NEW SHALIMAR	5611, Basant Road, Pahar Ganj, Central District, New Delhi:-110055	165	YES(26-10-2024)	1005600000	4	474.4	66681.664
166	HOTEL SHALIMAR	5611-5614, Basant Road, Pahar Ganj Central District New Delhi:-110055	170	YES(26-10-2024)	4005600000	17	2016.2	283397.072
167	PARKASH	5606, Basant Road, Paharganj Central District New Delhi:-110055	172	YES(26-10-2024)	9994600000	28	3320.8	466771.648

K.N. ON 1

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

58	INDIA CONTINENTAL	9143/3 Multani Dhanda, Pahar Ganj Central District New Delhi:-110055	61	YES(24-10-2024)	59195100000	18	2134.8	300067.488	
169	HARI PIORKO	4775,4769,4781 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED		60	7116	1000224.96	
170	PEARL PALLA	2348/2350 Rajguru Road, Chuna Mandi, Paharganj, Central District, New Delhi:-110055	155	YES(26-10-2024)	9545100000	25	2965	416760.4	
171	CABANA 2313.	Laxmi Naryan Street Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	157	YES(26-10-2024)	4938812875	17	2016.2	283397.072	
172	NOBLE INN	88-91, Krishna Gali, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	1140400000	28	3320.8	466771.648	
173	SPLASH	8332-36 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED		12	1423.2	200044.992	
174	RAVEENA PALACE	962 Gali Kumbharan Main Bazar Paharganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	8262400000	32	3795.2	533453.312	
175	ERIJ PALACE	963-964, Gali Kumbharan, Main Bazar Pahar Ganj, Central District New Delhi:-110055	204	YES(26-10-2024)	0362400000	20	2372	333408.32	
176	CITY HEIGHTS	4769, Main Bazar, Pahar Ganj Central District New Delhi:-110055	134	YES(26-10-2024)	9022894700 4481579059	39	4625.4	650146.224	
177	D.SUITES	3311-14 Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055	284	YES(29-10-2024)		18	2134.8	300067.488	
178	CHANDER PALACE GUEST HOUSE	2689/8 Raj Guru Road Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	144	YES(26-10-2024)	251000000	15	1779	250056.24	
179	ROYAL INN	9520 Gali No. 13 Multani Dhanda Furniture Market Pahar Ganj, Central District Delhi:-110055		NO APPLICATION RECEIVED		22	2609.2	366749.152	
180	ASHIANA 50	A.K. Road, Pahar Ganj Central District Delhi:-110055		NO APPLICATION RECEIVED	663900000	31	3676.6	516782.896	
181	OM INTERNATIONAL	7/7, Deshbandhu Gupta Road, Pahar Ganj, Central District, New Delhi:-110055	273	YES(29-10-2024)	6703000000	20	2372	333408.32	
182	YES BOSE	875 Gali Chandni wali main Bazar Paharganj	291	YES(29-10-2024)		14	1660.4	233385.824	
183	KULDEEP LODGE	279 General Market, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED		10	1186	166704.16	
184	NEW KING	15/16 General Market, Pahar Ganj Central District New Delhi:-110055	295	YES(29-10-2024)		21	2490.6	350078.736	
185	NEW HINDUSTAN INTERNATIO	2503, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	293	YES(29-10-2024)	6295100000	28	3320.8	466771.648	
186	HINDUSTAN INTERNATIONAL	NO. 1518, Sangatrasan Paharganj, Central District, New Delhi:-110055	292	YES(29-10-2024)	0263400000	10	1186	166704.16	

K.P.
K.N.
E.E.
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

187	SUNNY LODGE	100/C-327 XV General Market, Pahar Ganj, Central District, New Delhi:-110055	294	YES(29-10-2024)		7	830.2	116692.912	
188	NASEEB GUEST HOUSE	3441 IBA Pan, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	6483000000	12	1423.2	200044.992	
189	PARADISE DX.	3518 Dariba Pan (Opp. Shieela Cinema) Pahar Ganj, Central District New Delhi:-110055	276	YES(29-10-2024)	0993000000	14	1660.4	233385.824	
190	VISHAL Guest House	1575/80, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055	198	YES(26-10-2024)	4963400000	30	3558	500112.48	
191	S.R. PALACE	598 Gali Kaitwalli Mantola Pahar Ganj, Central District New Delhi:-110055	150	YES(26-10-2024)	6402400000	18	2134.8	300067.488	
192	HRIDEY INN	T-119,7-340 General Market, main Bazar, New Khanna Cinema, Pahar Ganj, New Delhi		NO APPLICATION RECEIVED		18	2134.8	300067.488	
193	AMAN GUEST HOUSE	4/S, D.B. Gupta Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	6373900000	28	3320.8	466771.648	
194	NEW NEELAM	4237 TO 4239 Gali Krishna Pahar Ganj, Central District New Delhi:-110055	164	YES(26-10-2024)	1315000000	8	948.8	133363.328	
195	CAPITAL RESIDENCY	22, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055	82	YES(24-10-2024)	2430400000	12	1423.2	200044.992	
196	ROHIT DX.	8154-55 Arakashan Road Pahar Ganj, Central District New Delhi:-110055	75	YES(24-10-2024)		13	1541.8	216715.408	
197	YUGH DELUXE	3979-83, Kaseruwalan, Pahar Ganj, Central District, New Delhi:-110055	114	YES(24-10-2024)	0994000000	19	2253.4	316737.904	
198	NATIONAL LODGE	24A/7880 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	40	YES(24-10-2024)	7641000000	18	2134.8	300067.488	
199	DELHI CONTINENTAL	8218-19 Gali No. 6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055	128	YES(24-10-2024)	8773900000	25	2965	416760.4	
200	STERLING INN	442-445, Gali Chandli Wali Pahar Ganj, Central District New Delhi:-110055	207	YES(26-10-2024)	4567728163	24	2846.4	400089.984	
201	MOTHER PALACE	1454, Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055	149	YES(26-10-2024)	2933400000	13	1541.8	216715.408	
202	SURYA PLAZA	2471, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	162	YES(26-10-2024)	0606100000	15	1779	250056.24	
203	COTTAGE GANGA INN	1532 AR Sangtarashan, Pahar Ganj, Central District, New Delhi:-110055	147	YES(26-10-2024)	7553400000	22	2609.2	366749.152	
204	AURA PALACE	1414-1415 Gali Sangtrashan Pahar Ganj, Central District New Delhi:-110055	356	YES(30-10-2024)	1333400000	28	3320.8	466771.648	
205	MOON PALACE DX	615, Mantola, Paharganj, Central District, New Delhi:-110055	205	YES(26-10-2024)	5702400000	22	2609.2	366749.152	

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

206	NEW SAMIR	5610 Basant Road, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED		4	474.4	66681.664
207	TODAY INTERNATIONAL	3/11 D.E. Gupta Road, Pahar Ganj, Central District, New Delhi-110055	129	YES(24-10-2024)	2346100000	38	4506.8	633475.808
208	SILVER PALACE	614 Montola, Paharganj Central District New Delhi-110055	358	YES(30-10-2024)	3702400000	27	3202.2	450101.232
209	ANMOL INTERNATIONAL	8180/6 Multani Dhanda Pahar Ganj, Central District New Delhi-110055	246	YES(29-10-2024)		16	1897.6	266726.656
210	EVEREST PALACE	8244/6, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	247	YES(29-10-2024)		18	2134.8	300067.488
211	DELHI DARSHAN	8230/6 Arakashan Road, Central District, Pahar Ganj, New Delhi-110055		NO APPLICATION RECEIVED	4973900000	24	2846.4	400089.984
212	DIPLOMAT INN	8227, Gali No. 6, A.K. Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	2973900000	28	3320.8	466771.648
213	YATRI INTERNATIONAL	8120/6, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	354	YES(30-10-2024)		16	1897.6	266726.656
214	VANDANA	47, Arakashan Road Central District Delhi-110055	92	YES(24-10-2024)	7233900000	14	1660.4	233385.824
215	KARAN	46 Ram Kashaan Road, Pahar Ganj, Central District, New Delhi-110055	93	YES(24-10-2024)	1045000000	22	2609.2	366749.152
216	VISA GUEST HOUSE 9	834-35 Ali No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi-110055	91	YES(24-10-2024)	7028900000	14	1660.4	233385.824
217	TOTO International	4824-25 Toti Chowk mais Paharganj		NO APPLICATION RECEIVED	9181000000	15	1779	250056.24
218	Savidha Tourist Lodge	3418, Gali Hari Mandir, Paharganj, New Delhi	87	YES(24-10-2024)		7	830.2	116692.912
219	SUN VILLAGE	2508-2512 Nalwa Gali Chuna Mandi, Pahar Ganj, Central District, New Delhi-110055	232	YES(29-10-2024)	6495100000	23	2727.8	383419.568
220	Imperial View	2289-91 Chuna Mandi Pahar Ganj, New Delhi	71	YES(24-10-2024)		24	2846.4	400089.984
221	REST POINT	7923, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	10	YES(24-10-2024)	2152941247	22	2609.2	366749.152
222	Neelgagan	7974 Arakashan Road Ram Nagar Paharganj	9	YES(24-10-2024)		14	1660.4	233385.824
223	KONARK 30,	Arakashan Road, Ram Nagar Central District New Delhi-110055	7	YES(24-10-2024)	2144100000	15	1779	250056.24
224	BRIGHT	3754-56, Ram Nath Pitwa Pahar Ganj, Central District New Delhi-110055	257	YES(29-10-2024)	4534000000	18	2134.8	300067.488

K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

225	Hotel Aman Imperial	36/3736 Dariba Pan, Pahar Ganj Central District New Delhi-110055	258	YES(29-10-2024)		28	3320.8	466771.648	
226	Mayur	5611-18 Basant Road Paharganj	255	YES(29-10-2024)		5	593	83352.08	
227	RAJAN Guest House	5611-18, Basant Road, Pahar Ganj, New Delhi -110055	256	YES(29-10-2024)		22	2609.2	366749.152	
228	PEACE POINT	8681/D.B.G. Road Near ST. Anthony School Pahar Ganj New Delhi:-110055	36	YES(24-10-2024)	6063900000	17	2016.2	283397.072	
229	Shiv Dk. Guest House	3426 & 3435-3436, Desh Bandhu Gupta Road, Pahar Ganj, New Delhi -110055	302	YES(29-10-2024)		19	2253.4	316737.904	
230	SHIV GUEST HOUSE	3464, Dariba Pan, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	0062871246	11	1304.6	183374.576	
231	NORTHERN PALACE	4425 Katra Raiji Basant Road, Pahar Ganj, Central District, New Delhi:-110055	301	YES(29-10-2024)	624500000	27	3202.2	450101.232	
232	RAJ HANS DELUXE	3330-33, Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055	74	YES(24-10-2024)	4353000000	15	1779	250056.24	
233	GOLD STAR INN	4530-31, Shora Kothi Pahar Ganj, Central District New Delhi:-110055	137	YES(26-10-2024)	4455000000	14	1660.4	233385.824	
234	DADA COTTAGE	2690-91,2696,2701, Raj Gura Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055	180	YES(26-10-2024)	0479957202	17	2016.2	283397.072	
235	ASHOKA CASTLE GUEST HOUSE	2952-54/3 Sangat Rashan Paharganj		NO APPLICATION RECEIVED	3582000000	28	3320.8	466771.648	
236	DADA INTERNATIONAL	3968-71,3339 Kaseruwalan Gali, Hari Mandir, Pahar Ganj, Central District, Delhi:-110055	167	YES(26-10-2024)	7994000000	20	2372	333408.32	
237	Sanchi	3/2897 Chuna Mandi Paharganj	166	YES(26-10-2024)		19	2253.4	316737.904	
238	DIAMOND	3056/57, Gali No 1, Chuna Mandi, Pahar Ganj, Central District New Delhi:-110055	168	YES(26-10-2024)	8303000000	11	1304.6	183374.576	
239	SILVER SHINE	1323-1328, Sangtarashan Pahar Ganj, Central District, New Delhi-110055	174	YES(26-10-2024)	9313400000	35	4151	583464.56	
240	INDIA INTERNATIONAL DX.	2485-87, Nalwa Street, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	173	YES(26-10-2024)	8885100000	33	3913.8	550123.728	
241	JANTA SOUTH INDIAN LODGE	4247 Tei Mandi Krishna Gali, Pahar Ganj, Central District, Delhi:-110055	200	YES(26-10-2024)	0635000000	14	1660.4	233385.824	
242	MAYUR ASSAM HOTEL	49 Araksham Road Pahar Ganj, Central District, New Delhi:-110055	64	YES(24-10-2024)	6663900000	34	4032.4	566794.144	
243	MAYUR	51, A.K. Road, Pahar Ganj Central District New Delhi-110055	65	YES(24-10-2024)	6663900000	24	2846.4	400089.984	

K.N. Ojha
EE(C)-13
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

244	CHAND PALACE	54 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055	307	YES(30-10-2024)	9553900000	30	3558	500112.48	
245	YUVRAJ DELUX	38, Arakasar Road, Ram Nagar Central District Delhi:-110055	306	YES(30-10-2024)	3533900000 4876331757	16	1897.6	266726.656	
246	GEET DX.	8569-70 Avakashan Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	5143900000 6143900000	21	2490.6	350078.736	
247	PALLVI PALACE	8572 Arakashan Road, Pahar Ganj Central District New Delhi:-110055	309	YES(30-10-2024)	2643900000	15	1779	250056.24	
248	Hare Krishna	1572-73 main Bazar Paharganj	280	YES(29-10-2024)	9863400000	24	2846.4	400089.984	
249	UDHAV PALACE	3317-21, Bagichi Babib Bux, Pahar Ganj Central District New Delhi:-110055	281	YES(29-10-2024)	4170833621	20	2372	333408.32	
250	C.G. INTERNATIONAL G. HOUSE	3328, Gali Hari Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055	334	YES(30-10-2024)	8253000000	15	1779	250056.24	
251	SHIVA DX	4623 Shora Kothi main bazar Paharganj	333	YES(30-10-2024)	05665000000	17	2016.2	283397.072	
252	SONA INTERNATIONAL	211, Ghee Mandi, Pahar Ganj, Central District, New Delhi:-110055	181	YES(26-10-2024)	8140939179	14	1660.4	233385.824	
253	MILLENIUM	2000 3695 Dariba Pan, Near New Delhi Railway Station (Opp. Shj), Central District Delhi:-110055	182	YES(26-10-2024)	7942000000	32	3795.2	533453.312	
254	MID TOWN	3647 Gali Ram Nath Patwa, Pahar Ganj, Central District, New Delhi:-110055	183	YES(26-10-2024)		14	1660.4	233385.824	
255	LAV KUSH DX.	7784-7800 A.K. Road, Ram Nagar Pahar Ganj, Central District New Delhi:-110055	20	YES(24-10-2024)		20	2372	333408.32	
256	MOURYA DX	MOURYA DX. 9919 TO 9923 Gali No.5, Multani Sadar Thana Road (Desh Road), Central District, Delhi:-110055	214	YES(26-10-2024)		28	3320.8	466771.648	
257	EURO G. H. (EARLIER USA-1)	EURO G. H. (EARLIER USA-1) 9057 & 9060/1 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	7809210000	12	1423.2	200044.992	
258	TORONTO	TORONTO 10072-76, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055	267	YES(29-10-2024)	1090282907	20	2372	333408.32	
259	OXFORD INTERNATIONAL	OXFORD INTERNATIONAL 8940, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	4193181507	18	2134.8	300067.488	
260	DELHI MAHARASHTRIYA SAMAJ	DELHI MAHARASHTRIYA SAMAJ 10085 Multani Dhanda D.B Gupta Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	9459000000	15	1779	250056.24	
261	ROSSETTE	ROSSETTE 8708, D.B.G. Road, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	6363900000	24	2846.4	400089.984	
262	SINGH EMPIRE	SINGH EMPIRE 8710 .Gupta Road, Pahar Ganj, Central District, New Delhi:-110055	226	YES(26-10-2024)	5363900000	50	5930	833520.8	

DJB, G. H. NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

263	DURGA INTERNATIONAL	DURGA INTERNATIONAL 8715, Desh Bandhu Gupta Road Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	3363900000	18	2134.8	300067.488	
264	LE-ALFANSO	LE-ALFANSO 4/4 DB Gupta Road, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	6473900000	30	3558	500112.48	
265	WELCOME PALACE	WELCOME PALACE 5/5 Original Road 8725 Desh Bandhu Gupta Road Pahar Ganj, Central District Delhi:-110055		NO APPLICATION RECEIVED	1763900000	18	2134.8	300067.488	
266	DE-HOCKS DX	DE-HOCKS DX. 8/7, D.B. Gupta Road, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	6915100000	28	3320.8	466771.648	
267	CLASSIC PALACE	CLASSIC PALACE 8678, A.K. Road, Paharganj, Central District, New Delhi:-110055	163	YES(26-10-2024)	63900000	16	1897.6	266726.656	
268	GEESONS	GEESONS PLOT NO. 65, D.B.G.Road, Pahar Ganj, Central District, New Delhi:-110055	316	YES(30-10-2024)	0563900000	34	4032.4	566794.144	
269	MILAN DX	MILAN DX 9012-14, D.B.G Road, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	8690923931	60	7116	1000224.96	
270	STEP INN GOLD INTERNONA	STEP INN GOLD INTERNONA 2/3, D.B. Gupta Road, Paharganj Central District New Delhi-110055	84	YES(24-10-2024)	6446100000	30	3558	500112.48	
271	CITY STAR	CITY STAR 8718, D.B.G. Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	7199860360	24	2846.4	400089.984	
272	THE PEARL	THE PEARL 8721/1, DBG Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	2563900000	30	3558	500112.48	
273	MEM INTERNATIONAL	MEM INTERNATIONAL 2154 (8/3), DBG Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	8715100000	27	3202.2	450101.232	
274	KUMAR PALACE	KUMAR PALACE 8992 D.B.G. Road, Paharganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	6546100000	36	4269.6	600134.976	
275	STEP INN INTERNATIONAL DX	STEP INN INTERNATIONAL DX. 2/3, D.B.G. Road, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	6446100000	27	3202.2	450101.232	
276	THE SHIPRA INTERNATIONAL	THE SHIPRA INTERNATIONAL 8596, D.B. Gupta Road Near Shikla Cinema, Pahar Ganj, Central District, New Delhi:-110055	22	YES(24-10-2024)	8053900000	15	1779	250056.24	
277	MAHARAJA CASTLE	MAHARAJA CASTLE 3188, Gali No.1, Sangatrasan, Pahar Ganj, Central District, New Delhi:-110055	51	YES(24-10-2024)	5133000000	12	1423.2	200044.992	
278	PALM DOR [MAPLE INN]	PALM DOR [MAPLE INN] 8595/1, DBG Road, Pahar Ganj, Central District, New Delhi:-110055	38	YES(24-10-2024)	4373900000	24	2846.4	400089.984	
279	SUSHREE CONTINENTAL DX	SUSHREE CONTINENTAL DX 3198/XV/1, OPP. MCD Dispensary Gali Sangatrasan, Pahar Ganj, Central District,		NO APPLICATION RECEIVED	3433000000 1763000000	18	2134.8	300067.488	
280	AKASH CONTINENTAL DX	AKASH CONTINENTAL DX. 3202, Gali Dispensary Wall, Sangatrasan Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	373581867	20	2372	333408.32	
281	HOTEL DELHI 55	DELHI 55 8703-8706 A, D.B.G, Pahar Ganj Central District New Delhi:-110055	4	YES(24-10-2024)	622894287	30	3558	500112.48	

K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

282	BITTOO GUEST HOUSE	BITTOO GUEST HOUSE 8600, DBG Road, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	1988371370	12	1423.2	200044.992	
283	CAMA GUEST HOUSE	CAMA GUEST HOUSE 3037, Chnuna Mandi Rajgurau Road Pahar Ganj, Central District New Delhi:-110055	186	YES(26-10-2024)	6992000000	47	5574.2	783509.552	
284	DHAWANI PALACE	DHAWANI PALACE 3202 Gali Dispensary Wali Pahar Ganj, Central District New Delhi:-110055	50	YES(24-10-2024)	3533000000	19	2253.4	316737.904	
285	SACHI DX	SACHI DX 3/2897 Opp Bankey Bihari Mandir Chuna Mandi Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED		12	1423.2	200044.992	
286	SHIV AM PALACE	SHIV AM PALACE 3174 Sangtrashan Road, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	8263000000	15	1779	250056.24	
287	STAY WELL	STAY WELL 3499, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055	227	YES(26-10-2024)	4693000000 3693000000	38	4506.8	633475.808	
288	ANCHAL GUEST	ANCHAL GUEST HOUSE 2923 Gali No.4 Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	243	YES(29-10-2024)		6	711.6	100022.496	
289	SEFALI DELUXE	SEFALI DELUXE 2993, Gali No.2, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	0192000000	13	1541.8	216715.408	
290	PASH	PASH 2958 Bhagat Singh ST. No-2 Chuna Mandi, Pahar Ganj Central District New Delhi:-110055	272	YES(29-10-2024)	4532783037	8	948.8	133363.328	
291	NAV DURGA GUEST HOUSE	NAV DURGA GUEST HOUSE 3502-03 D.B.G. Road Dariba Pan Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	8693000000	24	2846.4	400089.984	
292	CITY HEART	CITY HEART 2798, Raj Guru Road, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	6396504138	17	2016.2	283397.072	
293	REVELS PLUM	REVELS PLUM PLOT NO.7 D.B.G. Road, Pahar Ganj, Central District, Delhi:-110055		NO APPLICATION RECEIVED	6163000000	28	3320.8	466771.648	
294	RACHNA TOURIST LODGE	RACHNA TOURIST LODGE 8510 Kashan Road, Pahar Ganj, Central District, Delhi:-110055	89	YES(24-10-2024)	8533900000 9533900000	39	4625.4	650146.224	
295	LE ROI GUEST HOUSE	LE ROI GUEST HOUSE 2206, Raj Guru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	6294290720	53	6285.8	883332.048	
296	A 10 INTERNATIONAL	A 10 INTERNATIONAL 3244, Gali School Wall, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	5334766934	10	1186	166704.16	
297	HOTEL NASHA INN	(Hotel Nasa Inn) 8694-A, D.B GUPTA ROAD, PAHAR GANJ	44	YES(24-10-2024)		13	1541.8	216715.408	
298	RADHA KISHAN	RADHA KISHAN 8913, Gali No.-2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	1	YES(24-10-2024)	3336100000	15	1779	250056.24	
299	MINI YES PLEASE	MINI YES PLEASE 2026/7, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	235	YES(29-10-2024)		14	1660.4	233385.824	
300	VOLGA INTERNATIONAL	VOLGA INTERNATIONAL 3246 Gali School Wall, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	9443000000	27	3202.2	450101.232	

DJB, Govt.
Aram Bagh, Pahar Ganj
New Delhi-110055

301	SAI MAHAL INTERNATIONAL	SAI MAHAL INTERNATIONAL 9064-68 Ali No.2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	108	YES(24-10-2024)	8689977044	20	2372	333408.32	
302	AARTI PALACE	AARTI PALACE 8923/2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	107	YES(24-10-2024)	9436100000	12	1423.2	200044.992	
303	RANGOLI DELUXE	RANGOLI DELUXE 8880-8881 Street No 2, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055 (Hotel Le-Orange)	106	YES(24-10-2024)	6726100000	15	1779	250056.24	
304	INDIA INTERNATIONAL SITARE)	INDIA INTERNATIONAL SITARE 2024/7 Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055 (Hotel Amar International)	349	YES(30-10-2024)	2167095179 9680400000	18	2134.8	300067.488	
305	TUSHAR CONTINENTAL	TUSHAR CONTINENTAL 2677, Gali No. 8, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055	262	YES(29-10-2024)	8051000000	14	1660.4	233385.824	
306	UDAY PALACE	UDAY PALACE 1344/2, Sangtrashan, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	1913400000	17	2016.2	283397.072	
307	REPOSE VILLA	REPOSE VILLA 2059/60, Gali No. 8, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED		22	2609.2	366749.152	
308	MAHALAXMI COTTAGE 2651	MAHALAXMI COTTAGE 2651-2652/8, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	2741000000	9	1067.4	150033.744	
309	MAHALAXMI GUEST HOUSE	MAHALAXMI GUEST HOUSE 2682/8 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	2151000000	11	1304.6	183374.576	
310	TASHKENT PALACE	TASHKENT PALACE 2712 Gali No-8 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	6432000000	22	2609.2	366749.152	
311	DE HOLIDAY INN	DE HOLIDAY INN 2218, Raj Guru Road, Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055	261	YES(29-10-2024)	5725100000	33	3913.8	550123.728	
312	TOPAZ	TOPAZ 9140-41, Gali No. 3, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	266	YES(29-10-2024)	0919210000	21	2490.6	350078.736	
313	CORNER POINT	CORNER POINT 8210/13-A, Multani Dhanda, A.K Road, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	2804900000	12	1423.2	200044.992	
314	EURO INN	EURO INN 8306 TO 8308, Gali No. 5 Multani Dhanda, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	9704900000, 8704900000	14	1660.4	233385.824	
315	P. K. INTERNATIONAL	P. K. INTERNATIONAL 9186/4 & 9220/5, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	5770499501 9050422657	12	1423.2	200044.992	
316	GAURAV GUEST HOUSE	GAURAV GUEST HOUSE 9201 Gali No. 4 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	1929210000	12	1423.2	200044.992	
317	VANSON VILLA	VANSON VILLA Street No. 11, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	3506100000	28	3320.8	466771.648	
318	AMAN INN	AMAN INN 7/3, DE Gupta Road, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	6373900000	30	3558	500112.48	
319	ANAND	ANAND 2542-44 Rajguru Road Pahar Ganj, Central District New Delhi:-110055	188	YES(26-10-2024)	9231000000	18	2134.8	300067.488	

K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

320	MOHAK PALACE	MOHAK PALACE DX. 9132/3 Multani Dhanda Paharganj, Central District New Delhi-110055	201	YES(26-10-2024)	0819210000	11	1304.6	183374.576
321	NEW OXFORD PALACE	NEW OXFORD PALACE 2530/12 Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	0506100000	17	2016.2	283397.072
322	CENTRA INN	CENTRA INN 2503/A Nalwagi Chuna Mandi, Paharganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	7295100000	24	2846.4	400089.984
323	JYOTI MAHAL	JYOTI MAHAL 2488-90, Nalwa Gali, Pahar Ganj, Central District, New Delhi-110055	264	YES(29-10-2024)	0985100000 1985100000	39	4625.4	650146.224
324	U.S.A.	U.S.A. 9303 I No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi-110055	213	YES(26-10-2024)		30	3558	500112.48
325	WOOD LAND	WOOD LAND 8235/6 Multani Dhanda, Gali No.6, A.K. Road, Paharganj, Central District, Delhi-110055	F	YES(29-10-2024)	0083900000	24	2846.4	400089.984
326	(Sarthak Palace)	(Sarthak Palace)		NO APPLICATION RECEIVED	6495100000	16	1897.6	266726.656
327	HOTEL JR INTERNATIONAL	9306/6, A.K. Road Multani Dhanda, Pahar Ganj, Central District, New Delhi-110055	202	YES(26-10-2024)		18	2134.8	300067.488
328	RELAX INTERNATIONAL	RELAX INTERNATIONAL 8225/6, Arakashan Road, Pahar Ganj Central District New Delhi-110055	325	YES(30-10-2024)	5873900000	16	1897.6	266726.656
329	U.K. GUEST HOUSE	U.K. GUEST HOUSE 9270-71/6 Multani Dhanda Pahar Ganj, Central District New Delhi-110055	212	YES(26-10-2024)		34	4032.4	566794.144
330	VIN INN	VIN INN T-2565, Opp Nalwa Gali, Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	8431000000	12	1423.2	200044.992
331	MAHARAJA CONTINENTAL	MAHARAJA CONTINENTAL 8194-96/6 Arakashan Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED		24	2846.4	400089.984
332	OASIS	OASIS 8233,34/6 Multani Dhanda Arakashan Road Pahar Ganj,	217	YES(26-10-2024)	7973900000	16	1897.6	266726.656
333	WHITE KLOVE	WHITE KLOVE (PREVIOUS NAM 1563, Laxmi Narain Street Chuna Mandi Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	4463400000	39	4625.4	650146.224
334	GRAND GODWIN	GRAND GODWIN 8502/41 Arakashan Road, Pahar Ganj, Central District, New Delhi-110055	311	YES(30-10-2024)	4433900000	30	3558	500112.48
335	KRISHNA DX	KRISHNA DX. 43, Arakashan Road, Pahar Ganj, Central District, New Delhi-110055	315	YES(30-10-2024)	1642853472	30	3558	500112.48
336	PRIME BALAJI DELUXE	PRIME BALAJI DELUXE 8574 Arakashan Road, Paharganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	9643900000	26	3083.6	433430.816
337	KRISHNA GUEST HOUSE	KRISHNA GUEST HOUSE 45, A.K. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	2954854023 1281024182 3333900000	20	2372	333408.32
338	SOHANA PALACE	SOHANA PALACE 2307-8-9, Chuna Mandi, Pahar Ganj Central District, Delhi, 1590-91-92-94-9 Delhi-110055	231	YES(29-10-2024)	4465100000 8465100000	32	3795.2	533453.312

K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

339	SHRI VINAYAK	SHRI VINAYAK 7813-14 & 7840, Saran Building Ram Nagar Main Qutaba Road Central District Delhi:-110055	348	YES(30-10-2024)	1074100000	15	1779	250056.24	
340	SHANTI VILLA	SHANTI VILLA 2466-67, Nalwa Gali, Pahar Ganj Central District New Delhi:-110055	263	YES(29-10-2024)	2685100000 3294636352	28	3320.8	466771.648	
341	A J ANTA GUEST HOUSE	A J ANTA GUEST HOUSE 8647 Arakashan Road Paharganj, Central District New Delhi:-110055	310	YES(30-10-2024)	5453900000 6453900000	34	4032.4	566794.144	
342	GODWIN LODGE	GODWIN LODGE 8501/15 Arakashan Road, Ram Nagar Paharganj, Central District New Delhi:-110055	313	YES(30-10-2024)	5528027814 2731914358	20	2372	333408.32	
343	BABA DX	BABA DX. 7784-7788 7792-7795 Arakashan Road Ram Nagar, Central District New Delhi:-110055	314	YES(30-10-2024)	450693440	20	2372	333408.32	
344	CHANCHAL DX	CHANCHAL DX. 8575 Arakashan Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	9612067126 7439000000	40	4744	666816.64	
345	CHANCHAL CONTINENTAL	CHANCHAL CONTINENTAL 8524 Arakashan Road, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	6633900000	44	5218.4	733498.304	
346	VIRAT TOURIST LODGE	VIRAT TOURIST LODGE 2342-2347 Rajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	3445100000	36	4269.6	600134.976	
347	SAHIB GUEST HOUSE	7779/XV, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	2324100000	18	2134.8	300067.488	
348	PUSHPAK PALACE	PUSHPAK PALACE 8568, Ram Nagar, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	4143900000 5435891278	16	1897.6	266726.656	
349	BLOOM ROOMS	BLOOM ROOMS (A UNIT OF IM) PLOT NO. 6&7, 8591 Main Qutab Road, Arakashan Road Pahar Ganj, Central District Delhi:- 110055		NO APPLICATION RECEIVED	2943900000	50	5930	833520.8	
350	RISHI GUEST HOUSE	RISHI GUEST HOUSE 76-76A (Municipal No.7764-7765) Ram Nagar, Pahar Ganj Central District Delhi:-110055		NO APPLICATION RECEIVED		22	2609.2	366749.152	
351	HOSTEL CHECK MATE	HOSTEL CHECK MATE 5, Arakashan Road, Pahar Ganj Central District New Delhi:-110055	47	YES(24-10-2024)	7006846382 1833900000	26	3083.6	433430.816	
352	BABA IN	7768-69 (IB) Ram Nagar Pahar Ganj, Central District New Delhi:-110055	312	YES(30-10-2024)	8124100000	24	2846.4	400089.984	
353	MERRY GOLD	MERRY GOLD 1623-24, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055	145	YES(26-10-2024)		16	1897.6	266726.656	
354	NANCY	7779 Ram Nagar, Pahar Ganj Central District New Delhi:-110055	210	YES(26-10-2024)		9	1067.4	150033.744	
355	ROOPKALA DELUXE	ROOPKALA DELUXE 8641/59 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	1453900000	16	1897.6	266726.656	
356	BELLA VISTA	BELLA VISTA 1689-A, Chitra Gupta Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	2383400000	20	2372	333408.32	
357	BLUE PEARL GUEST HOUSE	BLUE PEARL GUEST HOUSE 8653-8664, Ground Floor Arakashan Road, Pahar Ganj Central District Delhi:-110055		NO APPLICATION RECEIVED	5612291029	39	4625.4	650146.224	

K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

358	AMAR	AMAR 1647-48, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	5930708699	11	1304.6	183374.576
359	RATTAN DEEP LODGING HOUSE	RATTAN DEEP LODGING HOUSE 7864/3A-J-7879, A.K. Road, Central District, New Delhi-110055	209	YES(26-10-2024)	5634100000	33	3913.8	550123.728
360	PRAKASH DX	7864, A.K. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	9534100000	18	2134.8	300067.488
361	SAI INTERNATIONAL	7864 Arakashan Road, Ram Nagar, Paharganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	8571000000	14	1660.4	233385.824
362	RAMAYAN	7880/A Arakashan Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	2334100000	12	1423.2	200044.992
363	MAYANK PALAZA	7864 Arakashan Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	3634100000	20	2372	333408.32
364	METROPOLIS	METROPOLIS 15 Krishna Market, Pahar Ganj, Central District, New Delhi-110055	237	YES(29-10-2024)	6818500000	11	1304.6	183374.576
365	SAI PALACE	SAI PALACE 22, Krishna Market, Main Bazar, Pahar Ganj, Central District, Delhi-110055	355	YES(30-10-2024)	8618500000	13	1541.8	216715.408
366	SURYA IN	7875, Arakashan Road, Pahar Ganj Central District New Delhi-110055	85	YES(24-10-2024)		12	1423.2	200044.992
367	SUN INTERNATIONAL	7875-79, Arakashan Road Pahar Ganj, Central District New Delhi-110055	86	YES(24-10-2024)		22	2609.2	366749.152
368	ARYA TOURIST LODGE	ARYA TOURIST LODGE 8526 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi-110055	77	YES(24-10-2024)	5923900000	16	1897.6	266726.656
369	SHIVISH INTERNATIONAL	7875 Arakashan Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	3734100000 1657100000	14	1660.4	233385.824
370	SHIV DEV INTERNATIONAL	SHIV DEV INTERNATIONAL 8518 Arakashan Road Behind Sheela Cinema Pahar Ganj, Central District Delhi-110055	176	YES(26-10-2024)	4633900000	18	2134.8	300067.488
371	PARAS HOTEL	7876-6 NO Arakashan Road Pahar Ganj, Central District Delhi-110055		NO APPLICATION RECEIVED	9734100000	15	1779	250056.24
372	HARSHA INTERNATIONAL	HARSHA INTERNATIONAL AK-22, A.K. Road, Paharganj, Central District, New Delhi-110055	351	YES(30-10-2024)	9457100000	11	1304.6	183374.576
373	SHBAD DX	. 31, Ram Nagar, Pahar Ganj, Central District, New Delhi-110055	236	YES(29-10-2024)	8818100000	12	1423.2	200044.992
374	TOURIST LODGE	7882-83-26, A.K. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	8934100000	24	2846.4	400089.984
375	ELEGANCE	7885/34, Arakashan Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	6044100000	28	3320.8	466771.648
376	J.M. DELUXE	J.M. DELUXE T-161-162, A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	9457100000	16	1897.6	266726.656

K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

	SOMA DX	7885/2, A.K. Road, Pahar Ganj Central District New Delhi-110055 (Emporio Dx.)	112	YES(24-10-2024)	9571000000	17	2016.2	283397.072	
378	AMIT GUEST HOUSE	AMIT GUEST HOUSE AK-16 A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	1457100000	12	1423.2	200044.992	
379	KONICA DELUXE	7975, A.K. Road, Ram Nagar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED		17	2016.2	283397.072	
380	AURA HOTEL	AURA HOTEL 1185/31, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	17	YES(24-10-2024)		18	2134.8	300067.488	
381	DARPAN GUEST HOUSE	DARPAN GUEST HOUSE 7923/15 Arakasha Road Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	1254100000	11	1304.6	183374.576	
382	DREAM PALACE	DREAM PALACE XV/8499 P.NO. 44, Arakasha Road Ram Nagar, Central District New Delhi-110055	11	YES(24-10-2024)	1333900000	18	2134.8	300067.488	
383	NEEL GAGAN INN	NEEL GAGAN INN 7974 Arakasha Road Ram Nagar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	5364100000	20	2372	333408.32	
384	PRINCE PALACE DX.	PRINCE PALACE DX. 5115, Gali Thanedar Wall Main Bazar, Pahar Ganj, Central District, New Delhi-110055	196	YES(26-10-2024)	7032000000	32	3795.2	533453.312	
385	HERITAGE HOME	HERITAGE HOME 1603-04, Main Bazar, Pahar Ganj Central District New Delhi-110055	253	YES(29-10-2024)	7173400000	29	3439.4	483442.064	
386	NEW AMANTRAN GUEST HOUSE	NEW AMANTRAN GUEST HOUSE 5129/X Main Bazar, Paharganj Central District New Delhi-110055		NO APPLICATION RECEIVED		15	1779	250056.24	
387	YES PLEASE GUEST HOUSE	YES PLEASE GUEST HOUSE T-106, General Market, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	1724300000	9	1067.4	150033.744	
388	SHRI RAM DX	7978/6, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	63	YES(24-10-2024)		15	1779	250056.24	
389	ATLANTA CONTINENTAL	7970/71, A.K. Road, Pahar Ganj, Central District, Delhi-110055		NO APPLICATION RECEIVED	7264100000	24	2846.4	400089.984	
390	YES SIR GUEST HOUSE	YES SIR GUEST HOUSE T-419 General Market, Paharganj, Central District, Delhi-110055		NO APPLICATION RECEIVED		13	1541.8	216715.408	
391	KARAM DURGA GUEST HOUSE	KARAM DURGA GUEST HOUSE T-316 General Market, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED		5	593	83352.08	
392	MAHESH GUEST HOUSE	MAHESH GUEST HOUSE T-316 Ram Dwara Road General Market, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED		16	1897.6	266726.656	
393	RAM RAJ DX	7972 A.K. Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED		18	2134.8	300067.488	
394	NEW SAPAN PLAZA	NEW SAPAN PLAZA 8466, A.K. Road, Pahar Ganj Central District New Delhi-110055	363	YES(30.10.2024)	5612148120	16	1897.6	266726.656	
395	HRIDAY INN	HRIDAY INN T-119, T-340, General Market Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED		18	2134.8	300067.488	

K.N. Ojha
 EE(C)-13
 DJB, Govt. of N.C.T of Delhi
 Aram Bagh, Pahar Ganj,
 New Delhi-110055

396	HARE RAMA GUEST HOUSE	HARE RAMA GUEST HOUSE T-416, T-298 General Market Main Bazar Pahar Ganj, Central District New Delhi-110055	240	YES(29-10-2024)		51	6048.6	850191.216	
397	NEHA INN	7977/3 Gali No.6, Arakashan Road Multani Dhanda, Pahar Ganj Delhi-110055	103	YES(24-10-2024)	7464100000	12	1423.2	200044.992	
398	GAYLORD INTERNATIONAL	7973 A.K. Road, Pahar Ganj	13	YES(24-10-2024)	9364100000	32	3795.2	533453.312	
399	NEW HOTEL	NEW HOTEL 863, Gali Chandni Wali Main Bazar, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	0942400000	12	1423.2	200044.992	
400	DEEP PALACE	7964-Arakashan Road, Paharganj, Central District, New Delhi-110055	49	YES(24-10-2024)		2	237.2	33340.832	
401	SHRI SAI INTERNATIONAL	7969, Arakashan Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	6652630002	18	2134.8	300067.488	
402	A-BROADWAY	7967/6 Arakashan Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	2346682487	14	1660.4	233385.824	
403	ODEON CONTINENTAL	7964 AK Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	7282518874	15	1779	250056.24	
404	NEW ASHOKA CONTINENTAL	NEW ASHOKA CONTINENTAL 8382, 8383 & 8384, A.K. Road Pahar Ganj New Delhi-110055		NO APPLICATION RECEIVED		20	2372	333408.32	
405	RED ROSE INN	RED ROSE INN 803 & 805, Gali Dore Wali, Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	1832400000	15	1779	250056.24	
406	MAURYA ASSAM DX	7963, A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		16	1897.6	266726.656	
407	SAMPURN INN	SAMPURN INN XV/857, Mohalla Manota Gali Chandni Wali Pahar Ganj, Central District New Delhi-110055 (Hotel Aditya Inn)		NO APPLICATION RECEIVED	5752400000	16	1897.6	266726.656	
408	SHELTON	SHELTON 5043/43, Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	1212000000	36	4269.6	600134.976	
409	HANS INTERNATIONAL	7965 Arakashan Road, Pahar Ganj Central District New Delhi-110055	12	YES(24-10-2024)		15	1779	250056.24	
410	NAMASKAR	NAMASKAR 917 Chandiwala, Paharganj Central District New Delhi-110055		NO APPLICATION RECEIVED	8452400000	32	3795.2	533453.312	
411	PAYAL HOTEL	PAYAL HOTEL 1182, Main Bazar, Pahar Ganj Central District New Delhi-110055	130	YES(24-10-2024)	6182400000	15	1779	250056.24	
412	THE SPOT	THE SPOT 867-868, Gali Chandniwali, Main Bazar, Pahar Ganj, Central District, Delhi-110055	21	YES(24-10-2024)	6942400000 8529459528	24	2846.4	400089.984	
413	UNIQUE	UNIQUE 902, Gali Chandni Mandi, Pahar Ganj, Central District, New Delhi-110055	245	YES(29-10-2024)	4252400000	14	1660.4	233385.824	
414	KASHVI INTERNATIONAL	8171, A.K. Road, Pahar Ganj, Central District, New Delhi-110055	14	YES(24-10-2024)	3408100000	12	1423.2	200044.992	

K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

416	SURAJ DX GUEST HOUSE	8156/6, A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		16	1897.6	266726.656
417	ROYAL PLAZA	8167, A.K. Road, Pahar Ganj Central District		NO APPLICATION RECEIVED		14	1660.4	233385.824
418	STAR INTERNATIONAL	8172, A.K. Road, Pahar Ganj Central District New Delhi-110055	15	YES(24-10-2024)	3408100000	20	2372	333408.32
419	R.S. INTERNATIONAL	R.S. INTERNATIONAL 869-70, Gali Chandi Wali Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	8639566627	20	2372	333408.32
420	AMAX DX	8145/6 Arakashan Road Pahar Ganj, Central District New Delhi-110055	52	YES(24-10-2024)		18	2134.8	300067.488
421	SMYLE INN	SMYLE INN XV-916 Gali Chandi Wali Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	3791507508	19	2253.4	316737.904
422	AMAX INN	8145/6 Arakashan Road, Pahar Ganj Central District Delhi-110055	53	YES(24-10-2024)		16	1897.6	266726.656
423	SWEET DREAM	SWEET DREAM 900 Chandi Wala Street Pahar Ganj, Central District New Delhi-110055	342	YES(30-10-2024)	1252400000	15	1779	250056.24
424	RAMA KRISHNA GUEST HOUSE	RAMA KRISHNA GUEST HOUSE 911, Chandi Wala, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	1452400000	11	1304.6	183374.576
425	DREAMLAND DX	8186/6 A.K. Road Paharganj, Central District, New Delhi-110055	127	YES(24-10-2024)	4008100000	12	1423.2	200044.992
426	J.J. INTERNATIONAL	J.J. INTERNATIONAL 268 Mantola, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	7621400000	23	2727.8	383419.568
427	MAANVI GUEST HOUSE	MAANVI GUEST HOUSE 8281-83 8240/6, A.K. Road, Pahar Ganj, Central District, Delhi-110055	8	YES(24-10-2024)	3083900000	20	2372	333408.32
428	SHELL DX	8126-33, A.K. Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	8197100000	14	1660.4	233385.824
429	DIAMOND DELUXE	DIAMOND DELUXE 1013, Mantola, Gali Halwai Wali Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	2072400000	15	1779	250056.24
430	DELHI GUEST HOUSE	DELHI GUEST HOUSE 1016 Mantola, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	6246070069	10	1186	166704.16
431	DOLLAR INN	DOLLAR INN 904-A Gali Chandi Wali Main Bazar Main Bazar, Pahar Ganj Central District Delhi-110055	350	YES(30-10-2024)	8364128477	16	1897.6	266726.656
432	WHITE HOUSE TOURIST LODGE	8177-78, Arakashan Road Pahar Ganj, Central District New Delhi-110055	3	YES(24-10-2024)		28	3320.8	466771.648
433	V V INN	V V INN 1015, Gali Mantola, Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	5072400000	14	1660.4	233385.824
434	HI LIFE	HI LIFE 8280/5 8241-44/6 Multani Dhanda Pahar Ganj, Central District New Delhi-110055	338	YES(30-10-2024)	1483900000	25	2965	416760.4

K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

434	TERA INTERNATIONAL	8148, Gali No. 6, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	2597100000	18	2134.8	300067.488	
435	NOBLE INTERNATIONAL GUEST	NOBLE INTERNATIONAL GUEST 133-134, Krishna Gali, Ghee Mandi Pahar Ganj, Central District		NO APPLICATION RECEIVED	6450400000	20	2372	333408.32	
436	MAHESH INN GUEST HOUSE	MAHESH INN GUEST HOUSE 120, Krishna Gali, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED		24	2846.4	400089.984	
437	HARI PIORKO GRAND	HARI PIORKO GRAND 4776, 4777 & 4781 (Part), Main Bazar Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	015273840 8961000000 1804801894	34	4032.4	566794.144	
438	VLJAY INN	VLJAY INN 876 Gali Chandni Wali, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	3052400000	14	1660.4	233385.824	
439	DIPLOMAT INN	DIPLOMAT INN 8227, Gali No. 6, A.K. Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	2973900000	18	2134.8	300067.488	
440	SALUTE INDIA DX	8182 Gali No-6, Multani Dhanda Arakshan Road, Pahar Ganj Central District Delhi:-110055		NO APPLICATION RECEIVED		14	1660.4	233385.824	
441	SHIVLOK PALACE	SHIVLOK PALACE 4648-4650 Shors Kothi, Pahar Ganj Central District New Delhi:-110055	337	YES(30-10-2024)	6006891430	25	2965	416760.4	
442	RAJ DX	RAJ DX 8467 Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055	362	YES (30.10.2024)	9523900000	16	1897.6	266726.656	
443	JAI PARKASH INN	JAI PARKASH INN 8456 (723-724), Arya Nagar Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	7323000000	18	2134.8	300067.488	
444	SWISSTON INN (SHERATON INN)	SWISSTON INN (SHERATON INN) 8433 Arya Nagar Gali No.1 Pahar Ganj, Central District New Delhi:-110055	218	YES(26-10-2024)	6139000000	21	2490.6	350078.736	
445	GULAB DX	GULAB DX. 8446/XV Arya Nagar, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	5123900000	12	1423.2	200044.992	
446	PRIYA PALACE	PRIYA PALACE 8484 Arya Nagar, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	1923900000	16	1897.6	266726.656	
447	MINI PALACE	MINI PALACE 8487 Arya Nagar, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	2033900000	14	1660.4	233385.824	
448	FAMILY HOTEL	FAMILY HOTEL 8489 Arya Nagar, Pahar Ganj, Central District, Delhi:-110055	6	YES(24-10-2024)	4033900000	20	2372	333408.32	
449	RAMA DX.	RAMA DX. 8488-A Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	5033900000	23	2727.8	383419.568	
450	POOJA PALACE	POOJA PALACE 8472 A Nagar, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	5723900000	14	1660.4	233385.824	
451	DWARKADHISH INTERCONINEN	DWARKADHISH INTERCONINEN 8461 A Nagar, Pahar Ganj, Central District, New Delhi:-110055	19	YES(24-10-2024)	8423900000	30	3558	500112.48	
452	DOWN TOWN	DOWN TOWN 4583 Main Bazar, Pahar Ganj, Central District, Delhi:-110055		NO APPLICATION RECEIVED	1599772132	14	1660.4	233385.824	

K.N. Ojha
FR(C)-15DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

	SKY VIEW GUEST HOUSE	SKY VIEW GUEST HOUSE 4721 Shora Kothi Main Bazar, Pahar Ganj, Central District, Delhi:-110055	336	YES(30-10-2024)	7447896958	19	2253.4	316737.904	
454	VED PALACE DX.	VED PALACE DX. 3804-3806, Gali Ram Nath Patwa, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	891532201	18	2134.8	300067.488	
455	VIP DX	VIP DX. 3316, Gali Hari Mandir, Paharganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	1153000000	13	1541.8	216715.408	
456	REKHA GUEST HOUSE	REKHA GUEST HOUSE 3843 Tel Mandi Chowk, Paharganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	1554000000	11	1304.6	183374.576	
457	SEA BIRD GUEST HOUSE	SEA BIRD GUEST HOUSE 4229 Tel Mandi, Paharganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	6215000000	18	2134.8	300067.488	
458	HARI KIRAN	HARI KIRAN 4220, Tel Mandi, Pahar Ganj Central District New Delhi:-110055	59	YES(24-10-2024)	8115000000	20	2372	333408.32	
459	SEVEN SEAS INN	SEVEN SEAS INN 4190-4193, Tel Mandi, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED		22	2609.2	366749.152	
460	K.V.M. INTERNATIONAL	K.V.M. INTERNATIONAL 4196, Bhagwati Bhawan, Paharganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	8506324802	14	1660.4	233385.824	
461	HRIDAY PALACE	HRIDAY PALACE 3649, Gali Ram Nath Patwa, Dariba Fan Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	7124000000	14	1660.4	233385.824	
462	PARTH PALACE	PARTH PALACE 4722, Shora Kothi, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	4763466592	14	1660.4	233385.824	
463	SUDERSHAN PALACE	SUDERSHAN PALACE 4723, Shora Kothi, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	1855372318	14	1660.4	233385.824	
464	C.G. INTERNATIONAL	C.G. INTERNATIONAL 5568-69, Shora Kothi, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	5940000000	17	2016.2	283397.072	
465	3 STAR INTERNATIONAL	3 STAR INTERNATIONAL 4070-71, Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED		19	2253.4	316737.904	
466	NOBLE DELUXE GUEST HOUSE	NOBLE DELUXE GUEST HOUSE 4219, Tel Mandi, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	9558043349	14	1660.4	233385.824	
467	LA-BUDHA GUEST HOUSE	LA-BUDHA GUEST HOUSE 3334 Gali Hari Mandir, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	5353000000	14	1660.4	233385.824	
468	SATYA PALACE	SATYA PALACE 3386, Gali Hari Mandir, Kasheruwala Pahar Ganj, Central District New Delhi:-110055	58	YES(24-10-2024)	4573000000	18	2134.8	300067.488	
469	SADHU PALACE (SAI PALACE)	SADHU PALACE (SAI PALACE) 3790 Tel Mandi, Pahar Ganj Central District New Delhi:-110055	5	YES(24-10-2024)	4044000000	13	1541.8	216715.408	
470	KAMAL PALACE	KAMAL PALACE 3339 Hari Mandir Lane, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED		13	1541.8	216715.408	
471	SHAILAY GUEST HOUSE	SHAILAY GUEST HOUSE 4256 Tel Mandi Paharganj, Central District New Delhi:-110055	288	YES(29-10-2024)	4955000000	12	1423.2	200044.992	

K.N. Cjha
EE(C)15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

	SHANTI GUEST HOUSE	SHANTI GUEST HOUSE 3838 Tel Mandi, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	2254000000	11	1304.6	183374.576	
473	RAJ GUEST HOUSE	RAJ GUEST HOUSE 3849 Tel Mandi, Pahar Ganj Central District New Delhi-110055	361	YES(30-10-2024)	3654000000	16	1897.6	266726.656	
474	RAHUL PALACE	RAHUL PALACE 5577 Basant Road Shora Kothi Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED		19	2253.4	316737.904	
475	ASHOKA OCEAN	ASHOKA OCEAN 4587-89, Sorha Kothi, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	1265000000	20	2372	333408.32	
476	VANSH PALACE	VANSH PALACE 960-61 Gali Kumarhan Main Bazar, Pahar Ganj, Central District, New Delhi-110055	339	YES(30-10-2024)	5262400000	16	1897.6	266726.656	
477	AMAN INTERNATIONAL	AMAN INTERNATIONAL 4555-56, Main Bazar, Pahar Ganj Central District New Delhi :-1 10055	191	YES(26-10-2024)	4955000000	20	2372	333408.32	
478	G.S. GUEST HOUSE	G.S. GUEST HOUSE 908 & 937, Mantola, Gali Mandir Wali Main Bazar, Pahar Ganj Central District Delhi:-110055	341	YES(30-10-2024)	7368358360	12	1423.2	200044.992	
479	SCOT GUEST HOUSE	SCOT GUEST HOUSE 4581, Main Bazar, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED		90	10674	1500337.44	
480	CHETAK PALACE	CHETAK PALACE 4390/14 Basant Road Rehmani Mohalla Katra Rajji Pahar Ganj, Central District Delhi:-110055	329	YES(30-10-2024)		14	1660.4	233385.824	
481	BASANT	BASANT 5611 Basant Road, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	5699490451	9	1067.4	150033.744	
482	RHEA LODGE	RHEA LODGE 4518 SBS Street, Paharganj Central District New Delhi:-110055		NO APPLICATION RECEIVED		20	2372	333408.32	
483	AASHIRWAD GUEST HOUSE	AASHIRWAD GUEST HOUSE 4390/19, Rehman Street Katra Rajji Pahar Ganj, Central District New Delhi:-110055	229	YES(29-10-2024)		19	2253.4	316737.904	
484	SHIV AM GUEST HOUSE	SHIV AM GUEST HOUSE 4400, Katra Rajjee, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	4535000000	6	711.6	100022.496	
485	LAXMINARAIAN PALACE	LAXMINARAIAN PALACE 4390/17-18 Rehman Mohalla, Katra Raj Ji, Basant RD. Pahar Ganj, Central District, Delhi:- 110055	239	YES(29-10-2024)		11	1304.6	183374.576	
486	KAILASH GUEST HOUSE	KAILASH GUEST HOUSE 4469-72, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	5003572173	8	948.8	133363.328	
487	LOTUS INTERNATIONAL INN	LOTUS INTERNATIONAL INN 4390/21-24 Basant Road Opp. New Delhi Railway Station, Pahar Ganj, Central District, Delhi:- 110055	330	YES(30-10-2024)	8153692373	18	2134.8	300067.488	
488	PRIYANKA	PRIYANKA 4449-50, Katra Raj Ji, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	5545000000	30	3558	500112.48	
489	J.P.INN	J.P.INN 4400, Katra Rajji, Basant Road Pahar Ganj, Central District New Delhi:-110055	359	YES(30-10-2024)	4935000000	10	1186	166704.16	
490	GANPATI PALACE	GANPATI PALACE 5589, Basant Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	5699490451	5	593	83352.08	

K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

	TRAVELLER GUEST HOUSE	TRAVELLER GUEST HOUSE 4360A-4362, Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED		12	1423.2	200044.992	
492	YOU & ME	YOU & ME 4459-4462, Katra Raiji, Pahar Ganj Central District New Delhi-110055	331	YES(30-10-2024)		15	1779	250056.24	
493	WHITE EMPIRE	WHITE EMPIRE 4451-52-55 Katra Rai Ji Main Bazar Pahar Ganj, Central District New Delhi-110055	230	YES(29-10-2024)	8125374964	26	3083.6	433430.816	
494	KARAN PALACE	KARAN PALACE 101-103 Part Driahan Street Opp. New Delhi Railway Station, Central District, Delhi-110055		NO APPLICATION RECEIVED		8	948.8	133363.328	
495	TANYA LODGE DX	TANYA LODGE DX, 109, Krishan Gali, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	2740400000	12	1423.2	200044.992	
496	HOTEL SAPPHIRE	HOTEL SAPPHIRE 87 Krishna Gali, Pahar Ganj Central District New Delhi-110055	340	YES(30-10-2024)	4087708227	18	2134.8	300067.488	
497	SIRSWAL VIEW	SIRSWAL VIEW 4076-77 All Kaseru Wala Prig, Central District, New Delhi-110055	299	YES(29-10-2024)		24	2846.4	400089.984	
498	KAKA GUEST HOUSE	KAKA GUEST HOUSE 3440 IBA Pan, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	2483000000	10	1186	166704.16	
499	D.R.S. CONTINENTAL	D.R.S. CONTINENTAL 3668-3671 Dariba Pan, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED		16	1897.6	266726.656	
500	ROMA VILLA	ROMA VILLA 4055, Kaseruwala, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	7884000000	7	830.2	116692.912	
501	MAHARANI PALACE	MAHARANI PALACE 3461,3556,3558,3559, Dariba Pan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	4136584328	27	3202.2	450101.232	
502	NANDI MAHADEV	NANDI MAHADEV 4057,408-09, Kaseruwala Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	1088856507	16	1897.6	266726.656	
503	KRISHNA LODGE	KRISHNA LODGE 3441, Dariba Pan, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED		11	1304.6	183374.576	
504	SHIV GUEST HOUSE	SHIV GUEST HOUSE 3494, Dariba Pan, Pahar Ganj Central District New Delhi-110055	303	YES(29-10-2024)	62871246	11	1304.6	183374.576	
505	BHARTIA GUEST HOUSE	BHARTIA GUEST HOUSE 3439, Dariba Pan, Pahar Ganj Central District New Delhi-110055	360	YES(30-10-2024)	1483000000	23	2727.8	383419.568	
506	TWENTY TWENTY GUESTHOUSE	TWENTY TWENTY GUESTHOUSE 3972-76, Kaseruwala Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	480050154	20	2372	333408.32	
507	D INN	D INN 3685-89, 3691-92 & 3703/XV Gali Dariba Pan, Pahar Ganj New Delhi-110055	283	YES(29-10-2024)	4924000000	17	2016.2	283397.072	
508	SHREE SAI DHAM DX	SHREE SAI DHAM DX. 3228, School Lane, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	0143000000 9602694541	18	2134.8	300067.488	
509	JAGRITI DELUX	JAGRITI DELUX 3143, 3144 & 3149, Bazar Sangtrahan Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	4723000000	12	1423.2	200044.992	

K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

	SHY AM PALACE	SHY AM PALACE 1254,1258,1259 & 1260 Bazar Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055	123	YES(24-10-2024)	5534300000	16	1897.6	266726.656	
511	QUEEN PALACE	QUEEN PALACE 2839 Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055	357	YES(30-10-2024)	3372000000 8652000000 7652000000	33	3913.8	550123.728	
512	SAHARA INTERNATIONAL DX	SAHARA INTERNATIONAL DX 3162/63/34/35, Sangtrashan Rd. Pahar Ganj, Central District, Delhi:-110055		NO APPLICATION RECEIVED	9823000000	35	4151	583464.56	
513	POONAM INTERNATIONAL	POONAM INTERNATIONAL 3129, 3169, 3170, 3171, Gali Santrashan Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	2033000000 3033000000 4033000000	27	3202.2	450101.232	
514	GOLDEN GATE	GOLDEN GATE 3155-57 Sangtrashan, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	3823000000 4823000000	17	2016.2	283397.072	
515	NIRMAL MAHAL	NIRMAL MAHAL 1519 Gali Sangtrashan, Pahar Ganj Central District Delhi:-110055		NO APPLICATION RECEIVED	0663400000	14	1660.4	233385.824	
516	BOMBAY PALACE	BOMBAY PALACE 1521 Sangtrashan Bazar Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	3063920965 2453400000	Jan-00	1779	250056.24	
517	TOTO INTERNATIONAL	TOTO INTERNATIONAL 4824-25, 6-Tooti Chowk, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055	90	YES(24-10-2024)	9181000000	19	2253.4	316737.904	
518	AMAR LODGE	AMAR LODGE 3753, Ram Nath Patwa Street, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	5434000000	7	830.2	116692.912	
519	RAMA KRISHNA GUEST HOUSE	RAMA KRISHNA GUEST HOUSE 911 Chandiwalan, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	1452400000	11	1304.6	183374.576	
520	TOURIST DX	TOURIST DX 7361, Ram Nagar Qutab Road, Central District, New Delhi:-110055	234	YES(29-10-2024)		33	3913.8	550123.728	
521	NINE STREET	NINE STREET 9390/9, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055	105	YES(24-10-2024)		9	1067.4	150033.744	
522	TOURIST	TOURIST 7361, Ram Nagar, Qutab Road Central District New Delhi:-110055		NO APPLICATION RECEIVED		65	7709	1083577.04	
523	CORAL PLAZA	CORAL PLAZA Gali No.7, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	7190400000	14	1660.4	233385.824	
524	BRIDGE VIEW TOURIST LODGE	BRIDGE VIEW TOURIST LODGE 3737, Dariba Pan, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	1334000000	20	2372	333408.32	
525	METROPOLIS TOURIST HOME	METROPOLIS TOURIST HOME 1624, 1627-33, 1634-35, 1ST Floor Main Bazar, Pahar Ganj, Central District Delhi:-110055	238	YES(29-10-2024)		20	2372	333408.32	
526	JAI BALAJI LIVING	JAI BALAJI LIVING 9918/5, Multani Dhanda Sadar Thana Road, Pahar Ganj Central District Delhi:-110055	48	YES(24-10-2024)	8725900000	22	2609.2	366749.152	
527	DARPAN PALACE	7923, Arakashan Road Pahar Ganj, Central District New Delhi:-110055		NO APPLICATION RECEIVED	9728099311	18	2134.8	300067.488	
528	RAJ'S COZY INN	RAJ'S COZY INN 920, Chandi Walli Gali, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	6552400000	18	2134.8	300067.488	

K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

	THE SUNDER	THE SUNDER 8776/8 Multani Dhanda, Pahar Ganj Central District New Delhi-110055	211	YES(26-10-2024)	5216100000	20	2372	333408.32	
530	LE COSMOS	LE COSMOS Plot No, 9, 8592-8593, Qutab Road Ram Nagar, Pahar Ganj Central District Delhi-110055		NO APPLICATION RECEIVED	2053900000	14	1660.4	233385.824	
531	OMEGA RESIDENCEY	OMEGA RESIDENCEY 37 Ram Nagar Street No. 1 Pahar Ganj, Central District Delhi-110055		NO APPLICATION RECEIVED		25	2965	416760.4	
532	CITY INN	CITY INN 5415-16 Laddu Ghati Nehru Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	4774600000	12	1423.2	200044.992	
533	JAMA GUEST HOUSE	JAMA GUEST HOUSE 2211 Chuna Mandi Rajguru Road Paharganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	3625100000	12	1423.2	200044.992	
534	WELCOME INN	WELCOME INN 4647, Shora Kothi, Main Bazar Paharganj, Central District New Delhi-110055	244	YES(29-10-2024)	2075000000	12	1423.2	200044.992	
535	NEW ANAND NIWAS	NEW ANAND NIWAS 40 MPL NO.7679 ST-1 Ram Nagar Paharganj, Central District New Delhi-110055	132	YES(26-10-2024)		12	1423.2	200044.992	
536	AMAN DELUXE	AMAN DELUXE 2207-8, Rajguru Road Paharganj, Central District Delhi-110055	187	YES(26-10-2024)	7525100000	14	1660.4	233385.824	
537	PARKWAY DX	PARKWAY DX. 8591 Qutub Road, Pahar Ganj Central District New Delhi-110055	39	YES(24-10-2024)	1943900000	24	2846.4	400089.984	
538	THE NEST	THE NEST 11 Qutab Marg, Ram Nagar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED		20	2372	333408.32	
539	TOURIST INTERNATIONAL	TOURIST INTERNATIONAL 8197/6 Arakashan Road Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	4108100000	19	2253.4	316737.904	
540	SIDDHARTH	SIDDHARTH 4830 Ladoo Ghati Main Bazar Pahar Ganj, Central District New Delhi-110055		NO APPLICATION RECEIVED	5658376803	15	1779	250056.24	
541	MAHALAXMI	MAHALAXMI 7238 Aram Nagar Qutab Road Pahar Ganj, Central District Delhi-110055		NO APPLICATION RECEIVED	2741000000	11	1304.6	183374.576	
542	JAM INTERNATIONAL	JAM INTERNATIONAL 3357 I Mandir Marg, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	7753000000	10	1186	166704.16	
543	ALOK GUEST HOUSE	ALOK GUEST HOUSE 4204 Mandi, Paharganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	9605000000	9	1067.4	150033.744	
544	KARAN YATRINIWAS	KARAN YATRINIWAS 4405, Basant Road, Pahar Ganj, Central District, New Delhi-110055		NO APPLICATION RECEIVED	1045000000	3	355.8	50011.248	
545	RICHMOND INN	RICHMOND INN 9597 & 9603, Sadar Thana Road Motia Kahn, Pahar Ganj Central District New Delhi-110055	265	YES(29-10-2024)		11	1304.6	183374.576	
546	A.M. GUEST HOUSE	A.M. GUEST HOUSE 4406 Basant Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	45000000	3	355.8	50011.248	
547	TOURIST LODGE	TOURIST LODGE 26, Ara Kashan Road, Pahar Ganj Central District New Delhi-110055		NO APPLICATION RECEIVED	9283000000	33	3913.8	550123.728	

K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

543	ALOK GUEST HOUSE	ALOK GUEST HOUSE 4204 Mandi, Paharganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	9605000000	9	1067.4	150033.744
544	KARAN YATRINIWAS	KARAN YATRINIWAS 4405, Basant Road, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	1045000000	3	355.8	50011.248
545	RICHMOND INN	RICHMOND INN 9597 & 9603, Sadar Thana Road Motia Kahn, Pahar Ganj Central District New Delhi:-110055	265	YES(29-10-2024)		11	1304.6	183374.576
546	A.M. GUEST HOUSE	A.M. GUEST HOUSE 4406 Basant Road, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	45000000	3	355.8	50011.248
547	TOURIST LODGE	TOURIST LODGE 26, Ara Kaahan Road, Pahar Ganj Central District New Delhi:-110055		NO APPLICATION RECEIVED	9283000000	33	3913.8	550123.728
548	RANG MEHAL	RANG MEHAL 3731, Netaji Subhash Marg, Daryaganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED		25	2965	416760.4
549	NARAIN LODGE	NARAIN LODGE 8597-98, DBG Road, Pahar Ganj, Central District, New Delhi:-110055		NO APPLICATION RECEIVED	9053900000	18	2134.8	300067.488
550	VARDHMAAN HOTE	VARDHMAAN HOTEL 1521/27, SK Dasa Marg, Karol Bagh Central District New Delhi:-110055		NO APPLICATION RECEIVED	24534000000 3063920965	22	2609.2	366749.152
551	CAPITAL GUEST HOUSE	CAPITAL GUEST HOUSE 23, Rani Jhansi Road Central District New Delhi:-110055		NO APPLICATION RECEIVED		12	1423.2	200044.992
552	S.B INN	897-898, Gali Chandni Wali Pahar Ganj, Central District New Delhi:-110055	70	YES(24-10-2024)	0428567824	11	1304.6	183374.576
553	COTTAGE YES PLEASE	1841-50, LAXMI NARAYAN STREET, CHUNA MANDI PAHAR GANJ		NO APPLICATION RECEIVED	9624407244	39	4625.4	650146.224
554	SORU GUEST HOUSE	SORU GUEST HOUSE 4563 Main Bazar, Pahar Ganj Central District Delhi:-110055		NO APPLICATION RECEIVED	00056000	14	1660.4	233385.824
555	JEN INTERNATIONAL	B145/S Arakashan Road, Pahar Ganj Central District Delhi:-110055		NO APPLICATION RECEIVED		20	2372	333408.32
							1312664.8	184508164.3
From 18.11.2020 to 17.11.2025 of 555 hotels/guest houses quantity = 1312664.8 Kl								
From 18.11.2020 to 17.11.2025 of 555 hotels/guest houses amount = Rs.184508164.3								
Based on 60% occupancy annually of 555 hotels/guest houses consumptions is = Rs.184508164.3 X 0.60 = Rs.110741183.88								


 K.N. Ojha
 EE(C)-15
 DJB, Govt. of NCT of Delhi
 Aram Bagh, Pahar Ganj,
 New Delhi-110055

1590
Annexure XI
148

Government of National Capital Territory of Delhi
Department of Environment
Level-6, Wing-C, Delhi Secretariat, IP Estate, New Delhi

F8(348)/EA/Env/09/ 1041 - 1061

Dated 18.05.2010

Order

Sub: Direction under section 5 of the Environment (Protection) Act, 1986

Whereas, the Central Government has authorized the Lieutenant Governor of the National Capital Territory of Delhi vide notification S.O. 667 (E) dated the 10th September, 1992 to exercise powers under section 5 of the Environment (Protection) Act, 1986 for the National Capital Territory of Delhi and to issue directions thereunder, to any person, officer or any authority for the closure, prohibition or regulation of any operation or process or stoppage or regulation of the supply of electricity or water or any other services.

And whereas Delhi Jal Board constituted under the Delhi Water Board Act, 1998 (Delhi Act 4 of 1998) is dealing with water supply network of drinking, domestic, industrial and commercial water in the National Capital Territory of Delhi;

And whereas continued abstraction of ground water has led to severe depletion of ground water resources;

And whereas non - restricted and non - regulated abstraction of ground water has serious long term environmental implications;

And whereas over abstraction of ground water can result in drying up of ground water resources and may also affect water quality;

Contd....

And whereas Central Ground Water Authority had, in the year of 2000, notified the South and South-West districts of Delhi as “Notified Areas” and imposed prohibition and restriction in those districts on the construction and installation of any structure for abstraction of ground water resources to avoid further depletion and deterioration in water quality in the said districts;

And whereas through, another notification in March 2006, Central Ground Water Authority has notified East, New Delhi, North-East, North-West and West districts of Delhi as over exploited areas needing regulation, and registration of ground water abstraction structures in those districts was made compulsory.

Now, therefore, in exercise of power conferred by section 5 of the Environment (Protection) Act, 1986 (29 of 1986) read with the Ministry of Home Affairs, Government of India Notification S.O.667 (E) bearing F.No, U-11030/J/91- UTL dated the 10th September, 1992 and in supersession of directions issued vide Order Nos F8(348)/EA/Env/09/14433-14451 and F8(348)/EA/Env/09/14452-14470 dated the 30th March 2009 as well as Order Nos. F8(348)/EA/Env/09/555-582 and F8(348)/EA/Env/09/583-610 dated the 30th April 2009, the Lt. Governor of the National Capital Territory of Delhi , hereby issues the following directions, namely:

- (1) In the whole of the National Capital Territory of Delhi, no person, group, authority, association or institution shall draw ground water through bore-well or tube-well (both new as well as existing and drawing ground water without permission of Central Ground Water Authority) for domestic, commercial, agricultural and or industrial uses without the prior permission of the “**Competent Authority**” that is to say, the Delhi Jal Board or the New Delhi Municipal Council as the case may be.

Contd.....

- 1592
- 150
- (2) The issue of grant of permission for borewell/tubewell shall be dealt by the Competent Authority through the Deputy Commissioner (Revenue) of each revenue area, GNCTD, who is hereby appointed as “**Authorized Officer**” for the purpose of regulation of ground water development and management in the respective revenue areas under the jurisdiction.
- (3) The Deputy Commissioner (Revenue) of each revenue area, GNCTD, who is the Authorized Officer, are further delegated with the power of dealing with other issues such as checking violation, and sealing illegal wells, launching of prosecution against offenders etc. including grievance redressal related to ground water, based on the recommendations of the Advisory Committee.
- (4) An Advisory Committee in each nine revenue areas of the National Capital Territory of Delhi is hereby constituted under the Chairmanship of the Deputy Commissioner of each revenue area comprising of the following members:
1. Deputy Commissioner (Revenue), of concerned revenue area : Chairman;
 2. Director (Panchayat) : Member;
 3. Chief Engineer nominated by Delhi Jal Board : Member;
 4. Representative of Central Ground Water Board, New Delhi : Member;
 5. Representatives of local bodies having jurisdiction over the area: Member;
 6. Representative of Department of Environment, GNCTD/DPCC : Member
 7. Representative of reputed NGO in the field of Groundwater Management nominated by the Deputy Commissioner concerned : Member;
- (5) The Advisory Committee shall meet atleast once in every month to take up various issues related to ground water regulation and management in the concerned revenue area and give recommendations to the Deputy Commissioner for further consideration and enforcement. Only the recommended groundwater boring cases shall be forwarded to Competent Authority for grant of permission.

Contd.....

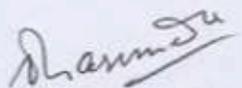
- (6) In emergent violation cases such as illegal groundwater drawl, the Authorized Officer, subject to his satisfaction, shall ensure the discontinuation of the same by the seizure of drilling rig, sealing of tubewell/borewell if so constructed and also disconnection of electricity supply to the energized tubewell even if it is through DG sets, without waiting for recommendation of Advisory Committee. However the details of such action shall be placed by the Authorized Officer in the next Advisory Committee meeting.
- (7) If any person, group, authority, association or institution, intends to draw ground water through bore-well or tube-well(both new as well as existing and drawing ground water without permission of Central Ground Water Authority), he shall take prior permission from Competent Authority. Such permission shall be obtained through submission of an application to Zonal Offices of the Competent Authority, in the form specified by the Competent Authority.
- (8) The Executive Engineer of the Competent Authority, incharge of the concerned area shall recommend the case, based on the facts on the ground, to the concerned Deputy Commissioner (Revenue) of the revenue area who shall issue orders in the light of the recommendations of Executive Engineer of the Competent Authority and the Advisory Committee.
- (9) If the plot size of the building is more than 200 sq. meters, the permission to draw ground water through borewell or tubewell (both new as well as existing and drawing groundwater without permission of Central Ground Water Authority) shall be subject to the condition that the occupier or owner of the said plot or building shall install rain water harvesting system in such building.
- (10) The permission to draw ground water through borewell or tubewell (both new as well as existing and drawing ground water without permission of Central Ground Water Authority) for commercial and or industrial use shall be subject

Contd.....

to the condition that the concerned person or authority shall install the water harvesting structure, and shall ensure reuse of the water in horticulture or cooling or toilet flushing, etc after proper treatment of waste water or any other suggestions given by the concerned Advisory Committee.

- (11) Each of the Advisory Committee in addition to their above mentioned statutory duties, will inform Delhi Pollution Control Committee about any water pollution occurring, due to extraction of water from tube-well or bore-well so that necessary action may be initiated under the provision of the Water (Prevention and Control of Pollution) Act, 1974.
- (12) The permission of borewell installation for agricultural purpose may be granted to genuine agriculturists by the **Advisory Committee under concerned Deputy Commissioner (Revenue)** based on the recommendation of **Block Development Officer and Agriculture Department / Irrigation & Flood Control Department, Govt of NCT of Delhi**. Agriculture activity may be verified from Khasra Girdawari documents and also based on actual evaluation.
- (13) Any violation of the above directions shall be punishable under section 15 of the Environment (Protection) Act, 1986 (29 of 1986).

By order and in the name of Lieutenant Governor,
Of the National Capital Territory of Delhi,



(Dharmendra)

Secretary (Environment)

F8 (348)/EA/Env/09 (1041-106)

Date: 18.05.2010

Copy for necessary action to:

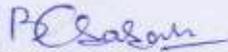
1. Divisional Commissioner, Govt. of NCT of Delhi, 5, Sham Nath Marg, Delhi.

Contd...

2. CEO, Delhi Jal Board, Varunalaya, Karol Bagh, New Delhi.
3. Chairman, New Delhi Municipal Council, Palika Kendra, New Delhi.
4. Dy. Commissioner (Revenue) of all 9 districts of Delhi.

Copy for information to:

1. Secretary, Ministry of Environment and Forest, Govt. of India, CGO Complex, Lodhi Road, New Delhi.
2. Secretary, Ministry of Water Resources, Govt. of India, Sharam Shakti Bhawan, Rafi Marg, New Delhi.
3. Chairman, Central Ground Water Board, ND-IV, Bhujal Bhawan, Faridabad.
4. Pr. Secretary to LG, Govt. of NCT of Delhi.
5. Pr. Secretary to CM, Govt. of NCT of Delhi.
6. VC, DDA, Vikas Sadan, New Delhi.
7. Pr. Secretary, Urban Development, Govt. of NCT of Delhi.
8. Commissioner (MCD), Town Hall, Delhi.
9. Chairman, NDMC, Palika Kendra, New Delhi.
10. Chief Executive Officer, Delhi Cantonment Board.
11. Secretary, PWD, Govt. of NCT of Delhi, Delhi Secretariat.
12. DG, CPWD, Nirman Bhawan, New Delhi.
13. Chairman, Central Pollution Control Board, East Arjun Nagar, Delhi.
14. Director (Panchayat), Old Civil Supply Building, Tis Hazari Courts, Delhi.
15. Conservator of Forest, Forest Department, Govt. of NCT of Delhi.
16. Member Secretary, DPCC, Kashmere Gate, Delhi.
17. OSD to Chief Secretary, Govt. of NCT of Delhi


(Dr. B.C. Sabata)
Dy. Secretary (Env.)

**Department of Environment
Govt. of NCT of Delhi**

Standard Operating Procedure

Subject: Regulation of extraction of ground water, closure, prohibition of illegal activities relating to use of borewells/tubewells in NCT of Delhi.

1. The Hon`ble National Green Tribunal in Original Application No. 685/2019 entitled as, "Rakesh Kumar Versus Govt. of NCT of Delhi vide its order dated 15.05.2020 directed as under:

"In view of the above, we reiterate our directions for devising suitable effective mechanism for preventing extraction of ground water by way of unauthorized tubewells and wherever such illegalities found, prompt coercive measures must be taken. Illegal extraction of ground water is a criminal offence under the EP Act. Compensation must be recovered on the formula already laid down. It will be appropriate that Chief Secretary, Delhi calls a meeting of all concerned within one month from today and oversees preparation of an appropriate SOP for fixing responsibility on the subject. Ministry of Jal Shakti may also take necessary steps in the matter."

2. As far as the various districts of NCT of Delhi are concerned, the CGWA vide its notification of March, 2006 has notified all districts of Delhi as over exploited areas, needing regulation, and registration of ground water abstraction structures mandatory. Regarding regulation of extraction of ground water and to provide procedure for closure /prohibition of illegal activities regarding operation of

borewells/tubewells, directions under Section 5 of the Environment (Protection) Act, 1986 have been issued with the approval of Hon'ble Lt. Governor on 18th May, 2010 and on 10th January, 2014. In the aforesaid directions the authorities and the procedure to permit use of ground water and to prevent misuse have been detailed along with the responsibilities of various authorities. The SOP has been devised based on the detailed procedure provided in the aforesaid directions dated 18.05.2010 and 10.01.2014.

3. Standard Operating Procedure (SOP):

- 1) Drawing ground water through borewell or tubewell for domestic, commercial, agricultural or industrial uses without the prior permission of the "Competent Authority" will be considered illegal and without authority of law. The Competent Authority is Delhi Jal Board in the entire NCT of Delhi except areas under the New Delhi Municipal Council (NDMC) and Delhi Cantonment Board (DCB). For borewells/tubewells for agricultural uses, the information on illegal extraction of ground water will be provided by the BDO to the Advisory Committee.
- 2) The Deputy Commissioner (Revenue) of each district, who is the Authorised Officer under the direction dated 18.05.2010 is required to supervise checking violation i.e. detection of illegal wells and closure thereof through the SDMs.
- 3) An Advisory Committee in each of the revenue districts with representatives from DJB, CGWB, ULBs, DPCC, reputed NGO has been constituted to assist the DC in detecting illegal borewells for

8

taking action. Accordingly, the advisory committee will prepare a list of such illegal borewells every month by taking information from all available sources including Revenue Officers, representatives of Delhi Jal Board, ULBs, DPCC, NGOs and other relevant sources. Proactive action needs to be taken by the above representatives in detection of illegal extraction of ground water and furnishing the same to the Advisory Committee promptly. Superintending Engineer (SE), DJB is the Member Secretary of Advisory Committee, and he is required to ensure timely conduct of the meeting and also to record the proceedings.

- 4) The Delhi Jal Board has already identified 19661 such illegal borewells on which action is being taken and 7248 units have already been closed down by the district authorities. The remaining units to be closed down on priority as these have been already identified and the process to be completed within a period of three months. A weekly progress report district wise will be submitted to the Divisional Commissioner for monitoring. The illegal borewells/tubewells other than the list provided by DJB will be taken up for closure thereafter. Further, in the first phase, action against borewells/tubewells engaged in commercial exploitation of ground water will be taken.
- 5) In case the illegal borewell/tubewell is already constructed/operating, the same will be closed and the electricity supply to the energized tubewell will be disconnected even if it is through DG sets. In case of the illegal borewell/tubewell is under construction, then the drilling rig will also be sealed.

- 6) For the purpose of closure of illegal borewells/tubewells, joint action teams under the supervision of the concerned SDM will be formed for ensuring effective coordination. The joint team will comprise field functionaries from DJB, DISCOMs and Local Police.
- 7) The Deputy Commissioner who is the chairperson of the Advisory Committee will forward the details of illegal borewells to the DPCC for levying Environmental Compensation (EC) for illegal extraction of ground water.
- 8) The DPCC will assess EC as per the methodology devised by CPCB in its report dated 26.06.2019. After assessment of the EC, demand will be raised and in cases of non-recovery, SDM to recover EC as arrears of land revenue.
- 9) All the drilling machines/rigs utilized for boring purposes in Delhi are required to obtain registration from the offices of Deputy Commissioners of the concerned districts. The movement of drilling machines/rigs will be allowed for authorised drilling to the identified location and for specified duration by the concerned Deputy Commissioner.
- 10) The Delhi Police and Transport Department of Govt. of NCT of Delhi will allow movement of the drilling machines/rigs having the prior permission for such movement from the concerned Deputy Commissioner. The concerned Deputy Commissioner (Revenue), Deputy Commissioner of Police and Deputy Commissioner, Enforcement of Transport Department will be responsible for strict compliance of the guidelines regarding movement of drilling machines/rigs.

- 11) As provided in the direction dated 18.05.2010 issued under Section 5 of the Environment (Protection) Act, 1986 the Deputy Commissioner of each district will launch prosecution against the offenders related to ground water extraction on the recommendations of the Advisory Committee.

- 12) The concerned Advisory Committee of each district is responsible to ensure that there is no illegal extraction of ground water in the district.

---x---x---x---x---

1601

DEPARTMENT OF ENVIRONMENT

Govt. of NCT Delhi
6TH Level, C-Wing, Delhi Secretariat
I P Estate, New Delhi
Telefax: 23392029

C/2634

Annexure-XII

URGENT
NGT MATTER

C/2954

12

F.10(159)/Env/2013 / 9678 -9685

Dated: 22/4/2014

Subject: Minutes of the meeting of the Committee, held under the Chairmanship of Secretary (Environment), Govt. of Delhi on 21.04.2014, for compliance of National Green Tribunal order Dated 03.09.2013 and subsequent orders in Application No. 108/2013, National Green Tribunal Bar Association v/s NCT of Delhi & Ors.

Kindly find enclosed minutes of the meeting of the Committee, constituted by National Green Tribunal vide order Dated 03.09.2013 in Application No. 108/2013, National Green Tribunal Bar Association v/s NCT of Delhi & Ors, held under the Chairmanship of Secretary (Environment) on 21.04.2014, for further necessary action please.

Yours Faithfully

Encl: As above

Anil Kumar
(Dr. Anil Kumar)
Director (Env)

To,

1. Chairman, Central Ground Water Authority, Ministry of Water Resources, West Block-2, Wing-3, Sector-1, R.K.Puram, New Delhi-110066.
2. Pr. Secretary, Department of Irrigation and Flood Control, Office of 'Development Commissioner', Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-54.
3. Divisional Commissioner, Revenue Department, 5, Sham Nath Marg, Delhi - 110054.
4. Chief Executive Officer, Delhi Jal Board, Varunalaya Phase-II, Jhandewalan, Karol Bagh, New Delhi-110033.
5. Deputy Commissioner (Revenue), South West District, Old Tax Building, Kapashera, New Delhi-110037.
6. Sh. V.K.Tandon, Additional Standing Counsel, Government of NCT of Delhi, Chamber 404, Lawyers Chamber, Delhi High Court, New Delhi

Copy for kind information to:

1. PS to Secretary (Env.), GNCTD.
2. PA to Additional Secretary (Env.), GNCTD.

Minutes of the meeting of the Committee for compliance of National Green Tribunal order Dated 03.09.2013 as well as subsequent order dated 12.3.2014 in Application No. 108/2013, National Green Tribunal Bar Association v/s NCT of Delhi & Ors held under the Chairmanship of Secretary (Environment) on 21.04.2014.

(13) C/2953
2633
C/25

Secretary (Environment) at the outset welcomed the Committee Members and the Senior Officers from Central Ground Water Board (CGWB), Irrigation and Flood Control Department, Delhi Jal Board (DJB), Office of the Divisional Commissioner.

List of participants is at ANNEXURE-II

NGT order dated 12.03.2014 containing directions for action taken in relation to illegal and unauthorized borewells operating the city was discussed with the members and officials. The action plan as contained in the second ATR as submitted before the National Green Tribunal on 4.02.2014 was again reviewed in light of NGT order dated 12.03.2014 in detailed for the action taken and further action to be taken. After deliberations following decisions were taken:

- An advertisement in newspaper is to be issued by Deptt of Environment, Govt of Delhi for voluntary disclosure of tubewells / borewells within 3 months. For voluntary disclosure applications shall be submitted in office of DJB (HQ). The application form for disclosure shall be made available on DJB website. No fee shall be charged for submitting application.
(Action: Deptt of Environment and DJB)
- For fixing of water meters on borewells / tubewells, it was decided that water meters are to be fixed on borewells / tubewells used for commercial / industrial and bulk use purposes to start with. A draft notification in this regard is to be prepared and to be put up for approval of Hon'ble LG.
(Action: Deptt of Environment and DJB)
- Repeated advertisements in newspapers for registration of drilling machine/rigs and lodging of complaints against unauthorized use of drilling rigs/machines and illegal boring / groundwater drawl are to be issued by the office of the Divisional Commissioner (Revenue).
(Action: Office of Divisional Commissioner)
- Regular action is to be taken by concerned DC (Revenue) against illegal ground water drawl including on complaints forwarded by Complaint Control Room (CCR) of DJB and a compiled Action Taken Report is to be submitted by the office of Divisional Commissioner to Deptt of Environment / Committee constituted by NGT.
(Action : Concerned DC (Revenue) / Office of Divisional Commissioner)

Meeting ended with vote of thanks to the Chair.

Copy to :

- 1) Dr. Madhu Rani Teotia
District Magistrate (North),
GNCT of Delhi,
Kripa Narain Marg,
Delhi-54.
- 2) Shri S.R. Kataria
District Magistrate (Central),
GNCT of Delhi,
Darya Ganj,
Delhi.
- 3) Ms. Niharika Rai,
District Magistrate (South),
GNCT of Delhi,
Mehrauli Badarpur Road, Saket,
New Delhi.
- 4) Sh. Sanjay Kumar,
District Magistrate (New Delhi),
GNCT of Delhi,
Jam Nagar House,
New Delhi.
- 5) Sh. Ankur Garg,
District Magistrate (South West),
GNCT of Delhi,
Kapashera,
New Delhi.
- 6) Sh. Anil Satija,
District Magistrate (West),
GNCT of Delhi,
Lawrence Road, Ramjura,
New Delhi-110085.



K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

Copy to :

- 1) Dr. Madhu Rani Teotia
District Magistrate (North),
GNCT of Delhi,
Kripa Narain Marg,
Delhi-54
- 2) Shri S.R. Kataria
District Magistrate (Central),
GNCT of Delhi,
Darya Ganj,
Delhi.
- 3) Ms. Niharika Rai,
District Magistrate (South),
GNCT of Delhi,
Mehrauli Badarpur Road, Saket,
New Delhi.
- 4) Sh. Sanjay Kumar,
District Magistrate (New Delhi),
GNCT of Delhi,
Jam Nagar House,
New Delhi.
- 5) Sh. Ankur Garg,
District Magistrate (South West),
GNCT of Delhi,
Kapashera,
New Delhi.
- 6) Sh. Anil Satija,
District Magistrate (West),
GNCT of Delhi,
Lawrence Road, Rampura,
New Delhi-110085.


K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055

Page 2

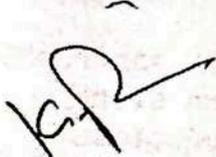
7) Md. Azimul Haq,
District Magistrate (North- East),
GNCT of Delhi,
Weaver's Complex, Nand Nagri,
Delhi.

8) Sh. Kunal
District Magistrate (East),
GNCT of Delhi,
L.M. Band, Shastri Nagar,
Delhi-110031.

9) Sh. Sanjay Goyal,
District Magistrate (North-West),
GNCT of Delhi,
Kanjhawala,
Delhi

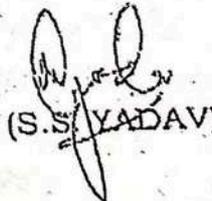
10) Sh. Abhishek Singh,
District Magistrate (Shahdara),
GNCT of Delhi,
L M Band Road, Geeta Colony,
Delhi-110031.

11) Sh. B. S. Jaglan,
District Magistrate (South- East),
GNCT of Delhi,
Mehrauli Badarpur Road, Saket
New Delhi -110039.



K.N. Ojha
EE(C)-15

DJB, Govt. of NCT of Delhi
Aram Bagh, Pahar Ganj,
New Delhi-110055


(S.S. YADAV)

A. Anbarasu

ए. अंबरासु



संघ के प्रतीक

संघ के प्रतीक
संघ के प्रतीक
संघ के प्रतीक
संघ के प्रतीक
संघ के प्रतीक
संघ के प्रतीक
संघ के प्रतीक
संघ के प्रतीक
संघ के प्रतीक
संघ के प्रतीक

Dear Sir,

In receipt of your DC No. 1218/M(W5)/2015/P-10/38/10 dated 21.08.15 regarding issuance of directions to the Deputy Commissioner, Revenue.

In this regard, requisite instructions to all Dy. Commissioners (Revenue), ADM's and SDM's are being issued not to seal the boxes which have been voluntarily disclosed, as per the recommendations taken by the Committee, which is constituted in compliance of the directions of Hon'ble NCT in DA No. 109/2013 dated 03.09.2013.

With regards,

[Handwritten signature]

Yours faithfully,
[Handwritten signature]
(A. Anbarasu)

CC: ...
Copy to ...
Date: ...

Shri Sajjan Singh Yadav, IAS
Chief Executive Officer,
Govt. of NCT of Delhi,
Vardhika Pt-2, Kirti Nagar,
New Delhi-110 085.

[Handwritten notes and signatures]
True copy
K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi

K.N. Ojha
EE(C)-15
DJB, Govt. of NCT of Delhi

1608
DELHI JAL BOARD
OFFICE OF THE DIRECTOR(REVENUE)
VARUNLAYA PHASE-II, KAROL BAGH, NEW DELHI

Annexure-XV6

NO.DJB/DOR/Creating Separate Head/2015/ 7963+
8017

DATED: 8-7-2015.

Subject:- Fixation of Ground Water Cess / Usage Charges on the Industries operating their Tube-well / Bore well for extraction of Ground Water.

Delhi Jal Board vide Resolution No. 200 dated 19.03.2015 has approved fixation of Ground Water Cess/Usage Charges on the Industries for Operating their Tube-wells/Bore-wells for extraction of Ground Water which is circulated by CE(Planning)Water vide letter No. DJB/CE(Plg.)W/2015/58-69 dated 06.04.2015 as under :-

a.	For non-water packaging Industries	Rs. 1670/- per Tube-well /Bore-well per month
b.	For water packaging Industries	It would be Rs. 4170/- per Tube-well / Bore well per month

2. Necessary provision for receiving these charges in RMS as non CIS payment has been made.

3. All ZROs may, therefore, ensure that such payments are received as non CIS payment i.e. not against any K.NO. in RMS, at cash counters. Further, each receipt of such payment will carry a note that "This payment will not entitle you for registration of the bore well", which may be indicated by way of Stamp which may be got prepared from imprest account of Z.R.O. concerned.


(R.S. Godbole) 07/07/15
Jt. Director (Revenue)-HQ

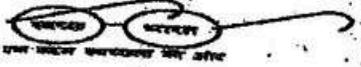
1. All ZROs
2. Project Director, M/s TCS – to create a Separate Head for this receipt under RMS.

Copy to:-

1. Member (Finance)
2. Director(Revenue)/Director(F&A)/CE(Planning)Water
3. All area Jt. Directors(Rev.)/Dy. Directors(Rev.)
4. Jt. Director(F&A)-II/AO(Treasury)/AO(R)/AAO(R)HQ
5. EE(EDP): for uploading on DJB website.
6. Smt. Anita, UDC

Guard file


07/07/15
Jt. Director (Revenue)-HQ



OFFICE OF DIRECTOR REVENUE
DELHI JAL BOARD: GOVT. OF NCT OF DELHI
VARUNALAYA PHASE-II, KAROL BAGH
NEW DELHI-110005.

No. DJB/DOR/Inst. Order/2015/02 to 75

Date: 01-01-2016

INSTRUCTIONAL ORDER

Delhi Water Board Act, 1998 and Delhi Water & Sewer (Tariff and Metering) Regulations 2012, provides for levy of following charges as part of tariff:-

1. Additional Sewerage Charge for using ground water in addition to board water.

Category of Consumer	Monthly Charge
Category-I (Domestic)	
(i) For premises having built up area upto 200 sq. m.	Rs. 100/-
(ii) For premises having built-up area above 200 sq.m.	Rs. 250/-
Category-II & II-A (Commercial/Industrial)	
(i) Premises having built up area upto 500 sq.m.	Rs. 500/-
(ii) Premises having built up area from 501 sq.m. to 1000 sq.m.	Rs. 700/-
(iii) Premises having built up area above 1000 sq.m.	Rs. 1000/-

However, such institutions where intensive use of ground water as additional water source is there, the rates are as follows:

- (i) Hotels / Guest Houses
- 0-50 rooms : Rs. 2,000/- per month
 - 51-100 rooms : Rs 10,000/-per month
 - >100 rooms : over 100 rooms, for every additional block of 50 rooms or its part : Rs.2,500/- per block (over Rs.10,000/-)
- (ii) Banquet: Rs. 10,000/-per month per Banquet function site
- (iii) Hospital, Nursing home
- 0-25 beds : Rs. 1,500/- per month
 - 26-50 beds : Rs. 2,000/- per month
 - 51-100 beds : Rs. 10,000/- per month >100 beds over 100 beds, for every additional block of 50 beds or its part : Rs. 2500/- per block(over Rs. 10000/-)
- (iv) Malls, Cineplex: Rs. 10,000/- per month
2. Further, Sewerage Charges in respect of premises having cut-off water connections and/or without DJB's water connections, but discharging sewage into DJB sewerage system, are also billed as below:-

Category of Consumer	Monthly Charge
Category-I (Domestic)	
(i) For premises having built up area upto 200 sq. m.	Rs. 150/-
(ii) For premises having built-up area above 200 sq.m.	Rs. 450/-

Contd... 2

Category-II (Commercial/Industrial)	
(i) Premises having built up area upto 500 sq.m.	Rs. 1000/-
(ii) Premises having built up area from 501 sq.m. to 1000 sq.m.	Rs. 1500/-
(iii) Premises having built up area above 1000 sq.m.	Rs. 2500/-

However, the above sewage charges will not be applicable in following cases:

- (i) Where the water connections in the same premises in the name of a consumer having more than one water connections has been disconnected such that at least one water connection remains in his/her name after disconnection. Provided there is only single sewer connection. However, in case there are more than one sewer connection the above specified charges shall be leviable against cut-off water connection with separate sewer connection in the same premises.
- (ii) Where the disconnected water connection has been re-opened by the Board, the above charges would be withdrawn from the date of re-opening of the water connection.

3. Facility to bill the above charges is there in the RMS and following action will be required:-

- (i) Additional sewerage charge can be added in existing bills of the consumers having active service agreement.
- (ii) Sewer charges can be billed on active SA of only sewerage or cut-off water connections.
- (iii) For billing of sewerage charges of properties which do not have water connection, their property details be collected and owner/occupier should be delivered a notice to apply for sewer connection and pay the applicable charges. Sewerage connection will be sanctioned immediately. In case of non-receipt of application, demand of applicable charges and regular billing as applicable will be done against the occupier/ owner of the property. In case of non-payment, ZRO will send the details to concerned ZE (W) for disconnection action.

4. All Meter Inspectors/Meter Readers must complete the survey of all properties in Round-5/2015-16 and ZROs & Meter Inspectors must raise the demand and ensure start of billing simultaneously.

5. For strict compliance by all ZROs.

This issue with the approval of Competent Authority.

Nidhi
(NIDHI SRIVASTAVA)
DIRECTOR (REVENUE)

All ZROs
All JDRs/All DDRs

Copy to:-

- 1. Member (Finance) for kind information.
- 2. Secy to CEO : for kind information.
- 3. D.O.R. : for kind information
- 4. All EEs (W/S/R) : for necessary action.
- 5. EE (EDP) with request to upload this order on DJB website.
- 6. M/s TCS : to update the application for billing through HHDs.
- 7. Guard File.

Nidhi
DIRECTOR (REVENUE)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

EA No. 11/2023

In

Original Application No. 89/2021

In the matter of:

Varun ...Applicant

Versus

Govt. of NCT of Delhi & Ors. ...Respondents

NDOH: 30.11.2023

INDEX

S.L. No.	Particulars	Page No.
1.	Report on behalf of the Joint Committee and Delhi Pollution Control Committee with respect to order dated 04.09.2023.	1-3
2.	<u>Annexure -1</u> List of 185 units using illegal bore well /extracting ground water applied Voluntary disclosure scheme (VDS)	4-9
3.	<u>Annexure -2</u> List of 257 units using illegal bore well /extracting ground water without Voluntary disclosure scheme (VDS)	10-19
4.	<u>Annexure -3 (Colly)</u> Copy of letters dated 17.10 2023 by Delhi Jal Board	20-29
5.	<u>Annexure -4</u> Copy of the Div. Com. letter dated 06.10.2015	

Filed by


(Satender Kumar)
Sr. Environmental Engineer

Dated: ⁴⁶29 Nov, 2023
Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

EA No. 11/2023

In

Original Application No. 89/2021

In the matter of:

Varun ...Applicant

Versus

Govt. of NCT of Delhi & Ors. ...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
04.09.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, this matter was taken up by this Hon'ble Tribunal on 13.04.2023 for execution of the order dated 08.04.2021 in OA No. 89/2021 passed by this Hon'ble National Green Tribunal and was pleased to constitute a joint Committee of MoEF&CC, CPCB, DPCC, CGWA, and District Magistrate (New Delhi) may look into the matter and take remedial measures in coordination with concerned authorities. CPCB and DPCC will jointly act as nodal agency for coordination and compliance. Also, the Committee may look into issue of status of legality of ground water extractions and compliance of norms for such extractions, ground water availability at relevant locations.
2. That in compliance with the order dated 14.07.2023 passed by this Hon'ble Tribunal, DPCC filed the status report through email on 30.08.2023 which is available on the records of this Hon'ble Tribunal.

 2

(2)

3. That, this Hon'ble Tribunal considered the report on 04.09.2023 and directed to file complete action taken report w.r.t. all the 536 hotels/guest houses.
4. That, in compliance of the order passed by this Hon'ble Tribunal, a joint inspection was carried out by the representatives of DPCC, DJB and Revenue Deptt. of all 536 Hotels/ Guest House and the details of 536 hotels/Guest houses inspected are as follows:
- | | |
|-----------------------------------------------------------------|--------------|
| Hotels/ Guest House found using / extracting the ground water - | 442 |
| Hotels/ Guest House found closed | - 017 |
| Hotels/ Guest House not using ground water | - 077 |
| Total | - 536 |
5. That, out of 536, 185 hotels/guest houses found using/extracting ground water having voluntary disclosure scheme (VDS). The list of 185 units is annexed as **ANNEXURE - 1**.
6. That, out of 536, 257 hotels/guest houses found using/extracting ground water without having voluntary disclosure scheme (VDS) The list of 257 units is annexed as **ANNEXURE - 2**.
7. That Association of Paharganj hotels / guest houses has submitted letters issued by Delhi Jal Board dated 17.10.2023, addressed to some individual units having VDS wherein such unit is regularized/authorized/permited to draw the ground water extraction as per the voluntary disclosure scheme. Copy of letters dated 17.10. 2023 are enclosed herewith as **ANNEXURE - 3 (Colly)**. Further, letter dated 06.10.2015 of Divisional Commissioner addressed to CEO, Delhi Jal Board is referred wherein it is mentioned that requisite instructions to all Dy. Commissioners (Revenue), ADMs and SDMs are being issued not to seal the borewells which have been voluntarily disclosed. Copy of letter dated 06.10.2015 is enclosed herewith as **ANNEXURE -4**.

8. The action against the hotels/guest houses using/extracting ground water with / without VDS and other remaining hotels/guest houses is under process and a complete Action Taken Report shall be filed before the Hon'ble NGT in four weeks.
9. It is therefore requested to this Hon'ble Tribunal that the present action taken report may kindly be taken on record.


(Satender Kumar)
Sr. Environmental Engineer

Delhi

Dated 29 Nov, 2023

List of 185 units using illegal bore well /extracting ground water applied ^{under} Voluntary disclosure scheme (VDS) Annexure-1 (4)

S.No.	Name and Address
1	GULSHAN PALACE DX. 4390/7, Katra Raiji, Basant Road Pahar Ganj, Central District New Delhi:-110055
2	PRINCE PALACE 5117-5118 Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055
3	LUVKUSH INTERNATIONAL 2279(1/2), 2280-81, Rajguru Road Pahar Ganj, Central District New Delhi:-110055
4	AASHIRWAD GUEST HOUSE 4390/19, Rehman Street Katra Raiji Pahar Ganj, Central District New Delhi:-110055
5	GRAND GODWIN 8502/41 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055
6	DELHI DARSHAN 8230/6 Arakashan Road, Central District, Pahar Ganj, New Delhi:-110055
7	FAMILY HOTEL 8489 Arya Nagar, Pahar Ganj, Central District, Delhi:-110055
8	ROMA DX 8165 Aran Kansh Road, Pahar Ganj, Central District, New Delhi:-110055
9	COTTAGE YES PLEASE 1843-44 Axmi Narayan Gali Rajguru Road Chunamandi, Central District, Delhi:-110055
10	PEARL PLAZA 2348/2350 Rajguru Road, Chuna Mandi, Paharganj, Central District, New Delhi:-110055
11	THE SPOT 867-868, Gali Chandiwali, Main Bazar, Pahar Ganj, Central District, Delhi:-110055
12	ALFA CONTINENTAL 1335, Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055
13	LORD KRISHANA DX. INN 1171-75, Main Bazar, 6 Tooti Chowk, Pahar Ganj, Central District, New Delhi:-110055
14	MOTHER PALACE 1454, Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055
15	VIRAT TOURIST LODGE 2342-2347 Rajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055
16	HERITAGE INN 2373-74-75, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055
17	SURYA PLAZA 2471, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055
18	RADHA KISHAN 8913, Gali No.-2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
19	LEGEND INTERNATIONAL 8525, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
20	DADA INTERNATIONAL 3968-71,3339 Kaseruwalan Gali, Hari Mandir, Pahar Ganj, Central District, Delhi:-110055
21	BLESSINGS 5202-5206, Part 5198 Basant Road, Pahar Ganj, Central District, New Delhi:-110055
22	MARCO POLO 8593/I, Basti Arakasha, Paharganj, Central District, New Delhi:-110055
23	GEESONS PLOT NO. 65, D.B.G.Road, Pahar Ganj, Central District, New Delhi:-110055
24	MAHARANI LODGE 32, Arakashan Road, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055
25	DE HOLIDAY INN 2218, Raj Guru Road, Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055
26	CITY HEART 2798, Raj Guru Road, Pahar Ganj, Central District, New Delhi:-110055
27	R.S. INTERNATIONAL 24-A/7880, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
28	MILAN DX 9012-14, D.B.G Road, Pahar Ganj, Central District, New Delhi:-110055
29	STAR VILLA 98-99, Krishana Gali, Pahar Ganj, Central District, New Delhi:-110055
30	PREM DX. 269-70, GALI Chandi Wali, Pahar Ganj, Central District, New Delhi:-110055

5

S.No.	Name and Address
31	MINI YES PLEASE 2026/7, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055
32	COTTAGE CROWN PLAZA 5136 Main Bazar Pahar Ganj, Central District, New Delhi-110055
33	HARI PIORKO 4775,4769,4781 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055
34	THE SHIPRA INTERNATIONAL 8596, D.B. Gupta Road Near Shiela Cinema, Pahar Ganj, Central District, New Delhi:-110055
35	LEO HOTEL 3357, Gali Hari Mandir, Paharganj, New Delhi:-110055
36	MOON PALACE DX 615, Mantola, Paharganj, Central District, New Delhi:-110055
37	SATYA INTERNATIONAL 8181 A.K Road Ram Nagar, Paharganj, Central District, New Delhi:-110055
38	ROSSETTE 8708, D.B.G. Road, Pahar Ganj, Central District, New Delhi:-110055
39	REVELS PLUM PLOT NO.7 D.B.G. Road, Pahar Ganj, Central District, Delhi:-110055
40	PRESIDENCY 8409, F.F Gali No.1, Arya Nagar, Pahar Ganj, Central District, Delhi:-110055
41	JYOTI MAHAL 2488-90, Nalwa Gali, Pahar Ganj, Central District, New Delhi:-110055
42	STAY WELL 3499, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055
43	MAYUR ASSAM HOTEL 49 Arakashan Road Pahar Ganj, Central District, New Delhi:-110055
44	VOLGA INTERNATIONAL 3246 Gali School Wali, Pahar Ganj, Central District, New Delhi:-110055
45	U.S.A. 9303 I No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
46	SHYAM PALACE 1254,1258,1259 & 1260 Bazar Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055
47	SINGH EMPIRE 8710 .Gupta Road, Pahar Ganj, Central District, New Delhi:-110055
48	ASHIRWAD 3416 I Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055
49	COTTAGE GANGA INN 1532 AR Sangtarashan, Pahar Ganj, Central District, New Delhi:-110055
50	WOOD LAND 8235/6 Multani Dhanda, Gali No.6, A.K. Road, Paharganj, Central District, Delhi:-110055
51	C.G. INTERNATIONAL G. HOUSE 3328, Gali Hari Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055
52	QUEEN PALACE 2839 Sangatrashan, Pahar Ganj, Central District, New Delhi:-110055
53	STAR PLAZA 5158 Main Bazar, Pahar Ganj, Central District, New Delhi:-110055
54	SUN VILLAGE 2508-2512 Nalwa Gali Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055
55	NATIONAL LODGE 24A/7880 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055
56	NASEEB GUEST HOUSE 3441 IBA Pan, Pahar Ganj, Central District, New Delhi:-110055
57	KAKA GUEST HOUSE 3440 IBA Pan, Pahar Ganj, Central District, New Delhi:-110055
58	SAI MAHAL INTERNATIONAL 9064-68 Ali No.2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
59	EVEREST PALACE 8244/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
60	YATRI INTERNATIONAL 8120/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
61	GALAXY INTERNATIONAL 8487 Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055
62	CITY PALACE AK-12 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055
63	RAM RAJ DX. 7972 A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
64	COTTAGE GOOD DAY 4714 Shora Kothi Main Bazar, Pahar Ganj, Central District, New Delhi:-110055
65	SAI DHAM INTERNATIONAL 3422, DB 6, Road, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055
	TOURIST DX 7361, Ram Nagar, Quah Road, Central District, New Delhi:-110055

6

S.No.	Name and Address
67	PRIME BALAJI DELUXE 8574 Arakashan Road, Paharganj, Central District, New Delhi:-110055
68	VENUS DX 3423 Hari Mandir Marg, Central District, New Delhi:-110055
69	RAJAN 5611/18 Basant Road, Central District, New Delhi:-110055
70	OM INTERNATIONAL 7/7, Deshbandhu Gupta Road, Pahar Ganj, Central District, New Delhi:-110055
71	SAI PALACE 22, Krishna Market, Main Bazar, Pahar Ganj, Central District, Delhi:-110055
72	DELHI REGENCY 8183-85, AK Road, Pahar Ganj, Central District, New Delhi:-110055
73	PRIYANKA 4449-50, Katra Rai Ji, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055
74	EXPRESS-66 Plot no. 2, (2nd, 3rd & 4th Floor), DBG Road, Pahar Ganj, Central District, Delhi:-110055
75	SIGNATURE PALACE 256-58, Ghee Mandi, Mantola, Pahar Ganj, Central District, New Delhi:-110055
76	DIAMOND 3056/57, Gali No 1, Chuna Mandi, Pahar Ganj, Central District New Delhi:-110055
77	RAMAN PALACE 1310-1311A, Sangtrashan Bazar Pahar Ganj, Central District New Delhi:-110055
78	HARI KIRAN 4220, Tel Mandi, Pahar Ganj Central District New Delhi:-110055
79	GURUVAS GUEST HOUSE 1049 & 982, Main Bazar, Kumhar Wali Gali Mantola, Pahar Ganj, Central District Delhi:-110055
80	UDHAV PALACE 3317-21, Bagichi Babib Bux, Pahar Ganj Central District New Delhi:-110055
81	TOURIST 7361, Ram Nagar, Qutab Road Central District New Delhi:-110055
82	CITY STAR 8718, D.B.G. Road Pahar Ganj, Central District New Delhi:-110055
83	NATRAJ YES PLEASE 1665 & 1750, Laxmi Narain Gali Chuna Mandi, Pahar Ganj Central District New Delhi:-110055
84	DELHI 55 8703-8706 A, D.B.G, Pahar Ganj Central District New Delhi:-110055
85	NEW ASHOKA CONTINENTAL 8382, 8383 & 8384, A.K. Road Pahar Ganj New Delhi:-110055
86	ASHOKA CONTINENTAL 8370, Arakashan Road Pahar Ganj New Delhi:-110055
87	KRISHNA PLAZA Plot No. 1, Block No. 80-A, Main Bazar Krishna Market, Pahar Ganj Central District Delhi:-110055
88	EMPORIO 3422A, Gali Hari Mandir, D.B.G. Road Pahar Ganj, Central District New Delhi:-110055
89	GOLD STAR INN 4530-31, Shora Kothi Pahar Ganj, Central District New Delhi:-110055
90	RAJ VILLA 1719, 1720, 1728 & 1729, Pratap Gali Chuna Mandi, Pahar Ganj Central District Delhi:-110055
91	RAJ MAHAL INN 450-452, Gali Chandi Wali Mantola, Pahar Ganj New Delhi:-110055
92	PUSHPAK PALACE 8568, Ram Nagar, Pahar Ganj Central District New Delhi:-110055
93	APPLE VILLA 5114, Gali Thanedar Wali Main Bazar Pahar Ganj, Central District New Delhi:-110055
94	HARI PIORKO INN 4778-A&B, 4779, 4781 (Part) Main Bazar, Pahar Ganj Central District New Delhi:-110055
95	NOBLE INTERNATIONAL GUEST 133-134, Krishna Gali, Ghee Mandi Pahar Ganj, Central District
96	NOBLE DELUXE GUEST HOUSE 4219, Tel Mandi, Pahar Ganj Central District New Delhi:-110055
97	GIANI INTERNATIONAL 4211-12, Tel Mandi, Pahar Ganj Central District New Delhi:-110055
98	SUZI INTERNATIONAL 8483, Arya Nagar, Pahar Ganj Central District New Delhi:-110055
99	RED ROSE INN 803 & 805, Gali Dore Wali, Main Bazar Pahar Ganj, Central District New Delhi:-110055
100	AMAN GUEST HOUSE 4/5, D.B. Gupta Road, Pahar Ganj Central District New Delhi:-110055

S.No.	Name and Address
101	BHARTIA GUEST HOUSE 3439, Dariba Pan, Pahar Ganj Central District New Delhi-110055
102	SHIVAM INTERNATIONAL 1335, Sangtarashan, Pahar Ganj Central District New Delhi-110055
103	STATION VIEW 4254-55, Tel Mandi, Pahar Ganj Central District New Delhi-110055
104	AMAN CONTINENTAL 1048, 984, Main Bazar, Mantola Pahar Ganj, Central District New Delhi:-110055
105	NEW SAPAN PLAZA 8466, A.K. Road, Pahar Ganj Central District New Delhi-110055
106	SURAJ DX GUEST HOUSE 8156/6, A.K. Road, Pahar Ganj Central District New Delhi-110055
107	DIAMOND DELUXE 1013, Mantola, Gali Halwai Wali Pahar Ganj, Central District New Delhi:-110055
108	BRIGHT 3754-56, Ram Nath Patwa Pahar Ganj, Central District New Delhi:-110055
109	SURYA INN 7875, Arakashan Road, Pahar Ganj Central District New Delhi-110055
110	HOSTEL CHECK MATE 5, Arakashan Road, Pahar Ganj Central District New Delhi-110055
111	ROYAL PLAZA 8167, A.K. Road, Pahar Ganj Central District
112	AIRA XING Plot No.5 Block I Municipal No.10086 DBG Rd, Pahar Ganj Central District Delhi:-110055
113	PREET GUEST HOUSE 3442 Dariba Pan, Pahar Ganj Central District New Delhi:-110055
114	SATYA PALACE 3386, Gali Hari Mandir, Kasheruwalan Pahar Ganj, Central District New Delhi:-110055
115	OXFORD INTERNATIONAL 8940, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
116	SWEET HOMES DX. 5228 Shora Kothi, Pahar Ganj Central District New Delhi:-110055
117	ARYA TOURIST LODGE 8526 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055
118	SAMPURN INN XV/857, Mohalla Manota Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055 (Hotel Aditya Inn)
119	DELHI HEART 3738 Dariba Pan, Pahar Ganj Central District New Delhi:-110055
120	STAR VIEW 5136/1 Main Bazar, Pahar Ganj Central District New Delhi:-110055
121	U.K. GUEST HOUSE 9270-71/6 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
122	RAJ HANS DELUXE 3330-33, Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055
123	ANOOP GUEST HOUSE 1566, Main Bazar, Pahar Ganj Central District New Delhi:-110055
124	CHANAKYA GUEST HOUSE 2245-47, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
125	GOLDEN WINGS 135-136, Krishna Street, Tel Mandi Pahar Ganj, Central District New Delhi:-110055
126	GRAND PLAZA 3429-3434, D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055
127	SHANTI VILLA 2466-67, Nalwa Gali, Pahar Ganj Central District New Delhi:-110055
128	RICHMOND INN 9597 & 9603, Sadar Thana Road Motia Kahn, Pahar Ganj Central District New Delhi:-110055
129	V V INN 1015, Gali Mantola, Main Bazar Pahar Ganj, Central District New Delhi:-110055
130	HRIDAY INN T-119, T-340, General Market Pahar Ganj, Central District New Delhi:-110055
131	NEW ANAND NIWAS 40 MPL NO.7679 ST-1 Ram Nagar Paharganj, Central District New Delhi:-110055
132	AJANTA GUEST HOUSE 8647 Arankashan Road Paharganj, Central District New Delhi:-110055
133	KWALITY 53, Arankashan Road Paharganj, Central District New Delhi:-110055
134	PEACE POINT 8681 D.B.G. Road Near ST. Anthony School Pahar Ganj New Delhi:-110055

S.No.	Name and Address
135	KC PLAZA 5588 Basant Road, Paharganj Central District New Delhi:-110055
136	AJAY GUEST HOUSE 5084, Main Bazar, Paharganj Central District New Delhi:-110055
137	GODWIN LODGE 8501/15 Arakashan Road, Ram Nagar Paharganj, Central District New Delhi:-110055
138	NEW LIKE (DX) 3084-A Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
139	NEW RINGO GUEST HOUSE 903, Chandiwalan, Paharganj Central District New Delhi:-110055
140	RAMA INN (M/S DELHI PAPER) & 4, A.K Municipal No.8539 Ram Nagar Pahar Ganj, Central District New Delhi:-110055
141	PARKWAY DX. 8591 Qutub Road, Pahar Ganj Central District New Delhi:-110055
142	YATRI PALACE 4390/15, 16 Basant Road Pahar Ganj, Central District New Delhi:-110055
143	DIMPLE LODGE 4262-A Main Bazar 5619 Basant Road Pahar Ganj, Central District New Delhi:-110055
144	The Mount shiva DX. Lodge, 8531 to 8534(5) Arakshan Road, Ram Nagar, Pahar Ganj Delhi-110005
145	STAR PALACE 4590, Main Bazar, Pahar Ganj Central District New Delhi:-110055
146	ASHOKA CASTLE GUEST HOUSE 2952-53-54/XV Banke Bihari Mandir Marg Pahar Ganj, Central District New Delhi:-110055
147	MAHALAXMI GUEST HOUSE 2682/8 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
148	AMAX INN 8145/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055
149	LAHORIMAL DX. 4249-51 Krishna Street Opp. New Delhi Railway Station Central District Delhi:-110055
150	KAMAL PALACE 3339 Hari Mandir Lane, Pahar Ganj Central District New Delhi:-110055
151	KRISHNA DX. 5589 Basant Road Pahar Ganj, Central District New Delhi:-110055
152	DREAMLAND DX. 8186/6 Multani Dhanda Gali No. 6 Arakashan Road, Pahar Ganj Central District Delhi:-110055
153	MAHARAJA CONTINENTAL 8194-96/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055
154	INDIA CONTINENTAL 9143/3 Multani Dhanda, Pahar Ganj Central District New Delhi:-110055
155	SUNRISE DX. 3738 Ramnath Patwa, Pahar Ganj Central District New Delhi:-110055
156	DECENT 4711 Shora Kothi, Pahar Ganj Central District New Delhi:-110055
157	SHAILAY GUEST HOUSE 4256 Tel Mandi Paharganj, Central District New Delhi:-110055
158	CAMA GUEST HOUSE 3037, Chnuna Mandi Rajgurau Road Pahar Ganj, Central District New Delhi:-110055
159	DHAWANI PALACE 3202 Gali Dispensary Wali Pahar Ganj, Central District New Delhi:-110055
160	WHITE EMPIRE 4451-52-55 Katra Rai Ji Main Bazar Pahar Ganj, Central District New Delhi:-110055
161	PARAMOUNT 4230 Tel Mandi, Paharganj Central District Delhi:-110055
162	CRYSTAL DELUXE 8501 Arakashan Road, Pahar Ganj Central District New Delhi:-110055
163	MAYUR 5618-5611 Basant Road Pahar Ganj, Central District New Delhi:-110055
164	NAMASKAR 917 Chandiwalan, Paharganj Central District New Delhi:-110055
165	KUMAR PALACE 8992 D.B.G. Road, Paharganj Central District New Delhi:-110055
166	NEHA INN 7977/3 Gali No.6, Arakashan Road Multani Dhanda, Pahar Ganj Delhi:-110055
167	PARKASH 5606, Basant Road, Paharganj Central District New Delhi:-110055
168	BASANT 5611 Basant Road, Pahar Ganj Central District New Delhi:-110055
169	CHANCHAL DX. 8575 Arakashan Road Pahar Ganj, Central District New Delhi:-110055
170	HINDUSTAN INTERNATIONAL 8220-A Arakasha Road Pahar Ganj, Central District New Delhi:-110055
171	Vivek Hotel 1534-50 Main Bazar, Pahar Ganj Central District New Delhi:-110055

9

S.No.	Name and Address
172	LAL HAVELI 8892-95 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
173	DREAM PALACE XV/8499 P.NO. 44, Arakashan Road Ram Nagar, Central District New Delhi:-110055
174	ROHIT DX. 8154-55 Arakashan Road Pahar Ganj, Central District New Delhi:-110055
175	AVTAR 3425 D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055
176	STEP INN INTERNATIONAL DX. 2/3, D.B.G. Road, Pahar Ganj Central District New Delhi:-110055
177	RAJDEEP HOTEL 5611-12, Basant Road, Pahar Ganj Central District New Delhi:-110055
178	RICKY DELUX 1242 Bazar Sangatrashan Pahar Ganj, Central District New Delhi:-110055
179	MOHAK PALACE DX. 9132/3 Multani Dhanda Paharganj, Central District New Delhi:-110055
180	ASHWANI LODGE 8696-8699 Desh Bandhu Gupta Road Pahar Ganj, Central District New Delhi:-110055
181	GEET DX. 8569-70 Avakashan Road Pahar Ganj, Central District New Delhi-110055
182	PAYAL HOTEL 1182, Main Bazar, Pahar Ganj Central District New Delhi:-110055
183	YUVRAJ DELUX 38, Arakasar Road, Ram Nagar Central District Delhi:-110055
184	RHEA LODGE 4518 SBS Street, Paharganj Central District New Delhi:-110055
185	SHALIMAR HOTEL 5611-5614, Basant Road, Pahar Ganj Central District New Delhi:-110055

List of 257 units using illegal bore well /extracting ground water without Voluntary disclosure scheme	
S.No.	Name and Address of the Unit
1	MOURYA DX. 9919 TO 9923 Gali No.5, Multani Sadar Thana Road (Desh Road), Central District, Delhi:-110055
2	EURO G. H. (EARLIER USA-1) 9057 & 9060/1 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
3	TORONTO 10072-76, Gali No.1, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
4	DELHI MAHARASHTRIYA SAMAJ 10085 Multani Dhanda D.B Gupta Road Pahar Ganj, Central District New Delhi:-110055
5	TODAY INTERNATIONAL 3/11 D.B. Gupta Road, Pahar Ganj, Central District, New Delhi:-110055
6	DURGA INTERNATIONAL 8715, Desh Bandhu Gupta Road Paharganj, Central District New Delhi-110055
7	LE-ALFANSO 4/4 DB Gupta Road, Pahar Ganj Central District New Delhi:-110055
8	THE SILICON INTERNATIONAL PLOT NO.4/6 (8748/1) D.B. Gupta Road Pahar Ganj, Central District New Delhi:-110055
9	DE-HOCKS DX. 8/7, D.B. Gupta Road, Pahar Ganj, Central District, New Delhi:-110055
10	CLASSIC PALACE 8678, A.K. Road, Paharganj, Central District, New Delhi:-110055
11	STEP INN GOLD INTERNATIONA 2/3, D.B. Gupta Road, Paharganj Central District New Delhi-110055
12	THE PEARL 8721/1, DBG Road Pahar Ganj, Central District New Delhi:-110055
13	MEM INTERNATIONAL 2154 (8/3), DBG Road Pahar Ganj, Central District New Delhi:-110055
14	MAHARAJA CASTLE 3188, Gali No.1, Sangatrashan, Pahar Ganj, Central District, New Delhi:-110055
15	PALM DOR [MAPLE INN] 8595/1, DBG Road, Pahar Ganj, Central District, New Delhi:-110055
16	METRO INN 3044/1, Chuna Mandi, Pahar Ganj Central District New Delhi-110055
17	MILLENIUM 2000 3695 Dariba Pan, Near New Delhi Railway Station (Opp. Shi), Central District Delhi:-110055
18	CHAMAN GUEST HOUSE 3736 Dariba Pan, Pahar Ganj Central District New Delhi-110055 (Hotel Aman Imperial)
19	GREAT SHIVA DX 2869 Bazar Sangatrashan Pahar Ganj, Central District Delhi:-110055
20	SHIVAM PALACE 3174 Sangtrashan Road, Pahar Ganj, Central District, New Delhi:-110055
21	MONIKA GUEST HOUSE 3427, Desh Bandu Gupra Road, Pahar Ganj, Central District, New Delhi:-110055
22	AMBA DX. 3437 Dariba Pan D.B. Gupta Road, Central District, Delhi :-110055
23	ANCHAL GUEST HOUSE 2923 Gali No.4 Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055
24	SIDHARTHA TOURIST LODGE 3428, D.B.G, Gupta Road Pahar Ganj, Central District New Delhi-110055
25	SEFALI DELUXE 2993, Gali No.2, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
26	PASH 2958 Bhagat Singh ST. No-2 Chunna Mandi, Pahar Ganj Central District New Delhi:-110055

S.No.	Name and Address of the Unit
27	PARADISE DX. 3518 Dariba Pan (Opp. Shiela Cinema) Pahar Ganj, Central District New Delhi:-110055
28	ARJUN DX. 2977/3 Chuna Mandi, Pahar Ganj Central District New Delhi:-110055
29	RACHNA TOURIST LODGE 8510 Kashan Road, Pahar Ganj, Central District, Delhi:-110055
30	SHANGRILA 8694-A D.B.G Road Pahar Ganj, Central District New Delhi:-110055 (Hotel Nasa Inn)
31	VINAYAKA INN 8881/2 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
32	THE LE GRAND GUEST HOUSE 2031-2033 Gali No.7 Chitra Gupta Road Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055
33	AARTI PALACE 8923/2, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
34	SPLASH 8332-36 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
35	SHRI LODGE GANPATHI DHARA 2012-13/7 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
36	RANGOLI DELUXE 8880-8881 Street No 2, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
37	INDIA INTERNATIONAL SITARE 2024/7 Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
38	TUSHAR CONTINENTAL 2677, Gali No. 8, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055
39	DADA COTTAGE 2690-91,2696,2701, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055
40	REPOSE VILLA 2059/60, Gali No. 8, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
41	METRO PLAZA 2691-95, Chuna Mandi, Pahar Ganj Central District New Delhi-110055
42	ANCHAL DX. 1951 Gali No. 9 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
43	VENUS INTERNATIONAL 1925-27 Gali No. 10 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
44	CHANDER PALACE GUEST HOUSE 2689/8 Raj Guru Road Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
45	SAHIL DX. 8216/6 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055
46	TOPAZ 9140-41, Gali No. 3, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
47	SNOW WHITE GUEST HOUSE 2434-35 Tilak Gali Raj Guru Road Chuna Mandi, Pahar Ganj, Ncentral District, Delhi:-110055
48	CORNER POINT 8210/13-A, Multani Dhanda, A.K Road, Pahar Ganj, Central District, New Delhi:-110055
49	AMAN INN 7/3, DB Gupta Road, Pahar Ganj Central District New Delhi:-110055
50	ANAND 2542-44 Rajguru Road Pahrganj, Central District New Delhi:-110055
51	DELHI CONTINENTAL 8218-19 Gali No. 6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055
52	SAYA DX. GUEST HOUSE 2213 Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
53	NEW HINDUSTAN INTERNATIO 2503, Nalwa Gali, Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055

(12)

S.No.	Name and Address of the Unit
54	J.R. INTERNATIONAL 9306/6, A.K. Road Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
55	MILAN CONTINENTAL 8190/06, Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
56	RELAX INTERNATIONAL 8225/6, Arakashan Road, Pahar Ganj Central District New Delhi:-110055
57	INDIA INTERNATIONAL DX. 2485-87, Nalwa Street, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
58	VIN INN T-2565, Opp Nalwa Gali, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
59	DEWAN PLACE 8220/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055
60	OASIS 8233,34/6 Multani Dhanda Arakashan Road Pahar Ganj, Central District Delhi:-110055
61	KRISHNA DX. 43, Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055
62	KRISHNA GUEST HOUSE 45, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
63	CHAND PALACE 54 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055
64	SOHANA PALACE 2307-8-9, Chuna Mandi, Pahar Ganj Central District, Delhi, 1590-91-92-94-9 Delhi:-110055
65	SHRI VINAYAK 7813-14 & 7840, Saran Building Ram Nagar Main Qutabn Road Central District Delhi:-110055
66	CABANA 2313, Laxmi Naryan Street Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
67	LE BENZ 2222-2225, Raj Guru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
68	MAJORS DEN GUEST HOUSE 2314(16-17) Lakshmi Narain Street behind Imperial Cinema, Central District Delhi:-110055
69	PALLVI PALACE 8572 Arakashan Road, Pahar Ganj Central District New Delhi:-110055
70	BABA DX. 7784-7788 7792-7795 Arakashan Road Ram Nagar, Central District New Delhi:-110055
71	CHANCHAL CONTINENTAL 8524 Arakashan Road, Pahar Ganj Central District New Delhi:-110055
72	KELSON DX 2261-67 Ajguru Road Chuna Mandi, Pahar Ganj, Central District, New Delhi:-110055
73	SAHIB GUEST HOUSE 7779/XV, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055
74	SAINA INTERNATIONAL 2324 & 2471, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
75	BLOOM ROOMS (A UNIT OF IM) PLOT NO. 6&7, 8591 Main Qutab Road, Arakashan Road Pahar Ganj, Central District Delhi:-110055
76	RISHI GUEST HOUSE 76-76A (Municipal No.7764-7765) Ram Nagar, Pahar Ganj Central District Delhi:-110055
77	KRISHNA COTTAGE 1750-51, Laxmi Narayan Street Chuna Mandi, Pahar Ganj Central District Delhi:-110055
78	MERRY GOLD 1623-24, Rajguru Road, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
79	ROXY DX 2261-64 Rajguru Road Paharganj, Central District New Delhi:-110055
80	NANCY 7779 Ram Nagar, Pahar Ganj Central District New Delhi:-110055

(13)

S.No.	Name and Address of the Unit
81	MAYA COTTAGE 8633-45, A.K. Road, Central District, New Delhi:-110055
82	K.G.PALACE XV/1656-57 Plot No.4, Khasara No.561/4, Chuna Mandi, Pahar Ganj, Central District, Delhi:-110055
83	DELHI EMPIRE DX. 8678 Kashan Road Ram Nagar, Central District, New Delhi:-110055
84	BLUE PEARL GUEST HOUSE 8653-8664, Ground Floor Arakashan Road, Pahar Ganj Central District Delhi:-110055
85	AMAR 1647-48, Pahar Ganj Central District New Delhi:-110055
86	RATTAN DEEP LODGING HOUSE 7864/3A-J-7879, A.K. Road, Central District, New Delhi:-110055
87	BLESS INN 2339/41 Rajguru Road, Paharganj, Central District, New Delhi:-110055
88	METROPOLIS 15 Krishna Market, Pahar Ganj, Central District, New Delhi:-110055
89	ROYAL RESIDENCY DELUXE 2361,2362,2363, Raj Guru Road Chuna Mandi, Pahar Ganj Central District Delhi:-110055
90	SUN INTERNATIONAL 7875-79, Arakashan Raod Pahar Ganj, Central District New Delhi:-110055
91	LAV KUSH DX. 7784-7800 A.K. Road, Ram Nagar Pahar Ganj, Central District New Delhi:-110055
92	SHIV DEV INTERNATIONAL 8518 Arakashan Road Behind Sheela Cinema Pahar Ganj, Central District Delhi:-110055
93	SAPNA 5131-33, Main Bazar, Paharganj Central District New Delhi:-110055
94	DOLPHIN DX. AK-18-20, A.K.Road Pahar Ganj Central District New Delhi-110055
95	HARSHA INTERNATIONAL AK-22, A.K. Road, Paharganj, Central District, New Delhi:-110055
96	SHBAD DX. 31, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055
97	TOURIST LODGE 7882-83-26, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
98	ELEGANCE 7885/34, Arakashan Road, Pahar Ganj Central District New Delhi:-110055
99	UPPAL INTERNATIONAL Plot No. 28, 7884, A.K. Road Pahar Ganj, Central District New Delhi:-110055
100	SOMA DX. 7885/2, A.K. Road, Pahar Ganj Central District New Delhi:-110055 (Emporio Dx.)
101	AMIT GUEST GOUSE AK-16 A.K. Road, Pahar Ganj Central District New Delhi:-110055
102	KONICA DELUXE, 7975, A.K. Road, Ram Nagar, Pahar Ganj, Central District, New Delhi:-110055
103	AURA HOTEL 1185/31, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
104	REST POINT 7923, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
105	KARAN 46 Ran Kashan Road, Pahar Ganj, Central District, New Delhi:-110055
106	DARPAN GUEST HOUSE 7923/15 Araknsha Road Paharganj, Central District New Delhi:-110055
107	VANDANA 47, Arakashan Road Central District Delhi:-110055

S.No.
108

S.No.	Name and Address of the Unit
108	KONARK 30, Arakashan Road, Ram Nagar Central District New Delhi:-110055
109	NEEL GAGAN INN 7974 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055
110	PRINCE PALACE DX. 5115, Gali Thanedar Wali Main Bazar, Pahar Ganj, Central District, New Delhi:-110055
111	HERITAGE HOME 1603-04, Main Bazar, Pahar Ganj Central District New Delhi:-110055
112	KARLO KASTLE 5118, Gali Thanedarwali, Main Bazar Pahar Ganj, Central District New Delhi:-110055
113	SATYAM 5134-35 Main Bazar, Paharganj Central District New Delhi:-110055
114	YES PLEASE GUEST HOUSE T-106, General Market, Pahar Ganj, Central District, New Delhi:-110055
115	SHIVA INTERCONTINENTAL 8477-78, Arya Nagar, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
116	VISHAL 1575/80, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055
117	SHREE RAM DX. 7978/6, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
118	SUNNY LODGE 100/C-327 XV General Market, Pahar Ganj, Central District, New Delhi:-110055
119	HARE KRISHNA 1572-73, Main Bazar Pahar Ganj, Central District Delhi:-110055
120	ARJUN GUEST HOUSE 5084, Main Bazar, Pahar Ganj Central District New Delhi-110055
121	HARE RAMA GUEST HOUSE T-416, T-298 General Market Main Bazar Pahar Ganj, Central District New Delhi:-110055
122	KULDEEP LODGE 279 General Market, Pahar Ganj Central District New Delhi:-110055
123	NEELAM PALACE 7977 Arakashan Road Ram Nagar Pahar Ganj, Central District New Delhi:-110055
124	NEW KING 15/16 General Market, Pahar Ganj Central District New Delhi:-110055
125	GAYLORD INTERNATIONAL 7973 A.K. Road, Pahar Ganj Central District New Delhi:-110055
126	DEEP PALACE 7964-Arakashan Road, Paharganj, Central District, New Delhi:-110055
127	GUSH INTERNATIONAL 626,627.631 Bawli Chowk, Pahar Ganj, Central District, New Delhi:-110055
128	A-BROADWAY 7967/6 Arakashan Road, Pahar Ganj, Central District, New Delhi:-110055
129	K.M. INTERNATIONAL 7978, .A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
130	DOUBLE R 918-919A, Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055
131	RAK INTERNATIONAL 817/820 Bawali Chowk Pahar Ganj, Central District New Delhi:-110055
132	HANS INTERNATIONAL 7965 Arakashan Road, Pahar Ganj Central District New Delhi:-110055
133	SILVER PALACE 614 Montola, Paharganj Central District New Delhi:-110055
134	UNIQUE 902, Gali Chandi Mandi, Pahar Ganj, Central District, New Delhi:-110055

15

S.No.	Name and Address of the Unit
135	KASHVI INTERNATIONAL 8171, A.K. Road, Pahar Ganj, Central District, New Delhi:-110055
136	MY INN 901 Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055
137	STAR INTERNATIONAL 8172, A.K. Road, Pahar Ganj Central District New Delhi:-110055
138	PINK PALACE 8147-8168/6, A.K. Road Pahar Ganj, Central District New Delhi:-110055
139	SAGAR DX. 8145/7 Arakashan Road Pahar Ganj, Central District Delhi:-110055
140	PAARTH GUEST HOUSE 8158-59 Gali No.6, Arakashan Road Pahar Ganj, Central District New Delhi:-110055
141	JBN INTERNATIONAL 8145/8 Arakashan Road, Pahar Ganj Central District Delhi:-110055
142	SWEET DREAM 900 Chandi Walan Street Pahar Ganj, Central District New Delhi-110055
143	J.J. INTERNATIONAL 268 Mantola, Pahar Ganj, Central District, New Delhi:-110055
144	MAANVI GUEST HOUSE 8281-83 8240/6, A.K. Road, Pahar Ganj, Central District, Delhi:-110055
145	EURO INTERNATIONAL 904-A, Gali Chanid Wali, Pahar Ganj Central District New Delhi:-110055
146	SHELL DX. 8126-33, A.K. Road, Pahar Ganj Central District New Delhi:-110055
147	STERLING INN 442-445, Gali Chandi Wali Pahar Ganj, Central District New Delhi:-110055
148	DOLLAR INN 904-A Gali Chandi Wali Main Bazar Main Bazar, Pahar Ganj Central District Delhi:-110055
149	WHITE HOUSE TOURIST LODGE 8177-78, Arakashan Road Pahar Ganj, Central District New Delhi:-110055
150	ANMOL INTERNATIONAL 8180/6 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
151	SONA INTERNATIONAL 211, Ghee Mandi, Pahar Ganj, Central District, New Delhi:-110055
152	YES BOSS INTERNATIONAL DX. 875 Gali Chandiwali, Pahar Ganj, Central District, New Delhi:-110055
153	SHIVA DX 4623 I Shora Kothi Main Bazar, Pahar Ganj, Central District, Delhi:-110055
154	GOLD INN 4652/54 Gali Ramparsad Shora Khoti, Pahar Ganj, Central District, New Delhi:-110055
155	CITY HEIGHTS 4769, Main Bazar, Pahar Ganj Central District New Delhi-110055
156	S.B. INN 897-898, Gaii Chandi Wali Pahar Ganj, Central District New Delhi-110055
157	ALL IZ WELL 4781, Main Bazar, Pahar Ganj Central District New Delhi:-110055
158	VINTAGE INN 871, Gali Chandi Wali, Pahar Ganj Central District New Delhi:-110055
159	MAHESH INN GUEST HOUSE 120, Krishna Gali, Pahar Ganj Central District New Delhi-110055
160	HARI PIORKO GRAND 4776, 4777 & 4781 (Part), Main Bazar Pahar Ganj, Central District New Delhi:-110055
161	VIJAY INN 876 Gali Chandi Wali, Pahar Ganj Central District New Delhi:-110055

S.No. 162

S.No.	Name and Address of the Unit
162	DIPLOMAT INN 8227, Gali No. 6, A.K. Road Pahar Ganj, Central District New Delhi:-110055
163	BAJRANG 4630 Shora Kothi, Pahar Ganj Central District New Delhi:-110055
164	SHIVLOK PALACE 4648-4650 Shora Kothi, Pahar Ganj Central District New Delhi:-110055
165	RAJ DX 8467 Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055
166	ASHIANA 50 A.K. Road, Pahar Ganj Central District Delhi:-110055
167	SWISSTON INN (SHERATON INN) 8433 Arya Nagar Gali No.1 Pahar Ganj, Central District New Delhi:-110055
168	MINI PALACE 8487 Arya Nagar, Pahar Ganj Central District New Delhi:-110055
169	RAMA DX. 8488-A Arya Nagar, Pahar Ganj, Central District, New Delhi:-110055
170	POOJA PALACE 8472 A Nagar, Pahar Ganj, Central District, New Delhi:-110055
171	DWARKADHISH INTERCONINEN 8461 A Nagar, Pahar Ganj, Central District, New Delhi:-110055
172	SUVIDHA DELUXE 3335-37, Hari Mandir Marg Pahar Ganj, Central District New Delhi:-110055
173	JANTA SOUTH INDIAN LODGE 4247 Tel Mandi Krishna Gali, Pahar Ganj, Central District, Delhi:-110055
174	SKY VIEW GUEST HOUSE 4721 Shora Kothi Main Bazar, Pahar Ganj, Central District, Delhi:-110055
175	MID TOWN 3647 Gali Ram Nath Patwa, Pahar Ganj, Central District, New Delhi:-110055
176	RAJDHANI PALACE 4196 Mandi., Paharganj, Central District, New Delhi:-110055
177	VED PALACE DX. 3804-3806, Gali Ram Nath Patwa, Pahar Ganj, Central District, New Delhi:-110055
178	VIP DX. 3316, Gali Hari Mandir, Paharganj, Central District, New Delhi:-110055
179	VED DX. 3798-3800 Gali Ram Nath Patwa, Pahar Ganj, Central District, Delhi:-110055
180	INDO CONTINENTAL 8490-91, Arya Nagar, Pahar Ganj Central District New Delhi:-110055
181	K.V.M. INTERNATIONAL 4196, Bhagwati Bhawan, Paharganj Central District New Delhi:-110055
182	HRIDAY PALACE 3649, Gali Ram Nath Patwa, Dariba Pan Pahar Ganj, Central District New Delhi:-110055
183	3 STAR INTERNATIONAL 4070-71, Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055
184	D.SUITES 3311-14 Gali Hari Mandir Pahar Ganj, Central District New Delhi:-110055
185	GEETA SAAR GUEST HOUSE 3803 Gali Ramnath Patua, Paharganj Central District Delhi 110055
186	MAYUR 51, A.K. Road, Pahar Ganj Central District New Delhi:-110055
187	DARSHAN PALACE DX. 3757 TO 3761 Gali Ram Nath Patwa Pahar Ganj, Central District New Delhi:-110055
188	SADHU PALACE (SAI PALACE) 3790 Tel Mandi, Pahar Ganj Central District New Delhi:-110055

S.No.	Name and Address of the Unit
189	SHANTI GUEST HOUSE 3838 Tel Mandi, Pahar Ganj Central District New Delhi:-110055
190	RAJ GUEST HOUSE 3849 Tel Mandi, Pahar Ganj Central District New Delhi:-110055
191	SUN FLOWER INN 962, Gali Kumharan, Main Bazar, Pahar Ganj, Central District, Delhi:-110055
192	VANSH PALACE 960-61 Gali Kumarhan Main Bazar, Pahar Ganj, Central District, New Delhi:-110055
193	AMAN INTERNATIONAL 4555-56, Main Bazar, Pahar Ganj Central District New Delhi:-110055
194	BRIJ PALACE 963-964, Gali Kumharan, Main Bazar Pahar Ganj, Central District New Delhi:-110055
195	G.S. GUEST HOUSE 908 & 937, Mantola, Gali Mandir Wali Main Bazar, Pahar Ganj Central District Delhi:-110055
196	SCOT GUEST HOUSE 4581, Main Bazar, Pahar Ganj Central District New Delhi:-110055
197	CHETAK PALACE 4390/14 Basant Road Rehmani Mohalla Katra Raiji Pahar Ganj, Central District Delhi:-110055
198	RAVEENA PALACE 962 Gali Kumbharan Main Bazar Paharganj, Central District New Delhi:-110055
199	SONU GUEST HOUSE 4563 Main Bazar, Pahar Ganj Central District Delhi:-110055
200	NEW SAMIR 5610 Basant Road, Pahar Ganj Central District Delhi:-110055
201	NORTHERN PALACE 4425 Katra Raiji Basant Road, Pahar Ganj, Central District, New Delhi:-110055
202	LAXMI NARAIAN PALACE 4390/17-18 Rehman Mohlla, Katra Rai Ji, Basant RD. Pahar Ganj, Central District, Delhi:-110055
203	KAILASH GUEST HOUSE 4469-72, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055
204	LOTUS INTERNATIONAL INN 4390/21-24 Basant Road Opp. New Delhi Railway Station, Pahar Ganj, Central District, Delhi:-110055
205	J.P.INN 4400, Katra Raiji, Basant Road Pahar Ganj, Central District New Delhi:-110055
206	YOU & ME 4459-4462, Katra Raiji, Pahar Ganj Central District New Delhi-110055
207	GOLD REGENCY 4344-50 Main Bazar Pahar Ganj, Central District New Delhi:-110055
208	KIRAN GUEST HOUSE 4473-74-75, Main Bazar Pahar Ganj, Central District New Delhi:-110055
209	CAPITAL RESIDENCY 22, Main Bazar, Pahar Ganj, Central District, New Delhi:-110055
210	OMEX 4241 Shana Gali, Pahar Ganj, Central District, New Delhi:-110055
211	SAWAN PALACE 3840 Mandi Chowk Opp-New Delhi Railway Station, Pahar Ganj, Central District, New Delhi:-110055
212	NOBLE INN 88-91, Krishna Gali, Pahar Ganj Central District New Delhi-110055
213	HOTEL SAPPHIRE 87 Krishna Gali, Pahar Ganj Central District New Delhi:-110055
214	SHERE PUNJAB 4248-4251 Opposite New Delhi Railway Station Central District New Delhi:-110055
215	NEW NEELAM 4237 TO 4239 Gali Krishna Pahar Ganj, Central District New Delhi:-110055

S.No. 216

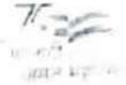
S.No.	Name and Address of the Unit
216	NEELAM HOTEL 4240, Krishna Gali, Paharganj Central District New Delhi:-110055
217	M.D.INTERNATIONAL 3621-A, Dariba Pan, Pahar Ganj, Central District, New Delhi:-110055
218	SIRSWAL VIEW 4076-77 Ali Kaseru Walan Prig, Central District, New Delhi:-110055
219	YUGH DELUXE 3979-83, Kaseruwalan, Pahar Ganj, Central District, New Delhi-110055
220	MAHARANI PALACE 3461,3556,3558,3559, Dariba Pan Pahar Ganj, Central District New Delhi:-110055
221	KRISHNA LODGE 3441, Dariba Pan, Pahar Ganj Central District New Delhi-110055
222	SHIV GUEST HOUSE 3494, Dariba Pan, Pahar Ganj Central District New Delhi-110055
223	TWENTY TWENTY GUESTHOUS 3972-76, Kaseruwalan Pahar Ganj, Central District New Delhi:-110055
224	D INN 3685-89, 3691-92 & 3703/XV Gali Dariba Pan, Pahar Ganj New Delhi:-110055
225	P.G. INTERNATIONAL 3219-3990-89-91 Ali School Wali Sangtrashan, Pahar Ganj, Central District, New Delhi:-110055
226	YES PLEASE 3088 Gali Sangtrashan Near Police Post, Pahar.Ganj, Central District, New Delhi:-110055
227	SILVER SHINE 1323-1328, Sangtarashan Pahar Ganj, Central District, New Delhi-110055
228	SAGAR PALACE 1332 Chowk Sangatration Gali Dispensary Wali, Paharganj Central District Delhi"-110055
229	JAGRITI DELUX 3143, 3144 & 3149, Bazar Sangtrashan Pahar Ganj, Central District New Delhi:-110055
230	HINDUSTAN INTERNATIONAL NO.1518, Sangatrashan Paharganj, Central District, New Delhi:-110055
231	SPARKK DX. 9360-67/8 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
232	SAHARA INTERNATIONAL DX 3162/63/34/35, Sangtrashan Rd. Pahar Ganj, Central District, Delhi:-110055
233	AKSHAY DELUXE 9491/11 Multani Dhanda Pahar Ganj, Central District New Delhi:-110055
234	AURA PALACE 1414-1415 Gali Sangtrashan Pahar Ganj, Central District New Delhi:-110055
235	PAHWA INTERNATIONAL 10402/3 GALI NO. 13 Furniture Block Multani Dhanda, Pahar Ganj, Central District Delhi:-110055
236	ROYAL INN 9520 Gali No. 13 Multani Dhanda Furniture Market Pahar Ganj, Central District Delhi:-110055
237	NINE STREET 9390/9, Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
238	AKASH PLAZA 3998-99 Ali Kesru Wallan, Pahar Ganj, Central District, New Delhi:-110055
239	VISA GUEST HOUSE 9834-35 Ali No.6 Multani Dhanda, Pahar Ganj, Central District, New Delhi:-110055
240	CORAL PLAZA Gali No.7, Chuna Mandi Pahar Ganj, Central District New Delhi:-110055
241	METROPOLIS TOURIST HOME 1624, 1627-33, 1634-35, 1ST Floor Main Bazar, Pahar Ganj, Central District Delhi:-110055
242	JAI BALAJI LIVING 9918/5, Multani Dhanda Sadar Thana Road, Pahar Ganj Central District Delhi:-110055

19

S.No.	Name and Address of the Unit
243	MANSI DX. 4459, Katra Raiji, Main Bazar Pahar Ganj, Central District New Delhi-110055
244	DARPAN PALACE 7923, Arakashan Road Pahar Ganj, Central District New Delhi-110055
245	THE SUNDER 8776/8 Multani Dhanda, Pahar Ganj Central District New Delhi:-110055
246	WELCOME INN 4647, Shora Kothi, Main Bazar Paharganj, Central District New Delhi:-110055
247	AMAN DELUXE 2207-8, Rajguru Road Paharganj, Central District Delhi:-110055
248	TOURIST INTERNATIONAL 8197/6 Arakashan Road Pahar Ganj, Central District New Delhi:-110055
249	MAHALAXMI 7238 Aram Nagar Qutab Road Pahar Ganj, Central District Delhi:-110055
250	S.R. PALACE 598 Gali Kait Wali Mantola Pahar Ganj, Central District New Delhi:-110055
251	CROWN DX. 4052 Keseru Walan, Pahar Ganj Central District New Delhi:-110055
252	ORIENT PALACE DX. 3984 Gali Kesaru Walan Pahar Ganj, Central District New Delhi:-110055
253	NEW SHALIMAR HOTEL 5611, Basant Road, Pahar Ganj, Central District, New Delhi:-110055
254	JAM INTERNATIONAL 3357 I Mandir Marg, Pahar Ganj, Central District, New Delhi:-110055
255	ALOK GUEST HOUSE 4204 Mandi, Paharganj, Central District, New Delhi:-110055
256	TOURIST LODGE 26, Ara Kashan Road, Pahar Ganj Central District New Delhi:-110055
257	VARDHMAAN HOTEL 1521/27, SK Dass Marg, Karol Bagh Central District New Delhi-110055



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II, KAROL BAGH, NEW DELHI-110005



No: DJB/DSE/PGO/2023/ 635

Dated: 17/11/2023

To

Sh. Ramesh Chand Goel
Plot No -7784-88, 7792-95,
Arakashan Road, Ram Nagar,
Pahar Ganj, New Delhi - 110 55.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 890, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Ramesh Chand Goel, Plot No.- 7784-88, 7792-95, Arakashan Road, Ram Nagar, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2787 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Chandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II; KAROL BAGH; NEW DELHI-110005

T. S.
DEPUTY SUPERINTENDENT ENGINEER
CCR/PGO

No: DJB/DSE/PGO/2023/ 632

Dated: 12/11/2023

To

Sh. Mithlesh Goel
Plot No. -43 (8500)XV, Arakashan Road,
Ram Nagar, Pahar Ganj,
New Delhi - 110055.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 884, Dated: 12.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Mithlesh Goel, Plot No.-43 (8500)XV Arakashan Road, Ram Nagar, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2788 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permited to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH; NEW DELHI-110005

[Signature]
DEPUTY SUPERINTENDENT ENGINEER (CCR)/PGO

No: DJB/DSE/PGO/2023/ 629,

Dated: 17/10/2023

To

Sh. Ramesh Chand Goel
Plot No.-45 (8498), Arakashan Road,
Ram Nagar, Pahar Ganj,
New Delhi - 110055.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 883, Dated: 12.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Ramesh Chand Goel, Plot No.-45 (8498) Arakashan Road, Ram Nagar, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2789 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permittted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

आजादी का
अमृत महोत्सव

No: DJB/DSE/PGO/2023/ 614-616

Dated: 17/10/2023

To

Sh. Ram Kumar
Ajanta Guest House
8647, Arakashan Road,
Ram Nagar, Pahar Ganj,
New Delhi - 110055.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 882, Dated: 12.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Ram Kumar, Ajanta Guest House, 8647, Arakashan Road, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 3530 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permited to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

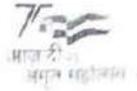
Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Sham Nath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy


(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005



No: DJB/DSE/PGO/2023/ 611

Dated: 17/10/2023

To

Sh. Vinod Sareen
8502/41, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 874, Dated: 10.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction.

As per the letter received from Sh. Vinod Sareen, 8502/41, Arakashan Road, Pahar Ganj, New Delhi - 110055, the bore well is recorded in the bore well list at Serial No. 2660 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permited to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005



No: DJB/DSE/PGO/2023/ 106

Dated: 17/10/2023

To

Sh. Vinod Sareen
8501/15, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 873, Dated: 10.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Sh. Vinod Sareen, 8501/15, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32697, the bore well is recorded in the bore well list at Serial No. 2661 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH; NEW DELHI-110005

75
आजादी का
अमृत महोत्सव

26

No: DJB/DSE/PGO/2023/ 623-625

Dated: 17/10/2023

To

Ms. Meena Kumari
Hotel Chand Palace,
54, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 893, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Ms. Meena Kumari, 54, Hotel Chand Palace, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32694, the bore-well is recorded in the bore well list at Serial No. 2632 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permitted to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005



No: DJB/DSE/PGO/2023/ 626-628

Dated: 17/10/2023

To

Sh. Daljit Kumar
Hotel Mohan International,
2, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 894, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Sh. Daljit Kumar, Hotel Mohan International, 2, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32683, the bore well is recorded in the bore well list at Serial No. 2631 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permited to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005



28

No: DJB/DSE/PGO/2023/ 620-622

Dated: 17/10/2023

To

Sh. Daljit Kumar
Hotel Pallvi Palace,
8572, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 892, Dated; 13.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Sh. Daljit Kumar, Hotel Pallvi Palace, 8572, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32670, the bore well is recorded in the bore well list at Serial No. 2629 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permited to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY SUPERINTENDENT ENGINEER(CCR)/PGO
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

7/5
आजादी का
अमृत महोत्सव

No: DJB/DSE/PGO/2023/ 617-619

Dated: 17/10/2023

To

Sh. Daljit Kumar
Hotel Yuvraj Deluxe,
38, Arakashan Road,
Pahar Ganj, New Delhi - 110055.

Ref: Letter received in the O/o CCR/PGO vide Diary No. 891, Dated: 13.10.2023.

Subject: Regarding verification of permission of bore well.

It is hereby informed that the Delhi Jal Board had constituted the committee under the chairmanship of Deputy Commissioner (Revenue). Accordingly, Delhi Jal Board had issued public notice to disclose the existing bore-well of Delhi under the voluntary discloser scheme since October, 2014 to March, 2015 for regularization of ground water extraction. However, the earlier authority Central Ground Water Authority (CGWA) has issued the certificate of registration for the permission of borewell.

As per the letter received from Sh. Daljit Kumar, Hotel Yuvraj Deluxe, 38, Arakashan Road, Pahar Ganj, New Delhi - 110055, CGWA Reg. No: DLOFCT/32675, the bore well is recorded in the bore well list at Serial No. 2630 as prepared by Delhi Jal Board under voluntary discloser scheme. You are regularized/authorized/permited to draw the ground water extraction as per voluntary discloser scheme of Delhi Jal Board.

Sd/-
(B.L.Kuru)
Public Grievance Officer

Copy to:

1. DC(HQ)-II, Revenue Deptt. Office of Divisional Commissioner, Govt. of NCT of Delhi, 5-Shamnath Marg, Civil Lines Delhi-110054, for kind information please.
2. SDM (Karol Bagh), Govt. of NCT of Delhi, Flatted Factories Complex, Jhandewalan, New Delhi-110055, for kind information please.
3. Office Copy

(B.L.Kuru)
Public Grievance Officer
B. L. KURU
Public Grievances Officer
Delhi Jal Board, GNCTD
Central Control Room, 6th Floor
Varunalaya Phase-II, Jhandewalan
Karol Bagh, New Delhi-110005